



List of Latest updates on SCC OnLine® Web Edition.

July 15

2026

With an ever expanding database and documents added everyday, SCC Online® users get a comprehensive research experience for legal content from India and many other nations.

Supreme Court,
High Courts,
Tribunals and
Statutes

Download SCC Online App



Table of Contents

Supreme Court

High Courts

- Allahabad High Court
- Andhra Pradesh High Court
- Bombay High Court
- Calcutta High Court
- Chhattisgarh High Court
- Delhi High Court
- Court of Additional Sessions Judge
- Saket Court
- Gauhati High Court
- Gujarat High Court
- Himachal Pradesh High Court
- Karnataka High Court
- Kerala High Court
- Madras High Court
- Manipur High Court
- Madhya Pradesh High Court
- Orissa High Court
- Patna High Court
- Punjab and Haryana High Court
- Rajasthan High Court
- Sikkim High Court
- Telangana High Court
- Tripura High Court

Tribunals

- Appellate Tribunal for SAFEMA Act
- Competition Commission of India
- Income Tax Appellate Tribunal
- National Company Law Tribunal

- **National Company Law Appellate Tribunal**
- **National Green Tribunal**

Supreme Court [44]

- A.K. Ghosh & Co. v. Biman Bose*, (**Sanjay Kumar** and K. Vinod Chandran, JJ.), [2026 SCC OnLine SC 1321](#)
- Additional Commissioner Grade 2 v. PP Polyplast (P) Ltd.*, (Sanjiv Khanna, C.J. and Sanjay Kumar, J.), [2025 SCC OnLine SC 3488](#)
- Additional Commissioner Grade-2 v. Vijay Trading Co.*, (Sanjiv Khanna, C.J. and Sanjay Kumar and K.V. Viswanathan, JJ.), [2025 SCC OnLine SC 3484](#)
- Alok Kotahwala v. Jaipur Metro Rail Corpn. Ltd.*, (**Dipankar Datta** and Satish Chandra Sharma, JJ.), [2026 SCC OnLine SC 1324](#)
- Asia Sugar & Chemical Co. Devangere v. State of Karnataka*, (**Aravind Kumar** and Prasanna B. Varale, JJ.), [2026 SCC OnLine SC 1314](#)
- Bhavik Bhimjiyani v. Urban Infrastructure Trustees Ltd.*, (A.S. Bopanna and Sudhanshu Dhulia, JJ.), [2024 SCC OnLine SC 6258](#)
- Bimla Pulp & Papers (P) Ltd. v. Additional Commissioner CGST Commissionerate*, (J.B. Pardiwala and R. Mahadevan, JJ.), [2025 SCC OnLine SC 3486](#)
- Brajesh Kumar v. State of Bihar*, (Sanjay Kumar and **K. Vinod Chandran**, JJ.), [2026 SCC OnLine SC 1311](#)
- Chief Commissioner of Central Goods & Service Tax v. Safari Retreats (P) Ltd.*, (Abhay S. Oka and Sanjay Karol, JJ.), [2025 SCC OnLine SC 3503](#)
- CIT v. Aruna Surulkar*, (J.B. Pardiwala and R. Mahadevan, JJ.), [2025 SCC OnLine SC 3491](#)
- CIT v. Hemanshu Ramniklal Shah*, (J.B. Pardiwala and R. Mahadevan, JJ.), [2025 SCC OnLine SC 3499](#)
- CIT v. Kokilaben Chhaganbhai Patel*, (B.V. Nagarathna and Augustine George Masih, JJ.), [2024 SCC OnLine SC 6257](#)
- CIT v. Neelkanth Steel & Alloys*, (J.B. Pardiwala and R. Mahadevan, JJ.), [2025 SCC OnLine SC 3496](#)
- CIT v. Satya Pal Arya*, (J.B. Pardiwala and R. Mahadevan, JJ.), [2025 SCC OnLine SC 3493](#)
- Commissioner of Central Taxes v. Gemini Edibles & Fats India Ltd.*, (Sanjiv Khanna, C.J. and Sanjay Kumar, J.), [2025 SCC OnLine SC 3498](#)
- Dayanand Yadav v. State of Bihar*, (**Dipankar Datta** and Satish Chandra Sharma, JJ.), [2026 SCC OnLine SC 1326](#)
- Director General of Goods & Service Tax Intelligence v. Super Products*, (Abhay S. Oka and Ujjal Bhuyan, JJ.), [2025 SCC OnLine SC 3501](#)
- Director, Directorate General of GST Intelligence, Dzu v. Kings Security Guard Services (P) Ltd.*, (Abhay S. Oka and Ujjal Bhuyan, JJ.), [2025 SCC OnLine SC 3500](#)
- Elora Tobacco Co. Ltd. v. Union of India*, (J.B. Pardiwala and R. Mahadevan, JJ.), [2025 SCC OnLine SC 3485](#)
- Future Gaming & Hotel Services (P) Ltd. v. CIT*, (J.B. Pardiwala and R. Mahadevan, JJ.), [2025 SCC OnLine SC 3494](#)

- Ganpati Motors v. Chief Commission, Central GST & Central Excise*, (J.B. Pardiwala and R. Mahadevan, JJ.), [2025 SCC OnLine SC 3490](#)
- H.D.F.C. Bank Ltd. v. Kishore K. Mehta*, (**Dipankar Datta** and Satish Chandra Sharma, JJ.), [2026 SCC OnLine SC 1320](#)
- HCC-Sew-Meil-Aag JV v. Commissioner of State Tax*, (J.B. Pardiwala and R. Mahadevan, JJ.), [2025 SCC OnLine SC 3480](#)
- Manju Singh v. Avinash Singh*, (**Sanjay Karol** and Vipul M. Pancholi, JJ.), [2026 SCC OnLine SC 1310](#)
- Marudhar Food Products v. Commissioner, Central Goods & Services Tax Division*, (J.B. Pardiwala and R. Mahadevan, JJ.), [2025 SCC OnLine SC 3492](#)
- Mini Muthoottu Credit India (P) Ltd. v. CIT*, (Manmohan, J.), [2025 SCC OnLine SC 3487](#)
- Najma Khatun v. State of W.B.*, (**Dipankar Datta** and Augustine George Masih, JJ.), [2026 SCC OnLine SC 1313](#)
- Nilesh Shah v. Securities & Exchange Board of India*, (**Dipankar Datta** and Satish Chandra Sharma, JJ.), [2026 SCC OnLine SC 1325](#)
- PKS Holdings v. CIT*, (B.V. Nagarathna and Satish Chandra Sharma, JJ.), [2025 SCC OnLine SC 3489](#)
- Prasad Pandurang Tapkir v. Director of Town Planning*, (**Sanjay Kumar** and K. Vinod Chandran, JJ.), [2026 SCC OnLine SC 1322](#)
- Sabitri Dey v. Union of India*, (**Vikram Nath** and Sandeep Mehta, JJ.), [2026 SCC OnLine SC 1312](#)
- Sagar v. State of Haryana*, (**Aravind Kumar** and Prasanna B. Varale, JJ.), [2026 SCC OnLine SC 1315](#)
- Sandeep Jain v. IDBI Trusteeship Services Ltd.*, (Abhay S. Oka and Ujjal Bhuyan, JJ.), [2025 SCC OnLine SC 3481](#)
- Shanti Bhushan v. CIT*, (J.B. Pardiwala and R. Mahadevan, JJ.), [2025 SCC OnLine SC 3495](#)
- State of Haryana v. Faridabad Gurgaon Minerals*, (**Dipankar Datta** and Satish Chandra Sharma, JJ.), [2026 SCC OnLine SC 1317](#)
- State of Haryana v. Jai Durgaa Finvest (P) Ltd.*, (Surya Kant, C.J. and **V. Mohana**, J.), [2026 SCC OnLine SC 1323](#)
- State of Jharkhand v. Jagdish Lakra*, (Sanjay Karol and **Prasanna B. Varale**, JJ.), [2026 SCC OnLine SC 1316](#)
- State of Maharashtra v. Monika Kiran Suryawanshi*, (Sanjay Karol and **Prasanna B. Varale**, JJ.), [2026 SCC OnLine SC 1318](#)
- Turbo Megha Airways (P) Ltd. v. Commissioner of State Tax-III*, (J.B. Pardiwala and R. Mahadevan, JJ.), [2025 SCC OnLine SC 3482](#)
- Union of India v. Assn. of Technical Textiles Manufacturers & Processors*, (Aravind Kumar and Augustine George Masih, JJ.), [2024 SCC OnLine SC 6259](#)
- Union of India v. Bali Ram*, (**Dipankar Datta** and Augustine George Masih, JJ.), [2026 SCC OnLine SC 1319](#)
- Union of India v. Mohd. K.*, (Vikram Nath and Sandeep Mehta, JJ.), [2025 SCC OnLine SC 3497](#)
- V. Venkata Sivakumar v. Insolvency & Bankruptcy Board of India (IBBI)*, (Sanjiv Khanna, C.J. and Sanjay Kumar, J.), [2025 SCC OnLine SC 3483](#)
- Vallabh Textiles v. Additional Commissioner, Central Tax, GST Delhi East*, (B.V. Nagarathna and Satish Chandra Sharma, JJ.), [2025 SCC OnLine SC 3502](#)

Allahabad High Court [470]

- Aalok Raghav v. State of U.P.*, (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21019
- Aaram Singh v. State of U.P.*, (Siddharth and Vivek Saran, JJ.), 2026 SCC OnLine All 20837
- Aashish Yadav v. State of U.P.*, (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21027
- Aasif v. State of U.P.*, (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21078
- Abdul Gaffar v. Gyanmati Prajapati*, (Arun Kumar Singh Deshwal, J.), 2026 SCC OnLine All 20928
- Abdul Hamid v. State of U.P.*, (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 20880
- Abdul Mannan v. State of U.P.*, (J.J. Munir and Arun Kumar, JJ.), 2026 SCC OnLine All 20720
- Abhijeet Rajpoot v. State of U.P.*, (Vivek Kumar Singh, J.), 2026 SCC OnLine All 20963
- Abhinav Kumar Singh v. State of U.P.*, (Samit Gopal, J.), 2026 SCC OnLine All 20728
- Abhinav v. State of U.P.*, (Siddharth and Vivek Saran, JJ.), 2026 SCC OnLine All 20839
- Abhishek Singh v. State of U.P.*, (Siddharth and Vivek Saran, JJ.), 2026 SCC OnLine All 20829
- Abhishek Verma v. State of U.P.*, (Subhash Vidyarthi, J.), 2026 SCC OnLine All 20889
- Abhishek v. State of U.P.*, (Vivek Kumar Singh, J.), 2026 SCC OnLine All 20702
- Abhishek v. State of U.P.*, (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21060
- Abid v. State of U.P.*, (Vivek Kumar Singh, J.), 2026 SCC OnLine All 20687
- Adil v. State of U.P.*, (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21049
- Afsar Ali v. State of U.P.*, (Rajeev Singh, J.), 2026 SCC OnLine All 21096
- Aftab Alam v. State of U.P.*, (Vivek Kumar Singh, J.), 2026 SCC OnLine All 20977
- Aftab v. State of U.P.*, (Vivek Kumar Singh, J.), 2026 SCC OnLine All 20949
- Agam Kumar v. State of U.P.*, (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 20857
- Ajay Chaudhary v. State of U.P.*, (Vivek Kumar Singh, J.), 2026 SCC OnLine All 20693
- Ajay Yadav v. State of U.P.*, (Rajeev Singh, J.), 2026 SCC OnLine All 21088
- Ajmal v. State of U.P.*, (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21011
- Akash Singh v. State of U.P.*, (Rajeev Singh, J.), 2026 SCC OnLine All 21122
- Akash v. State of U.P.*, (Subhash Vidyarthi, J.), 2026 SCC OnLine All 20755
- Alok Pratap Singh v. State of U.P.*, (Siddharth and Vivek Saran, JJ.), 2026 SCC OnLine All 20828
- Alpana Jaiswal v. State of U.P.*, (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 20867
- Aman Sahani v. State of U.P.*, (Tej Pratap Tiwari, J.), 2026 SCC OnLine All 20709
- Aman v. State of U.P.*, (Tej Pratap Tiwari, J.), 2026 SCC OnLine All 20701
- Amar Bahadur Yadav v. State of U.P.*, (Samit Gopal, J.), 2026 SCC OnLine All 21116
- Amar Singh v. State of U.P.*, (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21041
- Amarjeet Yadav v. State of U.P.*, (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 20895
- Amarnath v. State of U.P.*, (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21043

Ambrish v. State of U.P., (Subhash Vidyarthi, J.), [2026 SCC OnLine All 20775](#)
Amit Giri v. State of U.P., (Siddharth and Vivek Saran, JJ.), [2026 SCC OnLine All 20840](#)
Amit Kumar v. State of U.P., (Subhash Vidyarthi, J.), [2026 SCC OnLine All 20779](#)
Amit Kumar v. State of U.P., (Subhash Vidyarthi, J.), [2026 SCC OnLine All 21113](#)
Amit Kumar v. State of U.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine All 20952](#)
Amit Saini v. State of U.P., (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), [2026 SCC OnLine All 20860](#)
Amit v. State of U.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine All 20956](#)
Amit v. State of U.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine All 21052](#)
Anam v. State of U.P., (Prakash Padia, J.), [2026 SCC OnLine All 20966](#)
Anand Kumar v. State of U.P., (Siddharth Nandan, J.), [2026 SCC OnLine All 20719](#)
Aniket v. State of U.P., (Rajeev Singh, J.), [2026 SCC OnLine All 20890](#)
Animesh Verma v. State of U.P., (Arun Kumar Singh Deshwal, J.), [2026 SCC OnLine All 20947](#)
Aniruddh Ojha v. State of U.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine All 21037](#)
Anjali Umar v. State of U.P., (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), [2026 SCC OnLine All 20898](#)
Ankit Kumar Raghav v. State of U.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine All 21008](#)
Ankit Sahu v. State of U.P., (Siddharth and Vivek Saran, JJ.), [2026 SCC OnLine All 20827](#)
Anshika v. State of U.P., (Kunal Ravi Singh, J.), [2026 SCC OnLine All 20973](#)
Anuja Awasthi v. State of U.P., (Samit Gopal, J.), [2026 SCC OnLine All 20749](#)
Anurag Pandey v. State of U.P., (Rajeev Singh, J.), [2026 SCC OnLine All 21097](#)
Arbaz Khan v. State of U.P., (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), [2026 SCC OnLine All 21134](#)
Arbaz Khan v. State of U.P., (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), [2026 SCC OnLine All 20891](#)
Arbaz v. State of U.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine All 21021](#)
Archana v. State of U.P., (Kunal Ravi Singh, J.), [2026 SCC OnLine All 20981](#)
Archana v. State of U.P., (Prakash Padia, J.), [2026 SCC OnLine All 20968](#)
Arjit Kumar v. State of U.P., (Subhash Vidyarthi, J.), [2026 SCC OnLine All 20802](#)
Arjun Pasi v. State of U.P., (Siddharth and Vivek Saran, JJ.), [2026 SCC OnLine All 20790](#)
Arjun v. State of U.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine All 21022](#)
Arsh Raza v. State of U.P., (Subhash Vidyarthi, J.), [2026 SCC OnLine All 21105](#)
Arti v. State of U.P., (Prakash Padia, J.), [2026 SCC OnLine All 20964](#)
Arti v. State of U.P., (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), [2026 SCC OnLine All 21135](#)
Arti v. State of U.P., (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), [2026 SCC OnLine All 21136](#)
Arun Kumar v. Union of India, (Garima Prashad, J.), [2026 SCC OnLine All 20825](#)
Arvind Kumar v. State of U.P., (Ram Manohar Narayan Mishra, J.), [2026 SCC OnLine All 20738](#)
Arvind v. State of U.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine All 20942](#)
Aryan Yadav v. State of U.P., (Samit Gopal, J.), [2026 SCC OnLine All 21137](#)

Ashiki Singh v. State of U.P., (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 20907

Ashish Narayan Mishra v. State of U.P., (Garima Prashad, J.), 2026 SCC OnLine All 20913

Ashish Yadav v. State of U.P., (Rajeev Singh, J.), 2026 SCC OnLine All 20797

Ashish v. State of U.P., (Subhash Vidyarthi, J.), 2026 SCC OnLine All 20761

Ashish v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21045

Ashok Kumar Awasthi v. State of U.P., (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 20902

Ashok Kumar v. Board of Revenue Up, (Kunal Ravi Singh, J.), 2026 SCC OnLine All 21002

Ashok v. State of U.P., (Garima Prashad, J.), 2026 SCC OnLine All 20730

Ashok v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21074

Ashutosh Kumar Srivastava v. State of U.P., (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 20845

Ashwani Yadav v. State of U.P., (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 20870

Atar Singh v. State of U.P., (Garima Prashad, J.), 2026 SCC OnLine All 20729

Atul Kannaujiya v. State of U.P., (Subhash Vidyarthi, J.), 2026 SCC OnLine All 21103

Atul Yadav v. State of U.P., (Sameer Jain, J.), 2026 SCC OnLine All 20690

Avinath v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21047

Babuli v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21016

Bacchelal v. State of U.P., (Tej Pratap Tiwari, J.), 2026 SCC OnLine All 20705

Badri Prasad v. Ramu, (Arun Kumar Singh Deshwal, J.), 2026 SCC OnLine All 21138

Balendra v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21046

Balwant Kumar Dhuriya v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 20689

Bansilal v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 20951

Bantu v. State of U.P., (Samit Gopal, J.), 2026 SCC OnLine All 20747

Bhanu Vrat v. State of U.P., (Deepak Verma and Padam Narain Mishra, JJ.), 2026 SCC OnLine All 20715

Bharat Singh v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21040

Bhupendra Singh v. State of U.P., (Subhash Vidyarthi, J.), 2026 SCC OnLine All 20887

Billa v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21017

Braj Kishore v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 20955

Brajesh v. State of U.P., (Subhash Vidyarthi, J.), 2026 SCC OnLine All 20765

Brijesh Patel v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21068

Bushra v. State of U.P., (Kunal Ravi Singh, J.), 2026 SCC OnLine All 21001

Chand Babu v. State of U.P., (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 20848

Chanda Babu v. State of U.P., (Rajeev Singh, J.), 2026 SCC OnLine All 20817

Chandni v. State of U.P., (Kunal Ravi Singh, J.), 2026 SCC OnLine All 20959

Chandra Pal v. State of U.P., (Rajeev Singh, J.), 2026 SCC OnLine All 21095

Chandrabhan Singh Yadav v. State of U.P., (Tej Pratap Tiwari, J.), 2026 SCC OnLine All 20685

Chandrabhan Singh Yadav v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 20920
Chandrapal v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21076
Chandu v. State of U.P., (Tej Pratap Tiwari, J.), 2026 SCC OnLine All 20704
Cheddu v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21035
Chetram v. State of U.P., (Subhash Vidyarthi, J.), 2026 SCC OnLine All 20780
Chhotu v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21055
Chirag Saxena v. State of U.P., (Tej Pratap Tiwari, J.), 2026 SCC OnLine All 20707
Chotelal v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21034
Darshan Chauhan v. State of U.P., (Garima Prashad, J.), 2026 SCC OnLine All 20925
Dashrath Agrahari v. Subhash Vishwakarma, (Kunal Ravi Singh, J.), 2026 SCC OnLine All 20927
Deepak Kumar v. State of U.P., (Rajeev Singh, J.), 2026 SCC OnLine All 21131
Deepak Shukla v. State of U.P., (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 20881
Deepak v. State of U.P., (Garima Prashad, J.), 2026 SCC OnLine All 20924
Deepu v. State of U.P., (Subhash Vidyarthi, J.), 2026 SCC OnLine All 21130
Deshraj v. State of U.P., (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 20875
Dev Kumar Shukla v. State of U.P., (Subhash Vidyarthi, J.), 2026 SCC OnLine All 20753
Dhani Ram v. State of U.P., (Rajeev Singh, J.), 2026 SCC OnLine All 21092
Dharmendra Kushwaha v. State of U.P., (Garima Prashad, J.), 2026 SCC OnLine All 20734
Dharmendra v. State of U.P., (Tej Pratap Tiwari, J.), 2026 SCC OnLine All 20696
Dharmesh v. State of U.P., (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 20868
Dhirendra Patel v. State of U.P., (Siddharth and Vivek Saran, JJ.), 2026 SCC OnLine All 20916
Dileep Kumar v. State of U.P., (Subhash Vidyarthi, J.), 2026 SCC OnLine All 20803
Dinesh Yadav v. Union of India, (Ram Manohar Narayan Mishra, J.), 2026 SCC OnLine All 20736
Dr. Dhananjay Anand v. Dr. Sunil Pandey, (Prakash Padia, J.), 2026 SCC OnLine All 20732
Dukhharan Choudhary v. State of U.P., (Arun Kumar Singh Deshwal, J.), 2026 SCC OnLine All 20940
Dvrika Gupta v. State of U.P., (Samit Gopal, J.), 2026 SCC OnLine All 20759
Faheem v. State of U.P., (Subhash Vidyarthi, J.), 2026 SCC OnLine All 20787
Fardeen v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21063
Farhan v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 20954
Fariyad v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21030
Gama Yadav v. State of U.P., (Samit Gopal, J.), 2026 SCC OnLine All 20741
Gaurav Dwivedi v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21010
Gaurav Gupta v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21117
Gavendra v. State of U.P., (Siddharth and Vivek Saran, JJ.), 2026 SCC OnLine All 20737
Gayatri Pandey v. State of U.P., (Siddharth and Vivek Saran, JJ.), 2026 SCC OnLine All 20834
Geeta v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 20692

- Girjesh Kumar Mishra v. Sub Divisional Magistrate Distt. Balrampur*, (**Ram Manohar Narayan Mishra, J.**), [2026 SCC OnLine All 20717](#)
- Golu v. State of U.P.*, (**Samit Gopal, J.**), [2026 SCC OnLine All 20744](#)
- Govind Kumar v. State of U.P.*, (**Saurabh Lavania and Pramod Kumar Srivastava, JJ.**), [2026 SCC OnLine All 20854](#)
- Gulam Rasool v. State of U.P.*, (**Ram Manohar Narayan Mishra, J.**), [2026 SCC OnLine All 20724](#)
- Gulam Sarwar Ansari v. State of U.P.*, (**Vivek Kumar Singh, J.**), [2026 SCC OnLine All 21121](#)
- Gyan Devi v. State of U.P.*, (**Subhash Vidyarthi, J.**), [2026 SCC OnLine All 20812](#)
- Gyan Prakash v. State of U.P.*, (**Subhash Vidyarthi, J.**), [2026 SCC OnLine All 21109](#)
- Happy Kumar v. State of U.P.*, (**Vivek Kumar Singh, J.**), [2026 SCC OnLine All 21120](#)
- Harshit Rawat v. State of U.P.*, (**Saurabh Lavania and Pramod Kumar Srivastava, JJ.**), [2026 SCC OnLine All 20874](#)
- Haseeb Ahmad v. State of U.P.*, (**Saurabh Lavania and Pramod Kumar Srivastava, JJ.**), [2026 SCC OnLine All 20847](#)
- Haseeb v. State of U.P.*, (**Rajeev Singh, J.**), [2026 SCC OnLine All 20909](#)
- Hetram v. State of U.P.*, (**Saurabh Lavania and Pramod Kumar Srivastava, JJ.**), [2026 SCC OnLine All 20853](#)
- ICICI Home Finance Co. Ltd. v. State of U.P.*, (**Pankaj Bhatia and Amitabh Kumar Rai, JJ.**), [2026 SCC OnLine All 20684](#)
- Indradhar Dubey v. State of U.P.*, (**Saurabh Lavania and Pramod Kumar Srivastava, JJ.**), [2026 SCC OnLine All 20865](#)
- Indrajeet v. State of U.P.*, (**Ram Manohar Narayan Mishra, J.**), [2026 SCC OnLine All 20680](#)
- Intezar Ahmad v. State of U.P.*, (**Prakash Padia, J.**), [2026 SCC OnLine All 20976](#)
- Iqra Praveen v. State of U.P.*, (**Kunal Ravi Singh, J.**), [2026 SCC OnLine All 20984](#)
- Irfan Ahmad v. State of U.P.*, (**Saurabh Lavania and Pramod Kumar Srivastava, JJ.**), [2026 SCC OnLine All 20842](#)
- Jagdish Kumar v. State of U.P.*, (**Arun Kumar Singh Deshwal, J.**), [2026 SCC OnLine All 20917](#)
- Jagnarayan v. Pawan Kumar Gangwar*, (**Siddharth Nandan, J.**), [2026 SCC OnLine All 20679](#)
- Jaheem v. State of U.P.*, (**Ram Manohar Narayan Mishra, J.**), [2026 SCC OnLine All 20740](#)
- Janardan Singh v. State of U.P.*, (**Shekhar B. Saraf and Abdhesh Kumar Chaudhary, JJ.**), [2026 SCC OnLine All 21154](#)
- Jane Alam v. State of U.P.*, (**Vivek Kumar Singh, J.**), [2026 SCC OnLine All 21073](#)
- Jaswant Kumar Singh v. State of U.P.*, (**Rajnish Kumar and Rajeev Bharti, JJ.**), [2026 SCC OnLine All 21005](#)
- Jaswant v. State of U.P.*, (**Rajeev Singh, J.**), [2026 SCC OnLine All 21093](#)
- Javed v. State of U.P.*, (**Vivek Kumar Singh, J.**), [2026 SCC OnLine All 21026](#)
- Jay Prakash v. Shriram Finance Ltd.*, (**Arun Kumar Singh Deshwal, J.**), [2026 SCC OnLine All 20918](#)
- Jeet Bahadur v. State of U.P.*, (**Kunal Ravi Singh, J.**), [2026 SCC OnLine All 20978](#)
- Jishu v. State of U.P.*, (**Vivek Kumar Singh, J.**), [2026 SCC OnLine All 21042](#)
- Jitendra Pal v. State of U.P.*, (**Vivek Kumar Singh, J.**), [2026 SCC OnLine All 21051](#)
- Jitendra Tiwari v. State of U.P.*, (**Subhash Vidyarthi, J.**), [2026 SCC OnLine All 20760](#)

Julfekar v. State of U.P., (Subhash Vidyarthi, J.), [2026 SCC OnLine All 20888](#)
Julfekar v. State of U.P., (Tej Pratap Tiwari, J.), [2026 SCC OnLine All 20686](#)
Junaid Ahmad v. State of U.P., (Siddharth and Vivek Saran, JJ.), [2026 SCC OnLine All 20832](#)
Junaid Khan v. State of U.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine All 21050](#)
Juvenile Delinquent X v. State of U.P., (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), [2026 SCC OnLine All 20901](#)
Juver Ahmad v. State of U.P., (Subhash Vidyarthi, J.), [2026 SCC OnLine All 20789](#)
Jyoti Devi v. State of U.P., (Kunal Ravi Singh, J.), [2026 SCC OnLine All 21140](#)
Jyoti Kumari v. State of U.P., (Kunal Ravi Singh, J.), [2026 SCC OnLine All 21000](#)
Kajal Gupta v. State of U.P., (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), [2026 SCC OnLine All 20884](#)
Kaleem v. State of U.P., (Rajeev Singh, J.), [2026 SCC OnLine All 20810](#)
Kaleem v. State of U.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine All 21062](#)
Kamlesh v. State of U.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine All 21013](#)
Kanchan v. State of U.P., (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), [2026 SCC OnLine All 20862](#)
Karam Singh v. State of U.P., (Rajeev Singh, J.), [2026 SCC OnLine All 20811](#)
Kaushal Kishor Rastogi v. State of U.P., (Ram Manohar Narayan Mishra, J.), [2026 SCC OnLine All 20723](#)
Kavita v. State of U.P., (Kunal Ravi Singh, J.), [2026 SCC OnLine All 21141](#)
Keshav Tiwari v. State of U.P., (Samit Gopal, J.), [2026 SCC OnLine All 20764](#)
Ketki v. State of U.P., (Subhash Vidyarthi, J.), [2026 SCC OnLine All 20805](#)
Khushi Kumari v. State of U.P., (Kunal Ravi Singh, J.), [2026 SCC OnLine All 21004](#)
Kiran v. State of U.P., (Subhash Vidyarthi, J.), [2026 SCC OnLine All 20771](#)
Krishna Anand Marriage Lawn v. State of U.P., (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), [2026 SCC OnLine All 21007](#)
Krishna Gopal Srivastava v. State of U.P., (Rajeev Singh, J.), [2026 SCC OnLine All 20795](#)
Krishna Murari Trivedi v. State of U.P., (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), [2026 SCC OnLine All 20851](#)
Kuldeep Singh v. State of U.P., (Subhash Vidyarthi, J.), [2026 SCC OnLine All 20885](#)
Kunwar Bahadur Singh v. State of U.P., (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), [2026 SCC OnLine All 20871](#)
Kunwar Pal v. State of U.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine All 21031](#)
Lal Ji Verma v. State of U.P., (Ram Manohar Narayan Mishra, J.), [2026 SCC OnLine All 20751](#)
Lalchandra v. State of U.P., (Ram Manohar Narayan Mishra, J.), [2026 SCC OnLine All 20681](#)
Laloo v. State of U.P., (Subhash Vidyarthi, J.), [2026 SCC OnLine All 21153](#)
Lekhan Singh v. State of U.P., (Tej Pratap Tiwari, J.), [2026 SCC OnLine All 20710](#)
Luvkush Patel v. State of U.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine All 20983](#)
Mahmood Ahmad v. State of U.P., (Arun Kumar Singh Deshwal, J.), [2026 SCC OnLine All 20941](#)
Mamta Devi v. State of U.P., (Rajeev Singh, J.), [2026 SCC OnLine All 21094](#)
Manish Kumar v. State of U.P., (Samit Gopal, J.), [2026 SCC OnLine All 20739](#)

Manish Nishad v. State of U.P., (Subhash Vidyarthi, J.), 2026 SCC OnLine All 20754
Manisha v. State of U.P., (Kunal Ravi Singh, J.), 2026 SCC OnLine All 20988
Manjeet v. State of U.P., (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 20863
Manju Devi v. State of U.P., (Rajeev Singh, J.), 2026 SCC OnLine All 20886
Manju Tripathi v. State of U.P., (Arun Kumar Singh Deshwal, J.), 2026 SCC OnLine All 20945
Manorama Rani v. State of U.P., (Kunal Ravi Singh, J.), 2026 SCC OnLine All 20948
Matloom v. State of U.P., (Rajeev Singh, J.), 2026 SCC OnLine All 20894
Matru v. State of U.P., (Rajeev Singh, J.), 2026 SCC OnLine All 21087
Maunis v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21039
Mayank Tiwari v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21064
Meghshyam Gautam v. State of U.P., (Kunal Ravi Singh, J.), 2026 SCC OnLine All 20995
Minakshi Saroj v. State of U.P., (Kunal Ravi Singh, J.), 2026 SCC OnLine All 20990
Mithales v. State of U.P., (Ram Manohar Narayan Mishra, J.), 2026 SCC OnLine All 20727
Mohan Katheriya v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21056
Mohd. Ahmad v. State of U.P., (Arun Kumar Singh Deshwal, J.), 2026 SCC OnLine All 20939
Mohd. Azam v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21065
Mohd. Fazil v. State of U.P., (Kunal Ravi Singh, J.), 2026 SCC OnLine All 20992
Mohd. Iliyas v. State of U.P., (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 20896
Mohd. Jeeshan v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21061
Mohd. Nawab v. State of U.P., (Kunal Ravi Singh, J.), 2026 SCC OnLine All 20994
Mohd. Sahil v. State of U.P., (Rajeev Singh, J.), 2026 SCC OnLine All 20908
Mohd. Sahil v. State of U.P., (Rajeev Singh, J.), 2026 SCC OnLine All 21086
Mohd. Zaheer v. State of U.P., (Siddharth and Vivek Saran, JJ.), 2026 SCC OnLine All 20838
Mohd. Zameer v. State of U.P., (Subhash Vidyarthi, J.), 2026 SCC OnLine All 20850
Mohd. Zeeshan v. State of U.P., (Rajeev Singh, J.), 2026 SCC OnLine All 20733
Mohini v. State of U.P., (Rajnish Kumar and Rajeev Bharti, JJ.), 2026 SCC OnLine All 20872
Monu v. State of U.P., (Samit Gopal, J.), 2026 SCC OnLine All 20769
Moolchand v. State of U.P., (Kunal Ravi Singh, J.), 2026 SCC OnLine All 20991
Mukarram v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21081
Mukesh Agrawal v. State of U.P., (Siddharth and Vivek Saran, JJ.), 2026 SCC OnLine All 20833
Mukesh v. State of U.P., (Garima Prashad, J.), 2026 SCC OnLine All 20974
Mukesh v. State of U.P., (Samit Gopal, J.), 2026 SCC OnLine All 20774
Mukesh v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21126
Mumtaz Khan v. Abdul Rasheed, (Prakash Padia, J.), 2026 SCC OnLine All 20932
Muskan v. State of U.P., (Kunal Ravi Singh, J.), 2026 SCC OnLine All 20999
Muzammil v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21018
Naresh v. State of U.P., (Tej Pratap Tiwari, J.), 2026 SCC OnLine All 20708
Naseema Begum v. Zareena Begum, (Siddharth Nandan, J.), 2026 SCC OnLine All 20718

Nasiruddin v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21077
Nasrat Ali v. State of U.P., (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 20892
Nasruddin v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21059
Natwar Soni v. State of U.P., (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 20859
Naved Alam v. State of U.P., (J.J. Munir and Arun Kumar, JJ.), 2026 SCC OnLine All 20721
Nawab Ansari v. State of U.P., (Rajeev Singh, J.), 2026 SCC OnLine All 20819
Neelam Upadhyay v. State of U.P., (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 20849
Neeraj Kumar v. State of U.P., (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 20843
Neeraj Kumar v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21125
Neeraj Rawat v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21067
Neeraj Sahani v. State of U.P., (Deepak Verma and Padam Narain Mishra, JJ.), 2026 SCC OnLine All 20711
Nidhi Tigunait v. State of U.P., (Prakash Padia, J.), 2026 SCC OnLine All 21142
Niketa Diwakar v. State of U.P., (Kunal Ravi Singh, J.), 2026 SCC OnLine All 20958
Nilay Dhar Dubey v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21057
Nirankesh v. State of U.P., (Subhash Vidyarthi, J.), 2026 SCC OnLine All 20758
Nitin v. State of U.P., (Rajeev Singh, J.), 2026 SCC OnLine All 21100
Nitin v. State of U.P., (Siddharth and Vivek Saran, JJ.), 2026 SCC OnLine All 20742
Noor Alam v. State of U.P., (Subhash Vidyarthi, J.), 2026 SCC OnLine All 20767
Om Shri v. State of U.P., (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 20877
Parmanand Gupta v. State of U.P., (Ram Manohar Narayan Mishra, J.), 2026 SCC OnLine All 20743
Parvindra Chauhan v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21080
Pawan Kumar Saroj v. State of U.P., (Rajeev Singh, J.), 2026 SCC OnLine All 21104
Phunno v. State of U.P., (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 20904
Pinki Gangwar v. State of U.P., (Kunal Ravi Singh, J.), 2026 SCC OnLine All 20987
Pintu v. State of U.P., (Subhash Vidyarthi, J.), 2026 SCC OnLine All 20777
Piyush Kumar v. CBI, (Subhash Vidyarthi, J.), 2026 SCC OnLine All 21085
Pooja v. State of U.P., (Rajeev Singh, J.), 2026 SCC OnLine All 20921
Poonam Kumari v. State of U.P., (Kunal Ravi Singh, J.), 2026 SCC OnLine All 20998
Prabhat Chaurasiya v. State of U.P., (Ram Manohar Narayan Mishra, J.), 2026 SCC OnLine All 20678
Pradeep Kumar Maurya v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 20980
Pradeep Kumar v. State of U.P., (Subhash Vidyarthi, J.), 2026 SCC OnLine All 20784
Pragati Verma v. State of U.P., (Kunal Ravi Singh, J.), 2026 SCC OnLine All 20997

Pramod Kumar Upadhyay v. State of U.P., (Subhash Vidyarthi, J.), 2026 SCC OnLine All 20762
Pramod Kumar Upadhyay v. State of U.P., (Subhash Vidyarthi, J.), 2026 SCC OnLine All 20773
Pramod Kumar Upadhyay v. State of U.P., (Subhash Vidyarthi, J.), 2026 SCC OnLine All 20799
Pramod Kumar Upadhyay v. State of U.P., (Subhash Vidyarthi, J.), 2026 SCC OnLine All 20809
Pramod Kumar Upadhyay v. State of U.P., (Subhash Vidyarthi, J.), 2026 SCC OnLine All 20814
Pramod Kumar Upadhyay v. State of U.P., (Subhash Vidyarthi, J.), 2026 SCC OnLine All 21089
Pramod Kumar v. State of U.P., (Subhash Vidyarthi, J.), 2026 SCC OnLine All 21129
Pratima Singh v. State of U.P., (J.J. Munir and Arun Kumar, JJ.), 2026 SCC OnLine All 20722
Praveen Kumar Singh v. State of U.P., (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 20852
Prikshit Sharma v. State of U.P., (Arun Kumar Singh Deshwal, J.), 2026 SCC OnLine All 20946
Prince Modanwal v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 20957
Priti v. State of U.P., (Prakash Padia, J.), 2026 SCC OnLine All 20969
Priya Gautam v. State of U.P., (Kunal Ravi Singh, J.), 2026 SCC OnLine All 20989
Priyavrat v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21079
Radha Raman Pandey v. State of U.P., (Samit Gopal, J.), 2026 SCC OnLine All 20793
Radha v. State of U.P., (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 20869
Rafiq v. State of U.P., (Samit Gopal, J.), 2026 SCC OnLine All 20768
Rafiq v. State of U.P., (Subhash Vidyarthi, J.), 2026 SCC OnLine All 20791
Rahul Chauhan v. State of U.P., (Tej Pratap Tiwari, J.), 2026 SCC OnLine All 20694
Rahul Gupta v. State of U.P., (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 20903
Rahul Kumar v. State of U.P., (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 20855
Rahul v. State of U.P., (Garima Prashad, J.), 2026 SCC OnLine All 20922
Rahul v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 20691
Rahul v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21124
Raj Kumar v. State of U.P., (Ram Manohar Narayan Mishra, J.), 2026 SCC OnLine All 20770
Raj Kumar v. State of U.P., (Subhash Vidyarthi, J.), 2026 SCC OnLine All 20806
Raja Babu v. State of U.P., (Subhash Vidyarthi, J.), 2026 SCC OnLine All 20756
Rajendra Jaiswar v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21048
Rajiv Ratan Singh v. State of U.P., (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 20841
Rajjab Ali v. State of U.P., (Rajeev Singh, J.), 2026 SCC OnLine All 20796
Rajkishor v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21023
Rajneesh Singh Advocate v. State of U.P., (Vikas Budhwar, J.), 2026 SCC OnLine All 20683
Raju Rabhar v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21058
Rakesh Kumar v. State of U.P., (Ram Manohar Narayan Mishra, J.), 2026 SCC OnLine All 20746
Rakesh Kumar v. State of U.P., (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 20866

Ram Anoop v. State of U.P., (**Ram Manohar Narayan Mishra, J.**), [2026 SCC OnLine All 20912](#)
Ram Avatar v. State of U.P., (**Kunal Ravi Singh, J.**), [2026 SCC OnLine All 20982](#)
Ram Chandra v. State of U.P., (**Ram Manohar Narayan Mishra, J.**), [2026 SCC OnLine All 20682](#)
Ram Chet v. State of U.P., (**Saurabh Lavania and Pramod Kumar Srivastava, JJ.**), [2026 SCC OnLine All 21133](#)
Ram Dulare v. State of U.P., (**Rajnish Kumar and Rajeev Bharti, JJ.**), [2026 SCC OnLine All 20878](#)
Ram Singh v. State of U.P., (**Arun Kumar Singh Deshwal, J.**), [2026 SCC OnLine All 20937](#)
Ramanand Giri v. Sachin Giri, (**Arun Kumar Singh Deshwal, J.**), [2026 SCC OnLine All 20923](#)
Ramesh Pal v. State of U.P., (**Vivek Kumar Singh, J.**), [2026 SCC OnLine All 21127](#)
Ramjan v. State of U.P., (**Subhash Vidyarthi, J.**), [2026 SCC OnLine All 21107](#)
Ramratan v. State of U.P., (**Vivek Kumar Singh, J.**), [2026 SCC OnLine All 20911](#)
Ranjeet Kumar v. State of U.P., (**Subhash Vidyarthi, J.**), [2026 SCC OnLine All 21106](#)
Ranjeet v. State of U.P., (**Subhash Vidyarthi, J.**), [2026 SCC OnLine All 20776](#)
Ranu v. State of U.P., (**Tej Pratap Tiwari, J.**), [2026 SCC OnLine All 20700](#)
Ravi Agarwal v. State of U.P., (**Saurabh Lavania and Pramod Kumar Srivastava, JJ.**), [2026 SCC OnLine All 20864](#)
Reena Devi Patel v. Abhishek Pandey, (**Arun Kumar Singh Deshwal, J.**), [2026 SCC OnLine All 20731](#)
Rehan v. State of U.P., (**Subhash Vidyarthi, J.**), [2026 SCC OnLine All 21099](#)
Rihan v. State of U.P., (**Vivek Kumar Singh, J.**), [2026 SCC OnLine All 21009](#)
Rishi Pal v. State of U.P., (**Kunal Ravi Singh, J.**), [2026 SCC OnLine All 21003](#)
Ritik Siradhna v. State of U.P., (**Siddharth and Vivek Saran, JJ.**), [2026 SCC OnLine All 20712](#)
Riya v. State of U.P., (**Vivek Kumar Singh, J.**), [2026 SCC OnLine All 21033](#)
Rizwan v. State of U.P., (**Subhash Vidyarthi, J.**), [2026 SCC OnLine All 21101](#)
Rohit Bhargava v. Shiv Nath Gupta, (**Prakash Padia, J.**), [2026 SCC OnLine All 20930](#)
Rohit v. State of U.P., (**Dr Gautam Chowdhary, J.**), [2026 SCC OnLine All 21152](#)
Roshni v. State of U.P., (**Kunal Ravi Singh, J.**), [2026 SCC OnLine All 20986](#)
Ruksar v. State of U.P., (**Prakash Padia, J.**), [2026 SCC OnLine All 20960](#)
Rupendra Kumar v. State of U.P., (**Arun Kumar Singh Deshwal, J.**), [2026 SCC OnLine All 20944](#)
Sachin Singh v. State of U.P., (**Subhash Vidyarthi, J.**), [2026 SCC OnLine All 20807](#)
Sachin v. State of U.P., (**Subhash Vidyarthi, J.**), [2026 SCC OnLine All 21102](#)
Sagar v. State of U.P., (**Vivek Kumar Singh, J.**), [2026 SCC OnLine All 21015](#)
Sagun v. State of U.P., (**Vivek Kumar Singh, J.**), [2026 SCC OnLine All 21083](#)
Sahil Salmani v. State of U.P., (**Vivek Kumar Singh, J.**), [2026 SCC OnLine All 21071](#)
Sahil v. State of U.P., (**Siddharth and Vivek Saran, JJ.**), [2026 SCC OnLine All 20830](#)
Sahim Aalam v. State of U.P., (**Rajeev Singh, J.**), [2026 SCC OnLine All 21108](#)
Salman v. State of U.P., (**Tej Pratap Tiwari, J.**), [2026 SCC OnLine All 20695](#)
Samta Singh v. State of U.P., (**Samit Gopal, J.**), [2026 SCC OnLine All 20763](#)
Sandeep Rajput v. State of U.P., (**Subhash Vidyarthi, J.**), [2026 SCC OnLine All 20786](#)
Sandeep v. State of U.P., (**Rajeev Singh, J.**), [2026 SCC OnLine All 20801](#)

Sangul v. State of U.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine All 21044](#)
Sani v. State of U.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine All 21118](#)
Sanjay Rastogi v. State of U.P., (Siddharth and Vivek Saran, JJ.), [2026 SCC OnLine All 20993](#)
Sapna Gupta v. State of U.P., (Arun Kumar Singh Deshwal, J.), [2026 SCC OnLine All 20950](#)
Sarvan Yadav v. State of U.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine All 21025](#)
Sarvesh v. State of U.P., (Tej Pratap Tiwari, J.), [2026 SCC OnLine All 20699](#)
Satendra Kumar v. State of U.P., (Arun Kumar Singh Deshwal, J.), [2026 SCC OnLine All 20943](#)
Satish Shakya v. State of U.P., (Samit Gopal, J.), [2026 SCC OnLine All 21111](#)
Satpal Singh v. State of U.P., (Deepak Verma and Padam Narain Mishra, JJ.), [2026 SCC OnLine All 20714](#)
Satya Pal Maurya v. State of U.P., (Samit Gopal, J.), [2026 SCC OnLine All 20766](#)
Satyruqa v. State of U.P., (Prakash Padia, J.), [2026 SCC OnLine All 20970](#)
Saurabh Singh v. State of U.P., (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), [2026 SCC OnLine All 20844](#)
Saurabh Singh v. State of U.P., (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), [2026 SCC OnLine All 20897](#)
Saurabh v. State of U.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine All 20979](#)
Savitri Devi v. State of U.P., (Samit Gopal, J.), [2026 SCC OnLine All 20745](#)
Savitri Devi v. State of U.P., (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), [2026 SCC OnLine All 20876](#)
Sawant Kumar v. State of U.P., (Subhash Vidyarthi, J.), [2026 SCC OnLine All 20804](#)
Seema Devi v. State of U.P., (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), [2026 SCC OnLine All 20910](#)
Shahjahan Khan v. State of U.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine All 20706](#)
Shahzad v. State of U.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine All 21075](#)
Shail Kumari Singh v. State of U.P., (Arun Kumar Singh Deshwal, J.), [2026 SCC OnLine All 20919](#)
Shailendra Pratap Singh v. State of U.P., (Ram Manohar Narayan Mishra, J.), [2026 SCC OnLine All 20726](#)
Shailesh Kumar Singh v. State of U.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine All 20688](#)
Shamim v. State of U.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine All 21066](#)
Shamser Singh Chauhan v. State of U.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine All 21014](#)
Shankar Sonkar v. State of U.P., (Subhash Vidyarthi, J.), [2026 SCC OnLine All 20778](#)
Shashi Kumar Goswami v. State of U.P., (Subhash Vidyarthi, J.), [2026 SCC OnLine All 21132](#)
Shikha v. State of U.P., (Prakash Padia, J.), [2026 SCC OnLine All 20972](#)
Shikha v. State of U.P., (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), [2026 SCC OnLine All 20873](#)
Shilpi Verma v. State of U.P., (Subhash Vidyarthi, J.), [2026 SCC OnLine All 20757](#)
Shiraz Ali v. RBI, (Rajnish Kumar and Rajeev Bharti, JJ.), [2026 SCC OnLine All 21006](#)
Shitanshu Bajpai v. State of U.P., (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), [2026 SCC OnLine All 20856](#)
Shiv Balak v. State of U.P., (Rajeev Singh, J.), [2026 SCC OnLine All 20794](#)

Shiv Sagar Yadav v. State of U.P., (Siddharth and Vivek Saran, JJ.), 2026 SCC OnLine All 20792
Shiv Sharan v. Deepak Singh, (Kunal Ravi Singh, J.), 2026 SCC OnLine All 20929
Shiva v. State of U.P., (Subhash Vidyarthi, J.), 2026 SCC OnLine All 21098
Shivam Pandey v. State of U.P., (Subhash Vidyarthi, J.), 2026 SCC OnLine All 20788
Shivam Sharma v. State of U.P., (Siddharth and Vivek Saran, JJ.), 2026 SCC OnLine All 20826
Shivam v. State of U.P., (Siddharth and Vivek Saran, JJ.), 2026 SCC OnLine All 20836
Shivam v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21069
Shivam v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21070
Shivani Srivastava v. State of U.P., (Prakash Padia, J.), 2026 SCC OnLine All 20961
Shivani v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 20985
Shivganesha v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21028
Shobhit v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 20965
Shravan v. State of U.P., (Ram Manohar Narayan Mishra, J.), 2026 SCC OnLine All 20750
Shree Chand Jain v. Nagar Nigam, (Prakash Padia, J.), 2026 SCC OnLine All 20931
Shreeniwas v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21036
Shrikant v. Neelam Devi, (Kunal Ravi Singh, J.), 2026 SCC OnLine All 20935
Shubham v. State of U.P., (Garima Prashad, J.), 2026 SCC OnLine All 20725
Shyam Lal v. State of U.P., (Subhash Vidyarthi, J.), 2026 SCC OnLine All 20783
Shyam Shri v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 20926
Simmi v. State of U.P., (Prakash Padia, J.), 2026 SCC OnLine All 21143
Simran v. State of U.P., (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 20905
Sonal Prajapati v. State of U.P., (Prakash Padia, J.), 2026 SCC OnLine All 20971
Sonam v. State of U.P., (Subhash Vidyarthi, J.), 2026 SCC OnLine All 21091
Soni Devi v. State of U.P., (Smit Gopal, J.), 2026 SCC OnLine All 20735
Sonu Singh v. State of U.P., (Rajeev Singh, J.), 2026 SCC OnLine All 20820
Sonu v. State of U.P., (Smit Gopal, J.), 2026 SCC OnLine All 21110
Sonu v. State of U.P., (Subhash Vidyarthi, J.), 2026 SCC OnLine All 20785
Sonu v. State of U.P., (Subhash Vidyarthi, J.), 2026 SCC OnLine All 21115
Sooraj Kumar v. State of U.P., (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 20883
Sri. Narsingh Prasad Singh Degree College v. State of U.P., (Prakash Padia, J.), 2026 SCC OnLine All 20962
State of U.P. v. Ramesh Kumar Srivastava, (Arun Bhansali, C.J. and Jaspreet Singh, J.), 2026 SCC OnLine All 20936
Subham Gupta v. State of U.P., (Siddharth and Vivek Saran, JJ.), 2026 SCC OnLine All 20835
Sudhakar Chaubey v. State of U.P., (Rajeev Singh, J.), 2026 SCC OnLine All 20818
Suhail v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 20953
Sujeet v. State of U.P., (Subhash Vidyarthi, J.), 2026 SCC OnLine All 20772
Sultan v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21012

Suman Devi v. State of U.P., (**Prakash Padia**, J.), [2026 SCC OnLine All 20975](#)
Sumit v. State of U.P., (**Subhash Vidyarthi**, J.), [2026 SCC OnLine All 20800](#)
Sunil Kashyap v. State of U.P., (**Rajeev Singh**, J.), [2026 SCC OnLine All 20815](#)
Sunmun v. State of U.P., (**Subhash Vidyarthi**, J.), [2026 SCC OnLine All 20821](#)
Sunny v. State of U.P., (**Vivek Kumar Singh**, J.), [2026 SCC OnLine All 21029](#)
Suraj Dubey v. State of U.P., (**Deepak Verma** and **Padam Narain Mishra**, JJ.), [2026 SCC OnLine All 20713](#)
Suraj Kori v. State of U.P., (**Ram Manohar Narayan Mishra**, J.), [2026 SCC OnLine All 20748](#)
Suraj Singh v. State of U.P., (**Saurabh Lavania** and **Pramod Kumar Srivastava**, JJ.), [2026 SCC OnLine All 20893](#)
Suraj v. State of U.P., (**Subhash Vidyarthi**, J.), [2026 SCC OnLine All 20813](#)
Sushant Badai v. State of U.P., (**Vivek Kumar Singh**, J.), [2026 SCC OnLine All 21123](#)
Tannu Yadav v. State of U.P., (**Ram Manohar Narayan Mishra**, J.), [2026 SCC OnLine All 20914](#)
Tarun Kumar v. State of U.P., (**Vivek Kumar Singh**, J.), [2026 SCC OnLine All 21072](#)
Tarun v. State of U.P., (**Vivek Kumar Singh**, J.), [2026 SCC OnLine All 20915](#)
Tilakram v. State of U.P., (**Vivek Kumar Singh**, J.), [2026 SCC OnLine All 21032](#)
Titu v. State of U.P., (**Kunal Ravi Singh**, J.), [2026 SCC OnLine All 21144](#)
Tp Jalpure Khurja Power Transmission Ltd. v. State of U.P., (**Siddharth** and **Vivek Saran**, JJ.), [2026 SCC OnLine All 20996](#)
Uchika Bhatia v. State of U.P., (**Deepak Verma** and **Padam Narain Mishra**, JJ.), [2026 SCC OnLine All 20716](#)
Uday Narayan v. State of U.P., (**Rajeev Singh**, J.), [2026 SCC OnLine All 20798](#)
Uday Raj v. State of U.P., (**Ram Manohar Narayan Mishra**, J.), [2026 SCC OnLine All 21112](#)
Ujjawal v. State of U.P., (**Vivek Kumar Singh**, J.), [2026 SCC OnLine All 21082](#)
Uttam Kumar Verma v. State of U.P., (**Arun Kumar Singh Deshwal**, J.), [2026 SCC OnLine All 21139](#)
Varsha v. State of U.P., (**Prakash Padia**, J.), [2026 SCC OnLine All 20967](#)
Varun Singh v. State of U.P., (**Vivek Kumar Singh**, J.), [2026 SCC OnLine All 21119](#)
Ved Prakash v. State of U.P., (**Tej Pratap Tiwari**, J.), [2026 SCC OnLine All 20703](#)
Vijay Kumar v. State of U.P., (**Rajeev Singh**, J.), [2026 SCC OnLine All 20782](#)
Vijay Laxmi v. State of U.P., (**Kunal Ravi Singh**, J.), [2026 SCC OnLine All 20933](#)
Vijay Shankar Patel v. State of U.P., (**Tarun Saxena**, J.), [2026 SCC OnLine All 20752](#)
Vijay v. State of U.P., (**Vivek Kumar Singh**, J.), [2026 SCC OnLine All 21020](#)
Vikas Gupta v. State of U.P., (**Siddharth** and **Vivek Saran**, JJ.), [2026 SCC OnLine All 20831](#)
Vikas Vikram Singh v. State of U.P., (**Saurabh Lavania** and **Pramod Kumar Srivastava**, JJ.), [2026 SCC OnLine All 20882](#)
Vikash v. State of U.P., (**Saurabh Lavania** and **Pramod Kumar Srivastava**, JJ.), [2026 SCC OnLine All 20899](#)
Vikram Yadav v. State of U.P., (**Subhash Vidyarthi**, J.), [2026 SCC OnLine All 21114](#)
Vikram v. State of U.P., (**Saurabh Lavania** and **Pramod Kumar Srivastava**, JJ.), [2026 SCC OnLine All 20900](#)

Vimal Kumar v. State of U.P., (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 20879

Vinay Kumar Gupta v. State of U.P., (Arun Bhansali, C.J. and Kshitij Shailendra, J.), 2025 SCC OnLine All 8215

Vinod Kumar Upadhyay v. State of U.P., (Subhash Vidyarthi, J.), 2026 SCC OnLine All 20808

Vinod Kumar Upadhyay v. State of U.P., (Subhash Vidyarthi, J.), 2026 SCC OnLine All 20816

Vinod Kumar Upadhyay v. State of U.P., (Subhash Vidyarthi, J.), 2026 SCC OnLine All 20822

Vinod Kumar Upadhyay v. State of U.P., (Subhash Vidyarthi, J.), 2026 SCC OnLine All 20823

Vinod Kumar Upadhyay v. State of U.P., (Subhash Vidyarthi, J.), 2026 SCC OnLine All 20824

Vinod Kumar Upadhyay v. State of U.P., (Subhash Vidyarthi, J.), 2026 SCC OnLine All 21090

Vipin Yadav v. State of U.P., (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 20906

Vipin v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21038

Vipin v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21053

Virendra Kumar Mishra v. State of U.P., (Rajeev Singh, J.), 2026 SCC OnLine All 21128

Virendra Singh v. State of U.P., (Subhash Vidyarthi, J.), 2026 SCC OnLine All 20781

Virju v. State of U.P., (Tej Pratap Tiwari, J.), 2026 SCC OnLine All 20698

Vishal v. State of U.P., (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 20858

Vishal v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21054

Vivek Kumar v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21084

Wajid Ali v. State of U.P., (Tej Pratap Tiwari, J.), 2026 SCC OnLine All 20697

Yashi Mishra v. State of U.P., (Arun Kumar Singh Deshwal, J.), 2026 SCC OnLine All 20938

Yogesh Kumar Gupta v. Shiv Shankar, (Kunal Ravi Singh, J.), 2026 SCC OnLine All 20934

Yogesh Kumar v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 21024

Yutika Singh v. State of U.P., (Saurabh Lavania and Pramod Kumar Srivastava, JJ.), 2026 SCC OnLine All 20846

Andhra Pradesh High Court [32]

Akash Kumar Barik v. State of A.P., (Y. Lakshmana Rao, J.), 2026 SCC OnLine AP 2138

Ammisetty Siva Shankara Rao v. State of A.P., (Subba Reddy Satti, J.), 2026 SCC OnLine AP 2148

Andhra Evangelical Lutheran Church v. State of A.P., (R. Raghunandan Rao and Dr K. Manmadha Rao, JJ.), 2025 SCC OnLine AP 5223

Dodla Dairy Ltd. v. Commr., State Tax & Appellate Authority, (R. Raghunandan Rao and Dr K. Manmadha Rao, JJ.), 2025 SCC OnLine AP 4520

DTDC Express Ltd. v. Commr. of Central Tax, (R. Raghunandan Rao and Dr K. Manmadha Rao, JJ.), 2025 SCC OnLine AP 4531

E Dwarakanath Reddy v. State of A.P., (Y. Lakshmana Rao, J.), 2026 SCC OnLine AP 2137

G. Bhaskar Reddy v. Commr., (R. Raghunandan Rao and Dr K. Manmadha Rao, JJ.), 2025 SCC OnLine AP 4540

- Gorriparthi Venkata Subbaiah v. State of A.P.*, (A. Hari Haranadha Sarma, J.), 2026 SCC OnLine AP 2149
- Kasireddi Parvathamma v. Vijaya*, (Venuthurumalli Gopala Krishna Rao, J.), 2026 SCC OnLine AP 2142
- M Appa Rao v. State of A.P.*, (B Krishna Mohan, J.), 2026 SCC OnLine AP 2150
- M. Sundara Raghavamma v. State of A.P.*, (Tarlada Rajasekhar Rao, J.), 2026 SCC OnLine AP 2144
- Mayaluri Pedda Subba Reddy v. Commr.*, (R. Raghunandan Rao and Dr K. Manmadha Rao, JJ.), 2025 SCC OnLine AP 4542
- Medikonda Subba Rao v. State of A.P.*, (R Raghunandan Rao, J.), 2026 SCC OnLine AP 2143
- Nagabattula Satyanarayana v. State of A.P.*, (Subhendu Samanta, J.), 2026 SCC OnLine AP 2140
- Nammi Srinivasa Rao v. State of A.P.*, (Y. Lakshmana Rao, J.), 2026 SCC OnLine AP 2139
- Nandika Siddu Vinay Varma v. State of A.P.*, (Subba Reddy Satti and A. Hari Haranadha Sarma, JJ.), 2026 SCC OnLine AP 2147
- Pampana Kumari v. State of A.P.*, (Tarlada Rajasekhar Rao, J.), 2026 SCC OnLine AP 2146
- Rashtriya Ispat Nigam Ltd. v. Chairman Eastern Power Distribution Co.*, (Ninala Jayasurya, J.), 2026 SCC OnLine AP 2151
- Ratha Services v. Commr.*, (R. Raghunandan Rao and Maheswara Rao Kuncheam, JJ.), 2025 SCC OnLine AP 4523
- Rkn Projects (P) Ltd. v. Commr. of State Taxes*, (R. Raghunandan Rao and Dr. K. Manmadha Rao, JJ.), 2025 SCC OnLine AP 4530
- Sammeta Venkata Ramana v. Sammeta China Venkata Narayana*, (Venuthurumalli Gopala Krishna Rao, J.), 2026 SCC OnLine AP 2141
- Siddartha Constructions v. A.P. High Grade Steels Ltd.*, (R. Raghunandan Rao and Maheswara Rao Kuncheam, JJ.), 2025 SCC OnLine AP 4524
- Sree Viswa Sai Traders v. Commr. State Tax*, (R. Raghunandan Rao and Maheswara Rao Kuncheam, JJ.), 2025 SCC OnLine AP 4526
- Sri Ramalingeswara Traders v. Commr.*, (R. Raghunandan Rao and Maheswara Rao Kuncheam, JJ.), 2025 SCC OnLine AP 4521
- Sri Venkateswara Agencies v. Commr.*, (R. Raghunandan Rao and Harinath N., JJ.), 2025 SCC OnLine AP 4538
- Sunrise Marine Services v. Commr.*, (R. Raghunandan Rao and Maheswara Rao Kuncheam, JJ.), 2025 SCC OnLine AP 4532
- Surya Minerals v. State of A.P.*, (Dr Venkata Jyothirmai Pratapa, J.), 2026 SCC OnLine AP 2145
- Thota Nagabhushanam v. Commr.*, (R. Raghunandan Rao and Maheswara Rao Kuncheam, JJ.), 2025 SCC OnLine AP 4541
- Trinity Clean Tech (P) Ltd. v. Union of India*, (R. Raghunandan Rao and Dr K. Manmadha Rao, JJ.), 2025 SCC OnLine AP 4527
- Venlcata Durga Malleswara Traders v. State of A.P.*, (R. Raghunandan Rao and Maheswara Rao Kuncheam, JJ.), 2025 SCC OnLine AP 5222
- Yantra Epcom Solutions (P) Ltd. v. Commr. of State Taxes*, (R. Raghunandan Rao and Dr K. Manmadha Rao, JJ.), 2025 SCC OnLine AP 4522

Zam Zam Traders v. Union of India, (Dhiraj Singh Thakur, C.J. and R. Raghunandan Rao, J.), [2025 SCC OnLine AP 4535](#)

Bombay High Court [135]

52 Weeks Entertainment Ltd. v. CIT, (M.S. Sonak and Jitendra Jain, JJ.), [2025 SCC OnLine Bom 5767](#)

Aashray Coop. Housing Society v. Pimpri Chinchwad Municipal Corpn., (M.S. Karnik and S.M. Modak, JJ.), [2026 SCC OnLine Bom 5077](#)

Ahmed Akbar Momin v. State of Maharashtra, (Sandesh D. Patil, J.), [2026 SCC OnLine Bom 4911](#)

Akzo Nobel India Ltd. v. State of Maharashtra, (Suman Shyam and Advait M. Sethna, JJ.), [2026 SCC OnLine Bom 5088](#)

Amol Jaywant Pawar v. State of Maharashtra, (Milind N. Jadhav and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 5046](#)

Aniket Popat Tipe v. State of Maharashtra, (**R.M. Joshi**, J.), [2026 SCC OnLine Bom 5028](#)

Anil v. State of Maharashtra, (**Abhay S. Waghware**, J.), [2026 SCC OnLine Bom 5038](#)

Anisa Nabi Shaikh v. Nabi Abhubhai Shaikh, (**M.M. Sathaye**, J.), [2026 SCC OnLine Bom 5079](#)

Ankita Jagannath Sonawale v. Maharashtra National Law University, (Vibha Kankanwadi and **Ajit B. Kadethankar**, JJ.), [2026 SCC OnLine Bom 4905](#)

Ashok Mahadev Thorat v. State of Maharashtra, (**Ashwin D. Bhobe**, J.), [2026 SCC OnLine Bom 5052](#)

Ashok Tukaram Ramugade v. Municipal Corpn. of Greater Mumbai, (A.S. Gadkari and **Kamal Khata**, JJ.), [2026 SCC OnLine Bom 5080](#)

Asim Dagadu Shaikh v. State of Maharashtra, (**Ashwin D. Bhobe**, J.), [2026 SCC OnLine Bom 5039](#)

Atharva v. Union of India, (Raj D. Wakode and Anil S. Kilor, JJ.), [2026 SCC OnLine Bom 4899](#)

Atul Kiran Kashivale v. State of Maharashtra, (**Prafulla S. Khubalkar**, J.), [2026 SCC OnLine Bom 5030](#)

Babasaheb v. State of Maharashtra, (A.S. Gadkari and **Kamal Khata**, JJ.), [2026 SCC OnLine Bom 5081](#)

Badriyah Education Society v. Rashida H. Faizullahabhai, (**M.M. Sathaye**, J.), [2026 SCC OnLine Bom 5076](#)

Bajaj Alliance Insurance Co. Ltd. v. Rohidas Ambadas Chavan, (**Jitendra Jain**, J.), [2026 SCC OnLine Bom 5058](#)

Balaji Landmarks LLP Eartwhile v. CBDT, (B.P. Colabawalla and Amit S. Jamsandekar, JJ.), [2025 SCC OnLine Bom 5940](#)

Balmukund Chandulal Trivedi v. Umesh Trading Co., (**Jitendra Jain**, J.), [2026 SCC OnLine Bom 5060](#)

Bhoruka Capital (P) Ltd. v. State of Maharashtra, (**Madhav J. Jamdar**, J.), [2026 SCC OnLine Bom 5053](#)

Bunty Gulab Rahase v. State of Maharashtra, (Siddheshwar S. Thombre, J.), [2026 SCC OnLine Bom 4883](#)

Chandrashekhar Santoshrao Bodkhe v. State of Maharashtra, (Anil L. Pansare and Rajnish R. Vyas, JJ.), [2026 SCC OnLine Bom 4893](#)

Chavalibai Mulchand Rathod v. Collector, (**Neeraj P. Dhote**, J.), [2026 SCC OnLine Bom 5061](#)

- CIT v. Ahcl Pel*, (M.S. Sonak and Advait M. Sethna, JJ.), [2025 SCC OnLine Bom 5909](#)
- CIT v. Bennet Coleman & Co. Ltd.*, (B.P. Colabawalla and Amit S. Jamsandekar, JJ.), [2025 SCC OnLine Bom 5884](#)
- CIT v. Kumar Housing Corpn. Ltd.*, (B.P. Colabawalla and Firdosh P. Pooniwalla, JJ.), [2025 SCC OnLine Bom 6254](#)
- CIT v. Kutchi Sarvodaya Nagar*, (B.P. Colabawalla and Firdosh P. Pooniwalla, JJ.), [2025 SCC OnLine Bom 5820](#)
- CIT v. Watson Pharma (P) Ltd.*, (M.S. Sonak and **Jitendra Jain**, JJ.), [2025 SCC OnLine Bom 5782](#)
- CIT v. Watson Pharma (P) Ltd.*, (M.S. Sonak and **Jitendra Jain**, JJ.), [2025 SCC OnLine Bom 6278](#)
- Columbia Global Center in India v. CIT*, (B.P. Colabawalla and Amit S. Jamsandekar, JJ.), [2025 SCC OnLine Bom 6253](#)
- Dev Ashish Coop. Housing Society Ltd. v. State of Maharashtra*, (**Sandeep V. Marne**, J.), [2026 SCC OnLine Bom 5078](#)
- Dilip Raosaheb Deshmukh v. Punit Avinash Sonawane*, (Shailesh P. Brahme, J.), [2026 SCC OnLine Bom 4896](#)
- Dinesh Surendra Kotecha v. Union of India*, (B.P. Colabawalla and Amit S. Jamsandekar, JJ.), [2025 SCC OnLine Bom 5933](#)
- Dr Vishwanath Karad MIT World Peace University v. State of Maharashtra*, (B.P. Colabawalla and Firdosh P. Pooniwalla, JJ.), [2024 SCC OnLine Bom 6228](#)
- Executive Engineer v. Bhojraj*, (Pravin S. Patil, J.), [2026 SCC OnLine Bom 4889](#)
- Executive Engineer v. Chintaman Kisan Gaikwad*, (**Amit Borkar**, J.), [2026 SCC OnLine Bom 5057](#)
- Executive Engineer v. Samsuddin Ismail Devlekar*, (**Amit Borkar**, J.), [2026 SCC OnLine Bom 5055](#)
- Executive Engineer v. Usman Ismail Patankar*, (**Amit Borkar**, J.), [2026 SCC OnLine Bom 5056](#)
- Farukkhan Ikbāl Pathan v. State of Maharashtra*, (Milind N. Jadhav and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 5070](#)
- Girish Mahadeo Chavan v. MHADA*, (M.S. Karnik and **S.M. Modak**, JJ.), [2026 SCC OnLine Bom 5043](#)
- Gopal Pandurang Raut v. State of Maharashtra*, (Abhay J. Mantri, J.), [2026 SCC OnLine Bom 4916](#)
- Hausabai Shripat Patil v. Shalik Dattu Gaikar*, (**Sharmila U. Deshmukh**, J.), [2026 SCC OnLine Bom 5065](#)
- HDFC Bank Ltd. v. Aniket Shivaji Ghuge*, (**Ashwin D. Bhobe**, J.), [2026 SCC OnLine Bom 5049](#)
- Hemant D. Shah v. Chittaranjan D. Shah*, (**Arun R. Pedneker**, J.), [2026 SCC OnLine Bom 5044](#)
- Hindustan Petroleum Corpn. Ltd. v. Mumbai Shramik Sangh*, (Sandeep V. Marne, J.), [2026 SCC OnLine Bom 4891](#)
- Institute of Actuaries of India v. CIT*, (B.P. Colabawalla and Amit S. Jamsandekar, JJ.), [2025 SCC OnLine Bom 5901](#)
- International Resources for Fairer Trade v. Union of India*, (B.P. Colabawalla and Amit S. Jamsandekar, JJ.), [2025 SCC OnLine Bom 5903](#)
- International Resources for Fairer Trade v. Union of India*, (B.P. Colabawalla and Amit S. Jamsandekar, JJ.), [2025 SCC OnLine Bom 5934](#)
- Jayshree Jagdish Thakker v. Pragati Infra Interiors (P) Ltd.*, (**N.J. Jamadar**, J.), [2026 SCC OnLine Bom 5072](#)

Joan Mascarenhas E v. State of Goa, (Amit S. Jamsandekar, J.), [2026 SCC OnLine Bom 4909](#)
Kain v. State of Maharashtra, (**R.M. Joshi**, J.), [2026 SCC OnLine Bom 5026](#)
Kalabai Sunil Ahire v. State of Maharashtra, (**R.M. Joshi**, J.), [2026 SCC OnLine Bom 5027](#)
Kanaiyyalala v. State of Maharashtra, (Siddheshwar S. Thombre, J.), [2026 SCC OnLine Bom 4885](#)
Karam Hussain Shaikh v. Jain Dalchand Tejpal, (**Jitendra Jain**, J.), [2026 SCC OnLine Bom 5059](#)
Karan v. State of Maharashtra, (**Abhay S. Waghware**, J.), [2026 SCC OnLine Bom 5040](#)
Kedaara Captial Fund II LLP v. Assessment Unit, (B.P. Colabawalla and Amit S. Jamsandekar, JJ.), [2025 SCC OnLine Bom 5892](#)
Kolhapur District Urban Banks Coop. Assn. Ltd. v. Union of India, (Milind N. Jadhav and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 4901](#)
Kotak Family Foundation v. CIT, (B.P. Colabawalla and Firdosh P. Pooniwalla, JJ.), [2025 SCC OnLine Bom 5834](#)
Kotak Mahindra Bank v. Santhosh NR, (Arun R. Pedneker, J.), [2026 SCC OnLine Bom 4879](#)
Kotak Mahindra Bank v. Sardhara Harjibhai, (Arun R. Pedneker, J.), [2026 SCC OnLine Bom 4880](#)
Krishna Appaya Patil v. Director of Higher Education, (G.S. Kulkarni and Aarti Sathe, JJ.), [2026 SCC OnLine Bom 4897](#)
KSB Care Charitable Trust v. CIT, (B.P. Colabawalla and Amit S. Jamsandekar, JJ.), [2025 SCC OnLine Bom 5904](#)
Lahu Kaduba More v. State of Maharashtra, (Siddheshwar S. Thombre, J.), [2026 SCC OnLine Bom 4882](#)
Lakhi Trust v. CIT, (B.P. Colabawalla and Amit S. Jamsandekar, JJ.), [2025 SCC OnLine Bom 5930](#)
Lalita Srimurthy v. Debts Recovery Tribunal-I, (Manish Pitale and Shreeram V. Shirsat, JJ.), [2026 SCC OnLine Bom 5073](#)
Laxman Dhondiba Kharade v. State of Maharashtra, (Neeraj P. Dhote, J.), [2026 SCC OnLine Bom 4907](#)
Laxman v. State of Maharashtra, (**Abhay S. Waghware**, J.), [2026 SCC OnLine Bom 5050](#)
Maharashtra State Power Generation Co. Ltd. v. State of Maharashtra, (**Sandeep V. Marne**, J.), [2026 SCC OnLine Bom 5083](#)
Makar v. State of Maharashtra, (**Abhay S. Waghware**, J.), [2026 SCC OnLine Bom 5042](#)
Malaney Trading & Services LLP v. Uzer Makina VE Kalip Sanayi A.S., (**Somasekhar Sundaresan**, J.), [2026 SCC OnLine Bom 5045](#)
Man Truck & Bus India (P) Ltd. v. Assessment Unit, (B.P. Colabawalla and Amit S. Jamsandekar, JJ.), [2025 SCC OnLine Bom 5893](#)
Mirae Asset Foundation v. CIT, (B.P. Colabawalla and Firdosh P. Pooniwalla, JJ.), [2025 SCC OnLine Bom 5830](#)
Mirimay Nihar Mrudha v. State of Maharashtra, (**Abhay S. Waghware**, J.), [2026 SCC OnLine Bom 5047](#)
Mohan Deopuri Puri v. State of Maharashtra, (**R.M. Joshi**, J.), [2026 SCC OnLine Bom 5029](#)
Mohd. Maaz Md. Aslam Chanda v. State of Maharashtra, (Mehroz K. Pathan, J.), [2026 SCC OnLine Bom 4917](#)
Naim Munna Khan Mohammad v. State of Maharashtra, (Siddheshwar S. Thombre, J.), [2026 SCC OnLine Bom 4886](#)

- National Highways Authority of India v. Kishor Namdev Marathe*, (Abhay J. Mantri, J.), [2026 SCC OnLine Bom 4894](#)
- Niramaya Hospital (P) Ltd. v. LIC Housing Finance Ltd.*, (Manish Pitale and Shreeram V. Shirsat, JJ.), [2026 SCC OnLine Bom 5085](#)
- Nitin v. State of Maharashtra*, (Abhay S. Waghware, J.), [2026 SCC OnLine Bom 5037](#)
- Omkar v. State of Maharashtra*, (Abhay S. Waghware, J.), [2026 SCC OnLine Bom 5034](#)
- Palamadai S. Krishnan v. State of Maharashtra*, (Madhav J. Jamdar, J.), [2026 SCC OnLine Bom 5048](#)
- Pandurang Gabru Pawar v. State of Maharashtra*, (Abhay S. Waghware, J.), [2026 SCC OnLine Bom 5033](#)
- Pavankumar Dharma Chavan v. State of Maharashtra*, (Siddheshwar S. Thombre, J.), [2026 SCC OnLine Bom 4884](#)
- Pawan Satish Kamble v. State of Maharashtra*, (Siddheshwar S. Thombre, J.), [2026 SCC OnLine Bom 4913](#)
- Poonam Ganesh Sathe v. Ganesh Vilas Sathe*, (Abhay J. Mantri, J.), [2026 SCC OnLine Bom 5062](#)
- Prabhakar Nerulkar v. CIT*, (Bharati Dangre and Ashish S. Chavan, JJ.), [2025 SCC OnLine Bom 5895](#)
- Premnath Eknath Patil v. Prism Johnson Ltd.*, (Sandeep V. Marne, J.), [2026 SCC OnLine Bom 4904](#)
- Project Director v. Yogesh*, (Rohit W. Joshi, J.), [2026 SCC OnLine Bom 4876](#)
- Project Director v. Yogesh*, (Rohit W. Joshi, J.), [2026 SCC OnLine Bom 4877](#)
- Project Director v. Yogesh*, (Rohit W. Joshi, J.), [2026 SCC OnLine Bom 4878](#)
- Pune Municipal Corpn. v. CIT*, (B.P. Colabawalla and Firdosh P. Pooniwalla, JJ.), [2025 SCC OnLine Bom 5849](#)
- Radheshyam Seetalaprasad Gupta v. State of Maharashtra*, (M.M. Sathaye, J.), [2026 SCC OnLine Bom 5075](#)
- Rain Basera SRA CHS Ltd. v. State of Maharashtra*, (Manish Pitale and Shreeram V. Shirsat, JJ.), [2026 SCC OnLine Bom 5067](#)
- Rajesh Madhu Solanki v. Union Bank of India*, (Manish Pitale and Shreeram V. Shirsat, JJ.), [2026 SCC OnLine Bom 5086](#)
- Ram Sinh Jadeja v. Union of India*, (Arun R. Pedneker, J.), [2026 SCC OnLine Bom 4888](#)
- Rama Sushil Kanojiya v. State of Maharashtra*, (Siddheshwar S. Thombre, J.), [2026 SCC OnLine Bom 4887](#)
- Registrar v. State of Maharashtra*, (Vibha Kankanwadi and Sachin S. Deshmukh, JJ.), [2026 SCC OnLine Bom 4903](#)
- Rohit Prem Baghel v. State of Maharashtra*, (Urmila Joshi Phalke and Nivedita P. Mehta, JJ.), [2026 SCC OnLine Bom 4910](#)
- Roopshah Builders v. Mulund Hemleela CHS Ltd.*, (N.J. Jamadar, J.), [2026 SCC OnLine Bom 4895](#)
- Sachin Bhimrao Rathod v. State of Maharashtra*, (R.M. Joshi, J.), [2026 SCC OnLine Bom 5031](#)
- Sachin Vilas Pisal v. State of Maharashtra*, (Suman Shyam and Shyam C. Chandak, JJ.), [2026 SCC OnLine Bom 5074](#)
- Saeed Ahmad Abdul Wahid Chaudhary v. State of Maharashtra*, (Madhav and Jamdar, JJ.), [2026 SCC OnLine Bom 5087](#)

Sandeep Dipak Ghose v. State of Maharashtra, (**Pravin S. Patil**, J.), [2026 SCC OnLine Bom 5051](#)
Sanjay v. State of Maharashtra, (**Abhay S. Waghware**, J.), [2026 SCC OnLine Bom 5036](#)
Sanyogita Bharat Mali v. State of Maharashtra, (Milind N. Jadhav and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 5064](#)
Satish Bhide (Dr) v. Ravindra M. Pande, (**Sandeep V. Marne**, J.), [2026 SCC OnLine Bom 5063](#)
Scooter Service Station v. Estate Officer, (**N.J. Jamadar**, J.), [2026 SCC OnLine Bom 5084](#)
Shankarlal v. State of Maharashtra, (M.W. Chandwani, J.), [2026 SCC OnLine Bom 4915](#)
Shantilal Rayji Makhecha v. Ram Amarjeet Pal, (Gauri Godse, J.), [2026 SCC OnLine Bom 4906](#)
Sharadchandra S. Mandrekar v. Director of Panchayats, (Neela Gokhale, J.), [2026 SCC OnLine Bom 4902](#)
Shital Sachin Patil v. State of Maharashtra, (**S.G. Chapalgaonkar**, J.), [2026 SCC OnLine Bom 5069](#)
Shree Vighnagar Sahakari Sakhar Karkhana Ltd. v. Vishwas Yeshwant Dhomse, (**Sandeep V. Marne**, J.), [2026 SCC OnLine Bom 5068](#)
Shrinivasa Realcon (P) Ltd. v. Commr., Anti-Evasion Branch, (Avinash G. Gharote and Abhay J. Mantri, JJ.), [2025 SCC OnLine Bom 5766](#)
Shyam Pannalal Jaiswal v. Fullerton India Home Finance Co. Ltd., (Manish Pitale and Shreeram V. Shirsat, JJ.), [2026 SCC OnLine Bom 5082](#)
Shyam Udyog v. Union of India, (B.P. Colabawalla and Firdosh P. Pooniwalla, JJ.), [2025 SCC OnLine Bom 5776](#)
Snehal v. Kiran Motiram Bhole, (R.M. Joshi, J.), [2026 SCC OnLine Bom 4908](#)
Sonali Vasantrao Patharkar v. Sadhana Ashok Bhosale, (Milind N. Jadhav and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 5071](#)
St. Thomas High School v. CIT, (B.P. Colabawalla and Firdosh P. Pooniwalla, JJ.), [2025 SCC OnLine Bom 5890](#)
State of Maharashtra v. Nimba Kondaji Rupwate, (**Amit Borkar**, J.), [2026 SCC OnLine Bom 5054](#)
Sudam Abasaheb Mukhekar v. State of Maharashtra, (Siddheshwar S. Thombre, J.), [2026 SCC OnLine Bom 4881](#)
Symbiosis Open Education Society v. CIT, (B.P. Colabawalla and Firdosh P. Pooniwalla, JJ.), [2022 SCC OnLine Bom 12155](#)
Tulsidas Khimji (P) Ltd. v. CIT, (B.P. Colabawalla and Firdosh P. Pooniwalla, JJ.), [2025 SCC OnLine Bom 5842](#)
Uma Adhik Mane v. State of Maharashtra, (Milind N. Jadhav and Nandesh S. Deshpande, JJ.), [2026 SCC OnLine Bom 4900](#)
Vaishali v. State of Maharashtra, (Neeraj P. Dhote, J.), [2026 SCC OnLine Bom 4914](#)
Verjina Foods Ltd. v. CIT, (B.P. Colabawalla and Amit S. Jamsandekar, JJ.), [2025 SCC OnLine Bom 5938](#)
Vesava Koli Samaj Shikshan Sanstha v. CIT, (B.P. Colabawalla and Amit S. Jamsandekar, JJ.), [2025 SCC OnLine Bom 5896](#)
Vidya Jaywant Worlikar v. State of Maharashtra, (Manish Pitale and Shreeram V. Shirsat, JJ.), [2026 SCC OnLine Bom 5066](#)
Vijay Govind Kadam v. Disk Works, (Sandeep V. Marne, J.), [2026 SCC OnLine Bom 4898](#)

Vijaya v. Social Welfare Officer, (Anil L. Pansare and Rajnish R. Vyas, JJ.), [2026 SCC OnLine Bom 4892](#)

Vishal v. State of Maharashtra, (**Abhay S. Waghware**, J.), [2026 SCC OnLine Bom 5041](#)

Vitthal v. State of Maharashtra, (**Abhay S. Waghware**, J.), [2026 SCC OnLine Bom 5035](#)

Wasim Bashir Pathan v. State of Maharashtra, (Neeraj P. Dhote, J.), [2026 SCC OnLine Bom 4912](#)

XYZ v. State of Maharashtra, (Siddheshwar S. Thombre, J.), [2026 SCC OnLine Bom 4875](#)

Yash Ankush Pandit v. State of Maharashtra, (**Prafulla S. Khubalkar**, J.), [2026 SCC OnLine Bom 5032](#)

Zilla Parishad v. Ashfaq Khan Jahangir Khan, (Rohit W. Joshi, J.), [2026 SCC OnLine Bom 4890](#)

Calcutta High Court [173]

Achinta Kumar Pramanik v. CBI, (Shampa Dutt Paul, J.), [2026 SCC OnLine Cal 8162](#)

Afsar Ali Mallick v. State of W.B., (Suvra Ghosh, J.), [2026 SCC OnLine Cal 8219](#)

Afzal Hussain v. State of W.B., (Amrita Sinha, J.), [2026 SCC OnLine Cal 8231](#)

Ajoy Roy v. State of W.B., (Shampa Dutt Paul, J.), [2026 SCC OnLine Cal 8185](#)

Ajoy Roy v. State of W.B., (Shampa Dutt Paul, J.), [2026 SCC OnLine Cal 8186](#)

AKA Logistics (P) Ltd. v. Damodar Valley Corpn., (Gaurang Kanth, J.), [2026 SCC OnLine Cal 8136](#)

Aloke Bhowmick v. Commr., (**T.S. Sivagnanam**, C.J. and **Bivas Pattanayak**, J.), [2022 SCC OnLine Cal 4726](#)

Ambootia Tea Exports (P) Ltd. v. Rani Sati Abasan (P) Ltd., (Debangsu Basak and Md. Shabbar Rashidi, JJ.), [2026 SCC OnLine Cal 8130](#)

Amit Kumar Majumder v. State of W.B., (Amrita Sinha, J.), [2026 SCC OnLine Cal 8229](#)

Amit Kumar Saha v. Commr. of State Tax, (**Hiranmay Bhattacharyya**, J.), [2025 SCC OnLine Cal 10550](#)

Amoorith Pipes & Tubes (P) Ltd. v. Dadu Dayal Commotrade Ltd., (Gaurang Kanth, J.), [2026 SCC OnLine Cal 8131](#)

Ananyo Barman v. State of W.B., (Ajoy Kumar Mukherjee, J.), [2026 SCC OnLine Cal 8195](#)

Anjali Chaturvedi v. Consumer Affairs Department, (Amrita Sinha, J.), [2026 SCC OnLine Cal 8254](#)

Anjali Chaturvedi v. State of W.B., (Amrita Sinha, J.), [2026 SCC OnLine Cal 8255](#)

Anubhab Bera v. State of W.B., (Shampa Sarkar and Ajay Kumar Gupta, JJ.), [2026 SCC OnLine Cal 8208](#)

Anuj Kumar Yadav v. Union of India, (Amrita Sinha, J.), [2026 SCC OnLine Cal 8224](#)

Arindam Choudhury, In re, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 8169](#)

Arun Kumar Bose v. CIT, (**Hiranmay Bhattacharyya**, J.), [2025 SCC OnLine Cal 10561](#)

Ashim Kumar Biswas v. Amar Kumar Sardar, (Debangsu Basak and Md. Shabbar Rashidi, JJ.), [2026 SCC OnLine Cal 8202](#)

Ashok Kumar Mahnot v. Pritepal Singh, (Om Narayan Rai, J.), [2026 SCC OnLine Cal 8150](#)

Balasore Alloys Ltd. v. Flynt Mining LLP, (**Shampa Sarkar**, J.), [2025 SCC OnLine Cal 10566](#)

Bholanath Burman v. Geeta Dutta, (Debangsu Basak and Md. Shabbar Rashidi, JJ.), [2026 SCC OnLine Cal 8199](#)

Binod Kumar Das, In re, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 8170](#)

- Biswajit Bhaduri v. State of W.B.*, (Krishna Rao, J.), [2026 SCC OnLine Cal 8244](#)
- Biswarup Bose v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 8232](#)
- Bose Institute v. Jayasish Ghosh*, (Madhuresh Prasad and Prasenjit Biswas, JJ.), [2026 SCC OnLine Cal 8204](#)
- Central Information Commission v. Tathagata Datta*, (Shampa Sarkar and Ajay Kumar Gupta, JJ.), [2026 SCC OnLine Cal 8206](#)
- CIT v. Ambe Tex Fab (India) (P) Ltd.*, (T.S. Sivagnanam, C.J. and Chaitali Chatterjee (Das), J.), [2025 SCC OnLine Cal 10547](#)
- CIT v. Anjaniputra Nirmal (P) Ltd.*, (T.S. Sivagnanam, C.J. and Chaitali Chatterjee (Das), J.), [2025 SCC OnLine Cal 10686](#)
- CIT v. Chandravadan Desai*, (T.S. Sivagnanam, C.J. and Chaitali Chatterjee (Das), J.), [2025 SCC OnLine Cal 10562](#)
- CIT v. Event Developers (P) Ltd.*, (T.S. Sivagnanam, C.J. and Chaitali Chatterjee (Das), J.), [2025 SCC OnLine Cal 10569](#)
- CIT v. Improve Financial Consultants (P) Ltd.*, (Soumen Sen, Acting C.J. and Apurba Sinha Ray, J.), [2025 SCC OnLine Cal 10692](#)
- CIT v. Janhavi Promoters (P) Ltd.*, (T.S. Sivagnanam, C.J. and Bivas Pattanayak, J.), [2025 SCC OnLine Cal 10557](#)
- CIT v. Mundhra Construction (P) Ltd.*, (T.S. Sivagnanam, C.J. and Chaitali Chatterjee (Das), J.), [2025 SCC OnLine Cal 10545](#)
- CIT v. Nikunj Dhanuka*, (T.S. Sivagnanam, C.J. and Chaitali Chatterjee (Das), J.), [2025 SCC OnLine Cal 10654](#)
- CIT v. P.L. Goenka Huf*, (T.S. Sivagnanam, C.J. and Chaitali Chatterjee (Das), J.), [2025 SCC OnLine Cal 10598](#)
- CIT v. S.K. Agarwala & Co.*, (T.S. Sivagnanam, C.J. and Hiranmay Bhattacharyya, J.), [2025 SCC OnLine Cal 10558](#)
- CIT v. Seven Star Steels Ltd.*, (T.S. Sivagnanam, C.J. and Chaitali Chatterjee (Das), J.), [2025 SCC OnLine Cal 10595](#)
- Debasish Dutta v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 8238](#)
- Dharmendra Subhash Yadav, In re*, (Jay Sengupta, J.), [2026 SCC OnLine Cal 8181](#)
- Dhirendra Nath Santra v. State of W.B.*, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 8242](#)
- Dhruba Majumder, In re*, (Ajoy Kumar Mukherjee, J.), [2026 SCC OnLine Cal 8187](#)
- Dia Gold Jewels (P) Ltd. v. CIT*, (T.S. Sivagnanam, C.J. and Chaitali Chatterjee (Das), J.), [2025 SCC OnLine Cal 10568](#)
- Dilip Chandra Seal v. Chhayra Bibi*, (Chaitali Chatterjee Das, J.), [2026 SCC OnLine Cal 8141](#)
- Dilip Kumar Mondal, In re*, (Jay Sengupta, J.), [2026 SCC OnLine Cal 8163](#)
- Duakem Pharma (P) Ltd. v. Commr. of Revenue*, (Raja Basu Chowdhury, J.), [2025 SCC OnLine Cal 10552](#)
- Elecon Engineering Co. Ltd. v. SAIL*, (Gaurang Kanth, J.), [2026 SCC OnLine Cal 8137](#)
- Elecon Engineering Co. Ltd. v. SAIL*, (Gaurang Kanth, J.), [2026 SCC OnLine Cal 8138](#)
- Elecon Engineering Co. Ltd. v. SAIL*, (Gaurang Kanth, J.), [2026 SCC OnLine Cal 8139](#)

- Enkebee Infratech India (P) Ltd. v. Commr. of State Tax*, (T.S. Sivagnanam, C.J. and Chaitali Chatterjee (Das), J.), [2025 SCC OnLine Cal 10549](#)
- Firoj Ali, In re*, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 8171](#)
- Forging India Iron & Steel Ltd. v. Union of India*, (T.S. Sivagnanam, C.J. and Chaitali Chatterjee (Das), J.), [2025 SCC OnLine Cal 10556](#)
- Gadadhar Das v. Janmenjoy Das*, (Om Narayan Rai, J.), [2026 SCC OnLine Cal 8142](#)
- Glen Industries (P) Ltd. v. Directorate General of GST Intelligence*, (**Raja Basu Chowdhury**, J.), [2025 SCC OnLine Cal 10542](#)
- Gouranga Sikder v. State of W.B.*, (Raja Basu Chowdhury, J.), [2026 SCC OnLine Cal 8246](#)
- Harendra Yadav, In re*, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 8148](#)
- Harpreet Singh, In re*, (Jay Sengupta, J.), [2026 SCC OnLine Cal 8164](#)
- Hira Devi Jain v. Pritepal Singh*, (Om Narayan Rai, J.), [2026 SCC OnLine Cal 8149](#)
- Howrah Municipal Corpn. v. Calcutta Landing & Shipping Co. Ltd.*, (**Debangsu Basak** and Md. Shabbar Rashidi, JJ.), [2026 SCC OnLine Cal 8209](#)
- Howrah Municipal Corpn. v. Khalil Ahmed*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 8210](#)
- Humayun Shaikh v. State of W.B.*, (**Dinesh Kumar Sharma**, J.), [2026 SCC OnLine Cal 8289](#)
- Ideal Real Estates (P) Ltd. v. Anil Kr. Agarwal*, (Shampa Sarkar, J.), [2026 SCC OnLine Cal 8151](#)
- Inderdeo Dusad v. Eastern Coalfields Ltd.*, (**Rectobroto Kumar Mitra**, J.), [2026 SCC OnLine Cal 8290](#)
- Innovel Energy Services (P) Ltd. v. ATC Telecom Infrastructures (P) Ltd.*, (Gaurang Kanth, J.), [2026 SCC OnLine Cal 8135](#)
- Jagannath Enterprise v. State of W.B.*, (Smita Das De, J.), [2026 SCC OnLine Cal 8225](#)
- Jagannath Trading v. State of W.B.*, (T.S. Sivagnanam, C.J. and Chaitali Chatterjee (Das), J.), [2025 SCC OnLine Cal 10564](#)
- Javed Ahmed Khan v. Commr. of Revenue*, (T.S. Sivagnanam, C.J. and Chaitali Chatterjee (Das), J.), [2025 SCC OnLine Cal 10559](#)
- Javed Akhtar, In re*, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 8177](#)
- Jhunu Kundu v. State of W.B.*, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 8240](#)
- Jyoti Tar Products (P) Ltd. v. Commr. of State Tax*, (**Raja Basu Chowdhury**, J.), [2025 SCC OnLine Cal 10554](#)
- K & K Minerals (P) Ltd. v. Rites Ltd.*, (Gaurang Kanth, J.), [2026 SCC OnLine Cal 8140](#)
- Kamakhya Construction & Co. v. Commr. of State Goods & Service Taxes*, (**Hiranmay Bhattacharyya**, J.), [2025 SCC OnLine Cal 10560](#)
- Karam Enterprise v. Bengal Ultimate Resort*, (Gaurang Kanth, J.), [2026 SCC OnLine Cal 8134](#)
- Khalek Sardar v. Nasimuddin Sardar*, (Om Narayan Rai, J.), [2026 SCC OnLine Cal 8144](#)
- Khursed Ali, In re*, (Jay Sengupta, J.), [2026 SCC OnLine Cal 8147](#)
- Khurshid, In re*, (Jay Sengupta, J.), [2026 SCC OnLine Cal 8179](#)
- Kishan Singh, In re*, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 8175](#)
- Kishori Lal Jaiswal v. Union of India*, (Krishna Rao, J.), [2026 SCC OnLine Cal 8227](#)
- KPC Medical College & Hospital v. CIT*, (T.S. Sivagnanam, C.J. and Chaitali Chatterjee (Das), J.), [2025 SCC OnLine Cal 10551](#)

- Kulbinder Kaur v. Shamsher Singh*, (Debangsu Basak and Md. Shabbar Rashidi, JJ.), 2026 SCC OnLine Cal 8200
- Kumud Mandal v. State of W.B.*, (**Chaitali Chatterjee Das**, J.), 2026 SCC OnLine Cal 8286
- Kutur Roy v. State of W.B.*, (Saugata Bhattacharyya, J.), 2026 SCC OnLine Cal 8248
- Madhuchhanda Sarkar v. State of W.B.*, (**Shampa Dutt Paul**, J.), 2026 SCC OnLine Cal 8194
- Maharaj Halder v. State of W.B.*, (**Rajasekhar Mantha and Smita Das De**, JJ.), 2026 SCC OnLine Cal 8285
- Malaya Bhowmik v. Ram Gopal Parwal*, (Amrita Sinha, J.), 2026 SCC OnLine Cal 8155
- Marcandy Prasad Radha Krishna Prasad (P) Ltd. v. Sujoy Chakravarty*, (Rai Chattopadhyay, J.), 2026 SCC OnLine Cal 8156
- Marcandy Prasad Radha Krishna Prasad (P) Ltd. v. Sujoy Chakravarty*, (Rai Chattopadhyay, J.), 2026 SCC OnLine Cal 8157
- Mehdi Hassan v. State of W.B.*, (Amrita Sinha, J.), 2026 SCC OnLine Cal 8230
- Modtech Tradecom (P) Ltd. v. State of W.B.*, (**Raja Basu Chowdhury**, J.), 2025 SCC OnLine Cal 10555
- Mohd. Abul Kalam Azad v. State of W.B.*, (Suvra Ghosh, J.), 2026 SCC OnLine Cal 8226
- Mohd. Aktar Hossain v. State of W.B.*, (Kausik Chanda, J.), 2026 SCC OnLine Cal 8184
- Mohd. Kalam v. Brojo Kishore Dhar*, (Amrita Sinha, J.), 2026 SCC OnLine Cal 8154
- Mohd. Kamrul Islam v. State of W.B.*, (Suvra Ghosh, J.), 2026 SCC OnLine Cal 8250
- Monalisha Gupta v. State of W.B.*, (Uday Kumar, J.), 2026 SCC OnLine Cal 8191
- Mukul Mahanta v. Union of India*, (**Partha Sarathi Chatterjee**, J.), 2025 SCC OnLine Cal 10634
- Nandadulal Pal v. Commr.*, (**Raja Basu Chowdhury**, J.), 2025 SCC OnLine Cal 10565
- Narayan Chandra Modak v. Susanta Kumar Dutta*, (Om Narayan Rai, J.), 2026 SCC OnLine Cal 8143
- Narayani Goswami v. State of W.B.*, (Raja Basu Chowdhury, J.), 2026 SCC OnLine Cal 8245
- Neher Ranjan Batabyal v. State of W.B.*, (Amrita Sinha, J.), 2026 SCC OnLine Cal 8237
- Neotia Getwel Multispecialty Hospital v. State of W.B.*, (Bivas Pattanayak, J.), 2026 SCC OnLine Cal 8217
- Numazar Dorab Mehta, In re*, (Krishna Rao, J.), 2026 SCC OnLine Cal 8203
- Omkar Nandan Ghosh v. Khargram Gram Panchayat*, (Shampa Sarkar, J.), 2026 SCC OnLine Cal 8153
- Panchu Gopal Barman v. State of W.B.*, (Amrita Sinha, J.), 2026 SCC OnLine Cal 8234
- Pervez Alam v. State of W.B.*, (Amrita Sinha, J.), 2026 SCC OnLine Cal 8228
- Pradip Samanta v. State of W.B.*, (Suvra Ghosh, J.), 2026 SCC OnLine Cal 8251
- Pradyut Das, In re*, (Jay Sengupta, J.), 2026 SCC OnLine Cal 8167
- Pratap Basu v. State of W.B.*, (Sujoy Paul, C.J. and **Partha Sarathi Sen**, J.), 2026 SCC OnLine Cal 8252
- Pritam Banerjee v. State of W.B.*, (Ajoy Kumar Mukherjee, J.), 2026 SCC OnLine Cal 8198
- Prosenjit Roy, In re*, (Tirthankar Ghosh, J.), 2026 SCC OnLine Cal 8173
- Provash Roy v. State of W.B.*, (Debangsu Basak and Md. Shabbar Rashidi, JJ.), 2026 SCC OnLine Cal 8218

Punjab National Bank v. JMV Polymer Ltd., (Shampa Sarkar and Ajay Kumar Gupta, JJ.), [2026 SCC OnLine Cal 8207](#)

R S Traders v. Superintendent of GST, (**Raja Basu Chowdhury**, J.), [2025 SCC OnLine Cal 10539](#)

Rabi Paul v. State of W.B., (Kausik Chanda, J.), [2026 SCC OnLine Cal 8193](#)

Raghu Bansha Maurya v. Commr., (**Raja Basu Chowdhury**, J.), [2024 SCC OnLine Cal 12140](#)

Rahamat Sk v. State of W.B., (Suvra Ghosh, J.), [2026 SCC OnLine Cal 8249](#)

Rajlaxmi Construction v. Executive Engineer, (T.S. Sivagnanam, C.J. and Chaitali Chatterjee (Das), J.), [2025 SCC OnLine Cal 10546](#)

Rana Pal v. DM, Sadar, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 8215](#)

Ranjeet Kumar Poddar v. Superintendent, (**Raja Basu Chowdhury**, J.), [2025 SCC OnLine Cal 10553](#)

Ravi Kumar Gupta, In re, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 8168](#)

Rockfield Mining & Minerals (P) Ltd. v. State of W.B., (**Rajarshi Bharadwaj**, J.), [2025 SCC OnLine Cal 10540](#)

Sadhana Das v. SBI, (Amrita Sinha, J.), [2026 SCC OnLine Cal 8222](#)

Sagar Industries v. Commr. of Revenue, (**Rajarshi Bharadwaj**, J.), [2025 SCC OnLine Cal 10541](#)

Sahadeb Ghosh v. Pampa Malik, (Amrita Sinha, J.), [2026 SCC OnLine Cal 8158](#)

Sailesh Venkatesan v. State of W.B., (**Chaitali Chatterjee Das**, J.), [2026 SCC OnLine Cal 8287](#)

Sajal Roy v. State of W.B., (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 8253](#)

Samanul Ali v. State of W.B., (**Rajarshi Bharadwaj**, J.), [2025 SCC OnLine Cal 10799](#)

Samar Kumar Das v. Kolkata Municipal Corpn., (Raja Basu Chowdhury, J.), [2026 SCC OnLine Cal 8247](#)

Sambhu Das, In re, (Jay Sengupta, J.), [2026 SCC OnLine Cal 8165](#)

Samim Howlader, In re, (**Apurba Sinha Ray** and Arijit Banerjee, JJ.), [2026 SCC OnLine Cal 8160](#)

Sanat Sahoo v. State of W.B., (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 8241](#)

Sanay Dey, In re, (Shampa Dutt Paul, J.), [2026 SCC OnLine Cal 8180](#)

Sangita Chakraborty v. State of W.B., (Saugata Bhattacharyya, J.), [2026 SCC OnLine Cal 8212](#)

Sanjay Banerjee, In re, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 8166](#)

Sankar Das v. State of W.B., (Raja Basu Chowdhury, J.), [2026 SCC OnLine Cal 8243](#)

Santosh Baidya v. State of W.B., (**Rajarshi Bharadwaj**, J.), [2025 SCC OnLine Cal 10543](#)

Sariful Khan, In re, (Ajoy Kumar Mukherjee, J.), [2026 SCC OnLine Cal 8197](#)

Sastasundar Healthbuddy Ltd. v. Healthbuddy Upasaam, (Gaurang Kanth, J.), [2026 SCC OnLine Cal 8133](#)

Satya Raj Das v. Asis Kumar Das, (Om Narayan Rai, J.), [2026 SCC OnLine Cal 8152](#)

Sekh Abed v. State of W.B., (Saugata Bhattacharyya, J.), [2026 SCC OnLine Cal 8211](#)

Sekh Chhabera v. State of W.B., (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 8221](#)

Shagufta Sulaiman v. Ujjwal Kr. Sarkar, (Amrita Sinha, J.), [2026 SCC OnLine Cal 8159](#)

Shalu Singh, In re, (Apurba Sinha Ray and **Arijit Banerjee**, JJ.), [2026 SCC OnLine Cal 8161](#)

Shanti Ranjan Barai v. State of W.B., (Amrita Sinha, J.), [2026 SCC OnLine Cal 8236](#)

Shiben Barman v. State of W.B., (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 8214](#)

Signpost Airports LLP v. Commr. of State Tax, (**Raja Basu Chowdhury**, J.), [2025 SCC OnLine Cal 10544](#)

Sk Rubel, In re, (Jay Sengupta, J.), [2026 SCC OnLine Cal 8178](#)
Sk. Alauddin Mistry v. State of W.B., (Amrita Sinha, J.), [2026 SCC OnLine Cal 8235](#)
Skyscraper Projects (P) Ltd. v. CIT, (T.S. Sivagnanam, C.J. and Chaitali Chatterjee (Das), J.), [2025 SCC OnLine Cal 10663](#)
Sourav Karmakar, In re, (Jay Sengupta, J.), [2026 SCC OnLine Cal 8146](#)
Sova Solar Ltd. v. Amiya, Commerce & Constructions Co. (P) Ltd., (Gaurang Kanth, J.), [2026 SCC OnLine Cal 8132](#)
Srei Equipment Finance Ltd. v. Income Tax Department, (T.S. Sivagnanam, C.J. and Chaitali Chatterjee (Das), J.), [2025 SCC OnLine Cal 10567](#)
State of W.B. v. Suprabhat Thakur, (Partha Sarathi Chatterjee and Tapabrata Chakraborty, JJ.), [2026 SCC OnLine Cal 8201](#)
Subhabrata Sarkar v. State of W.B., (Shampa Dutt Paul, J.), [2026 SCC OnLine Cal 8188](#)
Subinoy Sarkar v. State of W.B., (Ajoy Kumar Mukherjee, J.), [2026 SCC OnLine Cal 8192](#)
Sudipta Kumar Bandyopadhyay, In re, (Chaitali Chatterjee Das, J.), [2026 SCC OnLine Cal 8190](#)
Sukur Ali Mondal, In re, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 8176](#)
Sumit Bhadra v. Union of India, (Amrita Sinha, J.), [2026 SCC OnLine Cal 8220](#)
Sumitra Mejhan v. Eastern Coalfields Ltd., (Amrita Sinha, J.), [2026 SCC OnLine Cal 8223](#)
Sunil Kumar Acharya v. State of W.B., (Kausik Chanda, J.), [2026 SCC OnLine Cal 8189](#)
Sunita Devi v. Reliance General Insurance Co. Ltd., (Ajay Kumar Gupta, J.), [2026 SCC OnLine Cal 8288](#)
Surajit Panigrahi v. Information Commissioner, (Shampa Sarkar and Ajay Kumar Gupta, JJ.), [2026 SCC OnLine Cal 8205](#)
Surekha Shah v. Commr. of Revenue, (Raja Basu Chowdhury, J.), [2024 SCC OnLine Cal 12141](#)
Suvra Chakraborty v. Rajarshi Chatterjee, (Om Narayan Rai, J.), [2026 SCC OnLine Cal 8145](#)
Swapan Kumar Chakraborty v. State of W.B., (Shampa Dutt Paul, J.), [2026 SCC OnLine Cal 8183](#)
Taj Mohammad, In re, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 8172](#)
Tanjila Begum v. State of W.B., (Ajoy Kumar Mukherjee, J.), [2026 SCC OnLine Cal 8196](#)
Tapas Maity v. State of W.B., (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 8239](#)
Tarun Biswas, In re, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 8174](#)
Truth Udyog Metal & Steel (P) Ltd. v. Commr. of Revenue, (T.S. Sivagnanam, C.J. and Hiranmay Bhattacharyya, J.), [2025 SCC OnLine Cal 10563](#)
Tuku Khanra v. Rajasman Dutta, (Ajoy Kumar Mukherjee, J.), [2026 SCC OnLine Cal 8182](#)
Ujjwal Kumar Pal v. State of W.B., (Amrita Sinha, J.), [2026 SCC OnLine Cal 8233](#)
Ushnish Das v. State of W.B., (Saugata Bhattacharyya, J.), [2026 SCC OnLine Cal 8213](#)
Utpal Kumar Ray v. Ombudsman, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 8216](#)

Chhattisgarh High Court [313]

A B C v. State of Chhattisgarh, (Radhakishan Agrawal, J.), [2026 SCC OnLine Chh 12746](#)
Aashish Dev Soni v. State of Chhattisgarh, (Ramesh Sinha, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12682](#)
Abdul Aakif v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12628](#)

- Abdul Aameen v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12635](#)
- Abdul Latif v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12652](#)
- Abhay Pastaria v. M.L. Pastaria*, (Naresh Kumar Chandravanshi, J.), [2026 SCC OnLine Chh 12611](#)
- Ajay Gadpile v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12617](#)
- Ajay Kumar Shrivastava v. Chhattisgarh Rajya Gramin Bank*, (**Rakesh Mohan Pandey**, J.), [2026 SCC OnLine Chh 12772](#)
- Ajeet Kumar Pathak v. State of Chhattisgarh*, (Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12497](#)
- Akshay v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12486](#)
- Amar Prajapati v. Kushalya Chakardhari*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12472](#)
- Amar Singh Kaushik v. State of Chhattisgarh*, (Ravindra Kumar Agrawal, J. and Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12605](#)
- Amar Singh v. State of Chhattisgarh*, (**Sanjay K. Agrawal**, J.), [2026 SCC OnLine Chh 12756](#)
- Ambika Vijay Parmar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12621](#)
- Amit Tiwari v. Union of India*, (**Bibhu Datta Guru**, J.), [2026 SCC OnLine Chh 12771](#)
- Amrit Kaur v. Amar Pal Singh Broka*, (Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12555](#)
- Anil Kujur v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12508](#)
- Anil Kumar Singh v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12760](#)
- Anil Kumar Singh v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12763](#)
- Anil Udasi v. State of Chhattisgarh*, (**Amitendra Kishore Prasad**, J.), [2026 SCC OnLine Chh 12755](#)
- Ankit Anand v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12533](#)
- Anmol Meshram v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 12702](#)
- Apsari Begam v. Sashi Soni*, (**Radhakishan Agrawal**, J.), [2026 SCC OnLine Chh 12747](#)
- Ashish Parihar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12477](#)
- Ashish Rangari v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 12585](#)
- Ashok Kumar Saha v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12603](#)
- Ashok Kumar v. State of Chhattisgarh*, (Ramesh Sinha, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12577](#)
- Avnish Kumar Tiwari v. Amit Kumar*, (Parth Prateem Sahu, J.), [2026 SCC OnLine Chh 12595](#)
- Babu Ali Ansari v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12616](#)
- Badri Prasad Chelak v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12653](#)
- Baluram Kosaria v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 12593](#)
- Banwali Kolshiya v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12513](#)
- Bharti Sahu v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 12700](#)
- Bhawani Shankar Sonariya v. State of Chhattisgarh*, (Parth Prateem Sahu, J.), [2026 SCC OnLine Chh 12568](#)
- Bhogilal Sagar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12659](#)
- Bindeshwar v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 12693](#)
- Bodhram v. State of Chhattisgarh*, (Parth Prateem Sahu, J.), [2026 SCC OnLine Chh 12567](#)

- Brijbhan Singh v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12469](#)
- Chandrasen v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Sachin Singh Rajput, J.), [2026 SCC OnLine Chh 12450](#)
- Chetna v. Jitendra Kumar Dewangan*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12672](#)
- Chhattisgarh Sakh Sahkari Samiti Maryadit v. CIT*, (**Deepak Kumar Tiwari**, J.), [2025 SCC OnLine Chh 13706](#)
- Chhattisgarh State Power Transmission Co. Ltd. v. Municipal Council*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 12712](#)
- Chhattisgarh State Schedule Tribe Commission v. Kuldeep Sharma Chief Executive Officer*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 12612](#)
- Chhattisgarh Steel Castings (P) Ltd. v. CIT*, (**Deepak Kumar Tiwari**, J.), [2025 SCC OnLine Chh 13700](#)
- Chhattu Ram Uraon v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12572](#)
- Chief Executive Officer v. Raviprabha Sahu*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12548](#)
- Chinilal Gota v. Rajendra Kumar*, (**Sanjay K. Agrawal**, J.), [2026 SCC OnLine Chh 12750](#)
- Chunelal Bagh v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12646](#)
- CIT v. Raipur Development Authority*, (**Sanjay K. Agrawal** and Sanjay Kumar Jaiswal, JJ.), [2025 SCC OnLine Chh 13705](#)
- CIT v. Sunil Kumar Agrawal*, (**Sanjay K. Agrawal** and Deepak Kumar Tiwari, JJ.), [2025 SCC OnLine Chh 14558](#)
- Collector v. CIT*, (**Sanjay K. Agrawal** and Sachin Singh Rajput, JJ.), [2025 SCC OnLine Chh 13742](#)
- Dashrath Vishwakarma v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12448](#)
- Daulatram Sahu v. State of Chhattisgarh*, (Naresh Kumar Chandravanshi, J.), [2026 SCC OnLine Chh 12584](#)
- Dev Kumar Dhruv v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12518](#)
- Dewashish Mandavi v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 12703](#)
- Dhanaji Parteti v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 12685](#)
- Dhanannjay Kumar Rathore v. Commissioner Bilaspur Division*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 12557](#)
- Dhankumar v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12464](#)
- Dharmendra v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12512](#)
- Dharmjeet Singh Netam v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12668](#)
- Dikeshwar Singh Sahu v. State of Chhattisgarh*, (Naresh Kumar Chandravanshi, J.), [2026 SCC OnLine Chh 12589](#)
- Dileshwar Mehar v. State of Chhattisgarh*, (Ramesh Sinha, J.), [2026 SCC OnLine Chh 12615](#)
- Dileshwar Singh v. Union of India*, (Ravindra Kumar Agrawal, J. and Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12690](#)

- Dinesh Agrawal v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12468](#)
- Dinesh Manhare v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12519](#)
- Dinesh Sharkar v. State of Chhattisgarh*, (Ravindra Kumar Agrawal, J. and Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12601](#)
- Dipayan Mishra v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12466](#)
- Dipti Gurjar v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 12581](#)
- Director General of Chhattisgarh Council of Science & Technology v. Sunil Yadu*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12754](#)
- Dolomite Mining Corpn. v. Union of India*, (**Sanjay K. Agrawal** and Sanjay Kumar Jaiswal, JJ.), [2025 SCC OnLine Chh 13701](#)
- Dorilal v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12514](#)
- Dr. Prajwal Pradeep v. Dr. Gurpreet Kour*, (Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12679](#)
- Dulari Patel v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 12708](#)
- Ejaz Czar v. State of Chhattisgarh*, (Ramesh Sinha, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12764](#)
- Eklavya Kumar Yadav v. State of Chhattisgarh*, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 12515](#)
- Gajendra Kumar Sharma v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12454](#)
- Gajendra Sahu v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12651](#)
- Ganesh Verma v. State of Chhattisgarh*, (Ravindra Kumar Agrawal, J. and Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12461](#)
- Gangoli Lal Yadav v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12622](#)
- Gangotri Aaditya v. Kishor Aaditya*, (Naresh Kumar Chandravanshi, J.), [2026 SCC OnLine Chh 12545](#)
- Gaytri Upadhaya v. State of Chhattisgarh*, (Ramesh Sinha, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12571](#)
- Gopi Verma v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12620](#)
- Govind Prasad Agrawal v. Managing Director*, (Sachin Singh Rajput, J.), [2026 SCC OnLine Chh 12541](#)
- Gulshan Kumar Sahu v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12483](#)
- Guru Prasad Dhruw v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12613](#)
- Gurushree Minerals (P) Ltd. v. Union of India*, (**Sanjay K. Agrawal** and Sanjay Kumar Jaiswal, JJ.), [2025 SCC OnLine Chh 13703](#)
- Gyanendra Kumar Vishwakarma v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12538](#)
- Habbiulla v. State of Chhattisgarh*, (**Amitendra Kishore Prasad**, J.), [2026 SCC OnLine Chh 12762](#)
- Harihar Sevak Barik v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 12579](#)

- Hariprasad Ramcharan Satnmi v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12697](#)
- Hariyali Women Self Help Group v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 12696](#)
- Heera Power & Steels Ltd. v. Chhattisgarh State Electricity Regulatory Commission*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 12680](#)
- Hemesh Gandhi v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12683](#)
- Hemvati Patel v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 12681](#)
- Himanchal Prasad Patel v. V.K. Rathore Chief Executive Officer*, (Parth Prateem Sahu, J.), [2026 SCC OnLine Chh 12445](#)
- Imam Khan v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12645](#)
- Indian Trade & Transport Corpn. v. State Tax Officer*, (**Deepak Kumar Tiwari**, J.), [2025 SCC OnLine Chh 13704](#)
- Indrajeet Pradhan v. State of Chhattisgarh*, (Ramesh Sinha, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12742](#)
- Jagmohan Singh Rathiya v. Chhattisgarh Rajya Gramin Bank*, (Parth Prateem Sahu, J.), [2026 SCC OnLine Chh 12592](#)
- Jagwat Yadav v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12451](#)
- Jairam Verma v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12752](#)
- Jeetram Bharti v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12662](#)
- Jhagar Das Mahant v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 12684](#)
- Jitendra Kashyap v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12630](#)
- Jitendra Nande v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12606](#)
- Jitendra Nande v. State of Chhattisgarh*, (Ravindra Kumar Agrawal, J. and Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12463](#)
- Jpw Infratech (P) Ltd. v. Chhattisgarh State Industrial Development Corpn.*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12565](#)
- K.P. Thomas v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 12711](#)
- Kailash Patel v. Asharam Nirala*, (Sachin Singh Rajput, J.), [2026 SCC OnLine Chh 12474](#)
- Kailash Singh v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 12586](#)
- Kaleem Ansari v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12490](#)
- Kalindar Ram v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12676](#)
- Kalpna Ramteke v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12751](#)
- Kamal Prasad Katiya v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 12583](#)
- Kamal Rana v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12492](#)

- Kamlesh Yadav v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12576](#)
- Kapil Sahu v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12655](#)
- Kashi Gautam v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12618](#)
- Kaushilya Agariya v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12669](#)
- Khileshwar Yadav v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12660](#)
- Khusbu Gupta v. State of Chhattisgarh*, (Naresh Kumar Chandravanshi, J.), [2026 SCC OnLine Chh 12582](#)
- Kiranbala Dubey v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 12587](#)
- Kirti Chawda v. Pankaj Chawda*, (Naresh Kumar Chandravanshi, J.), [2026 SCC OnLine Chh 12543](#)
- Kishan Yadav v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12632](#)
- Komaldas Dahre v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12600](#)
- Krishna Balram Padihari v. Binodni Patnayak*, (Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12556](#)
- Krishna Shukla v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12614](#)
- Kunjal Om Prakash Sharma v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12658](#)
- Kusumakar Rao Bhosle v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12654](#)
- Lakki v. State of Chhattisgarh*, (Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12495](#)
- Lakshya Kumar Sahu v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12597](#)
- Lal Singh Rajput v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12524](#)
- Laxman Sahu v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12521](#)
- Laxmi Das v. Arun Kumar*, (Parth Prateem Sahu, J.), [2026 SCC OnLine Chh 12444](#)
- Lokendra Kumar v. State of Chhattisgarh*, (**Radhakishan Agrawal**, J.), [2026 SCC OnLine Chh 12740](#)
- Mahaveer College of Ayurvedic Sciences v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 12558](#)
- Mahendra Gardiya v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12509](#)
- Mahtab Ahmad v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12634](#)
- Makaram v. Lala Prasad*, (Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12554](#)
- Manish Khunte v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12657](#)
- Manish Kumar Sahu v. State of Chhattisgarh*, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 12503](#)
- Manish Rochlani v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12482](#)
- Manjulata Padhi v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12535](#)
- Manoj Khandekar v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12467](#)
- Manoj v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12596](#)

- Manrakhan Lal Khandey v. Chhattisgarh State Co-Operative Marketing Federation Ltd.*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12677](#)
- Mayank Hatkeshwar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12670](#)
- Mayank Soni v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12500](#)
- Mayank Soni v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12501](#)
- Meera Agrawal v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 12688](#)
- Mela Bai Tondar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12479](#)
- Moharram Ali v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12743](#)
- Mohd. Firoz Khan v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12506](#)
- Municipal Corpn. Risali v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12673](#)
- Munna Ram Korram v. State of Chhattisgarh*, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 12504](#)
- Nakul Nayak v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12517](#)
- Nand Kumar Dubey v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 12706](#)
- Narayan Kosariya v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12649](#)
- Narendra Dewangan v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12528](#)
- Naresh Kumar Sahu v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12574](#)
- Naresh Ratnakar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12650](#)
- Naveen Agrawal v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12638](#)
- Neeraj Kumar Singh v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12511](#)
- Nidhi Mishra v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 12707](#)
- Nilandri Yadav v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12462](#)
- Nirmal Manjhi v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12452](#)
- Nishant Sahu v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12604](#)
- Nitesh Kumar Goyal v. CIT*, (**Sanjay K. Agrawal** and Sanjay Kumar Jaiswal, JJ.), [2025 SCC OnLine Chh 13707](#)
- Om Singh Nishad v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12516](#)
- Omkar Prasad Patel v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12536](#)
- P. Jay v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12496](#)
- Parasnath Singh v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12550](#)
- Pardesi Ram Sahu v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12453](#)
- Parmeshwar Patle v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12644](#)
- Pawan Khatri v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12602](#)
- Pooja Jaiswal v. Abhishek Jaiswal*, (Naresh Kumar Chandravanshi, J.), [2026 SCC OnLine Chh 12546](#)

- Prabha Devi Verma v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12643](#)
- Prabha Diwakar v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12573](#)
- Pradeep Kumar Ambastha v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12625](#)
- Pradip Raoji Musadwale v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12575](#)
- Prakashchand Dahariya v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12449](#)
- Pramila Widow of Late Bharat Lal v. Parmeshwar Ram Rajwade*, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 12475](#)
- Prashant Singh v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12664](#)
- Praveen Kumar Mishra v. Seetaram Rajak*, (**Rajani Dubey** and Bibhu Datta Guru, JJ.), [2026 SCC OnLine Chh 12540](#)
- Praveen Kumar Soni v. State of Chhattisgarh*, (**Bibhu Datta Guru**, J.), [2026 SCC OnLine Chh 12765](#)
- Praveen Mishra v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12741](#)
- Preeti Chaman Samundre v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12539](#)
- Preeti Chandravanshi v. Avadhesh Ku. Chandravanshi*, (Naresh Kumar Chandravanshi, J.), [2026 SCC OnLine Chh 12671](#)
- Premlal Banjare v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12507](#)
- Priyanka Singh v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12493](#)
- Ragini Kamde v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 12591](#)
- Rahul Diwan v. State of Chhattisgarh*, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 12498](#)
- Rahul Shukla v. State of Chhattisgarh*, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 12530](#)
- Rajesh Bagh v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12458](#)
- Rajesh Singh Kshatriya v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 12698](#)
- Rajindar Kumar v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 12590](#)
- Rajkumar Yadav v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12499](#)
- Raju Yadav v. Collector*, (**Sanjay K. Agrawal**, J.), [2026 SCC OnLine Chh 12758](#)
- Rakesh Jangid v. Rekha Jangide*, (Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12678](#)
- Rakesh Kumar Jangde v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12523](#)
- Rakesh Kumar v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 12699](#)
- Ram Avtar Dhruv v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 12704](#)
- Rama Korsewada v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12666](#)
- Ramashankar Kushwaha v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 12691](#)
- Ramesh Kola v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12485](#)
- Ramesh Kumar Jain v. CIT*, (**Deepak Kumar Tiwari**, J.), [2025 SCC OnLine Chh 13731](#)

- Ramesh Kumar Jain v. Telecommunications Consultant India Ltd.*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12561](#)
- Ramjeet v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 12686](#)
- Ramkrishan Yadav v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 12563](#)
- Ramphal Kashyap v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12570](#)
- Ramsai v. Anuradha*, (Naresh Kumar Chandravanshi, J.), [2026 SCC OnLine Chh 12473](#)
- Ramvati v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 12709](#)
- Ranvir Singh v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12476](#)
- Ravicharan Bais v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12661](#)
- Ravishankar Ekka v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12494](#)
- Registrar General High Court of Chhattisgarh v. Bheem Singh Dhruv*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12553](#)
- Rendi Bai v. Keshri Bai*, (**Amitendra Kishore Prasad**, J.), [2026 SCC OnLine Chh 12759](#)
- Richa Awasthi v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12569](#)
- Rohni Kumar Patel v. Kaushilya Bai*, (Sachin Singh Rajput, J.), [2026 SCC OnLine Chh 12542](#)
- Rosamma Binoy v. State of Chhattisgarh*, (**Bibhu Datta Guru**, J.), [2026 SCC OnLine Chh 12768](#)
- Roshan Kumar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12642](#)
- Roshan Ratre v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12510](#)
- Roshan Ratre v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12525](#)
- Royal Sundaram General Insurance Co. Ltd. v. Deonis Kujur*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 12692](#)
- Royal Travels v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 12694](#)
- Rupendra Kumar Nirmalkar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12665](#)
- Rupesh Kumar Dewangan v. State of Chhattisgarh*, (**Narendra Kumar Vyas**, J.), [2026 SCC OnLine Chh 12757](#)
- Rupesh Kumar Pandey v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 12578](#)
- Saddam Mullah v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12656](#)
- Sagar Ogre v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12529](#)
- Sahakari Vipdan Sanstha v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 12562](#)
- Sai Associates v. SAIL*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12559](#)
- Sameer Nagesh v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12639](#)
- Sameer Sharma v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12547](#)
- Sandeep Devnani v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12633](#)

- Sanjeev Mishra v. State of Chhattisgarh*, (Ravindra Kumar Agrawal, J. and Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12459](#)
- Santram Jain v. State of Chhattisgarh*, (Rajani Dubey, J.), [2026 SCC OnLine Chh 12609](#)
- Sapna Ben v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12619](#)
- Sarga Nath v. Tapan Kumar Nath*, (Naresh Kumar Chandravanshi, J.), [2026 SCC OnLine Chh 12544](#)
- Sarita Gadpayle v. State of Chhattisgarh*, (**Amitendra Kishore Prasad**, J.), [2026 SCC OnLine Chh 12761](#)
- Sarita Kurre v. State of Chhattisgarh*, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 12505](#)
- Satish Kulshreshtha v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12624](#)
- Satish Kumar Khunte v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12667](#)
- Satyendra Nath Biswas Proprietor v. State Of Chhattisgarh*, (**Deepak Kumar Tiwari**, J.), [2025 SCC OnLine Chh 13702](#)
- Shailesh Dhurandhar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12446](#)
- Shanichara Kodaku v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12598](#)
- Shankar Deep v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12484](#)
- Sharad Kumar Nirmalkar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12631](#)
- Shashikant Baghel v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12465](#)
- Sheshnarayan Vaishnav v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 12701](#)
- Shiv Kumar Dhimar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12520](#)
- Shiv Prasad v. South Eastern Coalfields Ltd.*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12675](#)
- Shivakant Patil v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 12689](#)
- Shivam Sahay Chauhan v. State of Chhattisgarh*, (**Bibhu Datta Guru**, J.), [2026 SCC OnLine Chh 12770](#)
- Shivshankar Dhanwar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12626](#)
- Shivshankar Ramaji Katore v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12627](#)
- Shoeb Qazi v. State of Chhattisgarh*, (**Bibhu Datta Guru**, J.), [2026 SCC OnLine Chh 12766](#)
- Shriram Singh Thakur v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12531](#)
- Shriwas v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12599](#)
- Shyam Sundar Chandra v. State of Chhattisgarh*, (Naresh Kumar Chandravanshi, J.), [2026 SCC OnLine Chh 12710](#)
- Sonali Sarkar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12532](#)
- Sonali Sarkar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12534](#)
- Sonam Ghritlehre v. State of Chhattisgarh*, (**Bibhu Datta Guru**, J.), [2026 SCC OnLine Chh 12767](#)

- Sonu Bharti v. South Eastern Coalfields Ltd.*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 12687](#)
- Sonu Thakur v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12648](#)
- State of Chhattisgarh v. Badri Prasad Sahu*, (Ravindra Kumar Agrawal, J. and Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12551](#)
- State of Chhattisgarh v. Kanker Roadways*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 12560](#)
- State of Chhattisgarh v. Kunwar Singh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12753](#)
- State of Chhattisgarh v. Parmeshwar Prasad Jaiswal*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12549](#)
- State of Chhattisgarh v. Sanjay Kumar Sahu*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12674](#)
- State of Chhattisgarh v. Tikaram Sinha*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12552](#)
- Subhash Pradhan v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12487](#)
- Sukhlal Anant v. Shakuntala Anant*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12610](#)
- Sukhsai v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12623](#)
- Sumeet Kumar Nayak v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 12566](#)
- Sumit Kumar Ragde v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12478](#)
- Sunil Das Manikpuri v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12502](#)
- Suraj Barman v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12489](#)
- Suresh Dhimar v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12447](#)
- Suryakant Mishra v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 12588](#)
- Sushmita Manthapurwar v. State of C.G.*, (Ravindra Kumar Agrawal, J. and Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12455](#)
- Swati Singh v. Union of India*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 12695](#)
- Tarun Sao v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12480](#)
- Tejram Banjare v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12641](#)
- Toshan Kumar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12522](#)
- Trivikram Patel v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12647](#)
- Tuna Kadarka v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12491](#)
- Umesh Kumar Jain v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12663](#)
- Union of India v. Jagmohan Jain*, (**Rajani Dubey**, J.), [2026 SCC OnLine Chh 12608](#)
- Union of India v. Jagmohan Jain*, (Rajani Dubey, J.), [2026 SCC OnLine Chh 12607](#)
- Uttara Ambade v. State of Chhattisgarh*, (**Bibhu Datta Guru**, J.), [2026 SCC OnLine Chh 12769](#)
- Vaasu Sahu v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 12460](#)
- Vali Mohammed v. State of Chhattisgarh*, (Ramesh Sinha, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 12744](#)

Varun Singh v. State of Chhattisgarh, (Ramesh Sinha, C.J. and Ravindra Kumar Agrawal, J.), 2026 SCC OnLine Chh 12457

Vasudev Sahu v. State of Chhattisgarh, (Naresh Kumar Chandravanshi, J.), 2026 SCC OnLine Chh 12580

Vedprakash v. State of Chhattisgarh, (Ramesh Sinha, C.J.), 2026 SCC OnLine Chh 12527

Velivati Venkat Naga Kirti v. State of Chhattisgarh, (Ramesh Sinha, C.J.), 2026 SCC OnLine Chh 12526

Venkat Satyanarayan v. Kedarishwari, (Ramesh Sinha, C.J.), 2026 SCC OnLine Chh 12470

Vidhan Adhikari v. State of Chhattisgarh, (Ramesh Sinha, C.J.), 2026 SCC OnLine Chh 12637

Vimal Kumar Nat v. State of Chhattisgarh, (**Radhakishan Agrawal**, J.), 2026 SCC OnLine Chh 12749

Vimla Mishra v. State of Chhattisgarh, (Bibhu Datta Guru, J.), 2026 SCC OnLine Chh 12705

Vinod Halami v. State of Chhattisgarh, (Ramesh Sinha, C.J.), 2026 SCC OnLine Chh 12488

Vipul Agrawal v. State of Chhattisgarh, (**Radhakishan Agrawal**, J.), 2026 SCC OnLine Chh 12748

Vishakha v. State of Chhattisgarh, (Ramesh Sinha, C.J.), 2026 SCC OnLine Chh 12629

Vishram Bharadwaj v. State of Chhattisgarh, (Ramesh Sinha, C.J.), 2026 SCC OnLine Chh 12636

Vishwajeet Devnath v. State of Chhattisgarh, (Ramesh Sinha, C.J.), 2026 SCC OnLine Chh 12640

Vivek Patel v. State of Chhattisgarh, (Ramesh Sinha, C.J. and Ravindra Kumar Agrawal, J.), 2026 SCC OnLine Chh 12745

X39 v. Kamdev Burman, (**Sanjay S. Agrawal** and Narendra Kumar Vyas, JJ.), 2026 SCC OnLine Chh 12594

XYZ v. State of Chhattisgarh, (Ramesh Sinha, C.J.), 2026 SCC OnLine Chh 12471

Yash Rajesh Shah v. State of Chhattisgarh, (Ramesh Sinha, C.J.), 2026 SCC OnLine Chh 12481

Yogesh Dhiwar v. State of Chhattisgarh, (Amitendra Kishore Prasad, J.), 2026 SCC OnLine Chh 12564

Yogesh Kumar Dadsena v. State of Chhattisgarh, (Ramesh Sinha, C.J.), 2026 SCC OnLine Chh 12537

Yogesh Kumar Dewangan v. State of Chhattisgarh, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), 2026 SCC OnLine Chh 12456

Delhi High Court [10]

9X Media (P) Ltd. v. Telecom Regulatory Authority of India, (**Anil Kshetarpal** and Amit Mahajan, JJ.), 2026 SCC OnLine Del 5003

Ajay Jain v. Anil Jain, (**Vikas Mahajan**, J.), 2026 SCC OnLine Del 4999

Anil Kumar Goel v. Roshani Devi, (**M.K. Ohri**, J.), 2026 SCC OnLine Del 5000

Ankit Gaur v. CIT, (Yashwant Varma and Ravinder Dudeja, JJ.), 2024 SCC OnLine Del 10409

Babita Devi v. Surender Singh, (**N.B. Krishna**, J.), 2026 SCC OnLine Del 5001

Court on its own motion v. Union of India, (**Prathiba M. Singh** and Manmeet Pritam Singh Arora, JJ.), 2026 SCC OnLine Del 5004

Dawit Hayelom Berhe v. Narcotics Control Bureau, (**Girish Kathpalia**, J.), 2026 SCC OnLine Del 4996

Indraprashta Gas Ltd. v. Abdul Hafeez Khan, (**Shail Jain**, J.), 2026 SCC OnLine Del 5002

Pankaj Kumar v. State (NCT of Delhi), (**Girish Kathpalia**, J.), [2026 SCC OnLine Del 4997](#)
Rakesh Sachdeva v. Rajesh Sachdeva, (**Vikas Mahajan**, J.), [2026 SCC OnLine Del 4998](#)

Court of Additional Sessions Judge [1]

State of Maharashtra v. Rakesh Babulal Kewat, (**Manish A. Kothari**, J.), [2026 SCC OnLine Dis Crt \(Bom\) 8](#)

Saket Court [1]

Renu v. Manoj Kumar, (**Shikha Chahal**, J.), [2026 SCC OnLine Dis Crt \(Del\) 26](#)

Gauhati High Court [54]

Abdul Motin v. State of Assam, (Mitali Thakuria, J.), [2026 SCC OnLine Gau 4713](#)
Afiya Khatun v. Union of India, (**Kalyan Rai Surana** and Shamima Jahan, JJ.), [2026 SCC OnLine Gau 4740](#)
Alaka Kalita v. Oriental Insurance Co. Ltd., (Sanjeev Kumar Sharma, J.), [2026 SCC OnLine Gau 4722](#)
Amina Khatun v. Union of India, (**Kalyan Rai Surana** and Shamima Jahan, JJ.), [2026 SCC OnLine Gau 4739](#)
Anil Thakuria v. Tiwa Autonomous Council, (Devashis Baruah, J.), [2026 SCC OnLine Gau 4749](#)
Arun Dibruwal v. Union of India, (**Arun Dev Choudhury**, J.), [2025 SCC OnLine Gau 5195](#)
Babul Hussain v. State of Assam, (Devashis Baruah, J.), [2026 SCC OnLine Gau 4733](#)
Bilay Deb v. State of Assam, (N. Unni Krishnan Nair, J.), [2026 SCC OnLine Gau 4752](#)
Bomli Basar v. Minjom Bagra, (Budi Habung, J.), [2026 SCC OnLine Gau 4721](#)
Chandra Mohan Jha v. Alok Ghosh, (Robin Phukan, J.), [2026 SCC OnLine Gau 4723](#)
Chiranjeeb Sarma Roy v. State of Assam, (Shamima Jahan, J.), [2026 SCC OnLine Gau 4717](#)
Chopa Cheda v. State of A.P., (Susmita Phukan Khaund, J.), [2026 SCC OnLine Gau 4720](#)
Dharmendar Rajbhar v. State of Assam, (Parthivjyoti Saikia, J.), [2026 SCC OnLine Gau 4719](#)
Dibrugarh University v. Lachit Borthakur, (**Ashutosh Kumar**, C.J. and Arun Dev Choudhury, J.), [2026 SCC OnLine Gau 4731](#)
Gunumoni Kalita v. State of Assam, (N. Unni Krishnan Nair, J.), [2026 SCC OnLine Gau 4724](#)
Hachem Ali v. State of Assam, (Mitali Thakuria, J.), [2026 SCC OnLine Gau 4705](#)
Hamida Khatun v. State of Assam, (Manish Choudhury, J.), [2026 SCC OnLine Gau 4741](#)
Jahidul Islam v. State of Assam, (Mitali Thakuria, J.), [2026 SCC OnLine Gau 4712](#)
Janambhumi Press (P) Ltd. v. State of Assam, (Devashis Baruah, J.), [2026 SCC OnLine Gau 4732](#)
Jaydeep Debnath v. Union of India, (Soumitra Saikia, J.), [2026 SCC OnLine Gau 4725](#)
Kaddus Ali v. Gail (India) Ltd., (Kardak Ete, J.), [2026 SCC OnLine Gau 4748](#)
Kunu Saikia v. State of A.P., (Budi Habung, J.), [2026 SCC OnLine Gau 4707](#)
Mahmud Hassan Laskar v. State of Assam, (N. Unni Krishnan Nair, J.), [2026 SCC OnLine Gau 4744](#)
Mantu Debnath v. State of Assam, (Mitali Thakuria, J.), [2026 SCC OnLine Gau 4706](#)
Mir Hossain Miah v. State of Assam, (Manish Choudhury, J.), [2026 SCC OnLine Gau 4742](#)

Mofidur Hussain v. State of Assam, (Parthivjyoti Saikia, J.), [2026 SCC OnLine Gau 4714](#)
Mohd. Nomik Uddin v. State of Assam, (N. Unni Krishnan Nair, J.), [2026 SCC OnLine Gau 4743](#)
Mohd. Noor Alam v. State of Assam, (Mitali Thakuria, J.), [2026 SCC OnLine Gau 4709](#)
Mukti Das v. State of Assam, (Kardak Ete, J.), [2026 SCC OnLine Gau 4737](#)
Nabajyoti Barman v. State of Assam, (N. Unni Krishnan Nair, J.), [2026 SCC OnLine Gau 4746](#)
National Insurance Co. Ltd. v. Monima Begum, (Mridul Kumar Kalita, J.), [2026 SCC OnLine Gau 4727](#)
Nayan Moni Hazarika v. Central Information Commission, (Devashis Baruah, J.), [2026 SCC OnLine Gau 4734](#)
Niga Dafri v. State of A.P., (Budi Habung, J.), [2026 SCC OnLine Gau 4708](#)
Nipunjay Basumatary v. State of Assam, (**Arun Dev Choudhury**, J.), [2025 SCC OnLine Gau 5193](#)
Oriental Insurance Co. Ltd. v. Rekha Moni Phukan, (Yarenjungla Longkumer, J.), [2026 SCC OnLine Gau 4728](#)
Oriental Insurance Co. Ltd. v. Sheela Porja, (Pranjal Das, J.), [2026 SCC OnLine Gau 4726](#)
Pramod Ranjan v. Union of India, (Soumitra Saikia, J.), [2026 SCC OnLine Gau 4738](#)
Puja Kalita v. State of Assam, (Parthivjyoti Saikia, J.), [2026 SCC OnLine Gau 4703](#)
Rangjali Basumatary v. State of Assam, (Soumitra Saikia, J.), [2026 SCC OnLine Gau 4750](#)
Rashidul Islam v. State of Assam, (Mitali Thakuria, J.), [2026 SCC OnLine Gau 4704](#)
Saidul Rahman v. Union of India, (Sanjay Kumar Medhi and **Shamima Jahan**, JJ.), [2026 SCC OnLine Gau 4747](#)
Saiful Islam v. State of Assam, (Sanjeev Kumar Sharma, J.), [2026 SCC OnLine Gau 4710](#)
Salim Uddin Barbhuiya v. State of Assam, (Shamima Jahan, J.), [2026 SCC OnLine Gau 4718](#)
Saraighat Builders (P) Ltd. v. Assam Power Distribution Co. Ltd., (Sanjay Kumar Medhi, J.), [2026 SCC OnLine Gau 4745](#)
Sayedur Rahman v. State of Assam, (N. Unni Krishnan Nair, J.), [2026 SCC OnLine Gau 4735](#)
Siba Prasad Saikia v. State of Assam, (N. Unni Krishnan Nair, J.), [2026 SCC OnLine Gau 4751](#)
Silchar Municipal Board v. Union of India, (**Manish Choudhury**, J.), [2025 SCC OnLine Gau 5192](#)
Subahan Ali v. State of Assam, (Mitali Thakuria, J.), [2026 SCC OnLine Gau 4711](#)
Sukumar Baishya v. Vineet Joshi, (**Susmita Phukan Khaund** and Budi Habung, JJ.), [2026 SCC OnLine Gau 4716](#)
Sunday Bagang v. Union of India, (Susmita Phukan Khaund Budi Habung, J.), [2026 SCC OnLine Gau 4729](#)
Tapi Ronya v. Tapi Tamang, (Budi Habung, J.), [2026 SCC OnLine Gau 4730](#)
Tindu Chader v. State of A.P., (Susmita Phukan Khaund, J.), [2026 SCC OnLine Gau 4736](#)
Unnati Motors v. State of Assam, (**Arun Dev Choudhury**, J.), [2025 SCC OnLine Gau 5194](#)
Vinod Kumar v. State of Assam, (Sanjeev Kumar Sharma, J.), [2026 SCC OnLine Gau 4715](#)

Gujarat High Court [96]

Abubhai Sumarbhai v. Collector, (J.C. Doshi, J.), [2026 SCC OnLine Guj 4410](#)
Ahmedabad Education Society v. Atulbhai Bhikhabhai Thakar, (**N.S. Sanjay Gowda** and J.L. Odedra, JJ.), [2026 SCC OnLine Guj 4432](#)

- AMC Corpn. v. CIT*, (**Bhargav D. Karia** and D.N. Ray, JJ.), [2025 SCC OnLine Guj 5520](#)
- AMW Auto Component Ltd. v. CIT*, (**Bhargav D. Karia** and **D.N. Ray**, JJ.), [2025 SCC OnLine Guj 5853](#)
- Ankita Vithalbhair Parmar v. State of Gujarat*, (Sanjeev J. Thaker, J.), [2026 SCC OnLine Guj 4396](#)
- Ara Chaman v. State of Gujarat*, (Nirzar S. Desai, J.), [2026 SCC OnLine Guj 4433](#)
- Arjunbhai Okharam Rabari v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 4422](#)
- Ashokbhai Mukundbhai Chunara v. State of Gujarat*, (Nirzar S. Desai, J.), [2026 SCC OnLine Guj 4444](#)
- Atul Mahavirprasad Paldecha v. CIT*, (**Bhargav D. Karia** and **Pranav Trivedi**, JJ.), [2025 SCC OnLine Guj 5725](#)
- Auracare Pharma (P) Ltd. v. Commr.*, (**Bhargav D. Karia** and D.N. Ray, JJ.), [2025 SCC OnLine Guj 5531](#)
- Bhagwati Construction v. State of Gujarat*, (**Bhargav D. Karia** and D.N. Ray, JJ.), [2025 SCC OnLine Guj 5534](#)
- Bharatbhai Ravjibhai Rakholiya v. State of Gujarat*, (Aniruddha P. Mayee, J.), [2026 SCC OnLine Guj 4435](#)
- Bharatbhai Ravjibhai Rakholiya v. State of Gujarat*, (Aniruddha P. Mayee, J.), [2026 SCC OnLine Guj 4436](#)
- Bipinbhai v. CIT*, (**Bhargav D. Karia** and Pranav Trivedi, JJ.), [2025 SCC OnLine Guj 5735](#)
- Brahmchari Wadi Trust v. CIT*, (**Bhargav D. Karia** and D.N. Ray, JJ.), [2025 SCC OnLine Guj 5530](#)
- Camino Herbal Remedies (P) Ltd. v. CIT*, (**Bhargav D. Karia** and **Pranav Trivedi**, JJ.), [2025 SCC OnLine Guj 5644](#)
- Chimanbhai Varsanbhai Dhanak v. State of Gujarat*, (**Gita Gopi** and L.S. Pirzada, JJ.), [2026 SCC OnLine Guj 4415](#)
- Chirag v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 4418](#)
- CIT v. Adani Power Maharashtra Ltd.*, (**Bhargav D. Karia** and Pranav Trivedi, JJ.), [2025 SCC OnLine Guj 5603](#)
- CIT v. Bhojaram Leuva Patel Seva Samaj Trust*, (**Bhargav D. Karia** and Pranav Trivedi, JJ.), [2025 SCC OnLine Guj 5702](#)
- CIT v. Bosch Rexroth (India) Ltd.*, (**Bhargav D. Karia** and D.N. Ray, JJ.), [2025 SCC OnLine Guj 5544](#)
- CIT v. Paschim Gujarat Vij Co. Ltd.*, (**Bhargav D. Karia** and Pranav Trivedi, JJ.), [2025 SCC OnLine Guj 5750](#)
- CIT v. Sitaram Prints (P) Ltd.*, (**Bhargav D. Karia** and Pranav Trivedi, JJ.), [2025 SCC OnLine Guj 5681](#)
- CIT v. Vinod Premjibhai Gangani*, (**Bhargav D. Karia** and Pranav Trivedi, JJ.), [2025 SCC OnLine Guj 5683](#)
- Collector v. Vinubhai Gordhanbhai Patel*, (J.C. Doshi, J.), [2026 SCC OnLine Guj 4429](#)
- Dabhi Chhaganbhai Shivabhai v. State of Gujarat*, (**Sunita Agarwal**, C.J. and D.N. Ray, J.), [2026 SCC OnLine Guj 4441](#)
- Dangi Sitaben Sendhabhai v. State of Gujarat*, (Divyesh A. Joshi, J.), [2026 SCC OnLine Guj 4438](#)
- Darshit Ashokbhai Zinzuwadia v. CIT*, (**Bhargav D. Karia** and D.N. Ray, JJ.), [2025 SCC OnLine Guj 5536](#)

- Destiny Star (India) (P) Ltd. v. Union of India*, (**Bhargav D. Karia** and D.N. Ray, JJ.), [2025 SCC OnLine Guj 5521](#)
- Dipesh v. State of Gujarat*, (Nikhil S. Kariel, J.), [2026 SCC OnLine Guj 4426](#)
- Faisal v. State of Gujarat*, (Nikhil S. Kariel, J.), [2026 SCC OnLine Guj 4397](#)
- Ganga Mandal v. State of Gujarat*, (**Sangeeta K. Vishen** and Utkarsh Thakorbbhai Desai, JJ.), [2026 SCC OnLine Guj 4445](#)
- General Manager v. Thakor Kalaji Joitaji*, (J.C. Doshi, J.), [2026 SCC OnLine Guj 4409](#)
- Gohil Khodubha Anupsinh v. State of Gujarat*, (**Sunita Agarwal**, C.J. and D.N. Ray, J.), [2026 SCC OnLine Guj 4437](#)
- Grasim Industries Ltd. v. Union of India*, (**Bhargav D. Karia** and D.N. Ray, JJ.), [2025 SCC OnLine Guj 5527](#)
- Gujarat SRTC v. Jayashriben Vinubhai Sasakia*, (Mool Chand Tyagi, J.), [2026 SCC OnLine Guj 4430](#)
- Hasmukh Nanlal Parekh v. Union of India*, (Bhargav D. Karia and **Pranav Trivedi**, JJ.), [2025 SCC OnLine Guj 5726](#)
- Himanshu Telecom v. State Tax Officer*, (**Bhargav D. Karia** and D.N. Ray, JJ.), [2025 SCC OnLine Guj 5537](#)
- JN Tekrawala Constrution Ltd. v. CIT*, (**Bhargav D. Karia** and Pranav Trivedi, JJ.), [2025 SCC OnLine Guj 5697](#)
- Kiritbhai Rameshbhai Trivedi v. State of Gujarat*, (Hemant M. Prachchhak, J.), [2026 SCC OnLine Guj 4395](#)
- Kuldeep Kumar Contractors v. Union of India*, (**Bhargav D. Karia** and D.N. Ray, JJ.), [2025 SCC OnLine Guj 5525](#)
- Kutch District Coop. Milk Producers Union Ltd. v. CIT*, (**Bhargav D. Karia** and D.N. Ray, JJ.), [2024 SCC OnLine Guj 4506](#)
- Labh Construction & Industriesltd. v. CIT*, (**Bhargav D. Karia** and Pranav Trivedi, JJ.), [2025 SCC OnLine Guj 5651](#)
- Laxmanbhai Amarsingh Chavda v. Assessment Unit*, (**Bhargav D. Karia** and Pranav Trivedi, JJ.), [2025 SCC OnLine Guj 5688](#)
- Macson Products v. Union of India*, (**Bhargav D. Karia** and D.N. Ray, JJ.), [2025 SCC OnLine Guj 5535](#)
- Maheshbhai Hemantji Thakor v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 4421](#)
- Makwana Jamurbhai Tapubhai v. LAO*, (**Sunita Agarwal**, C.J. and D.N. Ray, J.), [2026 SCC OnLine Guj 4440](#)
- Manish Popatbhai Jiwani v. CIT*, (Bhargav D. Karia and **Pranav Trivedi**, JJ.), [2025 SCC OnLine Guj 5709](#)
- Mayursinh Umedsinh Jadeja v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 4419](#)
- Mehul Rayjibhai Surani v. Assessment Unit*, (Bhargav D. Karia and **Pranav Trivedi**, JJ.), [2025 SCC OnLine Guj 5703](#)
- Mosin Sabirbhai Chher v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 4420](#)
- Mukeshbhai Babarbbhai Desai v. Income Tax Department*, (Bhargav D. Karia and **Pranav Trivedi**, JJ.), [2025 SCC OnLine Guj 5707](#)

- Mukeshkumar v. State of Gujarat*, (Nikhil S. Kariel, J.), [2026 SCC OnLine Guj 4424](#)
- Nareshbhai Jashubhai Makwana v. State of Gujarat*, (P.M. Raval, J.), [2026 SCC OnLine Guj 4414](#)
- Nareshbhai Raningbhai Vaghoshi v. State of Gujarat*, (Nikhil S. Kariel, J.), [2026 SCC OnLine Guj 4427](#)
- Navinbhai Bhagubhai Patel v. Union of India*, (Bhargav D. Karia and **Pranav Trivedi**, JJ.), [2025 SCC OnLine Guj 5722](#)
- Nayanaben Hasmukhbhai Patel v. CIT*, (**Bhargav D. Karia** and D.N. Ray, JJ.), [2025 SCC OnLine Guj 5526](#)
- ONGC v. LH of Bhikhabhai Keshavlal Patel*, (J.C. Doshi, J.), [2026 SCC OnLine Guj 4428](#)
- Opera Exports (P) Ltd. v. CIT*, (**Bhargav D. Karia** and Pranav Trivedi, JJ.), [2025 SCC OnLine Guj 5684](#)
- Oriental Insruance Co. Ltd. v. Legal Heirs of Decd. Suresh Murjibhai Pankhaniya*, (Mool Chand Tyagi, J.), [2026 SCC OnLine Guj 4398](#)
- PNB v. CIT*, (**Bhargav D. Karia** and D.N. Ray, JJ.), [2025 SCC OnLine Guj 5529](#)
- Prakash Vinuji Thakor v. Regional Passport Officer*, (Nirzar S. Desai, J.), [2026 SCC OnLine Guj 4401](#)
- Pranthesht Hitendrabhai Patel v. State of Gujarat*, (P.M. Raval, J.), [2026 SCC OnLine Guj 4416](#)
- Pravin v. State of Gujarat*, (**Gita Gopi** and L.S. Pirzada, JJ.), [2026 SCC OnLine Guj 4446](#)
- Rajendrabhai Vasantlal Shah v. Kundkund Kahan Paramarthik Trust*, (Hemant M. Prachchhak, J.), [2026 SCC OnLine Guj 4439](#)
- Rajendrasinh Kalubha Jadeja v. State of Gujarat*, (Nikhil S. Kariel, J.), [2026 SCC OnLine Guj 4425](#)
- Rajkumar Sultan Sindhu v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 4423](#)
- Ramila Govindbhai Patel v. Commr.*, (**Bhargav D. Karia** and D.N. Ray, JJ.), [2025 SCC OnLine Guj 5540](#)
- Ravi Jugalkishore Todi v. CIT*, (**Bhargav D. Karia** and D.N. Ray, JJ.), [2025 SCC OnLine Guj 5523](#)
- Ravjibhai Becharbhai Dhameliya v. CIT*, (**Bhargav D. Karia** and D.N. Ray, JJ.), [2025 SCC OnLine Guj 5532](#)
- Revaben v. State of Gujarat*, (Aniruddha P. Mayee, J.), [2026 SCC OnLine Guj 4434](#)
- Reya Enterprise v. Presiding Officer*, (Nikhil S. Kariel, J.), [2026 SCC OnLine Guj 4443](#)
- Saroj Predhiman Kaw v. CIT*, (Bhargav D. Karia and **Pranav Trivedi**, JJ.), [2025 SCC OnLine Guj 5648](#)
- Shaileshbhai Kanjibhai Patel v. State Tax Officer*, (**Bhargav D. Karia** and D.N. Ray, JJ.), [2025 SCC OnLine Guj 5539](#)
- Shantilal Bhikhabhai Nairya v. Union of India*, (**Bhargav D. Karia** and D.N. Ray, JJ.), [2025 SCC OnLine Guj 5542](#)
- Shree Sarkhej Kelavani Mandal v. CIT*, (Bhargav D. Karia and **D.N. Ray**, JJ.), [2025 SCC OnLine Guj 5533](#)
- Shreeji Steel v. State Tax Officer*, (**Bhargav D. Karia** and D.N. Ray, JJ.), [2025 SCC OnLine Guj 5541](#)
- Shubh Buildcon v. Office of Income Tax*, (**Bhargav D. Karia** and Pranav Trivedi, JJ.), [2025 SCC OnLine Guj 5731](#)

Siddharth Maneklal Patel v. National E-Assessment Centre, (Bhargav D. Karia and **Pranav Trivedi**, JJ.), [2025 SCC OnLine Guj 5720](#)

Siddhat v. State of Gujarat, (**Gita Gopi** and L.S. Pirzada, JJ.), [2026 SCC OnLine Guj 4402](#)

St. Jude Medical India (P) Ltd. v. Union of India, (**Bhargav D. Karia** and D.N. Ray, JJ.), [2025 SCC OnLine Guj 5524](#)

State of Gujarat v. Bharwad Mayabhai Vaghabhai, (Hemant M. Prachchhak, J.), [2026 SCC OnLine Guj 4411](#)

State of Gujarat v. Gujarat Public Service Commission, (**A.S. Supehia** and Nisha M. Thakore, JJ.), [2026 SCC OnLine Guj 4408](#)

State of Gujarat v. Hanif Alarakhabhai Dayatar, (Hemant M. Prachchhak, J.), [2026 SCC OnLine Guj 4413](#)

State of Gujarat v. Kashivben, (Hemant M. Prachchhak, J.), [2026 SCC OnLine Guj 4412](#)

Sundarlal Bhanabhai Bhagat v. State of Gujarat, (Aniruddha P. Mayee, J.), [2026 SCC OnLine Guj 4442](#)

Time Technoplast Ltd. v. Union of India, (Bhargav D. Karia and **D.N. Ray**, JJ.), [2025 SCC OnLine Guj 5543](#)

Tinku Kumar Kushoshwar Paswan v. State of Gujarat, (P.M. Raval, J.), [2026 SCC OnLine Guj 4417](#)

Utpala Pradeep Jain v. CIT, (Bhargav D. Karia and **Pranav Trivedi**, JJ.), [2025 SCC OnLine Guj 5721](#)

Uttar Gujarat Vij Co. Ltd. v. Karsanbhai Tapubhai Nagar, (J.C. Doshi, J.), [2026 SCC OnLine Guj 4399](#)

Vallabhbhai Ramjibhai Khagad v. DM, Valsad, (Nirzar S. Desai, J.), [2026 SCC OnLine Guj 4400](#)

Vipakshi Suresherav Vasnik v. Kiransinh Kantibhai Baria, (Mool Chand Tyagi, J.), [2026 SCC OnLine Guj 4431](#)

Vishwa Enterprise v. State of Gujarat, (**Bhargav D. Karia** and D.N. Ray, JJ.), [2025 SCC OnLine Guj 5528](#)

VS Texmills (P) Ltd. v. CIT, (Bhargav D. Karia and **P.M. Raval**, JJ.), [2025 SCC OnLine Guj 5547](#)

Yogesh Rasiklal Chandrani v. CIT, (**Bhargav D. Karia** and D.N. Ray, JJ.), [2025 SCC OnLine Guj 5538](#)

Zaveri & Co. (P) Ltd. v. Union of India, (**Bhargav D. Karia** and Niral R. Mehta, JJ.), [2024 SCC OnLine Guj 4505](#)

Himachal Pradesh High Court [20]

Ankush alia v. State of H.P., (**Sandeep Sharma**, J.), [2026 SCC OnLine HP 4673](#)

Baldev Chand v. Shashi Verma, (**Sandeep Sharma**, J.), [2026 SCC OnLine HP 4667](#)

Devinder v. SBI, (**Sandeep Sharma**, J.), [2026 SCC OnLine HP 4678](#)

Dinesh Sharma v. Yogesh Sihta, (**Sandeep Sharma**, J.), [2026 SCC OnLine HP 4668](#)

Kalpana v. State of H.P., (**Rakesh Kainthla**, J.), [2026 SCC OnLine HP 4664](#)

Krishan Dass v. State of H.P., (**Ajay Mohan Goel**, J.), [2026 SCC OnLine HP 4660](#)

Lalit v. State of H.P., (**Sandeep Sharma**, J.), [2026 SCC OnLine HP 4674](#)

Mohan Lal v. Akash Thakur, (**Sandeep Sharma**, J.), [2026 SCC OnLine HP 4677](#)

Neena Singh Thakur v. CIT, (**Tarlok Singh Chauhan** and Sushil Kukreja, JJ.), 2025 SCC OnLine HP 8172

Pankaj Thakur v. State of H.P., (**Rakesh Kainthla**, J.), 2026 SCC OnLine HP 4661

Purshotam Lal v. State of H.P., (**Rakesh Kainthla**, J.), 2026 SCC OnLine HP 4665

Rakesh Shah v. State of H.P., (**Sandeep Sharma**, J.), 2026 SCC OnLine HP 4670

Sanjay Kumar v. State of H.P., (**Sandeep Sharma**, J.), 2026 SCC OnLine HP 4675

Shivam Rawat v. State of H.P., (**Sandeep Sharma**, J.), 2026 SCC OnLine HP 4676

Shubham Thakur v. State of H.P., (**Sandeep Sharma**, J.), 2026 SCC OnLine HP 4669

Surinder Manhas v. State of H.P., (**Rakesh Kainthla**, J.), 2026 SCC OnLine HP 4663

Vinod Verma v. Susheel Thakur, (**Rakesh Kainthla**, J.), 2026 SCC OnLine HP 4666

Vishal Dharwal v. Raman Kumari, (**Rakesh Kainthla**, J.), 2026 SCC OnLine HP 4662

Vishwanath Sharma v. State of H.P., (**Sandeep Sharma**, J.), 2026 SCC OnLine HP 4671

Vishwanath Sharma v. State of H.P., (**Sandeep Sharma**, J.), 2026 SCC OnLine HP 4672

Karnataka High Court [320]

A. Kalandar v. State of Karnataka, (M. Nagaprasanna, J.), 2026 SCC OnLine Kar 6863

A. Pradeep v. Manager, (Jayant Banerji and **Vijaykumar A. Patil**, JJ.), 2026 SCC OnLine Kar 6969

Air India Sats Airport Services (P) Ltd. v. Principal Commissioner of Customs Airport & Air Cargo Complex, (**S.G. Pandit** and Rajesh Rai K, JJ.), 2026 SCC OnLine Kar 7390

Ajagarali v. Dinkar Singh, (Geetha K.B., J.), 2026 SCC OnLine Kar 6963

Ajith v. State of Karnataka, (S Vishwajith Shetty, J.), 2026 SCC OnLine Kar 6864

Akash v. State of Karnataka, (Anant Ramanath Hegde, J.), 2026 SCC OnLine Kar 7286

Allima v. Manager, (Geetha K.B., J.), 2026 SCC OnLine Kar 6928

Anand H v. Renuka Yadav E, (**Vibhu Bakhru**, C.J. and K.S. Hemalekha, J.), 2026 SCC OnLine Kar 6836

Anand Joshi v. State of Karnataka, (Anant Ramanath Hegde, J.), 2026 SCC OnLine Kar 6900

Ananda v. Sathishkumara, (**Jayant Banerji** and Tara Vitasta Ganju, JJ.), 2026 SCC OnLine Kar 6943

Aniket v. State of Karnataka, (Anant Ramanath Hegde, J.), 2026 SCC OnLine Kar 7289

Arasamma v. Lakshmi, (Hanchate Sanjeevkumar, J.), 2026 SCC OnLine Kar 6977

Arjuman Banu v. Tushar Girinath, (**Vibhu Bakhru**, C.J. and K.S. Hemalekha, J.), 2026 SCC OnLine Kar 6837

Arun HM v. Praveen Kumar MN, (H.P. Sandesh, J.), 2026 SCC OnLine Kar 6923

Asha v. Ramakrishna S. Ghatge, (Jayant Banerji and **Tara Vitasta Ganju**, JJ.), 2026 SCC OnLine Kar 6968

Ashokkumar Chandar Badavath v. State of Karnataka, (Anant Ramanath Hegde, J.), 2026 SCC OnLine Kar 6860

Ashwini v. State of Karnataka, (Anant Ramanath Hegde, J.), 2026 SCC OnLine Kar 6906

Aslam Trading Co. v. Authorised Officer, (Jyoti M, J.), 2026 SCC OnLine Kar 7387

B Madhava Suvarna v. Temple Managing Committee, (Pradeep Singh Yerur, J.), 2026 SCC OnLine Kar 6945

B Shrinivas Kakkilaya v. Ryan Rosario, (Ravi V Hosmani, J.), 2026 SCC OnLine Kar 7389

- B. Konda Babu v. Central Silk Board*, (Jyoti M, J.), [2026 SCC OnLine Kar 7384](#)
- B. Santhosh v. LAO*, (R. Nataraj, J.), [2026 SCC OnLine Kar 7347](#)
- B.M. Sowbhagya v. Munivenkatamma*, (Hanchate Sanjeevkumar, J.), [2026 SCC OnLine Kar 6979](#)
- B.N. Lakshmaiah v. Major Manivannan*, (**Vibhu Bakhru**, C.J. and K.S. Hemalekha, J.), [2026 SCC OnLine Kar 6835](#)
- B.N. Vasu v. Gangadhara B.N.*, (**DK Singh** and T.M. Nadaf, JJ.), [2026 SCC OnLine Kar 6980](#)
- B.S. Nagendra v. B.A. Channakeshava*, (Vijaykumar A. Patil, J.), [2026 SCC OnLine Kar 7341](#)
- Bajaj Allianz General Insurance Co. Ltd. v. K. Mallikarjuna*, (Geetha K.B., J.), [2026 SCC OnLine Kar 6965](#)
- Bajaj Allianz General Insurance Co. Ltd. v. Ningamma*, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7368](#)
- Balaji Sreenivasan v. M. Muniswamy*, (V Srishananda, J.), [2026 SCC OnLine Kar 6982](#)
- Banakar Ramappa v. State of Karnataka*, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 6901](#)
- Basava Agro World v. International Tractor Ltd.*, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7351](#)
- Basavaraj Ramappa Kuppati v. Appasaheb Sidram Badiger*, (Geetha K.B., J.), [2026 SCC OnLine Kar 6967](#)
- Belgaum Club v. Union of India Ministry of Defence*, (Ashok S. Kinagi, J.), [2026 SCC OnLine Kar 7355](#)
- Beml Employees Coop. Society Ltd. v. Best Club No. 648*, (**Vibhu Bakhru**, C.J. and K.S. Hemalekha, J.), [2026 SCC OnLine Kar 6842](#)
- Bharath GK v. State of Karnataka*, (M. Nagaprasanna, J.), [2026 SCC OnLine Kar 6894](#)
- Bharatha v. State of Karnataka*, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 7305](#)
- Branch Manager v. Kamalawwa*, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7365](#)
- Branch Manager v. Venkanagouda*, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7418](#)
- Budan Khan v. State of Karnataka*, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 6907](#)
- C. Kalavathi v. Someshekhar*, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7415](#)
- CCE v. Saravana Alloy Steel (P) Ltd.*, (S.G. Pandit and **Rajesh Rai K**, JJ.), [2026 SCC OnLine Kar 6831](#)
- CCT v. Sadguru Infratech (P) Ltd.*, (**Vibhu Bakhru**, C.J. and K.S. Hemalekha, J.), [2026 SCC OnLine Kar 7337](#)
- Channaveerappa v. Shivakumr*, (Geetha K.B., J.), [2026 SCC OnLine Kar 6936](#)
- Chetan D v. State of Karnataka*, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 6888](#)
- Chethan Kumar H.S. v. State of Karnataka*, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 6871](#)
- Chief Executive Officer v. State of Karnataka*, (M.I. Arun, J.), [2026 SCC OnLine Kar 7392](#)
- CIT v. Hamlet*, (S.G. Pandit and **K.V. Aravind**, JJ.), [2025 SCC OnLine Kar 25221](#)
- CIT v. Komarla Yogendra Keertana*, (**S.G. Pandit** and K.V. Aravind, JJ.), [2025 SCC OnLine Kar 25215](#)
- CIT v. Toyota Tsusho India (P) Ltd.*, (**Vibhu Bakhru**, C.J. and C.M. Joshi, J.), [2025 SCC OnLine Kar 25213](#)
- D Ramachandra v. Max Worth Realty India Ltd.*, (Ravi V Hosmani, J.), [2026 SCC OnLine Kar 6878](#)
- D.S. Rekha v. B.S. Dhananjayamurthy*, (M. Nagaprasanna, J.), [2026 SCC OnLine Kar 6867](#)

- Dadapir v. State*, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 7277](#)
- Daddagangaiah v. Maqbooliyamma*, (Ashok S. Kinagi, J.), [2026 SCC OnLine Kar 7328](#)
- Damensch Apparel (P) Ltd. v. 100 Feet Films (P) Ltd.*, (**Vibhu Bakhru**, C.J. and K.S. Hemalekha, J.), [2026 SCC OnLine Kar 6840](#)
- Darmaveera v. H.S. Sarojamma*, (S Rachaiah, J.), [2026 SCC OnLine Kar 7263](#)
- Dayanand Masur v. Karnataka University*, (**Vibhu Bakhru**, C.J. and K.S. Hemalekha, J.), [2026 SCC OnLine Kar 6844](#)
- Deepak Singh v. Enforcement Directorate*, (M. Nagaprasanna, J.), [2026 SCC OnLine Kar 7332](#)
- Deepu v. State of Karnataka*, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 6874](#)
- Deonath Sahu v. Central Silk Board*, (Jyoti M, J.), [2026 SCC OnLine Kar 7385](#)
- Devanchal Enterprises v. I Brands Beverages (P) Ltd.*, (**Vibhu Bakhru**, C.J. and K.S. Hemalekha, J.), [2026 SCC OnLine Kar 6843](#)
- Dhanjayamurthy v. Rekha*, (**DK Singh** and T.M. Nadaf, JJ.), [2026 SCC OnLine Kar 6954](#)
- Dhanush v. State of Karnataka*, (M. Nagaprasanna, J.), [2026 SCC OnLine Kar 6896](#)
- Dileep v. State of Karnataka*, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 6880](#)
- Dilip Kumar v. Prasanna Kumar*, (Ravi V Hosmani, J.), [2026 SCC OnLine Kar 6892](#)
- Director v. Viswanathaiah*, (Jyoti M, J.), [2026 SCC OnLine Kar 6973](#)
- Divisional Controller v. Avinash Nagesh Pareira*, (Geetha K.B., J.), [2026 SCC OnLine Kar 6927](#)
- Divisional Controller v. H.S. Jayaramu*, (Jyoti M, J.), [2026 SCC OnLine Kar 7342](#)
- Divisional Controller v. Ramesh Vishwanath Terani*, (Geetha K.B., J.), [2026 SCC OnLine Kar 6966](#)
- Divisional Manager Oriental Insurance Co. Ltd. v. Rathnamma*, (Geetha K.B., J.), [2026 SCC OnLine Kar 6964](#)
- Divisional Manager v. Dhanashri*, (S. Sunil Dutt Yadav and **K.G. Shanthi**, JJ.), [2026 SCC OnLine Kar 6926](#)
- Divisional Manager v. Husensab*, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7366](#)
- Divisional Manager v. M.D. Shabbir*, (Geetha K.B., J.), [2026 SCC OnLine Kar 6925](#)
- Divisional Manager v. Ramakrishna I.C.*, (**S.G. Pandit** and Rajesh Rai K, JJ.), [2026 SCC OnLine Kar 6955](#)
- Divisional Manager v. Suresh*, (Geetha K.B., J.), [2026 SCC OnLine Kar 6935](#)
- Diwakar Mahabala Shetty v. Silicore Industries*, (Lalitha Kanneganti, J.), [2026 SCC OnLine Kar 7388](#)
- Dyamangouda v. State of Karnataka*, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 7287](#)
- Electrical Energy Equipments India (P) Ltd. v. Visual Technologies India (P) Ltd.*, (BM Shyam Prasad, J.), [2026 SCC OnLine Kar 6839](#)
- ESA Impex v. Shyam Gaba*, (**Vibhu Bakhru**, C.J. and K.S. Hemalekha, J.), [2026 SCC OnLine Kar 6847](#)
- Executive Engineer v. LAO*, (C.M. Poonacha, J.), [2026 SCC OnLine Kar 6974](#)
- Executive Engineer v. LAO*, (C.M. Poonacha, J.), [2026 SCC OnLine Kar 6975](#)
- F.J. David v. Kiran V.*, (H.P. Sandesh, J.), [2026 SCC OnLine Kar 6924](#)
- G Srinivas v. P Ramalingam*, (S Rachaiah, J.), [2026 SCC OnLine Kar 6855](#)
- G. Anil Kumar v. G. Saraswathi*, (Pradeep Singh Yerur, J.), [2026 SCC OnLine Kar 6958](#)
- Gangbyriaha v. Armugam*, (Vijaykumar A. Patil, J.), [2026 SCC OnLine Kar 7425](#)

- Gaurav Rose Real Estate (P) Ltd. v. Blue Horizon Hotels (P) Ltd.*, (**Vibhu Bakhru**, C.J. and K.S. Hemalekha, J.), [2026 SCC OnLine Kar 6841](#)
- Geetha B. v. S.N. Rangaraju*, (H.P. Sandesh, J.), [2026 SCC OnLine Kar 7307](#)
- Geetha v. Shekhar P.L.*, (S.G. Pandit and **Rajesh Rai K**, JJ.), [2026 SCC OnLine Kar 7323](#)
- Geetha v. State of Karnataka*, (**Vibhu Bakhru**, C.J. and K.S. Hemalekha, J.), [2026 SCC OnLine Kar 7260](#)
- Girish R v. S Prakash Raju*, (S Rachaiah, J.), [2026 SCC OnLine Kar 6854](#)
- Goldman Rajesh Club (R) v. State of Karnataka*, (Sachin Shankar Magadum, J.), [2026 SCC OnLine Kar 7363](#)
- Govindraju v. State of Karnataka*, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 6877](#)
- H.T. Channaiah v. Chikkanna HC*, (H.P. Sandesh, J.), [2026 SCC OnLine Kar 6915](#)
- Harish Kumar v. State of Karnataka*, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 7268](#)
- HDFC Ergo Gen. Ins. Co. Ltd. v. Lokappa*, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7407](#)
- HDFC ERGO General Ins. Co. Ltd. v. Khannavva*, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7367](#)
- HDFC Ergo General Insurance Co. Ltd. v. Basavaraj Bharamappa Durgannavar*, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7404](#)
- HDFC Ergo General Insurance Co. Ltd. v. Channappa*, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7401](#)
- HDFC Ergo General Insurance Co. Ltd. v. Rohini S. Jatti*, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7402](#)
- HDFC Ergo General Insurance Co. Ltd. v. Shivayya Basalingayya Kembhavimath*, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7400](#)
- Hetal Milind Patange v. Milind MP*, (P Sree Sudha, J.), [2026 SCC OnLine Kar 7261](#)
- Humbre Khali Kasim v. Mahamood Diwan Sab Buckatigar*, (P Sree Sudha, J.), [2026 SCC OnLine Kar 7319](#)
- ICICI Lombard General Insurance Co. Ltd. v. Hanuma Reddy*, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7359](#)
- ICICI Lombard General Insurance Co. Ltd. v. Kumari Huligemma*, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7412](#)
- ICICI Lombard General Insurance Co. Ltd. v. Rajveer*, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7423](#)
- ICICI Lombard General Insurance Co. Ltd. v. Shivanna*, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7411](#)
- ICICI Lombard General Insurance Co. Ltd. v. Subhas*, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7413](#)
- ICICI Lombard Insurance Co. Ltd. v. Mallikarjun Shivacharyaswamiji Hiremath*, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7408](#)
- ICICI Lombard Insurance Co. Ltd. v. Vasant*, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7409](#)
- Iffco-Tokio General Insurance Co. Ltd. v. Davalabi*, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7398](#)

Jagadish v. State of Karnataka, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 6897](#)
Jagdish Gope v. Central Silk Board, (Jyoti M, J.), [2026 SCC OnLine Kar 7386](#)
Jayaprakash v. Recovery Officer, (M.I. Arun, J.), [2026 SCC OnLine Kar 7340](#)
Jeevankumar M v. Hanumanthareddi, (Geetha K.B., J.), [2026 SCC OnLine Kar 6932](#)
Jetty Santosh Reddy v. Madalam Kiran Kumar, (**Vibhu Bakhru**, C.J. and K.S. Hemalekha, J.), [2026 SCC OnLine Kar 6846](#)
Johnson v. State of Karnataka, (Tyagaraja N. Inavally, J.), [2026 SCC OnLine Kar 7300](#)
JSW Steel Ltd. v. Paramma, (Ravi V. Hosmani, J.), [2026 SCC OnLine Kar 7310](#)
K Lakshmi Pavana v. State of Karnataka, (E.S. Indires, J.), [2026 SCC OnLine Kar 7343](#)
K Mahesh v. BS Nagarathna, (Hanchate Sanjeevkumar, J.), [2026 SCC OnLine Kar 7326](#)
K.L. Renuka v. Karim Amjad Khan, (**Anu Sivaraman** and Venkatesh Naik T, JJ.), [2026 SCC OnLine Kar 6859](#)
Kallappa Belgaonkar v. Seema L. Waddar, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 7290](#)
Kannada Sahitya Parishattu Jilla Samiti v. State of Karnataka, (C.M. Poonacha, J.), [2026 SCC OnLine Kar 7394](#)
Kantharaju v. State of Karnataka, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 7273](#)
Kiran Kumar v. State of Karnataka, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 7265](#)
Kiran. S v. State of Karnataka, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 7271](#)
Kiran v. State of Karnataka, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 6856](#)
Kiran v. Sunil, (Geetha K.B., J.), [2026 SCC OnLine Kar 7321](#)
Krishna v. Managing Director, (Geetha K.B., J.), [2026 SCC OnLine Kar 6962](#)
Krishnamurthy KH v. Puttannagowda Channagowdra, (H.P. Sandesh, J.), [2026 SCC OnLine Kar 6917](#)
Krishnamurthy N v. State of Karnataka, (**Vibhu Bakhru**, C.J. and C.M. Poonacha, J.), [2026 SCC OnLine Kar 7336](#)
Krishnan L. v. Central Silk Board, (Jyoti M, J.), [2026 SCC OnLine Kar 7381](#)
KS Rajesh v. Ramakrishna, (Shivashankar Amarannavar, J.), [2026 SCC OnLine Kar 6940](#)
Kumaraswamy HT v. Manjunatha, (Ravi V Hosmani, J.), [2026 SCC OnLine Kar 7283](#)
L. Kotresh Naik v. State, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 7293](#)
L. Narayanappa v. Kodandarama, (Pradeep Singh Yerur, J.), [2026 SCC OnLine Kar 6951](#)
Lakshamma v. Tahsildar Tumakuru Taluk, (M.G.S. Kamal, J.), [2026 SCC OnLine Kar 7346](#)
Lakshmi N. v. RBI, (Jyoti M, J.), [2026 SCC OnLine Kar 7373](#)
Lakshmi v. Secretary Karnataka Town & Country Planning, (M. Nagaprasanna, J.), [2026 SCC OnLine Kar 7281](#)
Lakshmikant S v. State by Madanayakanahalli Police, (S Rachaiiah, J.), [2026 SCC OnLine Kar 6853](#)
Laxman v. State of Karnataka, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 6905](#)
Legal Manager Reliance General Insurance Co. Ltd. v. Hajimalang, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7358](#)
Legal Manager v. Beronika Tapnar, (P Sree Sudha, J.), [2026 SCC OnLine Kar 7316](#)
M.D. Fayaz Ahmed v. State of Karnataka, (E.S. Indires, J.), [2026 SCC OnLine Kar 7344](#)
Mahantesh v. State of Karnataka, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 6903](#)

Mahesh C.K. v. State of Karnataka, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 6879](#)
Mahesh v. State of Karnataka, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 6913](#)
Maheshgowda NC v. State of Karnataka, (**Vibhu Bakhru**, C.J. and K.S. Hemalekha, J.), [2026 SCC OnLine Kar 6833](#)
Majbul Hoque Laskar v. State of Karnataka, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 6886](#)
Maktumhusen v. State of Karnataka, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 7292](#)
Mala v. Shivalinga S, (Lalitha Kanneganti, J.), [2026 SCC OnLine Kar 7311](#)
Malenadu Areca Marketing Coop. Society Ltd. v. Sree Rama Traders, (**Anu Sivaraman** and Venkatesh Naik T, JJ.), [2026 SCC OnLine Kar 6938](#)
Mallappa v. State of Karnataka, (Tyagaraja N. Inavally, J.), [2026 SCC OnLine Kar 7299](#)
Mallikarjun v. Commissioner, (C.M. Poonacha, J.), [2026 SCC OnLine Kar 7357](#)
Mamatha R.H. v. State of Karnataka, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 7272](#)
Mamjunatha K v. State by Lokayukta Police Bangalore Urban, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 6884](#)
Manager Director v. Gangamma, (S.G. Pandit and **Rajesh Rai K**, JJ.), [2026 SCC OnLine Kar 6934](#)
Manager Iffco Tokio General Insurance Co. Ltd. v. Ramesh, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7393](#)
Manager Legal, Shriram General Insurance Co. Ltd. v. Zakhir Hussain, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7399](#)
Manager Legal v. Parvati, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7364](#)
Manager Legal v. Sanjaya, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7353](#)
Manager Legal v. Seetaram Venkata Haller, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7354](#)
Manager v. Chiranjeevi, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7416](#)
Manager v. D. Gangamma, (S.G. Pandit and **Rajesh Rai K**, JJ.), [2026 SCC OnLine Kar 6939](#)
Manager v. Dyamavva, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7419](#)
Manager v. L. Susheela, (**S.G. Pandit** and **Rajesh Rai K**, JJ.), [2026 SCC OnLine Kar 6956](#)
Manager v. Laxmi, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7356](#)
Manager v. Rajesab, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7420](#)
Manager v. Subodh, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7361](#)
Manager v. Tejshwi, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7421](#)
Mangalagowramma v. Managing K.S.R.T.C., (P Sree Sudha, J.), [2026 SCC OnLine Kar 7318](#)
Manik v. State of Karnataka, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 7262](#)
Manjappa v. Dhrakshayinamma, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7397](#)
Manjunath v. State, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 7303](#)
Manjunatha v. Head Master, (Jayant Banerji and **Tara Vitasta Ganju**, JJ.), [2026 SCC OnLine Kar 6957](#)
Manjunatha v. State of Karnataka, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 7275](#)
Marku Machado v. State of Karnataka, (E.S. Indires, J.), [2026 SCC OnLine Kar 7280](#)
Mohd. Ashraf Lowna v. Bibi Sugra, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7350](#)

- Mohd. Mujeeb Ulla v. National Investigation Agency Ministry of Home Affairs*, (**Mohammad Nawaz** and Venkatesh Naik T, JJ.), [2026 SCC OnLine Kar 6858](#)
- Mohd. Rizwan v. Mohd. Pasha*, (M.I. Arun, J.), [2026 SCC OnLine Kar 6978](#)
- Motamma v. Lakshamma*, (Vijaykumar A. Patil, J.), [2026 SCC OnLine Kar 7349](#)
- Mudipu Mohd. Nawaz v. Ayisha Rishana*, (Chillakur Sumalatha, J.), [2026 SCC OnLine Kar 6981](#)
- Mujahid v. State by Karnataka*, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 6872](#)
- Mujahid v. State by Karnataka*, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 6889](#)
- Mujahid v. State by Karnataka*, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 6890](#)
- Mukesh Gupta v. CIT*, (D.K. Singh and **Rajesh Rai K.**, JJ.), [2025 SCC OnLine Kar 25240](#)
- Murali N v. State by Karnataka*, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 6866](#)
- Murali R v. State of Karnataka*, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 7266](#)
- Muruges v. State by Shikaripura Town Police Station*, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 6870](#)
- Muzammil Mushtaq Bepari v. State by Nandagad PS*, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 6904](#)
- Mynuddien Basha v. State of Karnataka*, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 7295](#)
- Naavu Nammadalla Friends Club (R) v. State of Karnataka*, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7360](#)
- Nagaraj N. Kabadi v. Usha Shenoy*, (**Vibhu Bakhru**, C.J. and K.S. Hemalekha, J.), [2026 SCC OnLine Kar 6848](#)
- Nagaraj P v. N Gopalappa*, (Pradeep Singh Yerur, J.), [2026 SCC OnLine Kar 6933](#)
- Nagendra CG v. Sigbathulla*, (**Vibhu Bakhru**, C.J. and K.S. Hemalekha, J.), [2026 SCC OnLine Kar 6834](#)
- Nanjundappa v. M. Muniswamy*, (Pradeep Singh Yerur, J.), [2026 SCC OnLine Kar 6949](#)
- Narasaiah v. Narasaiah*, (H.P. Sandesh, J.), [2026 SCC OnLine Kar 7327](#)
- Narasimha Naika v. State of Karnataka*, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 6865](#)
- Narasimhappa v. Managing Director*, (Shivashankar Amarannavar, J.), [2026 SCC OnLine Kar 6948](#)
- Nataraj v. State of Karnataka*, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 7285](#)
- Nataraju v. State of Karnataka*, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 6868](#)
- National Highways Authority of India Project Implementation v. Chandrashekar B Mada*, (**Anu Sivaraman** and Venkatesh Naik T, JJ.), [2026 SCC OnLine Kar 6849](#)
- National Highways Authority of India Project v. Chandrashekar Ullal*, (Pradeep Singh Yerur, J.), [2026 SCC OnLine Kar 6947](#)
- National Highways Authority of India v. Hayathulla Islam Madarsa*, (Pradeep Singh Yerur, J.), [2026 SCC OnLine Kar 6952](#)
- National Highways Authority of India v. Kothwal Sheshayya Sherugar*, (Pradeep Singh Yerur, J.), [2026 SCC OnLine Kar 6946](#)
- National Highways Authority of India v. P. Narasimha Bhandary*, (Pradeep Singh Yerur, J.), [2026 SCC OnLine Kar 6950](#)
- National Highways v. Girja*, (Pradeep Singh Yerur, J.), [2026 SCC OnLine Kar 6941](#)
- National Highways v. Maxim John D'Souza*, (Pradeep Singh Yerur, J.), [2026 SCC OnLine Kar 6960](#)
- National Highways v. N.G. Mohan*, (Pradeep Singh Yerur, J.), [2026 SCC OnLine Kar 6937](#)

National Insurance Co. Ltd. v. Ramesh, (T.M. Nadaf, J.), [2026 SCC OnLine Kar 6971](#)
Naveen M v. State of Karnataka, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 7282](#)
Naveen Madhu H v. Nagesh N, (S Rachaiah, J.), [2026 SCC OnLine Kar 6852](#)
Nazeema Khanam v. Manager, (Jayant Banerji and **Tara Vitasta Ganju**, JJ.), [2026 SCC OnLine Kar 6953](#)
New India Assurance Co. Ltd. v. Arshad, (P Sree Sudha, J.), [2026 SCC OnLine Kar 7320](#)
North West Karnataka Road Transport Corpn. v. Abhinandan S. Tatrani, (Geetha K.B., J.), [2026 SCC OnLine Kar 6930](#)
Onkar v. State of Karnataka, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 7294](#)
P. Balasubramanyam v. P. Purushothamaraju, (**DK Singh** and T.M. Nadaf, JJ.), [2026 SCC OnLine Kar 6976](#)
P.R. Sunil Kumara v. State, (H.P. Sandesh, J.), [2026 SCC OnLine Kar 7306](#)
P.S. Ramesh v. G.T. Gopalakrishnamachar, (**Jayant Banerji** and Tara Vitasta Ganju, JJ.), [2026 SCC OnLine Kar 7325](#)
Padmavathamma v. P.N. Gopalakrishnaiah, (**DK Singh** and T.M. Nadaf, JJ.), [2026 SCC OnLine Kar 6961](#)
Palesha v. State of Karnataka, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 6895](#)
Paniraj v. 7th Land Tribunal, (E.S. Indires, J.), [2026 SCC OnLine Kar 7348](#)
Pappu Paswan v. Central Silk Board, (Jyoti M, J.), [2026 SCC OnLine Kar 7383](#)
Parameshwarappa K.C. v. State by Chikkabanavara, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 6883](#)
PDA Trade Fairs (P.) Ltd. v. Magalan Travel & Tours (P.) Ltd., (**Anu Sivaraman** and Venkatesh Naik T, JJ.), [2026 SCC OnLine Kar 6850](#)
Pista Bai v. CIT, (BM Shyam Prasad, J.), [2026 SCC OnLine Kar 7374](#)
Prabhakar v. State of Karnataka, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 7288](#)
Prakash Bai v. V. Charana, (Lalitha Kanneganti, J.), [2026 SCC OnLine Kar 7312](#)
Prasanna Kumar v. Byregowda B.R., (Ravi V Hosmani, J.), [2026 SCC OnLine Kar 7267](#)
Prashanth MB v. State of Karnataka, (S Rachaiah, J.), [2026 SCC OnLine Kar 6920](#)
Praveen Kumar B Dore v. Shantha M, (Shivashankar Amarannavar, J.), [2026 SCC OnLine Kar 7313](#)
Praveen Kumar v. Basamma, (Geetha K.B., J.), [2026 SCC OnLine Kar 6929](#)
Praveen S. Koppad v. State of Karnataka, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 7291](#)
Primary Agriculture Coop. Society Niyamitha Kantarajapura v. CIT, (BM Shyam Prasad, J.), [2026 SCC OnLine Kar 7377](#)
Priya Products v. Authorized Officer, Union Bank of India, (Jyoti M, J.), [2026 SCC OnLine Kar 7372](#)
Provident Fund Commr. v. Devki Designs, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 7259](#)
Pushpa v. Managing Director, (T.M. Nadaf, J.), [2026 SCC OnLine Kar 6970](#)
R. Nagendra v. State of Karnataka, (E.S. Indires, J.), [2026 SCC OnLine Kar 7338](#)
Raghavendra Mohan Hebbar v. State of Karnataka, (C.M. Poonacha, J.), [2026 SCC OnLine Kar 7396](#)
Raghavendra v. State of Karnataka, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 7297](#)
Raghuveer S.L. v. State of Karnataka, (M. Nagaprasanna, J.), [2026 SCC OnLine Kar 6885](#)
Rajesh v. State of Karnataka, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 6909](#)

Raju Sugandi v. State of Karnataka, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 7264](#)
Raju v. State of Karnataka, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 7270](#)
Rakesh K.L. v. State, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 7278](#)
Ramachandrappa v. State of Karnataka, (S Rachaiiah, J.), [2026 SCC OnLine Kar 6919](#)
Ramaswaroop v. State of Karnataka, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 6873](#)
Ramdayal Mahto v. Central Silk Board, (Jyoti M, J.), [2026 SCC OnLine Kar 7380](#)
Ravi Kumar M.S. v. State of Karnataka, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 6875](#)
Ravindra Kumar v. State of Karnataka, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 6891](#)
Regional Manager v. Mohammedshohib, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7417](#)
Registrar Karnataka Lokayukta v. Principal Secretary Revenue Department, (M.G.S. Kamal, J.), [2026 SCC OnLine Kar 7345](#)
Rekha Bhaskaran v. Saravana Kumar A.S., (**DK Singh** and T.M. Nadaf, JJ.), [2026 SCC OnLine Kar 6972](#)
Reliance General Insurance Co. Ltd. v. Iranna, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7406](#)
Reliance General Insurance Co. Ltd. v. Shantavva, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7403](#)
Ridha Shabana v. State of Karnataka, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 6869](#)
Royal Recreation Center (R) v. State of Karnataka, (Sachin Shankar Magadum, J.), [2026 SCC OnLine Kar 7362](#)
Rudresh V. v. Manivannan P., (**Vibhu Bakhru**, C.J. and K.S. Hemalekha, J.), [2026 SCC OnLine Kar 6838](#)
S Jaya v. State of Karnataka, (Ravi V Hosmani, J.), [2026 SCC OnLine Kar 6914](#)
S. Dhanalakshmi v. Deveeramma, (Vijaykumar A. Patil, J.), [2026 SCC OnLine Kar 7329](#)
S.K. Manjunath v. S.E. Shobha, (Vijaykumar A. Patil, J.), [2026 SCC OnLine Kar 7369](#)
S.P. Hombanna v. Registrar & Recovery Officer Coop. Societies, (M.I. Arun, J.), [2026 SCC OnLine Kar 7339](#)
Sachin SC v. State of Karnataka, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 6876](#)
Sajjad Ansari v. Central Silk Board, (Jyoti M, J.), [2026 SCC OnLine Kar 7382](#)
Sandeep S v. Union of India, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 6911](#)
Sanjay RP v. M Shivalingaiah, (**Vibhu Bakhru**, C.J. and K.S. Hemalekha, J.), [2026 SCC OnLine Kar 6832](#)
Sanjeev Naik v. State of Karnataka, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 6899](#)
Santhosh Kumar G.D. v. State of Karnataka, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 6910](#)
Sarath Krishnan PM v. State of Karnataka, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 6912](#)
Sarita v. State of Karnataka, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 7284](#)
Saroja Bayi v. Kshemdas, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7352](#)
Sathish Poojary v. State of Karnataka, (Ravi V Hosmani, J.), [2026 SCC OnLine Kar 6908](#)
Savitha S.N. v. Manager, (Shivashankar Amarannavar, J.), [2026 SCC OnLine Kar 7317](#)
Seegamalla Nayaka v. Vasantha Kumari, (H.P. Sandesh, J.), [2026 SCC OnLine Kar 6922](#)

- Shaik Shafi v. State by Sampighalli P.S.*, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 6881](#)
- Shankaragoud Patil v. State of Karnataka*, (V Srishananda, J.), [2026 SCC OnLine Kar 7301](#)
- Shariful Islam v. National Investigation Agency*, (**H.P. Sandesh** and Rajesh Rai K, JJ.), [2026 SCC OnLine Kar 6857](#)
- Shashidhar v. Prajwal J.*, (P Sree Sudha, J.), [2026 SCC OnLine Kar 7322](#)
- Shekhar R v. State of Karnataka*, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 6862](#)
- Shiva Prasad K.B. v. Sidda Byrappa*, (Shivashankar Amarannavar, J.), [2026 SCC OnLine Kar 7315](#)
- Shivakumar H v. State*, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 7309](#)
- Shivakumar v. State of Karnataka*, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 6882](#)
- Shivakumara v. B. Sujana Ram*, (H.P. Sandesh, J.), [2026 SCC OnLine Kar 6916](#)
- Shivamurthy v. Girisha*, (**Jayant Banerji** and Tara Vitasta Ganju, JJ.), [2026 SCC OnLine Kar 6944](#)
- Shivananjegowda v. Joe Vinod Mascarenhas*, (Shivashankar Amarannavar, J.), [2026 SCC OnLine Kar 7314](#)
- Shriram General Insurance Co. Ltd. v. Malavva Raju Doddamani*, (Sachin Shankar Magadum, J.), [2026 SCC OnLine Kar 7405](#)
- Shubham v. State of Karnataka*, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 6898](#)
- Siddalingappa v. Prameela*, (Pradeep Singh Yerur, J.), [2026 SCC OnLine Kar 6959](#)
- Srinivasa Hunsikatti v. State of Karnataka*, (Ravi V Hosmani, J.), [2026 SCC OnLine Kar 7304](#)
- Sriram General Insurance Co. Ltd. v. G. Shirin*, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7410](#)
- State of Karnataka v. Meenakshi Bright Steel Bars (P) Ltd.*, (**S.G. Pandit** and Rajesh Rai K, JJ.), [2026 SCC OnLine Kar 7334](#)
- State of Karnataka v. Pramoda Devi Wadiyar*, (**Vibhu Bakhru**, C.J. and K.S. Hemalekha, J.), [2026 SCC OnLine Kar 7335](#)
- Subhash Yadav v. Central Silk Board*, (Jyoti M, J.), [2026 SCC OnLine Kar 7378](#)
- Subramanyachari v. B. Balasundaram Reddy*, (Vijaykumar A. Patil, J.), [2026 SCC OnLine Kar 7376](#)
- Suma R. Bhat v. State of Karnataka*, (C.M. Poonacha, J.), [2026 SCC OnLine Kar 7395](#)
- Sumana V. Babu v. A.V. Manjunath*, (Vijaykumar A. Patil, J.), [2026 SCC OnLine Kar 7324](#)
- Sunil Kumar v. State of Karnataka*, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 7308](#)
- Sushanth S v. State of Karnataka*, (M. Nagaprasanna, J.), [2026 SCC OnLine Kar 6893](#)
- Suvarna v. Registrar of Coop. Societies*, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7414](#)
- Syed Riyaz v. State of Karnataka*, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 7274](#)
- Syed Wasim v. State of Karnataka*, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 7302](#)
- T. Nagamma v. Central Silk Board*, (Jyoti M, J.), [2026 SCC OnLine Kar 7375](#)
- T.N. Kiran Kumar v. T.N. Roopa*, (Vijaykumar A. Patil, J.), [2026 SCC OnLine Kar 7370](#)
- Taurus Powertronics (P) Ltd. v. M.K. Srinivasan*, (**Vibhu Bakhru**, C.J. and K.S. Hemalekha, J.), [2026 SCC OnLine Kar 6845](#)
- Thejaraju R. v. Smitha A.J.*, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 6861](#)
- Thimmaraju M. v. State of Karnataka*, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 7276](#)
- Thippamma v. District Health Officer*, (Chillakur Sumalatha, J.), [2026 SCC OnLine Kar 6942](#)

Umesh v. State of Karnataka, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 7296](#)
Umesh v. State of Karnataka, (S Rachaiah, J.), [2026 SCC OnLine Kar 6921](#)
Union of India v. K.S. Nagaraja, (**S.G. Pandit** and Rajesh Rai K, JJ.), [2026 SCC OnLine Kar 7333](#)
Usman Afwan v. State by Puttur Women PS, (S Rachaiah, J.), [2026 SCC OnLine Kar 6918](#)
V. Bhagya v. V. Dhanalakshmi, (Vijaykumar A. Patil, J.), [2026 SCC OnLine Kar 7424](#)
Veena v. Nagaraj, (**S. Sunil Dutt Yadav** and K.G. Shanthi, JJ.), [2026 SCC OnLine Kar 6931](#)
Veerabhadra Mines & Minerals v. State of Karnataka, (E.S. Indires, J.), [2026 SCC OnLine Kar 7371](#)
Vijay v. State of Karnataka, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 6902](#)
Vittal Ramu Shindhe v. Balu, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7391](#)
Yallavva v. Savitri, (**Sachin Shankar Magadum**, J.), [2026 SCC OnLine Kar 7422](#)
Yamuna Pandit v. Central Silk Board, (Jyoti M, J.), [2026 SCC OnLine Kar 7379](#)
Yashaswini Gruha Nirmana v. CIT, (**M. Nagaprasanna**, J.), [2025 SCC OnLine Kar 25220](#)
Yathish Rao v. State, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 7298](#)
YR Vijaykumar v. TP Shivaprakash, (Ravi V Hosmani, J.), [2026 SCC OnLine Kar 7269](#)
YS Jayachandra v. State by Karnataka Lokayukta Police, (S Rachaiah, J.), [2026 SCC OnLine Kar 6851](#)

Kerala High Court [97]

Abdul Raqeeb v. State of Kerala, (C.S. Dias, J.), [2026 SCC OnLine Ker 6308](#)
Abdulla Sahas v. State of Kerala, (**Dr Kauser Edappagath**, J.), [2026 SCC OnLine Ker 6387](#)
Abhinav N.K. v. State of Kerala, (**Dr Kauser Edappagath**, J.), [2026 SCC OnLine Ker 6388](#)
Afeef A. Basheer v. State of Kerala, (C.S. Dias, J.), [2026 SCC OnLine Ker 6317](#)
Ajaith v. State of Kerala, (**C.S. Dias**, J.), [2026 SCC OnLine Ker 6389](#)
Alice Chandy v. State of Kerala, (**P.V. Kunhikrishnan**, J.), [2026 SCC OnLine Ker 6355](#)
Alleppey Sarvodaya Sangh v. CIT, (**Ziyad Rahman A.A.**, J.), [2025 SCC OnLine Ker 15515](#)
Amal Manoj v. Tahsildar, (C. Jayachandran, J.), [2026 SCC OnLine Ker 6362](#)
Anandan N. v. CIT, (**Ziyad Rahman A.A.**, J.), [2025 SCC OnLine Ker 15497](#)
Anil Kumar R v. SBI, (**P.V. Balakrishnan**, J.), [2026 SCC OnLine Ker 6363](#)
Anu Mary Thamby v. Collector, (C. Jayachandran, J.), [2026 SCC OnLine Ker 6367](#)
Ayoob Kulangara v. State of Kerala, (Kauser Edappagath, J.), [2026 SCC OnLine Ker 6304](#)
B. Indira v. D. Amminikutty, (**Sathish Ninan** and P. Krishna Kumar, JJ.), [2026 SCC OnLine Ker 6391](#)
B. Jayakumar v. Indian Red Cross Society, (**Bechu Kurian Thomas**, J.), [2026 SCC OnLine Ker 6333](#)
Basheer v. State of Kerala, (**Bechu Kurian Thomas**, J.), [2026 SCC OnLine Ker 6373](#)
Brijesh M. v. CIT, (**Ziyad Rahman A.A.**, J.), [2025 SCC OnLine Ker 15534](#)
C.K. Siby v. State of Kerala, (C.S. Dias, J.), [2026 SCC OnLine Ker 6318](#)
CBSE v. Kerala State Commission for Minorities, (Harisankar V. Menon, J.), [2026 SCC OnLine Ker 6340](#)
Chandran P v. Kerala State Coop. Bank, (**P.V. Balakrishnan**, J.), [2026 SCC OnLine Ker 6353](#)
Channapetta Service Coop. Bank Ltd. v. G. Anithakumari, (**Viju Abraham**, J.), [2026 SCC OnLine Ker 6334](#)

Chemmanur Industries v. State of Kerala, (C. Jayachandran, J.), [2026 SCC OnLine Ker 6342](#)
Cool Minds Technologies (P) Ltd. v. CIT, (**Dr A.K. Jayasankaran Nambiar** and P.M. Manoj, JJ.), [2025 SCC OnLine Ker 15505](#)
Damayanthi v. State of Kerala, (**G. Girish**, J.), [2026 SCC OnLine Ker 6394](#)
Dhanlaxmi Bank Ltd. v. Presiding Officer, (**P.V. Balakrishnan**, J.), [2026 SCC OnLine Ker 6343](#)
Dhayanandan v. District Medical Officer, (**Bechu Kurian Thomas**, J.), [2026 SCC OnLine Ker 6341](#)
Dilip Ganesh v. State of Kerala, (**P.V. Kunhikrishnan**, J.), [2026 SCC OnLine Ker 6338](#)
Dinesh Dayal v. State of Kerala, (Kausar Edappagath, J.), [2026 SCC OnLine Ker 6302](#)
Executive Engineer v. Consumer Grievance Redressal Forum, (Murali Purushothaman, J.), [2026 SCC OnLine Ker 6347](#)
Fayas v. State of Kerala, (C.S. Dias, J.), [2026 SCC OnLine Ker 6315](#)
Global Educational Trust v. Federal Bank Ltd., (M.A. Abdul Hakhim, J.), [2026 SCC OnLine Ker 6374](#)
Godwin D-Silwa v. State of Kerala, (C.S. Dias, J.), [2026 SCC OnLine Ker 6312](#)
Gopala Menon v. Seetha, (Mohammed Nias C.P., J.), [2026 SCC OnLine Ker 6300](#)
Haris v. Authorized Officer, (**P.V. Balakrishnan**, J.), [2026 SCC OnLine Ker 6348](#)
Headmaster v. Director of Education, (**Bechu Kurian Thomas**, J.), [2026 SCC OnLine Ker 6378](#)
Heba S. Mukhtar v. State of Kerala, (**G. Girish**, J.), [2026 SCC OnLine Ker 6390](#)
Ideal Public School v. Regional Director, (S. Manu, J.), [2026 SCC OnLine Ker 6319](#)
Jafar N.M. v. State of Kerala, (G. Girish, J.), [2026 SCC OnLine Ker 6375](#)
Jayasenana VM v. State of Kerala, (**P.V. Kunhikrishnan**, J.), [2026 SCC OnLine Ker 6332](#)
Jibin George v. State of Kerala, (C.S. Dias, J.), [2026 SCC OnLine Ker 6316](#)
Jijo v. State of Kerala, (**Soumen Sen**, C.J. and Syam Kumar V.M., J.), [2026 SCC OnLine Ker 6395](#)
Jithinlal V.M. v. Sub Registrar, (**P.V. Balakrishnan**, J.), [2026 SCC OnLine Ker 6350](#)
JMJ Traders v. Commissioner, (M.A. Abdul Hakhim, J.), [2026 SCC OnLine Ker 6371](#)
K. Viswambharan v. Bank of Baroda, (**Easwaran S.**, J.), [2026 SCC OnLine Ker 6329](#)
K.B. Baby Saroja v. Union Bank of India, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 6370](#)
Kiran K v. State of Kerala, (Kausar Edappagath, J.), [2026 SCC OnLine Ker 6301](#)
Koyakutty M. v. Sub Collector, (**P.V. Kunhikrishnan**, J.), [2026 SCC OnLine Ker 6368](#)
KP Abhishek v. Elankunnapuzha Grama Panchayat, (**P.V. Kunhikrishnan**, J.), [2026 SCC OnLine Ker 6352](#)
KV Jayaprakash v. Kerala State Textile Corpn. Ltd., (Gopinath P., J.), [2026 SCC OnLine Ker 6349](#)
M.S.M. Institute of Teacher Education v. Kollam Municipal Corpn., (**P.V. Kunhikrishnan**, J.), [2026 SCC OnLine Ker 6366](#)
Mallika v. State of Kerala, (**G. Girish**, J.), [2026 SCC OnLine Ker 6397](#)
Manju v. Authorised Officer, (**P.V. Balakrishnan**, J.), [2026 SCC OnLine Ker 6344](#)
Mathukutty John v. Authorised Officer Under the Paddy Land & Wet Land Act, (**P.V. Kunhikrishnan**, J.), [2026 SCC OnLine Ker 6364](#)
Maya S v. Collector, (**P.V. Kunhikrishnan**, J.), [2026 SCC OnLine Ker 6351](#)
Mohd. Ashraf v. State of Kerala, (C.S. Dias, J.), [2026 SCC OnLine Ker 6313](#)
Mohd. Haris C. v. State of Kerala, (**Bechu Kurian Thomas**, J.), [2026 SCC OnLine Ker 6337](#)

- Mohd. Jimshad K.J. v. State of Kerala*, (C.S. Dias, J.), [2026 SCC OnLine Ker 6314](#)
- Mohd. Sahad v. State of Kerala*, (Kausar Edappagath, J.), [2026 SCC OnLine Ker 6303](#)
- Nidhin Mohandas v. State of Kerala*, (Kausar Edappagath, J.), [2026 SCC OnLine Ker 6306](#)
- Nizar Kochery v. State of Kerala*, (C.S. Dias, J.), [2026 SCC OnLine Ker 6309](#)
- Nizarudheen v. State of Kerala*, (Kausar Edappagath, J.), [2026 SCC OnLine Ker 6305](#)
- Notional Chits & Loans (P) Ltd. v. CIT*, (**Devan Ramachandran** and Basant Balaji, JJ.), [2026 SCC OnLine Ker 6320](#)
- P.A. Hamza v. Shabeer Abdul Khader*, (Sathish Ninan and **P. Krishna Kumar**, JJ.), [2026 SCC OnLine Ker 6328](#)
- Poonghat Radhish v. Collector*, (**P.V. Kunhikrishnan**, J.), [2026 SCC OnLine Ker 6360](#)
- Pramod P.M. v. State of Kerala*, (C.S. Dias, J.), [2026 SCC OnLine Ker 6311](#)
- PV Esthappan v. State of Kerala*, (**P.V. Kunhikrishnan**, J.), [2026 SCC OnLine Ker 6356](#)
- Rahul v. State of Kerala*, (C.S. Dias, J.), [2026 SCC OnLine Ker 6310](#)
- Raihanath v. Shanavas Abdul*, (Jobin Sebastian, J.), [2026 SCC OnLine Ker 6327](#)
- Rajamma v. State of Kerala*, (**Murali Purushothaman**, J.), [2026 SCC OnLine Ker 6392](#)
- Rajeev v. Renjitha Rani*, (**J. Nisha Banu** and Shoba Annamma Eapen, JJ.), [2026 SCC OnLine Ker 6323](#)
- Rajvati Devi v. State of Kerala*, (G. Girish, J.), [2026 SCC OnLine Ker 6379](#)
- Ranjith v. State of Kerala*, (C.S. Dias, J.), [2026 SCC OnLine Ker 6307](#)
- Remya R. v. Yes Bank Ltd.*, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 6357](#)
- Safvan P.T. v. Oriental Insurance Co. Ltd.*, (P.M. Manoj, J.), [2026 SCC OnLine Ker 6321](#)
- Safvan. P.T. v. Oriental Insurance Co. Ltd.*, [2026 SCC OnLine Ker 6322](#)
- Sainulabdeen v. Canara Bank*, (**Soumen Sen**, C.J. and Syam Kumar V.M., J.), [2026 SCC OnLine Ker 6336](#)
- Sajad v. State of Kerala*, (C. Jayachandran, J.), [2026 SCC OnLine Ker 6331](#)
- Sandhya S. Kumar v. Revenue Divisional Officer*, (**P.V. Kunhikrishnan**, J.), [2026 SCC OnLine Ker 6346](#)
- Saraswathy R. v. EPFO*, (Gopinath P., J.), [2026 SCC OnLine Ker 6369](#)
- Schiffli's India Ltd. v. Kinesco Power & Utilities (P) Ltd.*, (M.A. Abdul Hakhim, J.), [2026 SCC OnLine Ker 6372](#)
- Shajira A.K. v. Secretary*, (Gopinath P., J.), [2026 SCC OnLine Ker 6339](#)
- Shamshudin v. Revenue Divisional Officer*, (**P.V. Kunhikrishnan**, J.), [2026 SCC OnLine Ker 6358](#)
- Sheeja S. v. State of Kerala*, (**Soumen Sen**, C.J. and Syam Kumar V.M., J.), [2026 SCC OnLine Ker 6396](#)
- Shipment Solutions v. CIT*, (Ziyad Rahman A.A., J.), [2026 SCC OnLine Ker 6354](#)
- SI Property(Kerala) (P) Ltd. v. CIT*, (**S. Manu**, J.), [2025 SCC OnLine Ker 15508](#)
- Sreelekshmi Sreedharan v. Ajeesh Chandran*, (J. Nisha Banu and **Shoba Annamma Eapen**, JJ.), [2026 SCC OnLine Ker 6325](#)
- State of Kerala v. Manoj Kuriakose*, (**Dr A.K. Jayasankaran Nambiar** and Mohammed Nias C.P., JJ.), [2026 SCC OnLine Ker 6335](#)

Subramanian CM v. Malankara Multi-State Coop. Credit Society, (Gopinath P., J.), [2026 SCC OnLine Ker 6330](#)

Sudheesh A.T. v. State of Kerala, (C. Jayachandran, J.), [2026 SCC OnLine Ker 6345](#)

Sunil Kumar K. v. SBI, (**P.V. Balakrishnan**, J.), [2026 SCC OnLine Ker 6393](#)

Sunil Lal S v. State of Kerala, (Soumen Sen, C.J. and **Syam Kumar V.M.**, J.), [2026 SCC OnLine Ker 6380](#)

Union of India v. Sadasivan Nair R, (**Devan Ramachandran** and Basant Balaji, JJ.), [2026 SCC OnLine Ker 6324](#)

Unnikrishnan v. Kurup Sindhu Balakrishna, (**J. Nisha Banu** and Shoba Annamma Eapen, JJ.), [2026 SCC OnLine Ker 6326](#)

Vadasseri Ksheerolpadaka Sahakarana Sangham Ltd. v. Dairy Extension Officer, (Gopinath P., J.), [2026 SCC OnLine Ker 6376](#)

Varghese Chacko v. Tahsildar (Land Records) Kanayannur, (C. Jayachandran, J.), [2026 SCC OnLine Ker 6361](#)

Varghese M.I. v. Authorized Officer, (**P.V. Balakrishnan**, J.), [2026 SCC OnLine Ker 6377](#)

Vijayakumar V v. Authorized Officer, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 6365](#)

Zeenath v. Managing Director, (**Bechu Kurian Thomas**, J.), [2026 SCC OnLine Ker 6359](#)

Madras High Court [164]

A. Alexander Suresh v. Rajah Holdings, (R. Vijayakumar, J.), [2026 SCC OnLine Mad 6353](#)

A. Arul Amirtham v. State of T.N., (**N. Anand Venkatesh** and K.K. Ramakrishnan, JJ.), [2026 SCC OnLine Mad 6358](#)

A. Dominic Dhas v. State of T.N., (R. Vijayakumar, J.), [2026 SCC OnLine Mad 6352](#)

A. Duraisamy v. STO-2, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 6373](#)

A. Karthik v. Chairman, (G.K. Ilanthiraiyan, J.), [2026 SCC OnLine Mad 6415](#)

A. Periyasamy v. Gunasekaran, (G.K. Ilanthiraiyan, J.), [2026 SCC OnLine Mad 6337](#)

A. Rajendra Prasad v. T.N. STC, (Mummineni Sudheer Kumar, J.), [2026 SCC OnLine Mad 6465](#)

A.P. Santhanakrishnan v. State, (Mummineni Sudheer Kumar, J.), [2026 SCC OnLine Mad 6387](#)

Abdul Rahman v. State of T.N., (**N. Anand Venkatesh** and K.K. Ramakrishnan, JJ.), [2026 SCC OnLine Mad 6360](#)

Anthony v. Home Secretary, (**N. Anand Venkatesh** and K.K. Ramakrishnan, JJ.), [2026 SCC OnLine Mad 6396](#)

Anuradha v. Collector, (Krishnan Ramasamy, J.), [2026 SCC OnLine Mad 6450](#)

Appadurai v. State, (G.K. Ilanthiraiyan, J.), [2026 SCC OnLine Mad 6410](#)

Asaraf Ali v. Collector, (**Dr G. Jayachandran** and N. Mala, JJ.), [2026 SCC OnLine Mad 6472](#)

Asha Devi v. Collector, (Krishnan Ramasamy, J.), [2026 SCC OnLine Mad 6446](#)

Asif Ali v. Commr. Land & estates Corpn. of Chennai, (M. Dhandapani, J.), [2026 SCC OnLine Mad 6420](#)

B. Maheswaran v. State, (G.K. Ilanthiraiyan, J.), [2026 SCC OnLine Mad 6411](#)

Benaz Enterprises v. CTO, (Senthilkumar Ramamoorthy, J.), [2026 SCC OnLine Mad 6434](#)

Bharathi Devi S v. State of T.N., (Mohammed Shaffiq, J.), [2026 SCC OnLine Mad 6453](#)

- C. Krishnamoorthy v. State*, (M. Nirmal Kumar, J.), [2026 SCC OnLine Mad 6342](#)
- C. Rajagopal v. Collector*, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 6383](#)
- C. Venkatesan v. T.N. STC*, (Mummineni Sudheer Kumar, J.), [2026 SCC OnLine Mad 6384](#)
- Central Warehousing Corpn. v. SINO Import & Export (P) Ltd.*, (Abdul Quddhose, J.), [2026 SCC OnLine Mad 6328](#)
- Cholamandalam Investment & Finance Co. Ltd. v. Chinnadurai S*, (K. Kumaresh Babu, J.), [2026 SCC OnLine Mad 6323](#)
- Cholamandalam Investment & Finance Co. Ltd. v. Davis Po*, (K. Kumaresh Babu, J.), [2026 SCC OnLine Mad 6327](#)
- Cholamandalam Investment & Finance Co. Ltd. v. Gursewak Singh*, (K. Kumaresh Babu, J.), [2026 SCC OnLine Mad 6325](#)
- Cholamandalam Investment & Finance Co. Ltd. v. Hafiz Ulla Khan*, (K. Kumaresh Babu, J.), [2026 SCC OnLine Mad 6326](#)
- Cholamandalam Investment & Finance Co. Ltd. v. Mirza Aleem Beg*, (K. Kumaresh Babu, J.), [2026 SCC OnLine Mad 6324](#)
- CIT v. Pandit Vettrivel*, (**K.R. Shriram**, C.J. and Sunder Mohan, J.), [2025 SCC OnLine Mad 15560](#)
- CIT v. Sterlite Industries (India) Ltd.*, (**Dr Anita Sumanth** and G. Arul Murugan, JJ.), [2025 SCC OnLine Mad 15433](#)
- CIT v. Trinity Educational Trust*, (**K.R. Shriram**, C.J. and Sunder Mohan, J.), [2025 SCC OnLine Mad 15554](#)
- Citi Steel v. Commr. of GST*, (**Dr G. Jayachandran** and N. Mala, JJ.), [2026 SCC OnLine Mad 6471](#)
- Commissioner v. A. Malarvizhi*, (N. Sathish Kumar and **M. Jothiraman**, JJ.), [2026 SCC OnLine Mad 6407](#)
- Core Logistic Co. v. CIT*, (**Krishnan Ramasamy**, J.), [2025 SCC OnLine Mad 15468](#)
- D. Jeyaseelan v. Collector*, (S. Srimathy, J.), [2026 SCC OnLine Mad 6392](#)
- DBS Bank India Ltd. v. Hindu Religious & Charitable Endowments Department*, (**D. Bharatha Chakravarthy**, J.), [2025 SCC OnLine Mad 15473](#)
- Deepika v. N. Gowrisankar*, (T.V. Thamilselvi, J.), [2026 SCC OnLine Mad 6370](#)
- Dhanalakshmi v. State of T.N.*, (**N. Anand Venkatesh** and K.K. Ramakrishnan, JJ.), [2026 SCC OnLine Mad 6359](#)
- Dineshkumar v. State of T.N.*, (L. Victoria Gowri, J.), [2026 SCC OnLine Mad 6351](#)
- Dowlaath Beevi v. N. Subramanian*, (R. Poornima, J.), [2026 SCC OnLine Mad 6365](#)
- E. Murali v. Collector*, (Krishnan Ramasamy, J.), [2026 SCC OnLine Mad 6438](#)
- G. Balaji v. T.N. STC*, (Mummineni Sudheer Kumar, J.), [2026 SCC OnLine Mad 6459](#)
- G. Chinnaraji v. State*, (P.T. Asha, J.), [2026 SCC OnLine Mad 6451](#)
- G. Kanthiraj v. T.N. STC*, (Mummineni Sudheer Kumar, J.), [2026 SCC OnLine Mad 6470](#)
- G. Saravanan v. S. Aravind*, (L. Victoria Gowri, J.), [2026 SCC OnLine Mad 6339](#)
- G.R. Thulasi, In re*, (A.D. Maria Clete, J.), [2026 SCC OnLine Mad 6363](#)
- Gammon Engineers & Contractors (P) Ltd. v. NLC T.N. Power Ltd.*, (Dr G. Jayachandran and **R. Poornima**, JJ.), [2025 SCC OnLine Mad 24836](#)
- Gautham Chand Jain v. CIT*, (**S.S. Sundar** and C. Saravanan, JJ.), [2025 SCC OnLine Mad 15366](#)
- Gayathri v. Rajagopal*, (T.V. Thamilselvi, J.), [2026 SCC OnLine Mad 6369](#)

Governing Council of the American College v. Union of India, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 6374](#)

IK Building Solutions v. CTO, (Senthilkumar Ramamoorthy, J.), [2026 SCC OnLine Mad 6426](#)

Indu Agarwal v. State, (G.K. Ilanthiraiyan, J.), [2026 SCC OnLine Mad 6344](#)

Industrial Refractories v. STO, (Senthilkumar Ramamoorthy, J.), [2026 SCC OnLine Mad 6436](#)

J. Dhanalakshmi v. State, (P.T. Asha, J.), [2026 SCC OnLine Mad 6423](#)

J. Indira v. Tahsildar, (Krishnan Ramasamy, J.), [2026 SCC OnLine Mad 6454](#)

J. Kalaiselvan v. State, (M. Nirmal Kumar, J.), [2026 SCC OnLine Mad 6343](#)

J. Radhakrishnan v. State of T.N., (Mummineni Sudheer Kumar, J.), [2026 SCC OnLine Mad 6460](#)

Jesuraj v. State, (M. Nirmal Kumar, J.), [2026 SCC OnLine Mad 6341](#)

K. Gunasekaran v. T.N. STC, (Mummineni Sudheer Kumar, J.), [2026 SCC OnLine Mad 6462](#)

K. Murugesan v. Bharat Sanchar Nigam Ltd., (T. Vinod Kumar, J.), [2026 SCC OnLine Mad 6401](#)

K. Natarajan v. Collector, (Krishnan Ramasamy, J.), [2026 SCC OnLine Mad 6445](#)

K. Palanisamy v. Parents & Senior Citizen Maintenance Appellate Tribunal Cum District Collector, (M. Dhandapani, J.), [2026 SCC OnLine Mad 6455](#)

K. Selvadurai v. Commissioner, (Hemant Chandangoudar, J.), [2026 SCC OnLine Mad 6390](#)

K. Shruthi v. S. Saravanan, (T.V. Thamilselvi, J.), [2026 SCC OnLine Mad 6368](#)

K. Subramanian v. K. Sivashanmugasundaram, (N. Mala, J.), [2026 SCC OnLine Mad 6367](#)

K. Sumathi v. K. Murali, (Abdul Quddhose, J.), [2026 SCC OnLine Mad 6356](#)

K. Vassanthi v. State, (G.K. Ilanthiraiyan, J.), [2026 SCC OnLine Mad 6418](#)

Kumar v. Commissioner, (**N. Sathish Kumar** and M. Jothiraman, JJ.), [2026 SCC OnLine Mad 6379](#)

Kumarasamy v. State, (L. Victoria Gowri, J.), [2026 SCC OnLine Mad 6394](#)

Kumaresan Logesh v. STO, (Senthilkumar Ramamoorthy, J.), [2026 SCC OnLine Mad 6430](#)

Kushmakumari v. Revenue Divisional Officer, (Krishnan Ramasamy, J.), [2026 SCC OnLine Mad 6432](#)

Lakshmanan Murugaraj v. CIT, (**Krishnan Ramasamy**, J.), [2025 SCC OnLine Mad 15448](#)

Lalitha v. State, (Mummineni Sudheer Kumar, J.), [2026 SCC OnLine Mad 6457](#)

Land Marvel Homes Reg. Partnership Firm v. Paramount Group (P) Ltd., (K. Kumaresh Babu, J.), [2026 SCC OnLine Mad 6320](#)

M. Gopal v. T.N. STC, (Mummineni Sudheer Kumar, J.), [2026 SCC OnLine Mad 6468](#)

M. Manikandan v. State of T.N., (P.T. Asha, J.), [2026 SCC OnLine Mad 6422](#)

M. Manokaran v. State, (Shamim Ahmed, J.), [2026 SCC OnLine Mad 6347](#)

M. Prabhakaran v. State, (Shamim Ahmed, J.), [2026 SCC OnLine Mad 6348](#)

M. Selvam v. State of T.N., (Mummineni Sudheer Kumar, J.), [2026 SCC OnLine Mad 6461](#)

M. Selvaraj v. T.N. STC, (Mummineni Sudheer Kumar, J.), [2026 SCC OnLine Mad 6463](#)

M. Subramanian v. State, (Mummineni Sudheer Kumar, J.), [2026 SCC OnLine Mad 6386](#)

M.P. Magendiran v. State of T.N., (Krishnan Ramasamy, J.), [2026 SCC OnLine Mad 6442](#)

Manappuram Finance Ltd. v. Munisekar, (G.K. Ilanthiraiyan, J.), [2026 SCC OnLine Mad 6334](#)

Mangai v. Supriya Sahu, (P.T. Asha, J.), [2026 SCC OnLine Mad 6330](#)

- Manibhadra Enclave Flat v. S. Thiagarajan*, (**S.M. Subramaniam** and N. Senthilkumar, JJ.), 2026 SCC OnLine Mad 6364
- Mariammal v. P. Kanmani*, (S. Sounthar, J.), 2026 SCC OnLine Mad 6366
- Mark Studio India (P) Ltd. v. CIT*, (**S.S. Sundar** and C. Saravanan, JJ.), 2025 SCC OnLine Mad 15371
- Mary Reena v. State of T.N.*, (Mummineni Sudheer Kumar, J.), 2026 SCC OnLine Mad 6456
- Maxwin Technologies v. Commissioner*, (Senthilkumar Ramamoorthy, J.), 2026 SCC OnLine Mad 6421
- Minor Naveen v. Jayasree R*, (Abdul Quddhose, J.), 2026 SCC OnLine Mad 6357
- Mohideen Abdul Kadhar v. State*, (Shamim Ahmed, J.), 2026 SCC OnLine Mad 6350
- Moorthy v. Collector*, (**G. Jayachandran** and N. Mala, JJ.), 2026 SCC OnLine Mad 6402
- MRV Inn (P) Ltd. v. CCT*, (Senthilkumar Ramamoorthy, J.), 2026 SCC OnLine Mad 6435
- Murugan Constructions v. STO 2*, (Senthilkumar Ramamoorthy, J.), 2026 SCC OnLine Mad 6427
- Mymoon Bivi v. Commissioner*, (Krishnan Ramasamy, J.), 2026 SCC OnLine Mad 6444
- N. Balasubramanian v. Registrar General*, (**S.M. Subramaniam** and N. Senthilkumar, JJ.), 2026 SCC OnLine Mad 6404
- N. Jeeva v. State*, (L. Victoria Gowri, J.), 2026 SCC OnLine Mad 6395
- N. Prakash v. District Revenue officer*, (Krishnan Ramasamy, J.), 2026 SCC OnLine Mad 6440
- N.V. Srinivasan v. V. Devaki Ammal*, (R. Kalaimathi, J.), 2026 SCC OnLine Mad 6321
- Natarajan v. Collector*, (**N. Sathish Kumar** and M. Jothiraman, JJ.), 2026 SCC OnLine Mad 6376
- National Insurance Special v. Union of India*, (T. Vinod Kumar, J.), 2026 SCC OnLine Mad 6405
- P. Lakshmi v. Collector*, (**S.M. Subramaniam** and N. Senthilkumar, JJ.), 2026 SCC OnLine Mad 6403
- P. Marimuthu v. T.N. STC*, (Mummineni Sudheer Kumar, J.), 2026 SCC OnLine Mad 6469
- P. Mohan v. State*, (G.K. Ilanthiraiyan, J.), 2026 SCC OnLine Mad 6409
- P. Mylsamy v. Collector*, (G.K. Ilanthiraiyan, J.), 2026 SCC OnLine Mad 6412
- Palanivel v. Regional Passport Officer*, (Hemant Chandangoudar, J.), 2026 SCC OnLine Mad 6391
- Paramasivan v. Sub Registrar*, (D. Bharatha Chakravarthy, J.), 2026 SCC OnLine Mad 6371
- Paramount Group (P) Ltd. v. Land Marvel Homes*, (K. Kumaresh Babu, J.), 2026 SCC OnLine Mad 6322
- Peter Arivasan v. State*, (G.K. Ilanthiraiyan, J.), 2026 SCC OnLine Mad 6416
- Ponniiah v. Palanivel*, (Hemant Chandangoudar, J.), 2026 SCC OnLine Mad 6340
- Pushpa Rani v. Director of School Education*, (**S.M. Subramaniam** and N. Senthilkumar, JJ.), 2026 SCC OnLine Mad 6406
- R. Shankar v. Tahsildar*, (Krishnan Ramasamy, J.), 2026 SCC OnLine Mad 6443
- R. Sundaresan v. State of T.N.*, (G.K. Ilanthiraiyan, J.), 2026 SCC OnLine Mad 6413
- R. Vijay v. Inspector General of Registration*, (Krishnan Ramasamy, J.), 2026 SCC OnLine Mad 6441
- Rajendran Subbarayan v. Commissioner GT*, (Senthilkumar Ramamoorthy, J.), 2026 SCC OnLine Mad 6424
- Raju v. State*, (Shamim Ahmed, J.), 2026 SCC OnLine Mad 6346
- Ranganathan v. Collector*, (Krishnan Ramasamy, J.), 2026 SCC OnLine Mad 6439

- Robert Nelson v. Jhospin Jeyarani*, (Shamim Ahmed, J.), [2026 SCC OnLine Mad 6349](#)
- S. Ayyappan v. State*, (**N. Sathish Kumar** and M. Jothiraman, JJ.), [2026 SCC OnLine Mad 6381](#)
- S. Balraj v. Ravikumar*, (G.K. Ilanthiraiyan, J.), [2026 SCC OnLine Mad 6332](#)
- S. Chandrasekaran v. T.N. STC*, (Mummineni Sudheer Kumar, J.), [2026 SCC OnLine Mad 6458](#)
- S. Ilanthiraiyan v. State*, (G.K. Ilanthiraiyan, J.), [2026 SCC OnLine Mad 6417](#)
- S. Krishnamoorthi M.L.A. v. Regional Passport Officer*, (Mohammed Shaffiq, J.), [2026 SCC OnLine Mad 6449](#)
- S. Mani v. T.N. STC*, (Mummineni Sudheer Kumar, J.), [2026 SCC OnLine Mad 6466](#)
- S. Meena v. State*, (L. Victoria Gowri, J.), [2026 SCC OnLine Mad 6398](#)
- S. Palani v. State of T.N.*, (**N. Sathish Kumar** and M. Jothiraman, JJ.), [2026 SCC OnLine Mad 6380](#)
- S. Pushpa v. CIT*, (**C. Saravanan**, J.), [2025 SCC OnLine Mad 15570](#)
- S. Suresh Kumar v. Principal Secretary*, (**S.M. Subramaniam** and N. Senthilkumar, JJ.), [2026 SCC OnLine Mad 6452](#)
- S. Vairavan v. Collector*, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 6382](#)
- S.K. Dhanasekaran v. Survey & Land Records*, (Krishnan Ramasamy, J.), [2026 SCC OnLine Mad 6448](#)
- S.P. Jayaraj v. State of T.N.*, (G.K. Ilanthiraiyan, J.), [2026 SCC OnLine Mad 6414](#)
- Sakthi Wedding Cards v. STO II*, (Senthilkumar Ramamoorthy, J.), [2026 SCC OnLine Mad 6431](#)
- Saraswathi v. Collector*, (Krishnan Ramasamy, J.), [2026 SCC OnLine Mad 6447](#)
- Sasikala v. State of T.N.*, (**N. Anand Venkatesh** and K.K. Ramakrishnan, JJ.), [2026 SCC OnLine Mad 6361](#)
- Sathishkumar v. State*, (L. Victoria Gowri, J.), [2026 SCC OnLine Mad 6397](#)
- Se Techno Hub v. Commissioner*, (Senthilkumar Ramamoorthy, J.), [2026 SCC OnLine Mad 6428](#)
- Selvarani v. State of T.N.*, (L. Victoria Gowri, J.), [2026 SCC OnLine Mad 6399](#)
- Sivaraman v. Mirutha Sri*, (R. Vijayakumar, J.), [2026 SCC OnLine Mad 6345](#)
- Sophia Rani v. Dr. R. Suganthy Rajakumarai*, (G.K. Ilanthiraiyan, J.), [2026 SCC OnLine Mad 6333](#)
- Sree Hari Enterprises v. STO*, (Senthilkumar Ramamoorthy, J.), [2026 SCC OnLine Mad 6429](#)
- Suresh v. Inspector General of Prisons & Correctional Services*, (**N. Anand Venkatesh** and K.K. Ramakrishnan, JJ.), [2026 SCC OnLine Mad 6393](#)
- Sureshkumar v. Managing Director*, (Mummineni Sudheer Kumar, J.), [2026 SCC OnLine Mad 6389](#)
- Suriya Abraham v. State of T.N.*, (**N. Anand Venkatesh** and K.K. Ramakrishnan, JJ.), [2026 SCC OnLine Mad 6362](#)
- T. Ganesan v. V. Amuthavalli*, (G.K. Ilanthiraiyan, J.), [2026 SCC OnLine Mad 6331](#)
- T. Kantharaju v. Tahsildar*, (Krishnan Ramasamy, J.), [2026 SCC OnLine Mad 6400](#)
- T. Nishanth v. Abinaya Kalimuthu*, (Abdul Quddhose, J.), [2026 SCC OnLine Mad 6355](#)
- T. Raja Singh v. State*, (P.T. Asha, J.), [2026 SCC OnLine Mad 6425](#)
- T. Savithri v. State of T.N.*, (Mummineni Sudheer Kumar, J.), [2026 SCC OnLine Mad 6467](#)
- T. Senthilnathan v. Selvam*, (G.K. Ilanthiraiyan, J.), [2026 SCC OnLine Mad 6335](#)
- T. Sundarapandi v. State*, (Mummineni Sudheer Kumar, J.), [2026 SCC OnLine Mad 6385](#)
- T.N. Loganathan v. T.R. Krishnan*, (Abdul Quddhose, J.), [2026 SCC OnLine Mad 6354](#)

T.R. Balasubramaniam v. CIT, (**Dr Anita Sumanth** and G. Arul Murugan, JJ.), [2025 SCC OnLine Mad 15420](#)

Thenmathi v. Chief Educational Officer, (Mummineni Sudheer Kumar, J.), [2026 SCC OnLine Mad 6464](#)

Tvl Enfive Systems (P) Ltd. v. CCT, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 6375](#)

Tvl Vp Tex Garments v. STO-I, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 6372](#)

Tvl. A.K. Milk Agency v. STO, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 6377](#)

Tvl. Karunakaran Wheels India (P) Ltd. v. Appellate Deputy Commissioner, (Senthilkumar Ramamoorthy, J.), [2026 SCC OnLine Mad 6437](#)

Tvl. Thiruppathi Tiles & Granites v. CTO, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 6378](#)

V. Janardhana Rao v. State, (G.K. Ilanthiraiyan, J.), [2026 SCC OnLine Mad 6408](#)

V. Mahendhiran v. State of T.N., (Mummineni Sudheer Kumar, J.), [2026 SCC OnLine Mad 6388](#)

V. Natesan v. Dr. M. Prakash, (G.K. Ilanthiraiyan, J.), [2026 SCC OnLine Mad 6338](#)

V. Radhakirshnan v. Radhakrishnan, (N. Mala, J.), [2026 SCC OnLine Mad 6336](#)

V.K. Kumaresan v. Dy. Inspector of General of Registration, (T.V. Thamilselvi, J.), [2026 SCC OnLine Mad 6329](#)

Vasarkkal v. STO I, (Senthilkumar Ramamoorthy, J.), [2026 SCC OnLine Mad 6433](#)

Voizzit Technology (P) Ltd. v. Union of India, (G.K. Ilanthiraiyan, J.), [2026 SCC OnLine Mad 6419](#)

Manipur High Court [3]

G. Poufullung Kabui v. State of Manipur, (A. Guneshwar Sharma, J.), [2026 SCC OnLine Mani 388](#)

Kh. Kulaachandra Singh v. CBI, (M. Sundar, C.J.), [2026 SCC OnLine Mani 386](#)

Thotshem Shaiza v. Union of India, (A. Guneshwar Sharma, J.), [2026 SCC OnLine Mani 387](#)

Madhya Pradesh High Court [284]

Aadarsh Abhikaran Proprietor Sumit Kapoor v. Sai Agro Industries, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 19217](#)

Aadarsh Abhikaran Proprietor Sumit Kapoor v. Sai Agro Industries, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 19218](#)

Aadarsh Abhikaran Proprietor Sumit Kapoor v. Sai Agro Industries, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 19219](#)

Aditi Awasthi v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 19432](#)

Aditya Angare v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 19313](#)

Aditya Vijay Chouhan v. Pratishtha Chouhan, (Dwarka Dhish Bansal, J.), [2026 SCC OnLine MP 19420](#)

Ajay Verma v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 19431](#)

Ajit Kumar Jain v. Laxmi Narayan, (Ashish Shrotri, J.), [2026 SCC OnLine MP 19422](#)

Aman v. State of M.P., (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 19263](#)

Amar Lama v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 19450](#)

Amarjeet Singh v. Santosh Kumar Tiwari, (Himanshu Joshi, J.), [2026 SCC OnLine MP 19433](#)

Amit Rajput v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 19292](#)
Amritlal Shukla v. Hiramani, (Pranay Verma, J.), [2026 SCC OnLine MP 19328](#)
Anand Kushvaha v. State of M.P., (Pushpendra Yadav, J.), [2026 SCC OnLine MP 19223](#)
Anganwadi Karyakarta Evam Sahayika Union v. State of M.P., (**Vivek Rusia**, Acting C.J. and Pradeep Mittal, J.), [2026 SCC OnLine MP 19482](#)
Anil Kumarnagar v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 19456](#)
Anita Mehar v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 19368](#)
Anshu Kol v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 19274](#)
Arjun v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 19339](#)
Arti Pandey Dixit v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 19365](#)
Arvind Chawre v. State of M.P., (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 19388](#)
Arvind Lodhi v. State of M.P., (Pushpendra Yadav, J.), [2026 SCC OnLine MP 19226](#)
Arvind Ojha v. State of M.P., (Pushpendra Yadav, J.), [2026 SCC OnLine MP 19212](#)
Aryan Yadav v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 19316](#)
Asharam Singh Mavai v. Anita Gupta, (Pushpendra Yadav, J.), [2026 SCC OnLine MP 19232](#)
Ashish Awasthi v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 19430](#)
Ashish Kumar Vishwakarma v. State of M.P., (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 19418](#)
Ashish Sharma v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 19405](#)
Ashish Singh v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 19394](#)
Ashish v. National Highway Authority of India, (Deepak Khot, J.), [2026 SCC OnLine MP 19411](#)
Ashok Kumar Gupta v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 19439](#)
Ashok Kumar Verma v. Naresh Prasad Gupta, (Deepak Khot, J.), [2026 SCC OnLine MP 19200](#)
Ashutosh Kumar Tripathi v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 19384](#)
Atul Sahu v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 19435](#)
Azruddin Ali v. State of M.P., (**Vivek Rusia**, Acting C.J. and Pradeep Mittal, J.), [2026 SCC OnLine MP 19379](#)
Babulal Kushwah v. Maakhanlal Kushwah, (Ashish Shrotri, J.), [2026 SCC OnLine MP 19442](#)
Babulal v. Union of India, (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 19468](#)
Bajinath Prasad Thakur v. State of M.P., (Vishal Dhagat, J.), [2026 SCC OnLine MP 19473](#)
Balram Bhuriya v. State of M.P., (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 19266](#)
Beekesh Kushwaha v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 19279](#)
Bhagwan Das Kori v. Sunil Kumar Patel, (Ratnesh Chandra Singh Bisen, J.), [2026 SCC OnLine MP 19426](#)
Bhagwan Singh Sakhwar v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 19347](#)
Bhagwandeem Choursiya v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 19408](#)
Bhagwati Yadav v. State of M.P., (Deepak Khot, J.), [2026 SCC OnLine MP 19330](#)
Bhero Singh v. State of M.P., (Pushpendra Yadav, J.), [2026 SCC OnLine MP 19215](#)
Bhupeendra Batham v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 19284](#)
Bhupendra Dev Parmar v. State of M.P., (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 19400](#)

Bhupendra Sakthar v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 19258](#)
Biram Ram v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 19429](#)
Brahmanand Meena v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 19317](#)
Chandra Kunwar Bai v. Raksha, (Ashish Shrotri, J.), [2026 SCC OnLine MP 19443](#)
Chandra Prakash Sharma v. State of M.P., (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 19358](#)
Chandra Shekhar v. State of M.P., (Ramkumar Choubey, J.), [2026 SCC OnLine MP 19257](#)
Chandresh v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 19304](#)
Chinta Mani Pandey v. State of M.P., (Anand Pathak and B.P. Sharma, JJ.), [2026 SCC OnLine MP 19444](#)
Dayal Das Arjun Das v. Sandhya Agarwal, (Vivek Jain, J.), [2026 SCC OnLine MP 19209](#)
Deendayal Yadav v. Heeralal Yadav, (Vivek Jain, J.), [2026 SCC OnLine MP 19413](#)
Deepak Adiwasi v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 19314](#)
Deepak v. State of M.P., (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 19303](#)
Deepak v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 19277](#)
Denwa Enterprises v. Matsya Mahasangh Sehkari Maryadit, (Deepak Khot, J.), [2026 SCC OnLine MP 19202](#)
Devendra Singh Rajawat v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 19344](#)
Devendra v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 19423](#)
Devkaran v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 19278](#)
Dharmendra Puri v. State of M.P., (Vivek Rusia and Pradeep Mittal, JJ.), [2026 SCC OnLine MP 19367](#)
Dharmendra Singh v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 19440](#)
Dileep Dhakad v. State of M.P., (Pushpendra Yadav, J.), [2026 SCC OnLine MP 19224](#)
Dileep Koshta v. Department of Posts, (**Vivek Rusia**, Acting C.J. and Pradeep Mittal, J.), [2026 SCC OnLine MP 19378](#)
Dilip Bacha v. State of M.P., (Subodh Abhyankar, J.), [2026 SCC OnLine MP 19397](#)
Dilip Rai v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 19349](#)
Dilip Singh Gurjar v. State of M.P., (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 19363](#)
Gajraj Singh Lodhi v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 19469](#)
Ganeshi Lal Jain v. Mohd. Khan, (Ashish Shrotri, J.), [2026 SCC OnLine MP 19246](#)
Gaurav Ahlawat v. State of M.P., (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 19273](#)
Geetabai v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 19308](#)
Global Properties v. MP Real Estate Appellate Tribunal, (**Vivek Rusia**, Acting C.J.), [2026 SCC OnLine MP 19387](#)
Gokul Singh Gond v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 19391](#)
Govind Khatri v. State of M.P., (Subodh Abhyankar and Alok Awasthi, JJ.), [2026 SCC OnLine MP 19448](#)
Govind v. State of M.P., (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 19265](#)
Gurudev Pushptode v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 19285](#)
Harimitra Shrivastava v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 19270](#)
Hariram v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 19309](#)

Harishankar Singh Patel v. State of M.P., (G.S. Ahluwalia and Pushpendra Yadav, JJ.), [2026 SCC OnLine MP 19446](#)

In-Ref. v. Vindhyachal Synthesis (P) Ltd., (Deepak Khot, J.), [2026 SCC OnLine MP 19414](#)

Inder Singh v. State of M.P., (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 19305](#)

Ismail Khan v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 19307](#)

Jagdish Sahu v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 19287](#)

Jitendra Singh v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 19428](#)

Kaif Shaikh v. State of M.P., (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 19276](#)

Kallu v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 19306](#)

Kalyan v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 19340](#)

Kamal Singh v. Triveni Paw, (Vivek Jain, J.), [2026 SCC OnLine MP 19204](#)

Kamalsingh Tanwar v. State of M.P., (Subodh Abhyankar, J.), [2026 SCC OnLine MP 19477](#)

Kamla Patel v. State of M.P., (Vishal Dhagat, J.), [2026 SCC OnLine MP 19393](#)

Kamlesh Pal v. State of M.P., (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 19417](#)

Kanhaiya Jatav v. State of M.P., (Pushpendra Yadav, J.), [2026 SCC OnLine MP 19222](#)

Kapil Gupta v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 19343](#)

Kapoor Tripathi v. State of M.P., (B.P. Sharma, J.), [2026 SCC OnLine MP 19351](#)

Kaptan Singh Rawat v. State of M.P., (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 19369](#)

Kapuri Devi v. Afjal Khan, (Amit Seth, J.), [2026 SCC OnLine MP 19252](#)

Karan Singh v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 19288](#)

Karan v. State of M.P., (Dwarka Dhish Bansal, J.), [2026 SCC OnLine MP 19221](#)

Kesharbai v. State of M.P., (Vinay Saraf, J.), [2026 SCC OnLine MP 19421](#)

Kiranbai v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 19267](#)

Krishan Kumar Yadav v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 19361](#)

Krishna Kori v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 19280](#)

Krishna Kumar Pandey v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 19465](#)

Kundan Gold Mines (P) Ltd. v. State of M.P., (**Vivek Rusia**, Acting C.J. and Pradeep Mittal, J.), [2026 SCC OnLine MP 19359](#)

Kunj Bihari Tiwari v. State of M.P., (**Vivek Rusia**, Acting C.J. and Pradeep Mittal, J.), [2026 SCC OnLine MP 19385](#)

Lilavati Prajapati v. State of M.P., (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 19470](#)

Love Sharma v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 19395](#)

M.P. Poorva Kshetra Vidyut Vitran Co. Ltd. v. Sant Kumar Mishra, (Ratnesh Chandra Singh Bisen, J.), [2026 SCC OnLine MP 19329](#)

Mahendra v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 19281](#)

Mahesh Gurjar v. State of M.P., (Pushpendra Yadav, J.), [2026 SCC OnLine MP 19227](#)

Manfool Jatav v. State of M.P., (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 19383](#)

Mangilal v. Nandkishore Sharma, (Amit Seth, J.), [2026 SCC OnLine MP 19331](#)

Manish Patel v. MP Urja Vikas Nigam Ltd., (Vishal Mishra, J.), [2026 SCC OnLine MP 19453](#)

Manisha Khan v. State of M.P., (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 19403](#)

- Manna Singh v. State of M.P.*, (Ashish Shrotri, J.), [2026 SCC OnLine MP 19326](#)
- Mannalal v. Bhagvan Singh*, (Vinay Saraf, J.), [2026 SCC OnLine MP 19424](#)
- Manoj Kumar Agrawal v. Pradeep Kumar Agrawal*, (Pushpendra Yadav, J.), [2026 SCC OnLine MP 19233](#)
- Manoj Kumar Shrivastava v. M.P. Madhya Kshetra Vidyut Vitaran Co. Ltd.*, (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 19371](#)
- Manoj Kumar Shrivastava v. M.P. Madhya Kshetra Vidyut Vitaran Co. Ltd.*, (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 19372](#)
- Manoj Solankhi v. State of M.P.*, (Pushpendra Yadav, J.), [2026 SCC OnLine MP 19229](#)
- Mansoorali v. Abdul Husain*, (Vivek Jain, J.), [2026 SCC OnLine MP 19247](#)
- Massarat Naaz v. State of M.P.*, (Vishal Mishra, J.), [2026 SCC OnLine MP 19380](#)
- Meharban Singh v. State of M.P.*, (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 19461](#)
- Minakshi Suman v. State of M.P.*, (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 19474](#)
- Minju Yadav v. State of M.P.*, (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 19311](#)
- Mohan Jaygyani v. Mahesh Kanadi*, (Gajendra Singh, J.), [2026 SCC OnLine MP 19244](#)
- Mohan Singh v. Jameela Bee*, (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 19243](#)
- Mohd. Alfaiz v. State of M.P.*, (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 19337](#)
- Mohd. Nasir Hussain v. State of M.P.*, (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 19389](#)
- Monu Kushwaha v. State of M.P.*, (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 19260](#)
- Mooli Bai v. Union of India*, (Deepak Khot, J.), [2026 SCC OnLine MP 19201](#)
- MP SEB v. Aditya Gupta*, (**Gurpal Singh Ahluwalia** and Anuradha Shukla, JJ.), [2026 SCC OnLine MP 19376](#)
- MS Dipti Mahajan v. State of M.P.*, (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 19255](#)
- Mukesh Chandak v. State of M.P.*, (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 19336](#)
- Mukesh Kumar Upadhyay v. State of M.P.*, (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 19396](#)
- Mushtak Ali v. Mangal Prasad Jharia*, (Ratnesh Chandra Singh Bisen, J.), [2026 SCC OnLine MP 19250](#)
- Nageshwar v. State of M.P.*, (Gajendra Singh, J.), [2026 SCC OnLine MP 19264](#)
- Nanda Malik v. State of M.P.*, (Vishal Mishra, J.), [2026 SCC OnLine MP 19451](#)
- National Insurance Co. Ltd. v. Babu*, (Amit Seth, J.), [2026 SCC OnLine MP 19249](#)
- National Insurance Co. Ltd. v. Shubham Singh*, (Ratnesh Chandra Singh Bisen, J.), [2026 SCC OnLine MP 19251](#)
- Naveen Sahu v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 19294](#)
- Neelesh Asati v. State of M.P.*, (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 19466](#)
- Neeraj Jatav v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 19301](#)
- Neeraj v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 19297](#)
- Neetu Sharma v. State of M.P.*, (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 19362](#)
- Nemichand Nayak v. State of M.P.*, (**Vivek Rusia**, Acting C.J. and Pradeep Mittal, J.), [2026 SCC OnLine MP 19377](#)
- New India Assurance Co. Ltd. v. Kalpana Baghel*, (Amit Seth, J.), [2026 SCC OnLine MP 19248](#)
- Nilesh Soni v. State of M.P.*, (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 19269](#)

Nirmala Chaudhary v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 19399](#)
Noor Jahan v. State of M.P., (Vishal Mishra, J.), [2026 SCC OnLine MP 19382](#)
O.P. Soni v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 19436](#)
Om Prakash Patel v. State of M.P., (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 19480](#)
Pankaj Parihar v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 19323](#)
Parmal v. State of M.P., (Pushpendra Yadav, J.), [2026 SCC OnLine MP 19211](#)
Pawan Kumar Kushwaha v. State of M.P., (Vishal Dhagat, J.), [2026 SCC OnLine MP 19464](#)
Piraniya v. State of M.P., (Vishal Mishra, J.), [2026 SCC OnLine MP 19454](#)
Poshanwati Namdev v. State of M.P., (Vishal Mishra, J.), [2026 SCC OnLine MP 19445](#)
Pradeep Jain v. Manjulata Jain Modi, (Dwarka Dhish Bansal, J.), [2026 SCC OnLine MP 19238](#)
Pradeep Kumar Tiwari v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 19298](#)
Pradeep Patidar v. State of M.P., (**Vivek Agarwal** and Avanindra Kumar Singh, JJ.), [2026 SCC OnLine MP 19220](#)
Pradeep Singh v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 19295](#)
Prakesh Kumar Raikwar v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 19463](#)
Pranjal Singh v. State of M.P., (Vishal Dhagat, J.), [2026 SCC OnLine MP 19481](#)
Prateek Jaiswal v. Akshat Industries, (Deepak Khot, J.), [2026 SCC OnLine MP 19203](#)
Pratham Sharma v. State of M.P., (Pushpendra Yadav, J.), [2026 SCC OnLine MP 19230](#)
Prem Narayan Dandondotiya v. Krishi Upaj Mandi Samiti Morena, (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 19447](#)
Premnarayan Sahariya v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 19333](#)
Prince Rai v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 19346](#)
Pritibala Batham v. State of M.P., (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 19479](#)
Priyanka Lodhi v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 19322](#)
Prosecutrix X v. State of M.P., (Vishal Mishra, J.), [2026 SCC OnLine MP 19624](#)
Radhe v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 19261](#)
Radheshyam Tiwari v. State of M.P., (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 19355](#)
Rahul Ahirwar v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 19282](#)
Rahul Ahirwar v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 19321](#)
Rahul Kushwaha v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 19319](#)
Rahul Parihar v. State of M.P., (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 19275](#)
Rahul Sen v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 19299](#)
Rajeev Singh Kushwah v. State of M.P., (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 19356](#)
Rajendra Kumar Singh Thakur v. State of M.P., (**Vivek Rusia**, Acting C.J.), [2026 SCC OnLine MP 19392](#)
Rajesh Agrawal v. Khemchand Kushwaha, (Pushpendra Yadav, J.), [2026 SCC OnLine MP 19225](#)
Rajesh Batti v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 19268](#)
Rajkumar Jatav v. Afjal Khan, (Amit Seth, J.), [2026 SCC OnLine MP 19253](#)
Rajkumari Gawal v. State of M.P., (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 19476](#)
Rajpuri Chela v. Narain Puri, (Ashish Shrotri, J.), [2026 SCC OnLine MP 19245](#)

- Raju Chakravarti v. State of M.P.*, (Vivek Agarwal and Avanindra Kumar Singh, JJ.), 2026 SCC OnLine MP 19213
- Raju Nagvanshi v. State of M.P.*, (Ajay Kumar Nirankari, J.), 2026 SCC OnLine MP 19259
- Rajveer v. State of M.P.*, (Pushpendra Yadav, J.), 2026 SCC OnLine MP 19216
- Rakesh Pandey v. State of M.P.*, (Himanshu Joshi, J.), 2026 SCC OnLine MP 19290
- Ram Kumar Dhakad v. State of M.P.*, (Anand Singh Bahrawat, J.), 2026 SCC OnLine MP 19406
- Ram Swaroop v. State of M.P.*, (**Vivek Rusia**, Acting C.J. and Pradeep Mittal, J.), 2026 SCC OnLine MP 19375
- Rambhajan v. State of M.P.*, (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 19310
- Ramesh Patel v. State of M.P.*, (Vishal Mishra, J.), 2026 SCC OnLine MP 19452
- Ramjilalsahu v. State of M.P.*, (Pushpendra Yadav, J.), 2026 SCC OnLine MP 19228
- Ramkaliya Prajapati v. State of M.P.*, (Ajay Kumar Nirankari, J.), 2026 SCC OnLine MP 19434
- Ramlal v. Sitaram*, (Vinay Saraf, J.), 2026 SCC OnLine MP 19425
- Ramnathparadi v. State of M.P.*, (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 19338
- Rampal Dahiya Dahayat v. State of M.P.*, (Vishal Dhagat, J.), 2026 SCC OnLine MP 19390
- Ramvilas Dhakad v. State of M.P.*, (**Gurpal Singh Ahluwalia** and Pushpendra Yadav, JJ.), 2026 SCC OnLine MP 19234
- Ravi Ahirwar v. State of M.P.*, (Rajendra Kumar Vani, J.), 2026 SCC OnLine MP 19416
- Ravi Karan Verma v. State of M.P.*, (Vishal Dhagat, J.), 2026 SCC OnLine MP 19472
- Ravindra Nath Shukla v. State of M.P.*, (**Vivek Rusia**, Acting C.J. and Pradeep Mittal, J.), 2026 SCC OnLine MP 19483
- Ritik v. State of M.P.*, (Pavan Kumar Dwivedi, J.), 2026 SCC OnLine MP 19254
- Sachin Jain v. State of M.P.*, (Ajay Kumar Nirankari, J.), 2026 SCC OnLine MP 19334
- Sagar Sakhre v. State of M.P.*, (Ajay Kumar Nirankari, J.), 2026 SCC OnLine MP 19286
- Sajjan Singh v. State of M.P.*, (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 19324
- Sana Khan v. State of M.P.*, (Vishal Mishra, J.), 2026 SCC OnLine MP 19381
- Sandeep Ivane v. State of M.P.*, (Sandeep N. Bhatt, J.), 2026 SCC OnLine MP 19404
- Sandhya Khare v. State of M.P.*, (Vivek Kumar Singh, J.), 2026 SCC OnLine MP 19409
- Sangeeta v. Vinod*, (Ashish Shrotri, J.), 2026 SCC OnLine MP 19350
- Sanjana Jaswanai v. Sunil Katiqyr*, (Dwarka Dhish Bansal, J.), 2026 SCC OnLine MP 19242
- Sanjay Soni v. State of M.P.*, (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 19291
- Sanjay v. Shubham*, (Dwarka Dhish Bansal, J.), 2026 SCC OnLine MP 19241
- Sanjeev Kumar Jaiswal v. State of M.P.*, (Vivek Kumar Singh, J.), 2026 SCC OnLine MP 19459
- Satyendra v. State of M.P.*, (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 19315
- Saurabh Shakya v. State of M.P.*, (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 19342
- Saurabh v. State of M.P.*, (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 19341
- Sea Asia Shipping Services LLP v. Union of India*, (Vishal Mishra, J.), 2026 SCC OnLine MP 19449
- Sehdev v. State of M.P.*, (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 19345
- Shahrukh Khan v. State of M.P.*, (Ajay Kumar Nirankari, J.), 2026 SCC OnLine MP 19283
- Shailendra Sharma v. State of M.P.*, (Anand Singh Bahrawat, J.), 2026 SCC OnLine MP 19370

Shailendra v. Rajni Sharma, (Dwarka Dhish Bansal, J.), [2026 SCC OnLine MP 19239](#)
Shankar Singh v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 19272](#)
Shantaram Kochreker v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 19256](#)
Sharad Goswami v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 19438](#)
Sharda Prasad Mishra v. Sub Divisional Officer, (Vishal Mishra, J.), [2026 SCC OnLine MP 19478](#)
Sheetal Kurmi v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 19271](#)
Sheikh Shamshad v. State of M.P., (Vishal Mishra, J.), [2026 SCC OnLine MP 19467](#)
Shiv Kumar Baghel v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 19402](#)
Shiv Kumar Sahu v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 19320](#)
Shivam v. State of M.P., (Dwarka Dhish Bansal, J.), [2026 SCC OnLine MP 19240](#)
Shivam v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 19318](#)
Shivcharan v. Kailashi, (Ashish Shroti, J.), [2026 SCC OnLine MP 19325](#)
Shivram v. MP. M.K.V.V. Co. Ltd., (Pushpendra Yadav, J.), [2026 SCC OnLine MP 19214](#)
Shivsankar Pawar v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 19437](#)
Shobha v. Sarika, (Vinay Saraf, J.), [2026 SCC OnLine MP 19412](#)
Shrawan v. Bhagwati Kewat, (Vivek Jain, J.), [2026 SCC OnLine MP 19205](#)
Sohebuddin v. State of M.P., (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 19415](#)
Sona v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 19293](#)
Soneram Rawat v. State of M.P., (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 19457](#)
State of M.P. v. Anil Kumar Soni, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 19235](#)
State of M.P. v. Balram Sahu, (B.P. Sharma, J.), [2026 SCC OnLine MP 19352](#)
State of M.P. v. Banti, (**Gurpal Singh Ahluwalia** and Pushpendra Yadav, JJ.), [2026 SCC OnLine MP 19236](#)
State of M.P. v. Jyoti Tare, (B.P. Sharma, J.), [2026 SCC OnLine MP 19353](#)
State of M.P. v. Krishna Kumar, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 19231](#)
State of M.P. v. Ramswaroop Gupta, (Pranay Verma, J.), [2026 SCC OnLine MP 19327](#)
State of M.P. v. Satyaveer Singh Yadav, (Anand Pathak and B.P. Sharma, JJ.), [2026 SCC OnLine MP 19354](#)
Sudha Gupta v. State of M.P., (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 19386](#)
Sultan Singh v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 19302](#)
Sundar Lal Bhumiya v. Vice Chancellor, (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 19398](#)
Suraj v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 19300](#)
Surendra Singh Mahour v. State of M.P., (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 19364](#)
Surendra Singh v. State of M.P., (Vishal Mishra, J.), [2026 SCC OnLine MP 19475](#)
Suresh Kumar Rai v. Phoola, (Dwarka Dhish Bansal, J.), [2026 SCC OnLine MP 19237](#)
Suresh Singh Raghuwanshi v. State of M.P., (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 19366](#)
TATA A.I.G. General Insurance Co. Ltd. v. Charan Kondar, (Vivek Jain, J.), [2026 SCC OnLine MP 19208](#)
TATA Aig Gen. Ins. Co. Ltd. v. Lalta Adiwasi, (Vivek Jain, J.), [2026 SCC OnLine MP 19207](#)

Tejral Mahore v. Director, (Vishal Dhagat, J.), [2026 SCC OnLine MP 19357](#)
Thakurdas v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 19335](#)
Traymbak Prasad Chaturvedi v. State of M.P., (Anand Pathak and B.P. Sharma, JJ.), [2026 SCC OnLine MP 19373](#)
Umakant v. Narayan Prasad, (Vivek Jain, J.), [2026 SCC OnLine MP 19210](#)
Umapati Pandey v. State of M.P., (Vishal Mishra, J.), [2026 SCC OnLine MP 19458](#)
Umesh Kumar Tiwari v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 19407](#)
Upendra Singh Pawar v. State of M.P., (Vishal Dhagat, J.), [2026 SCC OnLine MP 19471](#)
Usha Jain v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 19348](#)
Vanraj v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 19312](#)
Vasim Khan v. State of M.P., (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 19262](#)
Vicky Goyal v. Registered Organization, (Amit Seth, J.), [2026 SCC OnLine MP 19332](#)
Vijay Shankar Dubey v. State of M.P., (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 19462](#)
Vijay Singh Thakur v. State of M.P., (Vishal Dhagat, J.), [2026 SCC OnLine MP 19460](#)
Vikash Kumar v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 19289](#)
Vikram v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 19296](#)
Vimla Bansal v. State of M.P., (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 19455](#)
Vinod Sehre v. Sakir Hussain, (Ratnesh Chandra Singh Bisen, J.), [2026 SCC OnLine MP 19427](#)
Virendra Singh Yadav v. State of M.P., (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 19360](#)
Vishekha Rajput v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 19441](#)
Xyron Technologies (P) Ltd. v. Bank of Baroda, (Vivek Rusia, Acting C.J. and Pradeep Mittal, J.), [2026 SCC OnLine MP 19374](#)
Yash Rathore v. Hariram Kushwah, (Ashish Shroti, J.), [2026 SCC OnLine MP 19206](#)
Yogesh Yadav v. State of M.P., (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 19401](#)
Yusuf Ali v. Farah Sultan, (Dwarka Dhish Bansal, J.), [2026 SCC OnLine MP 19419](#)

Orissa High Court [134]

Abhaya Chandra Rautray v. State of Odisha, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4804](#)
Ajodhya Majhi v. State of Odisha, (Manash Ranjan Pathak and Sashikanta Mishra, JJ.), [2026 SCC OnLine Ori 4696](#)
Akshaya Kumar Jena v. State of Odisha, (Harish Tandon, C.J. and Murahari Sri Raman, J.), [2026 SCC OnLine Ori 4817](#)
Amita Panda v. State of Odisha, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4812](#)
Amulya Kumar Moharana v. State of Orissa, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4800](#)
Anirudha Bal v. State of Odisha, (K.R. Mohapatra and Sanjay Kumar Mishra, JJ.), [2026 SCC OnLine Ori 4815](#)
Antarjami Behera v. State of Odisha, (V. Narasingh, J.), [2026 SCC OnLine Ori 4738](#)
Aruna Patnaik v. State of Odisha, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4786](#)

- Ashok Kumar Meher v. CBDT*, (Harish Tandon, C.J. and **Murahari Sri. Raman**, J.), [2025 SCC OnLine Ori 5002](#)
- Ashok Kumar Pattanaik v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4777](#)
- Babula Bisoyi v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4768](#)
- Babuli Das v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 4704](#)
- Babuli Khatua v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4779](#)
- Baikuntha Charan Bhol v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4793](#)
- Balaram Mishra v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4803](#)
- Balya Khati v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 4708](#)
- Bank of India v. Chief Judicial Magistrate*, (Krishna S. Dixit and Chittaranjan Dash, JJ.), [2026 SCC OnLine Ori 4745](#)
- Basanta Kumar Meher v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4782](#)
- Basir Khan v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4794](#)
- Bhagyalata Nayak v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4756](#)
- Bhaskar Charan Samantaray v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4802](#)
- Bhimasen Das v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4809](#)
- Bibekananda Prusty v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4799](#)
- Bidyadhar Sahu v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4807](#)
- Bijay Kumar Panda v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4763](#)
- Bijay Kumar Swain v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4765](#)
- Bijay Sahu v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 4705](#)
- Bijit Bhoi v. State of Odisha*, (Manash Ranjan Pathak and Sashikanta Mishra, JJ.), [2026 SCC OnLine Ori 4723](#)
- Bikash Kumar Jena v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 4706](#)
- Chandra Sekhar Karjee v. State of Odisha*, (Manash Ranjan Pathak and Sashikanta Mishra, JJ.), [2026 SCC OnLine Ori 4697](#)
- Debaki Jena v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4757](#)
- Debananda Sahu v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4751](#)
- Debendra Kumar Pattnaik v. State of Odisha*, (K.R. Mohapatra and Sanjay Kumar Mishra, JJ.), [2026 SCC OnLine Ori 4743](#)
- Deepak Kumar Jena v. State of Odisha*, (V. Narasingh, J.), [2026 SCC OnLine Ori 4733](#)
- Dibakar Mishra v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4785](#)
- E. Jetendra Reddy v. State of Odisha*, (Manash Ranjan Pathak and Sashikanta Mishra, JJ.), [2026 SCC OnLine Ori 4695](#)
- Gandhi Institute for Education & Training v. Presiding Officer*, (K.R. Mohapatra and Sanjay Kumar Mishra, JJ.), [2026 SCC OnLine Ori 4746](#)
- Ghanashyam Kanungo v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4772](#)
- Gouranga Charan Behera v. Tata Power Northern Odisha Distribution Ltd.*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 4742](#)

- Gunakara Das v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4810](#)
- Hari Krishna Nayak v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4783](#)
- Hassina Bibi v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 4700](#)
- Hrusikesh Lenka v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4760](#)
- Ipsita Mohanty v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 4735](#)
- Iswar Chandra Sahoo v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4775](#)
- Jagannath Patra v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 4699](#)
- Jitendra Kumar Dash v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4813](#)
- Jogendra Nath Mahanta v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4798](#)
- Kabita Humara Sahu v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4780](#)
- Kailash Das v. State of Odisha*, (Manash Ranjan Pathak and Sashikanta Mishra, JJ.), [2026 SCC OnLine Ori 4715](#)
- Kalandi Charan Kabi v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 4729](#)
- Kalyani Dash v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4773](#)
- Kamala Kumari Mohanty v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4796](#)
- Kanta Bharasagar v. Manoranjan Singh Deo*, (V. Narasingh, J.), [2026 SCC OnLine Ori 4712](#)
- Kartika Singh v. State of Odisha*, (K.R. Mohapatra and Sanjay Kumar Mishra, JJ.), [2026 SCC OnLine Ori 4730](#)
- Kelu Charan Panda v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4769](#)
- Keshab Chandra Parida v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4776](#)
- KIS Projects (P) Ltd. v. Chief Commissioner*, (Harish Tandon, C.J. and Murahari Raman, J.), [2026 SCC OnLine Ori 4744](#)
- Kishore Pradhan v. State of Odisha*, (Manash Ranjan Pathak and Sashikanta Mishra, JJ.), [2026 SCC OnLine Ori 4719](#)
- Lakinath Praska v. State of Odisha*, (Manash Ranjan Pathak and Sashikanta Mishra, JJ.), [2026 SCC OnLine Ori 4722](#)
- Lambodar Patra v. State of Odisha*, (Harish Tandon, C.J. and Murahari Sri. Raman, J.), [2026 SCC OnLine Ori 4818](#)
- Lipsa Nayak v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 4736](#)
- Lipsarani Behera v. Debasish Behera*, (V. Narasingh, J.), [2026 SCC OnLine Ori 4711](#)
- Mamita Sabar v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 4732](#)
- Managing Committee of Chema Puan (C.P.) U.P. v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4791](#)
- Managing Committee of Narayan Chandra U.P. School v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4790](#)
- Managing Director v. Managobinda Barik*, (Chief and Murahari Raman, JJ.), [2026 SCC OnLine Ori 4749](#)
- Manas Ranjan Routray v. Satyabrata Behera*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4691](#)

- Minaketan Samantaray v. CMD*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 4740](#)
- Mohan Bhati v. State of Odisha*, (Manash Ranjan Pathak and Sashikanta Mishra, JJ.), [2026 SCC OnLine Ori 4716](#)
- Monalisa Mohapatra v. State of Odisha*, (Krishna S. Dixit and Chittaranjan Dash, JJ.), [2026 SCC OnLine Ori 4725](#)
- N. Bulu Pradhan v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 4739](#)
- Nalu Singh v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 4702](#)
- Nilambar Garnaik v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4754](#)
- Nilima Rani Pandit v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4761](#)
- Nirupama Nayak v. State of Odisha*, (V. Narasingh, J.), [2026 SCC OnLine Ori 4737](#)
- Nityananda Palka v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 4709](#)
- Nrusingha Charan Sahoo v. State of Odisha*, (Manash Ranjan Pathak and Sashikanta Mishra, JJ.), [2026 SCC OnLine Ori 4714](#)
- Odisha Rastravasa Parisada v. Union of India*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4795](#)
- Omprakash Dalei v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 4707](#)
- Phagunath Bhoi v. Union of India*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4797](#)
- Pradeep Kumar Mishra v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4759](#)
- Praful Kumar Rauta v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4781](#)
- Pragyan Paramita Priyadarsini v. Banita Maharana*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4693](#)
- Pramod Kumar Biswal v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4758](#)
- Prasanta Kumar Bejo v. state of odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4753](#)
- Pratap Kumar Majhee v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4788](#)
- Priyadarshini Amrita Panda v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 4698](#)
- Priyajit Sahoo v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 4734](#)
- Puri Commercial Coop. Society v. CIT*, (Harish Tandon, C.J. and Murahari Sri. Raman, J.), [2025 SCC OnLine Ori 5007](#)
- Purna Chandra Nayak v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4688](#)
- Rabindra Nath Mohanty v. Registrar*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4784](#)
- Rajendra Nath Nayak v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 4747](#)
- Ramesh Chandra Sahoo v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4811](#)
- Ramesh Dalabehera v. State of Odisha*, (Manash Ranjan Pathak and Sashikanta Mishra, JJ.), [2026 SCC OnLine Ori 4720](#)
- Rangabati Behera v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 4703](#)
- Ranjan Kumar Behera v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4806](#)
- Sabita Dhal v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4764](#)
- Sai Suprit Sen v. Union of India*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4801](#)

- Sanatan Bagarti v. State of Odisha*, (Manash Ranjan Pathak and Sashikanta Mishra, JJ.), [2026 SCC OnLine Ori 4713](#)
- Sanatan Mallik v. Odisha SRTC*, (Harish Tandon, C.J. and Murahari Raman, J.), [2026 SCC OnLine Ori 4727](#)
- Sanatan Tarei v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4787](#)
- Sanjay Pradhan v. Ahalya Sahoo*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4689](#)
- Santosh Kumar Mahana v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4767](#)
- Sarat Chandra Biswal v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4805](#)
- Sarata Kumar Das v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4762](#)
- Satyajit Upadhyaya v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 4750](#)
- Sefali Mohapatra v. state of odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4752](#)
- Shammullah v. State of Odisha*, (V. Narasingh, J.), [2026 SCC OnLine Ori 4710](#)
- Shyam Sundar Nayak v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4814](#)
- Siba Huika v. State of Odisha*, (Manash Ranjan Pathak and Sashikanta Mishra, JJ.), [2026 SCC OnLine Ori 4721](#)
- Sibaram Panda v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4771](#)
- Smita Paramita v. Susmita Mishra*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4690](#)
- Smruti Ranjan Jena v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4778](#)
- Society for Training Action Research & Rehabilitation v. CBDT*, (Harish Tandon, C.J. and Murahari Sri. Raman, J.), [2025 SCC OnLine Ori 5022](#)
- Soudamini v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4808](#)
- Sradhananda Das Mohapatra v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 4701](#)
- State of Odisha v. Amita Mohapatra*, (Krishna S. Dixit and **Chittaranjan Dash**, JJ.), [2026 SCC OnLine Ori 4726](#)
- State of Odisha v. Pradeep Kumar Pany*, (Krishna S. Dixit and **Chittaranjan Dash**, JJ.), [2026 SCC OnLine Ori 4724](#)
- Subash Chandra Mishra v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4770](#)
- Subasini Barik v. State of Odisha*, (Harish Tandon, C.J. and Murahari Sri Raman, J.), [2026 SCC OnLine Ori 4816](#)
- Suchismita Sha v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 4741](#)
- Sudam Mallick v. State of Odisha*, (Manash Ranjan Pathak and Sashikanta Mishra, JJ.), [2026 SCC OnLine Ori 4717](#)
- Sulochana Madala v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4774](#)
- Sureswari Patel v. Janaki Raxa*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4692](#)
- Suryakanta Behera v. State of Odisha*, (V. Narasingh, J.), [2026 SCC OnLine Ori 4728](#)
- Susanta Kumar Mohapatra v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4789](#)
- Susanta Sekhar Das v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4792](#)
- Swarnalata Dash v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4755](#)

Tapan Dalei v. State of Odisha, (Manash Ranjan Pathak and Sashikanta Mishra, JJ.), [2026 SCC OnLine Ori 4718](#)

Tapan Kumar Sethy v. State of Odisha, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4766](#)

Tara Bibi v. Sk. Abdul Farid, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 4694](#)

Terrier Security Services (P) Ltd. v. Bhanja Minerals (P) Ltd., (Chief and Murahari Raman, JJ.), [2026 SCC OnLine Ori 4748](#)

Umakanta Dhal v. State of Odisha, (K.R. Mohapatra and Sanjay Kumar Mishra, JJ.), [2026 SCC OnLine Ori 4731](#)

Patna High Court [537]

Abhishek Anand v. High Court of Judicature at Patna, (Ritesh Kumar, J.), [2026 SCC OnLine Pat 4323](#)

Aditya Raj v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4355](#)

Afshar Ali v. State of Bihar, (Rajesh Kumar Verma, J.), [2026 SCC OnLine Pat 4641](#)

Ajay Kumar Kamat v. State of Bihar, (Ashok Kumar Pandey, J.), [2026 SCC OnLine Pat 4758](#)

Ajay Kumar Mandal v. State of Bihar, (Ajit Kumar, J.), [2026 SCC OnLine Pat 4584](#)

Ajay Kumar Singh v. State of Bihar, (Partha Sarthy, J.), [2026 SCC OnLine Pat 4333](#)

Ajay Kumar v. State of Bihar, (Harish Kumar, J.), [2026 SCC OnLine Pat 4601](#)

Ajay Kumar v. State of Bihar, (Sourendra Pandey, J.), [2026 SCC OnLine Pat 4615](#)

Ajay Paswan v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4770](#)

Ajay Rai v. State of Bihar, (Rajesh Kumar Verma, J.), [2026 SCC OnLine Pat 4664](#)

Ajit Kumar Suman v. State of Bihar, (G. Anupama Chakravarthy, J.), [2026 SCC OnLine Pat 4302](#)

Akhilesh Kumar v. State of Bihar, (**Rajeev Ranjan Prasad** and Kumar Manish, JJ.), [2026 SCC OnLine Pat 4309](#)

Akshay Yadav v. State of Bihar, (Ashok Kumar Pandey, J.), [2026 SCC OnLine Pat 4724](#)

Aman Sahani v. State of Bihar, (Rajesh Kumar Verma, J.), [2026 SCC OnLine Pat 4674](#)

Amarjeet Kumar v. State of Bihar, (Arun Kumar Jha, J.), [2026 SCC OnLine Pat 4546](#)

Amarjeet Singh v. State of Bihar, (Chandra Shekhar Jha, J.), [2026 SCC OnLine Pat 4666](#)

Amit Kumar v. State of Bihar, (Ritesh Kumar, J.), [2026 SCC OnLine Pat 4327](#)

Amit Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4412](#)

Amit Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4483](#)

Amit Ray v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4723](#)

Amlesh Kumar Singh v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4783](#)

Amrendra Prasad v. State of Bihar, (Ansul, J.), [2026 SCC OnLine Pat 4801](#)

Anand Yadav v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4505](#)

Andesh Rai v. State of Bihar, (Rajesh Kumar Verma, J.), [2026 SCC OnLine Pat 4626](#)

Anil Kumar Chauhan v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4768](#)

Anil Kumar v. State of Bihar, (Sandeep Kumar, J.), [2026 SCC OnLine Pat 4418](#)

Anil Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4634](#)

Anil Sahani v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4780](#)

Anirudha Yadav v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4503](#)
Anita Kumari v. State of Bihar, (Alok Kumar Sinha, J.), [2026 SCC OnLine Pat 4577](#)
Ankaj Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4424](#)
Ankit Baitha v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4680](#)
Anmol Kumar v. State of Bihar, (Rajesh Kumar Verma, J.), [2026 SCC OnLine Pat 4766](#)
Anup Mahto v. State of Bihar, (Shailendra Singh, J.), [2026 SCC OnLine Pat 4350](#)
Anuradha Prakash Garg v. State of Bihar, (Alok Kumar Sinha, J.), [2026 SCC OnLine Pat 4277](#)
Anuradha Sinha v. Registrar General, (Harish Kumar, J.), [2026 SCC OnLine Pat 4603](#)
Anurag Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4624](#)
Arbind Sah v. State of Bihar, (Shailendra Singh, J.), [2026 SCC OnLine Pat 4342](#)
Arju Hussain v. State of Bihar, (Chandra Shekhar Jha, J.), [2026 SCC OnLine Pat 4522](#)
Arun Mukhiya v. State of Bihar, (Sandeep Kumar, J.), [2026 SCC OnLine Pat 4756](#)
Arun Yadav v. State of Bihar, (Sandeep Kumar, J.), [2026 SCC OnLine Pat 4552](#)
Arvind Singh v. State of Bihar, (Arun Kumar Jha, J.), [2026 SCC OnLine Pat 4543](#)
Asha Devi v. State of Bihar, (Chandra Shekhar Jha, J.), [2026 SCC OnLine Pat 4520](#)
Ashish Kumar v. State of Bihar Patna, (Kumar Manish, J.), [2026 SCC OnLine Pat 4455](#)
Ashish Ranjan v. State of Bihar, (Ajit Kumar, J.), [2026 SCC OnLine Pat 4605](#)
Ashok Nat Dhuman Nat v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4487](#)
Ashok Paswan v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4475](#)
Ashok Ram v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4387](#)
Ashutosh Kumar v. State of Bihar, (Ashok Kumar Pandey, J.), [2026 SCC OnLine Pat 4388](#)
Ashutosh Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4352](#)
Ashwani Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4399](#)
Awadhesh Sahni v. State of Bihar, (Sandeep Kumar, J.), [2026 SCC OnLine Pat 4357](#)
Axis Bank Ltd. v. State of Bihar, (A. Abhishek Reddy, J.), [2026 SCC OnLine Pat 4613](#)
Azad Ansari v. State of Bihar, (Ashok Kumar Pandey, J.), [2026 SCC OnLine Pat 4697](#)
Babita Kumari v. State of Bihar, (Ajit Kumar, J.), [2026 SCC OnLine Pat 4611](#)
Babloo Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4509](#)
Bablu Keshri v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4499](#)
Bablu Kumar v. State of Bihar, (Kumar Manish, J.), [2026 SCC OnLine Pat 4460](#)
Bablu Tiwari v. State of Bihar, (Rajesh Kumar Verma, J.), [2026 SCC OnLine Pat 4658](#)
Baidhnath Ram v. State of Bihar, (G. Anupama Chakravarthy, J.), [2026 SCC OnLine Pat 4335](#)
Baiju Manjhi v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4727](#)
Bajrangi Kumar v. State of Bihar, (Rajesh Kumar Verma, J.), [2026 SCC OnLine Pat 4660](#)
Bambu Singh v. State of Bihar, (Sandeep Kumar, J.), [2026 SCC OnLine Pat 4761](#)
Banti Kumar v. State of Bihar, (Ashok Kumar Pandey, J.), [2026 SCC OnLine Pat 4381](#)
Banwari Singh v. State of Bihar, (Rajesh Kumar Verma, J.), [2026 SCC OnLine Pat 4369](#)
Baskit Ray v. State of Bihar, (Alok Kumar Sinha, J.), [2026 SCC OnLine Pat 4336](#)
Bhagwan Das v. State of Bihar, (Ritesh Kumar, J.), [2026 SCC OnLine Pat 4569](#)

Bibhash Ranjan Sharma v. State of Bihar Bihar, (Sandeep Kumar, J.), [2026 SCC OnLine Pat 4759](#)
Bijendra Bhuiyan v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4441](#)
Bijendra Kumar v. State of Bihar, (Arun Kumar Jha, J.), [2026 SCC OnLine Pat 4806](#)
Bijendra Singh v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4632](#)
Bijli Das v. State of Bihar, (Ashok Kumar Pandey, J.), [2026 SCC OnLine Pat 4793](#)
Bikash v. State of Bihar, (Ashok Kumar Pandey, J.), [2026 SCC OnLine Pat 4375](#)
Bipin Bihari Sinha v. State of Bihar, (Sunil Dutta Mishra, J.), [2026 SCC OnLine Pat 4631](#)
Bipul Kumar v. State of Bihar, (Ansul, J.), [2026 SCC OnLine Pat 4530](#)
Boby Devi v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4495](#)
Brij Nandan Singh v. State of Bihar, (Alok Kumar Sinha, J.), [2026 SCC OnLine Pat 4306](#)
Budhan Sada v. State of Bihar, (Sourendra Pandey, J.), [2026 SCC OnLine Pat 4562](#)
Chandan Gupta v. State of Bihar, (Rudra Prakash Mishra, J.), [2026 SCC OnLine Pat 4367](#)
Chandan Kumar v. State of Bihar, (Kumar Manish, J.), [2026 SCC OnLine Pat 4457](#)
Chandan Kumar v. State of Bihar, (Rajiv Roy, J.), [2026 SCC OnLine Pat 4588](#)
Chandan Kumar v. State of Bihar, (Rudra Prakash Mishra, J.), [2026 SCC OnLine Pat 4434](#)
Chandan Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4728](#)
Chandan Kumar v. State of Bihar, (Shailendra Singh, J.), [2026 SCC OnLine Pat 4618](#)
Chandan Mahto v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4772](#)
Chandan Sah v. State of Bihar, (Rajesh Kumar Verma, J.), [2026 SCC OnLine Pat 4657](#)
Chandrama Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4511](#)
Chandrauday Singh v. State of Bihar, (Sandeep Kumar, J.), [2026 SCC OnLine Pat 4740](#)
Chandrika Paswan v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4726](#)
Chitranjan Singh v. State of Bihar, (Bibek Chaudhuri, J.), [2026 SCC OnLine Pat 4548](#)
Chundu Manjhi v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4692](#)
Chunnu Kumar Thakur v. State of Bihar, (Prabhat Kumar Singh, J.), [2026 SCC OnLine Pat 4431](#)
Chunnu Lohra v. State of Bihar, (Chandra Shekhar Jha, J.), [2026 SCC OnLine Pat 4640](#)
Consortium of Dong Myeong Engineering Consultants & Architecture Co. Ltd. v. Patna Metro Rail Corp. Ltd., (**Sudhir Singh** and Ranjan Kumar Jha, JJ.), [2026 SCC OnLine Pat 4319](#)
Darshan Kumar v. State of Bihar, (Rudra Prakash Mishra, J.), [2026 SCC OnLine Pat 4362](#)
Dayanand Prasad State General Secretary v. State of Bihar, (G. Anupama Chakravarthy, J.), [2026 SCC OnLine Pat 4300](#)
Deenanath Kumar v. Union of India, (Harish Kumar, J.), [2026 SCC OnLine Pat 4604](#)
Deepak Kumar Yadav v. State of Bihar, (Ashok Kumar Pandey, J.), [2026 SCC OnLine Pat 4748](#)
Deepak Kumar v. State of Bihar, (Kumar Manish, J.), [2026 SCC OnLine Pat 4465](#)
Deepak Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4494](#)
Deepak Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4787](#)
Deepak Paswan v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4444](#)
Deepu Gupta v. State of Bihar, (**Rajeev Ranjan Prasad** and Kumar Manish, JJ.), [2026 SCC OnLine Pat 4807](#)
Deepu Rai v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4712](#)

Devi Chaudahry v. State of Bihar, (Alok Kumar Pandey, J.), [2026 SCC OnLine Pat 4810](#)
Dewandar Prasad v. State of Bihar, (Chandra Shekhar Jha, J.), [2026 SCC OnLine Pat 4517](#)
Dhananjay Kumar v. State of Bihar, (Ranjan Kumar Jha, J.), [2026 SCC OnLine Pat 4326](#)
Dharmendra Kumar v. State of Bihar, (Rudra Prakash Mishra, J.), [2026 SCC OnLine Pat 4451](#)
Dharmendra Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4791](#)
Dharmendra Kumar v. State of Bihar, (Shailendra Singh, J.), [2026 SCC OnLine Pat 4622](#)
Dharmendra Ram v. State of Bihar, (Ashok Kumar Pandey, J.), [2026 SCC OnLine Pat 4757](#)
Dheeraj Kumar Jha v. State of Bihar, (Chandra Shekhar Jha, J.), [2026 SCC OnLine Pat 4525](#)
Dilip Kumar Singh v. State of Bihar, (Rajiv Roy, J.), [2026 SCC OnLine Pat 4575](#)
Dilip Mahto v. State of Bihar, (Ashok Kumar Pandey, J.), [2026 SCC OnLine Pat 4385](#)
Dilip Singh v. State of Bihar, (Chandra Shekhar Jha, J.), [2026 SCC OnLine Pat 4516](#)
Dinesh Kumar Yadav v. State of Bihar, (Sandeep Kumar, J.), [2026 SCC OnLine Pat 4421](#)
Dipak Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4679](#)
Dipak Rai v. State of Bihar, (Ashok Kumar Pandey, J.), [2026 SCC OnLine Pat 4379](#)
Dipnarayan Singh v. State of Bihar, (Meenakshi Madan Rai, C.J. and Soni Shrivastava, J.), [2026 SCC OnLine Pat 4547](#)
Futani Yadav v. State of Bihar, (Rajesh Kumar Verma, J.), [2026 SCC OnLine Pat 4686](#)
Gajendra Singh v. State of Bihar, (Ashok Kumar Pandey, J.), [2026 SCC OnLine Pat 4372](#)
Gammon Engineers & Contractors (P) Ltd. v. Bihar State Road Development Corpn. Ltd., (Chief Justice, J.), [2026 SCC OnLine Pat 4556](#)
Ganesh Foundry & Castings Ltd. v. Bihar SEB, (**Rajeev Ranjan Prasad** and Kumar Manish, JJ.), [2026 SCC OnLine Pat 4337](#)
Ganesh Kumar v. State of Bihar, (Ansul, J.), [2026 SCC OnLine Pat 4802](#)
Gauhar v. State of Bihar, (Ashok Kumar Pandey, J.), [2026 SCC OnLine Pat 4709](#)
Gaurav Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4805](#)
Ghanshyam Singh v. State of Bihar, (Shailendra Singh, J.), [2026 SCC OnLine Pat 4551](#)
Goberdhandhanri Infratech (P) Ltd. v. Union of India, (**Rajeev Ranjan Prasad** and Ashok Kumar Pandey, JJ.), [2025 SCC OnLine Pat 3895](#)
Gopal Ji Mishra v. State of Bihar, (Rajiv Roy, J.), [2026 SCC OnLine Pat 4564](#)
Gopal Sah v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4504](#)
Gopi Kishan v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4720](#)
Gore Chaudhary v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4502](#)
Gore Choudhary v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4734](#)
Govind Manjhi v. State of Bihar, (Rajesh Kumar Verma, J.), [2026 SCC OnLine Pat 4672](#)
Guddu Ram v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4501](#)
Guddu v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4512](#)
Gulshad Alam v. State of Bihar, (Rajesh Kumar Verma, J.), [2026 SCC OnLine Pat 4655](#)
Gupta Singh v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4443](#)
Harihar Ram v. State of Bihar, (Sourendra Pandey, J.), [2026 SCC OnLine Pat 4287](#)
Imran Ansari v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4706](#)

Indradeo Yadav v. State of Bihar, (Kumar Manish, J.), [2026 SCC OnLine Pat 4461](#)
Indrajeet Kumar v. State of Bihar, (Partha Sarthy, J.), [2026 SCC OnLine Pat 4311](#)
Irshad Ansari v. State of Bihar, (Prabhat Kumar Singh, J.), [2026 SCC OnLine Pat 4535](#)
Istekhar Alam v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4406](#)
Jagdam Thakur v. State of Bihar, (Sandeep Kumar, J.), [2026 SCC OnLine Pat 4798](#)
Jahangir v. State of Bihar, (Rajiv Roy, J.), [2026 SCC OnLine Pat 4587](#)
Jai Bhagwan Prasad v. Union of India, (Rajesh Kumar Verma, J.), [2026 SCC OnLine Pat 4361](#)
Jamuna Singh v. State of Bihar, (Rajesh Kumar Verma, J.), [2026 SCC OnLine Pat 4360](#)
Jhaman Yadav v. State of Bihar, (Shailendra Singh, J.), [2026 SCC OnLine Pat 4345](#)
Jhuna Mushhar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4506](#)
Jitendra Kumar v. State of Bihar, (**Meenakshi Madan Rai**, C.J. and Soni Shrivastava, J.), [2026 SCC OnLine Pat 4290](#)
Jitendra Kumar v. State of Bihar, (Chandra Shekhar Jha, J.), [2026 SCC OnLine Pat 4646](#)
Jitendra Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4781](#)
Jitendra Mahto v. State of Bihar, (Prabhat Kumar Singh, J.), [2026 SCC OnLine Pat 4532](#)
Jitendra Ram v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4683](#)
Jivachha Ray v. State of Bihar, (Rajiv Roy, J.), [2026 SCC OnLine Pat 4586](#)
Jiwachh Sah v. State of Bihar, (Rajesh Kumar Verma, J.), [2026 SCC OnLine Pat 4429](#)
John Pascal v. State of Bihar, (G. Anupama Chakravarthy, J.), [2026 SCC OnLine Pat 4301](#)
Jurmanti Devi v. State of Bihar, (Ashok Kumar Pandey, J.), [2026 SCC OnLine Pat 4705](#)
Jyoti Rani v. State of Bihar, (Anshuman, J.), [2026 SCC OnLine Pat 4318](#)
Kailash Das v. State of Bihar, (Ritesh Kumar, J.), [2026 SCC OnLine Pat 4299](#)
Kailash Kumar Jha v. State of Bihar, (Ashok Kumar Pandey, J.), [2026 SCC OnLine Pat 4373](#)
Kailash Sah v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4777](#)
Kalawati Devi v. Mostt. Ful Kumari Devi, (Khatim Reza, J.), [2026 SCC OnLine Pat 4557](#)
Kamaljit Sahni v. State of Bihar, (Kumar Manish, J.), [2026 SCC OnLine Pat 4459](#)
Kameshwar Manjhi v. State of Bihar, (G. Anupama Chakravarthy, J.), [2026 SCC OnLine Pat 4298](#)
Kamlesh Mallik v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4774](#)
Kanhaiya Chaudhary v. State of Bihar, (Rajesh Kumar Verma, J.), [2026 SCC OnLine Pat 4365](#)
Kanhaiya Kumar v. State of Bihar, (Sandeep Kumar, J.), [2026 SCC OnLine Pat 4736](#)
Kapil Kumar v. State of Bihar, (Sandeep Kumar, J.), [2026 SCC OnLine Pat 4735](#)
Kapil Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4678](#)
Karan Kumar v. State of Bihar, (Sandeep Kumar, J.), [2026 SCC OnLine Pat 4738](#)
Karan Kumar v. State of Bihar, (Sandeep Kumar, J.), [2026 SCC OnLine Pat 4741](#)
Karmi Devi v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4715](#)
Katyayni Contractors (P) Ltd. v. State of Bihar, (Rajiv Roy, J.), [2026 SCC OnLine Pat 4308](#)
Keshav Kumar v. State of Bihar, (Chandra Shekhar Jha, J.), [2026 SCC OnLine Pat 4523](#)
Kesho Yadav v. State of Bihar, (Chandra Shekhar Jha, J.), [2026 SCC OnLine Pat 4349](#)
Kishore Kumar Singh v. CIT, (**P.B. Bajanthri** and S.B. PD. Singh, JJ.), [2025 SCC OnLine Pat 3886](#)
Kishore Tiwari v. State of Bihar, (Sourendra Pandey, J.), [2026 SCC OnLine Pat 4284](#)

Kjan Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4775](#)
Kranti Kumari v. State of Bihar, (Rajesh Kumar Verma, J.), [2026 SCC OnLine Pat 4356](#)
Krishna Dev Sharma v. State of Bihar, (Rajiv Roy, J.), [2026 SCC OnLine Pat 4585](#)
Krishna Kumar Goenka v. State of Bihar, (Sourendra Pandey, J.), [2026 SCC OnLine Pat 4289](#)
Krishna Kumar v. State of Bihar, (Ritesh Kumar, J.), [2026 SCC OnLine Pat 4566](#)
Krishna Nand Pandey v. State of Bihar, (Prabhat Kumar Singh, J.), [2026 SCC OnLine Pat 4536](#)
Krishna Pasi v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4488](#)
Kuldeep Kumar v. East Central Railway, (Partha Sarthy, J.), [2026 SCC OnLine Pat 4570](#)
Kumari Rani v. State of Bihar, (Alok Kumar Sinha, J.), [2026 SCC OnLine Pat 4595](#)
Kundan Kumar v. State of Bihar, (Rudra Prakash Mishra, J.), [2026 SCC OnLine Pat 4432](#)
Kundan Yadav v. State of Bihar, (Ashok Kumar Pandey, J.), [2026 SCC OnLine Pat 4739](#)
Lakhan Hansda v. State of Bihar, (Rajiv Roy, J.), [2026 SCC OnLine Pat 4597](#)
Lakhindra Rishi v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4684](#)
Lakshman Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4691](#)
Lalbabu Yadav v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4688](#)
Lalbabu Yadav v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4690](#)
Lalita Devi v. State of Bihar, (Rajiv Roy, J.), [2026 SCC OnLine Pat 4598](#)
Lalsi Devi v. State of Bihar, (Sandeep Kumar, J.), [2026 SCC OnLine Pat 4742](#)
Lavkush Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4469](#)
Laxman Safi v. State of Bihar, (Ashok Kumar Pandey, J.), [2026 SCC OnLine Pat 4792](#)
Laxminiya Devi v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4485](#)
Lay Prakash Sharma v. Union of India, (Ritesh Kumar, J.), [2026 SCC OnLine Pat 4325](#)
Lokeshnath Mishra v. State of Bihar, (Prabhat Kumar Singh, J.), [2026 SCC OnLine Pat 4529](#)
Lutfur Rahman v. State of Bihar, (Harish Kumar, J.), [2026 SCC OnLine Pat 4594](#)
Madan Mohan Kumar v. State of Bihar, (Chandra Shekhar Jha, J.), [2026 SCC OnLine Pat 4639](#)
Madan Mohan Sharma v. State of Bihar, (Harish Kumar, J.), [2026 SCC OnLine Pat 4602](#)
Mahavir Mandal v. State of Bihar, (Rajesh Kumar Verma, J.), [2026 SCC OnLine Pat 4659](#)
Mahendra Rai v. State of Bihar, (Ashok Kumar Pandey, J.), [2026 SCC OnLine Pat 4636](#)
Malti Devi v. State of Bihar, (Chandra Shekhar Jha, J.), [2026 SCC OnLine Pat 4650](#)
Manish Kumar Mahto v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4789](#)
Manish Kumar v. State of Bihar, (Kumar Manish, J.), [2026 SCC OnLine Pat 4458](#)
Manish Kumar v. State of Bihar, (Sandeep Kumar, J.), [2026 SCC OnLine Pat 4408](#)
Manjit Kumar v. State of Bihar, (Alok Kumar Sinha, J.), [2026 SCC OnLine Pat 4282](#)
Manohar Ram v. State of Bihar, (Chandra Shekhar Jha, J.), [2026 SCC OnLine Pat 4514](#)
Manoj Kahar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4482](#)
Manoj Kumar Mukhiya v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4630](#)
Manoj Kumar Prabhat v. Amit Kumar, (Meenakshi Madan Rai, C.J.), [2026 SCC OnLine Pat 4555](#)
Manoj Kumar Purbey v. Managing Director, (Partha Sarthy, J.), [2026 SCC OnLine Pat 4281](#)
Manoj Kumar Verma v. State of Bihar, (Rajesh Kumar Verma, J.), [2026 SCC OnLine Pat 4642](#)

Manoj Kumar v. State of Bihar, (Rudra Prakash Mishra, J.), [2026 SCC OnLine Pat 4426](#)
Manoj Madhav v. Deepti Gaur Mukerjee, (Rajiv Roy, J.), [2026 SCC OnLine Pat 4554](#)
Meena Devi v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4377](#)
Meena Devi v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4711](#)
Mithalesh Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4719](#)
Mithlesh Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4491](#)
Mithun Mahto v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4635](#)
Mohan Prasad v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4689](#)
Mohan Purve v. State of Bihar, (Rajesh Kumar Verma, J.), [2026 SCC OnLine Pat 4649](#)
Mohan Rai v. State of Bihar, (Chandra Shekhar Jha, J.), [2026 SCC OnLine Pat 4643](#)
Mohd. Alamgir v. State of Bihar, (Shailendra Singh, J.), [2026 SCC OnLine Pat 4340](#)
Mohd. Azhar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4447](#)
Mohd. Barkat v. State of Bihar, (Rajesh Kumar Verma, J.), [2026 SCC OnLine Pat 4645](#)
Mohd. Farrukh v. State of Bihar, (Ritesh Kumar, J.), [2026 SCC OnLine Pat 4617](#)
Mohd. Haroon v. State of Bihar, (Chandra Shekhar Jha, J.), [2026 SCC OnLine Pat 4371](#)
Mohd. Hussain Akhtar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4704](#)
Mohd. Ibrar v. State of Bihar, (Rudra Prakash Mishra, J.), [2026 SCC OnLine Pat 4435](#)
Mohd. Imran Alam v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4398](#)
Mohd. Iqbal v. State of Bihar, (Rajesh Kumar Verma, J.), [2026 SCC OnLine Pat 4389](#)
Mohd. Jahangir v. State of Bihar, (Sandeep Kumar, J.), [2026 SCC OnLine Pat 4410](#)
Mohd. Manzar Alam v. State of Bihar, (Ashok Kumar Pandey, J.), [2026 SCC OnLine Pat 4732](#)
Mohd. Mehtab Alam v. State of Bihar, (Prabhat Kumar Singh, J.), [2026 SCC OnLine Pat 4533](#)
Mohd. Mumtaz v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4710](#)
Mohd. Naushad Alam v. State, (Ritesh Kumar, J.), [2026 SCC OnLine Pat 4312](#)
Mohd. Pinku v. State of Bihar, (Ashok Kumar Pandey, J.), [2026 SCC OnLine Pat 4384](#)
Mohd. Saddam v. State of Bihar, (Sandeep Kumar, J.), [2026 SCC OnLine Pat 4414](#)
Mohd. Talib v. State of Bihar, (Meenakshi Madan Rai, C.J. and Soni Shrivastava, J.), [2026 SCC OnLine Pat 4283](#)
Mohd. Talim v. State of Bihar, (Rajesh Kumar Verma, J.), [2026 SCC OnLine Pat 4769](#)
Mohd. Yusuf Akbal v. State of Bihar, (Alok Kumar Pandey, J.), [2026 SCC OnLine Pat 4809](#)
Mohd. Zishan Ali v. State of Bihar, (Rajesh Kumar Verma, J.), [2026 SCC OnLine Pat 4675](#)
Mohit Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4687](#)
Mukesh Gupta v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4448](#)
Mukesh Kumar Mahto v. State of Bihar, (Ashok Kumar Pandey, J.), [2026 SCC OnLine Pat 4765](#)
Mukesh Kumar Sinha v. State of Bihar, (Raj Kumar, J.), [2026 SCC OnLine Pat 4331](#)
Mukesh Kumar v. High Court of Judicature at Patna, (Soni Shrivastava, J.), [2026 SCC OnLine Pat 4322](#)
Mukesh Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4386](#)
Mukesh Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4394](#)
Munna Manjhi v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4500](#)

Munni Mahto v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4681](#)
Muntun Kumar Dwivedy v. State of Bihar, (Sourendra Pandey, J.), [2026 SCC OnLine Pat 4572](#)
Murari Kumar v. State of Bihar, (Ashok Kumar Pandey, J.), [2026 SCC OnLine Pat 4752](#)
Nagina Khatoon v. State of Bihar, (G. Anupama Chakravarthy, J.), [2026 SCC OnLine Pat 4293](#)
Naj Ahmad Khan v. State of Bihar, (Arun Kumar Jha, J.), [2026 SCC OnLine Pat 4544](#)
Naj Ahmad Khan v. State of Bihar, (Arun Kumar Jha, J.), [2026 SCC OnLine Pat 4545](#)
Nand Kumar v. State of Bihar, (G. Anupama Chakravarthy, J.), [2026 SCC OnLine Pat 4297](#)
Nandu Paswan v. State of Bihar, (Ashok Kumar Pandey, J.), [2026 SCC OnLine Pat 4804](#)
Naseem Akhtar v. State of Bihar, (Ansul, J.), [2026 SCC OnLine Pat 4358](#)
Naval Kishor Sah v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4790](#)
Navi Ranjan v. State of Bihar, (Ajit Kumar, J.), [2026 SCC OnLine Pat 4606](#)
Navin Kumar v. Bihar State Housing Board, (Ajit Kumar, J.), [2026 SCC OnLine Pat 4291](#)
Netball Assn. of Bihar v. State of Bihar, (Ajit Kumar, J.), [2026 SCC OnLine Pat 4614](#)
Nilam Devi v. State of Bihar, (Chandra Shekhar Jha, J.), [2026 SCC OnLine Pat 4526](#)
Nilesh Kumar v. State of Bihar, (Chandra Shekhar Jha, J.), [2026 SCC OnLine Pat 4661](#)
Niraj Kumar v. State of Bihar, (Sandeep Kumar, J.), [2026 SCC OnLine Pat 4797](#)
Niraj Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4437](#)
Nirmal Yadav v. State of Bihar, (Sandeep Kumar, J.), [2026 SCC OnLine Pat 4743](#)
Nishant Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4493](#)
Nitish Kumar v. State of Bihar, (Harish Kumar, J.), [2026 SCC OnLine Pat 4568](#)
Nitish Kumar v. State of Bihar, (Rajesh Kumar Verma, J.), [2026 SCC OnLine Pat 4670](#)
Nokhlal Mukhiya v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4382](#)
Om Prakash v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4400](#)
Pandab Paswan v. State of Bihar, (Sandeep Kumar, J.), [2026 SCC OnLine Pat 4411](#)
Pankaj Kumar Pandey v. State of Bihar, (Ritesh Kumar, J.), [2026 SCC OnLine Pat 4286](#)
Pankaj Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4438](#)
Pankaj Sahni v. State of Bihar, (Sandeep Kumar, J.), [2026 SCC OnLine Pat 4419](#)
Pannalal v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4725](#)
Pappu Kumar Paswan v. State of Bihar, (Sandeep Kumar, J.), [2026 SCC OnLine Pat 4764](#)
Pappu Kumar Yadav v. State of Bihar, (Rajesh Kumar Verma, J.), [2026 SCC OnLine Pat 4628](#)
Pappu Kumar v. State of Bihar, (Sandeep Kumar, J.), [2026 SCC OnLine Pat 4749](#)
Pawan Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4702](#)
Pawan Pandey v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4497](#)
Pawan Rai v. State of Bihar, (Chandra Shekhar Jha, J.), [2026 SCC OnLine Pat 4652](#)
Pawan v. State of Bihar, (Rajesh Kumar Verma, J.), [2026 SCC OnLine Pat 4663](#)
Pilli Nat v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4700](#)
Pinki Kumari v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4368](#)
Pintu Paswan v. State of Bihar, (Sandeep Kumar, J.), [2026 SCC OnLine Pat 4407](#)
Pintu Rajak v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4695](#)

Pintu Sharma v. Jai Prakash University, (Alok Kumar Sinha, J.), [2026 SCC OnLine Pat 4314](#)
Piyush Kumar v. State of Bihar, (Ashok Kumar Pandey, J.), [2026 SCC OnLine Pat 4452](#)
Polu Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4786](#)
Prabhakar Kumar v. State of Bihar, (Kumar Manish, J.), [2026 SCC OnLine Pat 4463](#)
Prabhu Kumar Gupta v. State of Bihar, (Rajesh Kumar Verma, J.), [2026 SCC OnLine Pat 4627](#)
Pradeep Yadav v. State of Bihar, (Ashok Kumar Pandey, J.), [2026 SCC OnLine Pat 4763](#)
Prahallad Kumar Bhagat v. State of Bihar, (Ansul, J.), [2026 SCC OnLine Pat 4531](#)
Prakash Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4472](#)
Pramod Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4490](#)
Pranav Kumar Jha v. Union of India, (**Meenakshi Madan Rai**, C.J. and Soni Shrivastava, J.), [2026 SCC OnLine Pat 4305](#)
Prasad Thakur v. State of Bihar, (Shailendra Singh, J.), [2026 SCC OnLine Pat 4620](#)
Pratima Devi v. State of Bihar, (Shailendra Singh, J.), [2026 SCC OnLine Pat 4346](#)
Pratima Kumari v. State of Bihar, (Ritesh Kumar, J.), [2026 SCC OnLine Pat 4609](#)
Priya Ranjan Sinha v. State of Bihar, (Raj Kumar, J.), [2026 SCC OnLine Pat 4332](#)
Priyanka Rani v. State of Bihar, (Alok Kumar Sinha, J.), [2026 SCC OnLine Pat 4317](#)
Priyanshu Kumar v. State of Bihar, (Rudra Prakash Mishra, J.), [2026 SCC OnLine Pat 4374](#)
Puja Devi v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4468](#)
Rabri Kumari v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4477](#)
Radha Paswan v. State of Bihar, (Ashok Kumar Pandey, J.), [2026 SCC OnLine Pat 4392](#)
Radheshyam Ram v. State of Bihar, (Partha Sarthy, J.), [2026 SCC OnLine Pat 4559](#)
Raghunath Chaudhary v. State of Bihar, (Ansul, J.), [2026 SCC OnLine Pat 4800](#)
Raghvendra Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4771](#)
Rahul Kumar v. State of Bihar, (Chandra Shekhar Jha, J.), [2026 SCC OnLine Pat 4651](#)
Rahul Ranjan v. State of Bihar, (Arun Kumar Jha, J.), [2026 SCC OnLine Pat 4538](#)
Raj Gupta v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4446](#)
Raj Kishore Ray v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4476](#)
Raj Kumar Mishra v. State of Bihar, (Alok Kumar Pandey, J.), [2026 SCC OnLine Pat 4808](#)
Raj Kumar Singh v. State of Bihar, (Ajit Kumar, J.), [2026 SCC OnLine Pat 4304](#)
Raj Kumar v. LIC, (Harish Kumar, J.), [2026 SCC OnLine Pat 4278](#)
Raj Kumar v. State of Bihar, (Ramesh Chand Malviya, J.), [2026 SCC OnLine Pat 4390](#)
Raj Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4466](#)
Raj Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4703](#)
Raja Singh v. State of Bihar, (Rajiv Roy, J.), [2026 SCC OnLine Pat 4354](#)
Raja Yadav v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4713](#)
Rajan Kumar v. State of Bihar, (Chandra Shekhar Jha, J.), [2026 SCC OnLine Pat 4638](#)
Rajan Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4449](#)
Rajbanshi Sah v. State of Bihar, (Rajiv Roy, J.), [2026 SCC OnLine Pat 4592](#)
Rajendra Singh Gour v. State of Bihar, (Kumar Manish, J.), [2026 SCC OnLine Pat 4464](#)
Rajesh Baski v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4370](#)

Rajesh Kumar Choudhary v. State of Bihar, (Ritesh Kumar, J.), [2026 SCC OnLine Pat 4324](#)
Rajesh Kumar Mishra v. State of Bihar, (Ashok Kumar Pandey, J.), [2026 SCC OnLine Pat 4721](#)
Rajesh Kumar Rajak v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4484](#)
Rajesh Kumar Yadav v. State of Bihar, (**Rajeev Ranjan Prasad** and Kumar Manish, JJ.), [2026 SCC OnLine Pat 4578](#)
Rajesh Ram v. State of Bihar, (Chandra Shekhar Jha, J.), [2026 SCC OnLine Pat 4515](#)
Rajkishore Singh v. State of Bihar, (Rajesh Kumar Verma, J.), [2026 SCC OnLine Pat 4656](#)
Rajni Kumari Sinha v. State of Bihar, (Harish Kumar, J.), [2026 SCC OnLine Pat 4599](#)
Rajnikant Kumar v. State of Bihar, (Ajit Kumar, J.), [2026 SCC OnLine Pat 4571](#)
Rajnish Kumar v. State of Bihar, (Chandra Shekhar Jha, J.), [2026 SCC OnLine Pat 4667](#)
Raju Das v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4507](#)
Raju Kushawaha v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4478](#)
Rakesh Kumar v. State of Bihar, (Alok Kumar Sinha, J.), [2026 SCC OnLine Pat 4320](#)
Rakesh Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4722](#)
Ram Babu Sah v. State of Bihar, (Ajit Kumar, J.), [2026 SCC OnLine Pat 4608](#)
Ram Bilas Karmkar v. State of Bihar, (Alok Kumar Sinha, J.), [2026 SCC OnLine Pat 4280](#)
Ram Chandra Yadav v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4717](#)
Ram Joyti Devi v. State of Bihar, (Sandeep Kumar, J.), [2026 SCC OnLine Pat 4795](#)
Ram Kumar dhanjay sharma v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4473](#)
Ram Pargash Ray v. State of Bihar, (Ramesh Chand Malviya, J.), [2026 SCC OnLine Pat 4396](#)
Rama Shankar Tiwary v. State of Bihar, (G. Anupama Chakravarthy, J.), [2026 SCC OnLine Pat 4303](#)
Rama Shankar Yadav v. State of Bihar, (Kumar Manish, J.), [2026 SCC OnLine Pat 4462](#)
Ramakant Prasad v. State of Bihar, (Shailendra Singh, J.), [2026 SCC OnLine Pat 4621](#)
Ramayodhya Yadav v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4779](#)
Ramdeo Yadav v. State of Bihar, (Chandra Shekhar Jha, J.), [2026 SCC OnLine Pat 4668](#)
Ramesh Kumar v. State of Bihar, (**Rajeev Ranjan Prasad** and Kumar Manish, JJ.), [2026 SCC OnLine Pat 4576](#)
Ramesh Singh v. State of Bihar, (Rajiv Roy, J.), [2026 SCC OnLine Pat 4553](#)
Rameshwar Thakur v. State of Bihar, (A. Abhishek Reddy, J.), [2026 SCC OnLine Pat 4565](#)
Ramjee Singh v. Union of India, (Rajiv Roy, J.), [2026 SCC OnLine Pat 4563](#)
Ramvrit Sahani v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4339](#)
Ranjay Singh v. State of Bihar, (Chandra Shekhar Jha, J.), [2026 SCC OnLine Pat 4518](#)
Ranjeet Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4623](#)
Ranjit Kumar Jha v. State of Bihar, (**Rajeev Ranjan Prasad** and Kumar Manish, JJ.), [2026 SCC OnLine Pat 4338](#)
Ranvijay Singh v. State of Bihar, (Rajesh Kumar Verma, J.), [2026 SCC OnLine Pat 4648](#)
Ranvijay Tiwari v. State of Bihar, (**Soni Shrivastava**, C.J.), [2026 SCC OnLine Pat 4811](#)
Raushan Kumar Chaudhary v. State of Bihar, (**Rajeev Ranjan Prasad** and Kumar Manish, JJ.), [2026 SCC OnLine Pat 4307](#)
Raushan Kumar v. State of Bihar, (Rudra Prakash Mishra, J.), [2026 SCC OnLine Pat 4427](#)

Raushan Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4629](#)
Raushan Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4698](#)
Ravi Kishan v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4776](#)
Ravi Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4471](#)
Ravi Ranjan Kumar v. State of Bihar, (Sandeep Kumar, J.), [2026 SCC OnLine Pat 4751](#)
Ravin Yadav v. State of Bihar, (Rajesh Kumar Verma, J.), [2026 SCC OnLine Pat 4654](#)
Rekha Devi v. State of Bihar, (Chandra Shekhar Jha, J.), [2026 SCC OnLine Pat 4351](#)
Rekha Devi v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4440](#)
Rina Devi v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4496](#)
Rina Kumari v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4731](#)
Rinku Kumari v. State of Bihar, (G. Anupama Chakravarthy, J.), [2026 SCC OnLine Pat 4292](#)
Rinku v. State of Bihar, (Ashok Kumar Pandey, J.), [2026 SCC OnLine Pat 4393](#)
Rohit Giri v. State of Bihar, (Sandeep Kumar, J.), [2026 SCC OnLine Pat 4753](#)
Rohit Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4486](#)
Rohit Manjhi v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4481](#)
Rohit Paswan v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4397](#)
Rohit Sharma v. State of Bihar, (Ashok Kumar Pandey, J.), [2026 SCC OnLine Pat 4395](#)
Roushan Kumar v. State of Bihar, (Rudra Prakash Mishra, J.), [2026 SCC OnLine Pat 4378](#)
Ruby Devi v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4423](#)
Rudal Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4785](#)
Rupesh Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4383](#)
Rupesh Kumar v. State of Bihar, (Shailendra Singh, J.), [2026 SCC OnLine Pat 4347](#)
Sachchidanand Prasad v. State of Bihar, (Alok Kumar Sinha, J.), [2026 SCC OnLine Pat 4579](#)
Sadhu Pandey v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4344](#)
Sadrin Nisha v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4718](#)
Safiq v. State of Bihar, (Rajesh Kumar Verma, J.), [2026 SCC OnLine Pat 4767](#)
Sahul Kumar v. State of Bihar, (Ashok Kumar Pandey, J.), [2026 SCC OnLine Pat 4746](#)
Saiyad Sahil v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4714](#)
Sakuntla Devi v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4425](#)
Samir Kumar Jha v. State of Bihar, (Arun Kumar Jha, J.), [2026 SCC OnLine Pat 4537](#)
Sandeep Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4682](#)
Sanish Gope v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4436](#)
Sanjai Kumar Rai v. State of Bihar, (Ritesh Kumar, J.), [2026 SCC OnLine Pat 4574](#)
Sanjay Kumar Yadav v. State of Bihar, (Partha Sarthy, J.), [2026 SCC OnLine Pat 4315](#)
Sanjay Kumar Yadav v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4784](#)
Sanjay Kumar v. State of Bihar, (G. Anupama Chakravarthy, J.), [2026 SCC OnLine Pat 4294](#)
Sanjay Kumar v. State of Bihar, (Rudra Prakash Mishra, J.), [2026 SCC OnLine Pat 4363](#)
Sanjay Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4474](#)
Sanjay Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4701](#)

Sanjay Sokhait v. State of Bihar, (Ajit Kumar, J.), [2026 SCC OnLine Pat 4561](#)
Sanjay Tatma v. State of Bihar, (Sandeep Kumar, J.), [2026 SCC OnLine Pat 4403](#)
Sanjeet Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4693](#)
Sanjeet Paswan v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4677](#)
Sanjeev Kumar v. State of Bihar, (Rudra Prakash Mishra, J.), [2026 SCC OnLine Pat 4430](#)
Sanjit Kumar v. State of Bihar, (Sandeep Kumar, J.), [2026 SCC OnLine Pat 4799](#)
Sanju Devi v. State of Bihar, (Harish Kumar, J.), [2026 SCC OnLine Pat 4600](#)
Sanket Kumar v. State of Bihar, (Ritesh Kumar, J.), [2026 SCC OnLine Pat 4330](#)
Sanoj Paswan v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4773](#)
Santosh Kumar Gupta v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4498](#)
Santosh Kumar Yadav v. State of Bihar, (Harish Kumar, J.), [2026 SCC OnLine Pat 4321](#)
Santosh Kumar v. State of Bihar, (Ashok Kumar Pandey, J.), [2026 SCC OnLine Pat 4794](#)
Santosh Kumar v. State of Bihar, (Sandeep Kumar, J.), [2026 SCC OnLine Pat 4755](#)
Santosh Manjhi v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4442](#)
Santosh Paswan v. State of Bihar, (Kumar Manish, J.), [2026 SCC OnLine Pat 4454](#)
Santosh Yadav v. State of Bihar, (Sandeep Kumar, J.), [2026 SCC OnLine Pat 4750](#)
Sarvodaye Cold Storage (P) Ltd. v. State of Bihar, (Sourendra Pandey, J.), [2026 SCC OnLine Pat 4279](#)
Sarwan Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4428](#)
Satto Raut v. State of Bihar, (Harish Kumar, J.), [2026 SCC OnLine Pat 4550](#)
Satyendra Narayan Singh v. State of Bihar, (**Rajeev Ranjan Prasad** and Kumar Manish, JJ.), [2026 SCC OnLine Pat 4316](#)
Saurav Kumar v. State of Bihar, (Chandra Shekhar Jha, J.), [2026 SCC OnLine Pat 4662](#)
Shadab Rahman v. State of Bihar, (Ritesh Kumar, J.), [2026 SCC OnLine Pat 4328](#)
Shambhu Chaudhary v. State of Bihar, (Sandeep Kumar, J.), [2026 SCC OnLine Pat 4796](#)
Shamin Khan v. State of Bihar, (Rajesh Kumar Verma, J.), [2026 SCC OnLine Pat 4653](#)
Shandev Mallik v. State of Bihar, (A. Abhishek Reddy, J.), [2026 SCC OnLine Pat 4607](#)
Shankar Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4708](#)
Shiv Badan Prasad v. State of Bihar, (Harish Kumar, J.), [2026 SCC OnLine Pat 4573](#)
Shiv Kumar Prasad v. State of Bihar, (Rudra Prakash Mishra, J.), [2026 SCC OnLine Pat 4527](#)
Shivam Kumar v. State of Bihar, (Ashok Kumar Pandey, J.), [2026 SCC OnLine Pat 4376](#)
Shivam Kumar v. State of Bihar, (Kumar Manish, J.), [2026 SCC OnLine Pat 4453](#)
Shivchandra Yadav v. State of Bihar, (A. Abhishek Reddy, J.), [2026 SCC OnLine Pat 4612](#)
Shobha Devi v. State of Bihar, (Arun Kumar Jha, J.), [2026 SCC OnLine Pat 4542](#)
Shobhi Kumari v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4445](#)
Shrawan Chaudhary v. State of Bihar, (Rudra Prakash Mishra, J.), [2026 SCC OnLine Pat 4534](#)
Shubham Singh v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4439](#)
Shyam Deo Sah v. State of Bihar, (G. Anupama Chakravarthy, J.), [2026 SCC OnLine Pat 4296](#)
Sikandar Kumar v. State of Bihar, (Chandra Shekhar Jha, J.), [2026 SCC OnLine Pat 4665](#)

Sikandar v. State of Bihar, (**Meenakshi Madan Rai**, C.J. and Soni Shrivastava, J.), [2026 SCC OnLine Pat 4313](#)

Sikindar Sah v. State of Bihar, (Kumar Manish, J.), [2026 SCC OnLine Pat 4456](#)

Sita Ram Paswan v. State of Bihar, (Harish Kumar, J.), [2026 SCC OnLine Pat 4596](#)

Sitabiya Devi v. State of Bihar, (Rajiv Roy, J.), [2026 SCC OnLine Pat 4593](#)

Somendra Kumar v. State of Bihar, (**Sudhir Singh** and Ranjan Kumar Jha, JJ.), [2026 SCC OnLine Pat 4560](#)

Somitullah v. State of Bihar, (Sandeep Kumar, J.), [2026 SCC OnLine Pat 4420](#)

Sonu Kumar Giri v. State of Bihar, (Rudra Prakash Mishra, J.), [2026 SCC OnLine Pat 4433](#)

Sonu Kumar v. State of Bihar, (Ashok Kumar Pandey, J.), [2026 SCC OnLine Pat 4737](#)

Sonu Kumar v. State of Bihar, (Ashok Kumar Pandey, J.), [2026 SCC OnLine Pat 4745](#)

Sonu Kumar v. State of Bihar, (Chandra Shekhar Jha, J.), [2026 SCC OnLine Pat 4343](#)

Sonu Kumar v. State of Bihar, (Chandra Shekhar Jha, J.), [2026 SCC OnLine Pat 4669](#)

Sonu Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4625](#)

Sonu Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4694](#)

Sonu Pandey v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4788](#)

Sonu Sahni v. State of Bihar, (Rajesh Kumar Verma, J.), [2026 SCC OnLine Pat 4366](#)

Subhash Mishra v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4707](#)

Subhsh Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4492](#)

Sudarshan Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4619](#)

Sudhir Kumar Mahto v. State of Bihar, (Sourendra Pandey, J.), [2026 SCC OnLine Pat 4288](#)

Sudhir Pratap Singh v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4364](#)

Sugandhi Devi v. State of Bihar, (Chandra Shekhar Jha, J.), [2026 SCC OnLine Pat 4521](#)

Sujeet Kumar Kamat v. State of Bihar, (Rajiv Roy, J.), [2026 SCC OnLine Pat 4353](#)

Sultan v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4415](#)

Sumit Kumar v. State of Bihar, (Chandra Shekhar Jha, J.), [2026 SCC OnLine Pat 4348](#)

Sumit Kumar v. State of Bihar, (Rajesh Kumar Verma, J.), [2026 SCC OnLine Pat 4644](#)

Sumit Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4510](#)

Sunil Kumar Mandal v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4470](#)

Sunil Kumar v. State of Bihar, (Rajiv Roy, J.), [2026 SCC OnLine Pat 4582](#)

Sunita Rani Sah v. State of Bihar, (Sourendra Pandey, J.), [2026 SCC OnLine Pat 4285](#)

Sunny Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4733](#)

Suraj Bhan Yadav v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4513](#)

Suraj Kumar Paswan v. State of Bihar, (Rajesh Kumar Verma, J.), [2026 SCC OnLine Pat 4685](#)

Suraj Kumar v. State of Bihar, (Rajesh Kumar Verma, J.), [2026 SCC OnLine Pat 4359](#)

Suraj Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4508](#)

Suraj Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4676](#)

Suraj Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4782](#)

Suranjan Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4479](#)

Surendra Kumar v. State of Bihar, (Harish Kumar, J.), [2026 SCC OnLine Pat 4591](#)

Surendra Prasad v. State of Bihar, (Rajiv Roy, J.), [2026 SCC OnLine Pat 4549](#)
Suresh Nut v. State of Bihar, (Sandeep Kumar, J.), [2026 SCC OnLine Pat 4754](#)
Suresh Pandey v. State of Bihar, (Ritesh Kumar, J.), [2026 SCC OnLine Pat 4334](#)
Surjeet Sada v. State of Bihar, (Ashok Kumar Pandey, J.), [2026 SCC OnLine Pat 4380](#)
Sushil Kumar v. State of Bihar, (Ansul, J.), [2026 SCC OnLine Pat 4803](#)
Sushila Devi v. State of Bihar, (Rajiv Roy, J.), [2026 SCC OnLine Pat 4581](#)
Sushma devi v. State of Bihar, (Rajesh Kumar Verma, J.), [2026 SCC OnLine Pat 4673](#)
Sushma Verma v. State of Bihar, (Ajit Kumar, J.), [2026 SCC OnLine Pat 4567](#)
Syed Faiz Ahmad v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4450](#)
Talib v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4402](#)
Tanun Miyan v. State of Bihar, (Chandra Shekhar Jha, J.), [2026 SCC OnLine Pat 4524](#)
Tapas Kumar v. state of Bihar, (Ashok Kumar Pandey, J.), [2026 SCC OnLine Pat 4699](#)
Technoculture Building Centre (P) Ltd. v. State of Bihar, (Rajiv Roy, J.), [2026 SCC OnLine Pat 4590](#)
Tuntun Rai v. State of Bihar, (Sandeep Kumar, J.), [2026 SCC OnLine Pat 4762](#)
Tuntun Yadav v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4729](#)
Uday Bhushan v. State of Bihar, (Ashok Kumar Pandey, J.), [2026 SCC OnLine Pat 4716](#)
Uday Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4633](#)
Uday Yadav v. State of Bihar, (Anshuman, J.), [2026 SCC OnLine Pat 4637](#)
Ujjawal Pandey v. State of Bihar, (Rudra Prakash Mishra, J.), [2026 SCC OnLine Pat 4528](#)
Uma Singh v. State of Bihar, (Purnendu Singh, J.), [2026 SCC OnLine Pat 4341](#)
Union of India v. Nimbark Engineering (P) Ltd., (Ajit Kumar, J.), [2026 SCC OnLine Pat 4589](#)
Upendra Paswan v. State of Bihar, (Harish Kumar, J.), [2026 SCC OnLine Pat 4616](#)
Uttam Chaudhary v. State of Bihar, (Rajesh Kumar Verma, J.), [2026 SCC OnLine Pat 4671](#)
Vicky Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4778](#)
Vicky Kumar v. State of Bihar, (Sandeep Kumar, J.), [2026 SCC OnLine Pat 4747](#)
Vidyanand Singh v. State of Bihar, (Partha Sarthy, J.), [2026 SCC OnLine Pat 4329](#)
Vijay Kumar Ray v. State of Bihar, (A. Abhishek Reddy, J.), [2026 SCC OnLine Pat 4610](#)
Vijay Kumar Ray v. State of Bihar, (G. Anupama Chakravarthy, J.), [2026 SCC OnLine Pat 4295](#)
Vijay Kumar v. State of Bihar, (Jitendra Kumar, J.), [2026 SCC OnLine Pat 4417](#)
Vijay Rai v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4730](#)
Vikash Kumar Chaudhary v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4489](#)
Vikash Kumar v. State of Bihar, (Ashok Kumar Pandey, J.), [2026 SCC OnLine Pat 4391](#)
Vikash Kumar v. State of Bihar, (Sandeep Kumar, J.), [2026 SCC OnLine Pat 4409](#)
Vikash Kumar v. State of Bihar, (Sandeep Kumar, J.), [2026 SCC OnLine Pat 4760](#)
Vikash Madhyesia v. State of Bihar, (**Rajeev Ranjan Prasad** and Kumar Manish, JJ.), [2026 SCC OnLine Pat 4310](#)
Vikrant Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4413](#)
Vinay Kumar Vishwakarma v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4467](#)
Vinesh Yadav v. State of Bihar, (Ashok Kumar Pandey, J.), [2026 SCC OnLine Pat 4744](#)
Vinod Kumar v. State of Bihar, (Sandeep Kumar, J.), [2026 SCC OnLine Pat 4405](#)

Vinod Ojha v. State of Bihar, (Ajit Kumar, J.), [2026 SCC OnLine Pat 4583](#)
Vinod Sahani v. State of Bihar, (Sandeep Kumar, J.), [2026 SCC OnLine Pat 4404](#)
Vinod Singh v. State of Bihar, (Sandeep Kumar, J.), [2026 SCC OnLine Pat 4416](#)
Vishal Kumar v. State of Bihar, (Ramesh Chand Malviya, J.), [2026 SCC OnLine Pat 4422](#)
Vishal Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4401](#)
Vishal Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4480](#)
Vishal Yadav v. State of Bihar, (Chandra Shekhar Jha, J.), [2026 SCC OnLine Pat 4647](#)
Vishnukant Dube v. State of Bihar, (Chandra Shekhar Jha, J.), [2026 SCC OnLine Pat 4519](#)
Vishwanath Rawat v. State of Bihar, (Rajiv Roy, J.), [2026 SCC OnLine Pat 4580](#)
Vivek Kumar v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 4696](#)
X25 v. State of Bihar, (Arun Kumar Jha, J.), [2026 SCC OnLine Pat 4539](#)
X26 v. State of Bihar, (Arun Kumar Jha, J.), [2026 SCC OnLine Pat 4540](#)
X27 v. State of Bihar, (Arun Kumar Jha, J.), [2026 SCC OnLine Pat 4541](#)
Yugal Kishor Prasad Gupta v. B.N. Mandal University, (Partha Sarthy, J.), [2026 SCC OnLine Pat 4558](#)

Punjab and Haryana High Court [15]

Ajay v. State of Haryana, (Vikram Aggarwal, J.), [2026 SCC OnLine P&H 19533](#)
Arashdeep Singh v. State of Punjab, (Deepak Gupta, J.), [2026 SCC OnLine P&H 19563](#)
Ashwini Kumar v. CBDT, (Lisa Gill and Meenakshi I. Mehta, JJ.), [2025 SCC OnLine P&H 19048](#)
Bharti Bhushan Jindal v. CIT, (Lisa Gill and Sudeepti Sharma, JJ.), [2025 SCC OnLine P&H 19035](#)
Happy Verma v. State of Punjab, (Deepak Gupta, J.), [2026 SCC OnLine P&H 19567](#)
Jagmeet Singh v. State of Haryana, (Deepak Gupta, J.), [2026 SCC OnLine P&H 19560](#)
Joginder Singh v. State of Punjab, (Jasgurpreet Singh Puri, J.), [2026 SCC OnLine P&H 19568](#)
Navdeep Singh v. State of Punjab, (Ramesh Kumari, J.), [2026 SCC OnLine P&H 19534](#)
Parkash Singh v. Jitender Kumar, (Rajesh Bhardwaj, J.), [2026 SCC OnLine P&H 19566](#)
Parwinder Singh v. State of Punjab, (Gurvinder Singh Gill, J.), [2022 SCC OnLine P&H 4815](#)
Parwinder Singh v. State of Punjab, (Suvir Sehgal, J.), [2023 SCC OnLine P&H 7365](#)
Robinjit Singh v. State of Punjab, (Deepak Gupta, J.), [2026 SCC OnLine P&H 19562](#)
Shubh Kansal v. State of Haryana, (Deepak Gupta, J.), [2026 SCC OnLine P&H 19564](#)
Vinamra Lodhi v. State of Haryana, (Deepak Gupta, J.), [2026 SCC OnLine P&H 19565](#)
Vinod v. State of Haryana, (Deepak Gupta, J.), [2026 SCC OnLine P&H 19561](#)

Rajasthan High Court [34]

Ashok v. Union of India, (Mukesh Rajpurohit, J.), [2026 SCC OnLine Raj 4544](#)
Dinesh v. State of Rajasthan, (Sunil Beniwal, J.), [2026 SCC OnLine Raj 4545](#)
Go Gram Sewa Sangh v. Vikas Sitaram Bhale, (Kuldeep Mathur, V.J. and Chandra Shekhar Sharma, V.J.), [2026 SCC OnLine Raj 4467](#)
Goverdhan Mogya v. State of Rajasthan, (Sunil Beniwal, J.), [2026 SCC OnLine Raj 4547](#)
Himanshi Traders v. State of Rajasthan, (Mukesh Rajpurohit, V.J.), [2026 SCC OnLine Raj 4484](#)

- Jagdish Jat v. State of Rajasthan*, (**Sunil Beniwal**, J.), [2026 SCC OnLine Raj 4543](#)
- Karnel Singh v. State of Rajasthan*, (Mukesh Rajpurohit, V.J.), [2026 SCC OnLine Raj 4483](#)
- Krystal Abrasive v. State of Rajasthan*, (Baljinder Singh Sandhu, V.J.), [2026 SCC OnLine Raj 4469](#)
- Mahender Kumar v. State of Rajasthan*, (Kuldeep Mathur, V.J. and Chandra Shekhar Sharma, V.J.), [2026 SCC OnLine Raj 4465](#)
- Mansingh v. State of Rajasthan*, (**Sunil Beniwal**, J.), [2026 SCC OnLine Raj 4546](#)
- Mohd. Samir v. State of Rajasthan*, (Mukesh Rajpurohit, V.J.), [2026 SCC OnLine Raj 4470](#)
- Mrinal Thakur v. State of Rajasthan*, (Mukesh Rajpurohit, V.J.), [2026 SCC OnLine Raj 4471](#)
- Murliwala Agrotech (P) Ltd. v. Union of India*, (K.R. Shriram, C.J. and **Ravi Chirania**, J.), [2025 SCC OnLine Raj 6832](#)
- Naresh Chandra v. State of Rajasthan*, (**Sunil Beniwal**, J.), [2026 SCC OnLine Raj 4548](#)
- Nath Lohiya v. State of Rajasthan*, (Sanjeev Prakash Sharma, C.J. and Chandra Shekhar Sharma, J.), [2026 SCC OnLine Raj 4466](#)
- Neha Rani v. State of Rajasthan*, (Mukesh Rajpurohit, V.J.), [2026 SCC OnLine Raj 4476](#)
- Om Prakash v. State of Rajasthan*, (Baljinder Singh Sandhu, V.J.), [2026 SCC OnLine Raj 4481](#)
- Parsa Ram v. State of Rajasthan*, (Nupur Bhati, V.J. and Baljinder Singh Sandhu, V.J.), [2026 SCC OnLine Raj 4461](#)
- Pintu Singh v. State of Rajasthan*, (Kuldeep Mathur, V.J. and Chandra Shekhar Sharma, V.J.), [2026 SCC OnLine Raj 4460](#)
- Prakash v. State of Rajasthan*, (Mukesh Rajpurohit, V.J.), [2026 SCC OnLine Raj 4478](#)
- Rajesh Kumar Rebari v. State of Rajasthan*, (Mukesh Rajpurohit, V.J.), [2026 SCC OnLine Raj 4474](#)
- Rajiv Gandhi v. Govind Guru Tribal University*, (Mukesh Rajpurohit, V.J.), [2026 SCC OnLine Raj 4477](#)
- Sagar Mal v. State of Rajasthan*, (Mukesh Rajpurohit, V.J.), [2026 SCC OnLine Raj 4482](#)
- Sartaj Singh v. State of Rajasthan*, (Mukesh Rajpurohit, V.J.), [2026 SCC OnLine Raj 4479](#)
- Sesa Ram v. State of Rajasthan*, (Kuldeep Mathur, V.J. and Chandra Shekhar Sharma, V.J.), [2026 SCC OnLine Raj 4463](#)
- Shashi Minerals v. State of Rajasthan*, (Baljinder Singh Sandhu, V.J.), [2026 SCC OnLine Raj 4468](#)
- Shilpa v. State of Rajasthan*, (Nupur Bhati, V.J. and Baljinder Singh Sandhu, V.J.), [2026 SCC OnLine Raj 4462](#)
- Sunil Kumar v. State of Rajasthan*, (**Ashok Kumar Jain**, J.), [2026 SCC OnLine Raj 4549](#)
- Tikma Ram v. State of Rajasthan*, (Kuldeep Mathur, V.J. and Chandra Shekhar Sharma, V.J.), [2026 SCC OnLine Raj 4464](#)
- Varsha Dayma v. State of Rajasthan*, (Mukesh Rajpurohit, V.J.), [2026 SCC OnLine Raj 4472](#)
- Veda Ram v. Branch Manager*, (Mukesh Rajpurohit, V.J.), [2026 SCC OnLine Raj 4473](#)
- Veer Singh v. State of Rajasthan*, (Mukesh Rajpurohit, V.J.), [2026 SCC OnLine Raj 4480](#)
- Vikram Kumar v. State of Rajasthan*, (Nupur Bhati, V.J. and Baljinder Singh Sandhu, V.J.), [2026 SCC OnLine Raj 4459](#)
- Vishwas Sharma v. Axis Bank Ltd.*, (Mukesh Rajpurohit, V.J.), [2026 SCC OnLine Raj 4475](#)

Sikkim High Court [3]

Sikkimese Mulniwasi Surakcha Sangh v. Elelction Commission of India, (A. Muhamed Mustaque, C.J. and Bhaskar Raj Pradhan, J.), [2026 SCC OnLine Sikk 65](#)

Sweta Chettri v. High Court of Sikkim, (A. Muhamed Mustaque, C.J.), [2026 SCC OnLine Sikk 63](#)

Sweta Chettri v. High Court of Sikkim, (A. Muhamed Mustaque, C.J.), [2026 SCC OnLine Sikk 64](#)

Telangana High Court [49]

Aamgothu Dasu v. State of Telangana, (Moushumi Bhattacharya and Gadi Praveen Kumar, JJ.), [2026 SCC OnLine TS 6700](#)

Bhagini Mandal v. CIT, (Sujoy Paul, Acting C.J. and Renuka Yara, J.), [2025 SCC OnLine TS 2282](#)

Bhavanam Brahma Reddy v. Cherukuri Group, (Moushumi Bhattacharya, J.), [2026 SCC OnLine TS 6694](#)

Boda Chandra Prakash v. State of Telangana, (Moushumi Bhattacharya and Gadi Praveen Kumar, JJ.), [2026 SCC OnLine TS 6701](#)

Bonjour Wellness Spa v. State of Telangana, (E.V. Venugopal, J.), [2026 SCC OnLine TS 6727](#)

C. Vinay Kumar v. State of Telangana, (N.V. Shravan Kumar, J.), [2026 SCC OnLine TS 6699](#)

Chuppana Brahmaji Rao v. State of Telangana, (Pulla Karthik, J.), [2026 SCC OnLine TS 6717](#)

Colours Wellness Spa v. State of Telangana, (E.V. Venugopal, J.), [2026 SCC OnLine TS 6732](#)

CROWN SPA v. State of Telangana, (E.V. Venugopal, J.), [2026 SCC OnLine TS 6726](#)

Durga Bhavani Rice Mill v. State of Telangana, (Surepalli Nanda, J.), [2026 SCC OnLine TS 6721](#)

Eka Nagaraja Rama Mohana Rao v. State of Telangana, (Pulla Karthik, J.), [2026 SCC OnLine TS 6714](#)

Gangadhar Joshi v. State of Telangana, (Surepalli Nanda, J.), [2026 SCC OnLine TS 6599](#)

Jadi Kanakaiah v. State of Telangana, (Pulla Karthik, J.), [2026 SCC OnLine TS 6703](#)

K. Rajendra Prasad v. State of Telangana, (K. Sarath, J.), [2026 SCC OnLine TS 6718](#)

Kadiyala Satyanarayana Murthy v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 6696](#)

Kainos Salon & Spa v. State of Telangana, (E.V. Venugopal, J.), [2026 SCC OnLine TS 6730](#)

Kanukuntla Bhadramma v. State of Telangana, (B. Vijaysen Reddy, J.), [2026 SCC OnLine TS 6713](#)

Kundenapelli Malla Reddy v. State of Telangana, (B. Vijaysen Reddy, J.), [2026 SCC OnLine TS 6704](#)

Liora Wellness Spa v. State of Telangana, (E.V. Venugopal, J.), [2026 SCC OnLine TS 6731](#)

M. Pentaiah v. State of Telangana, (K. Sarath, J.), [2026 SCC OnLine TS 6722](#)

Mahamoodullah Khan v. State of Telangana, (B. Vijaysen Reddy, J.), [2026 SCC OnLine TS 6720](#)

Mahmood Cricket Club v. Hyderabad Cricket Assn., (Nagesh Bheemapaka, J.), [2026 SCC OnLine TS 6702](#)

Malles Goud Donkeni v. CIT, (P. Sam Koshy and Suddala Chalapathi Rao, JJ.), [2025 SCC OnLine TS 2300](#)

Managing Committee v. State of Telangana, (Aparesh Kumar Singh, C.J. and G.M. Mohiuddin, J.), [2026 SCC OnLine TS 6738](#)

Miiamo the Spa v. State of Telangana, (E.V. Venugopal, J.), [2026 SCC OnLine TS 6729](#)

Mohd. Asif Ali Khan v. State of Telangana, (Pulla Karthik, J.), [2026 SCC OnLine TS 6715](#)

Mohd. Sirajuddin Ahmed v. State of Telangana, (Pulla Karthik, J.), [2026 SCC OnLine TS 6706](#)
Muthyala Devanna v. State of Telangana, (Anil Kumar Jukanti, J.), [2026 SCC OnLine TS 6733](#)
Neerati Venkatesh v. Niranjana Anil Reddy, (Anil Kumar Jukanti, J.), [2026 SCC OnLine TS 6695](#)
Nelluri Balaiah v. State of Telangana, (B. Vijaysen Reddy, J.), [2026 SCC OnLine TS 6710](#)
Noor Ayub Khan v. State of Telangana, (B. Vijaysen Reddy, J.), [2026 SCC OnLine TS 6716](#)
Nunna Krishna Chaitanya v. Dr. Saranya Gadde, (Renuka Yara, J.), [2026 SCC OnLine TS 6697](#)
Rama Realty Ventures India (P) Ltd. v. Central Tax-GST, Punjagutta, (Aparesh Kumar Singh, C.J. and G.M. Mohiuddin, J.), [2026 SCC OnLine TS 6724](#)
Rocky Red Sandal Exports (P) Ltd. v. Union of India, (P. Sam Koshy and Narsing Rao Nandikonda, JJ.), [2025 SCC OnLine TS 2294](#)
S. Malathi v. State of Telangana, (Pulla Karthik, J.), [2026 SCC OnLine TS 6707](#)
S. Rama Seshu Kumari v. State of Telangana, (**Pulla Karthik**, J.), [2026 SCC OnLine TS 6739](#)
S. Srinivas Rao v. State of Telangana, (B. Vijaysen Reddy, J.), [2026 SCC OnLine TS 6708](#)
S. Srinivas Rao v. State of Telangana, (B. Vijaysen Reddy, J.), [2026 SCC OnLine TS 6709](#)
S. Venkateshwar v. State of Telangana, (K. Sarath, J.), [2026 SCC OnLine TS 6723](#)
Shafeequn Begum v. Laxmi Narayan Rathi, (**M. Laxman**, J.), [2023 SCC OnLine TS 4614](#)
Spa Series v. State of Telangana, (E.V. Venugopal, J.), [2026 SCC OnLine TS 6725](#)
Sree Sai Laxmi Property Owner's Assn. v. Y. Nagamuneeswara Rao, (**Moushumi Bhattacharya** and Gadi Praveen Kumar, JJ.), [2026 SCC OnLine TS 6698](#)
Sri Bhagavathi Granites Industries v. Superintendent of Central Tax, (**Sujoy Paul**, Acting C.J. and Renuka Yara, J.), [2025 SCC OnLine TS 2283](#)
Sultan Shariff v. State of Telangana, (Pulla Karthik, J.), [2026 SCC OnLine TS 6705](#)
V. Kameswara Rao v. State of Telangana, (Pulla Karthik, J.), [2026 SCC OnLine TS 6711](#)
Vasavi Mohan Rice Mill v. State of Telangana, (Surepalli Nanda, J.), [2026 SCC OnLine TS 6719](#)
Velvet the Spa v. State of Telangana, (E.V. Venugopal, J.), [2026 SCC OnLine TS 6728](#)
Venkateswara Rao Mikkili v. State of Telangana, (Pulla Karthik, J.), [2026 SCC OnLine TS 6712](#)
Yashnu Yasasvi Polucherla v. CIT, (Aparesh Kumar Singh, C.J. and G.M. Mohiuddin, J.), [2025 SCC OnLine TS 2312](#)

Tripura High Court [3]

Abdul Chattar v. State of Tripura, (Biswajit Palit, J.), [2026 SCC OnLine Tri 251](#)
Diocese of Agartala v. State of Tripura, (Biswajit Palit, J.), [2026 SCC OnLine Tri 253](#)
Sabitri Banik Laskar v. State of Tripura, (Biswajit Palit, J.), [2026 SCC OnLine Tri 252](#)

Appellate Tribunal for SAFEMA Act [9]

Charanjit Singh Gandhi v. Enforcement Directorate, (V. Anandarajan, Member), [2025 SCC OnLine ATSAFEMA 224](#)
Darshan Hasmukh Shah v. Enforcement Directorate, (Munishwar Nath Bhandari, Chairman and Rajesh Malhotra, Member), [2025 SCC OnLine ATSAFEMA 236](#)
DCIT v. SRS Mining, (G.C. Mishra, Member and Balesh Kumar, Member), [2025 SCC OnLine ATSAFEMA 237](#)

Initiating Officer ACIT, BPU v. Ponnaganti Karunakara, (G.C. Mishra, Member and Balesh Kumar, Member), [2025 SCC OnLine ATSAFEMA 235](#)

Initiating Officer BPU-2 v. Ramesh Chand Sharma, (G.C. Mishra, Member and Balesh Kumar, Member), [2025 SCC OnLine ATSAFEMA 225](#)

Manoj K. Jain v. Enforcement Directorate, (G.C. Mishra, Member and Balesh Kumar, Member), [2025 SCC OnLine ATSAFEMA 238](#)

Neeraj Jain v. Enforcement Directorate, (V. Anandarajan, Member), [2025 SCC OnLine ATSAFEMA 226](#)

North Star Homes v. Initiating Officer, BPU, (G.C. Mishra, Member and Balesh Kumar, Member), [2025 SCC OnLine ATSAFEMA 239](#)

Tata Korf Engineering Services Ltd. v. Enforcement Directorate, (Munishwar Nath Bhandari, Chairman and Rajesh Malhotra, Member), [2025 SCC OnLine ATSAFEMA 223](#)

Competition Commission of India [1]

Rajeev Bakshi v. Nissan Motor India (P) Ltd., (Ravneet Kaur, Chairperson, Anil Agrawal, Sweta Kakkad and Deepak Anurag, Members), [2026 SCC OnLine CCI 70](#)

Income Tax Appellate Tribunal [603]

A. HARTRODT India (P) Ltd. v. CIT, (**Ramit Kochar**, (Accountant Member) and Raj Kumar Chauhan, Member (Judicial)), [2026 SCC OnLine ITAT 10885](#)

A2455 Madurai Electricity System PSCS v. CIT, (Padmavathy S., (Accountant Member) and Manu Kumar Giri, Member (Judicial)), [2026 SCC OnLine ITAT 10714](#)

AA 220 Kangayam PACCS v. CIT, (**Aby T. Varkey**, Member (Judicial) and Padmavathy S., (Accountant Member)), [2026 SCC OnLine ITAT 10719](#)

Aadinath Probuild (India) (P) Ltd. v. CIT, (S. Rifaur Rahman, (Accountant Member) and **Sudhir Kumar**, Member (Judicial)), [2026 SCC OnLine ITAT 10569](#)

Aakarshan Merchants (P) Ltd. v. CIT, (George Mathan, Member (Judicial) and **Rakesh Mishra**, (Accountant Member)), [2026 SCC OnLine ITAT 10818](#)

Aamir Hashim Sayed v. CIT, (**Justice (Retd.) C.V. Bhadang**, (President) and Girish Agrawal, (Accountant Member)), [2026 SCC OnLine ITAT 10638](#)

Aanchal Properties (P) Ltd. v. CIT, (**Satbeer Singh Godara**, Member (Judicial) and Amitabh Shukla, (Accountant Member)), [2026 SCC OnLine ITAT 10739](#)

Aanya Suppliers (P) Ltd. v. CIT, (Sanjay Garg, Member (Judicial) and **Narendra Prasad Sinha**, (Accountant Member)), [2026 SCC OnLine ITAT 10521](#)

Aarti Batta v. CIT, (**Laliet Kumar**, Member (Judicial) and Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10532](#)

Aarya Harsh Food Products (P) Ltd. v. CIT, (**Pradip Kumar Choubey**, Member (Judicial) and Rakesh Mishra, (Accountant Member)), [2026 SCC OnLine ITAT 10349](#)

Abdul Naim Abdul Anis v. CIT, (**Anubhav Sharma**, Member (Judicial) and Khettra Mohan Roy, (Accountant Member)), [2026 SCC OnLine ITAT 10848](#)

Abdolvahad Abdulrahim Matadar v. CIT, (**Dr. B.R.R. Kumar**, (Vice President) and Rahul Chaudhary, Member (Judicial)), [2026 SCC OnLine ITAT 10631](#)

- Acharya Shri Mahapragya Charitable Trust v. CIT*, (Satbeer Singh Godara, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2026 SCC OnLine ITAT 10768](#)
- Achharwal Coop. Agri Serv. Ltd. v. CIT*, (Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10881](#)
- Adarsh Machinery & Tools v. CIT*, (**Sanjay Garg**, Member (Judicial) and Narendra Prasad Sinha, (Accountant Member)), [2026 SCC OnLine ITAT 10901](#)
- Adarsha Mahila Nagari V Gramin Sahakari Path Sanstha Mydt Hinganghat v. CIT*, (Anubhav Sharma, Member (Judicial) and Khettra Mohan Roy, (Accountant Member)), [2026 SCC OnLine ITAT 10845](#)
- Adhunik Tie Up (P) Ltd. v. CIT*, (Yogesh Kumar US, Member (Judicial) and **Rakesh Mishra**, (Accountant Member)), [2026 SCC OnLine ITAT 10409](#)
- Ahamed Shiek Dawood Musthaq v. CIT*, (Padmavathy S., (Accountant Member) and **Manu Kumar Giri**, Member (Judicial)), [2026 SCC OnLine ITAT 10552](#)
- Ahuja & Anand Buildwell (P) Ltd. v. CIT*, (**Madhumita Roy**, Member (Judicial) and Kriwant Sahay, (Accountant Member)), [2026 SCC OnLine ITAT 10767](#)
- Ajaib Singh v. CIT*, (**Laliet Kumar**, Member (Judicial) and Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10585](#)
- Ajay Kumar Shroff v. CIT*, (Yogesh Kumar US, Member (Judicial) and **Rakesh Mishra**, (Accountant Member)), [2026 SCC OnLine ITAT 10408](#)
- Akashbhai Rashminbhai Savani v. CIT*, (**Dr. B.R.R. Kumar**, (Vice President) and Suchitra Kamble, Member (Judicial)), [2026 SCC OnLine ITAT 10371](#)
- AKM Resorts v. CIT*, (Vikram Singh Yadav, A.M. and Pares M. Joshi, J.M.), [2025 SCC OnLine ITAT 1404](#)
- Akshatkumar Gautambhai Gandhi v. CIT*, (**Dr. B.R.R. Kumar**, (Vice President) and Rahul Chaudhary, Member (Judicial)), [2026 SCC OnLine ITAT 10681](#)
- Akta Processors v. CIT*, (Dr. Arjun Lal Saini, (Accountant Member) and **Dr. Dinesh Mohan Sinha**, Member (Judicial)), [2026 SCC OnLine ITAT 10492](#)
- Alpesh Umeshchandra Jariwala v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Suchitra Kamble**, Member (Judicial)), [2026 SCC OnLine ITAT 10381](#)
- Alphonse Guna Jesus v. CIT*, (**Inturi Rama Rao**, (Accountant Member) and Manu Kumar Giri, Member (Judicial)), [2026 SCC OnLine ITAT 10732](#)
- Aman Dineshkumar Agarwal v. CIT*, (Annapurna Gupta, (Accountant Member) and **T.R. Senthil Kumar**, Member (Judicial)), [2026 SCC OnLine ITAT 10400](#)
- Amandeep Kaur v. CIT*, (**Laliet Kumar**, Member (Judicial) and Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10430](#)
- Amar Singh v. CIT*, (**S. Rifaur Rahman**, (Accountant Member) and Sunil Kumar Singh, Member (Judicial)), [2026 SCC OnLine ITAT 10503](#)
- Amarjit Singh v. CIT*, (Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10887](#)
- Ambey Enterprises v. Assessing Officer*, (S. Rifaur Rahman, (Accountant Member) and **Vimal Kumar**, Member (Judicial)), [2026 SCC OnLine ITAT 10743](#)
- Ambica Timber Trade (P) Ltd. v. CIT*, (**Anubhav Sharma**, Member (Judicial) and Amitabh Shukla, (Accountant Member)), [2026 SCC OnLine ITAT 10749](#)

- American Infoserv (P) Ltd. v. CIT*, (**Vijay Pal Rao**, (Vice President) and Manjunatha G., (Accountant Member)), [2026 SCC OnLine ITAT 10770](#)
- Amit Saha v. CIT*, (**Pradip Kumar Choubey**, Member (Judicial) and Rakesh Mishra, (Accountant Member)), [2026 SCC OnLine ITAT 10799](#)
- Amol Sudhakar Thakare v. CIT*, (**Anubhav Sharma**, Member (Judicial) and Khettra Mohan Roy, (Accountant Member)), [2026 SCC OnLine ITAT 10842](#)
- Amrisha Somabhai Desai v. CIT*, (**Annapurna Gupta**, (Accountant Member) and Suchitra Kamble, Member (Judicial)), [2026 SCC OnLine ITAT 10384](#)
- Amrit Bhog Bhandara v. CIT*, (**Sonjoy Sarma**, Member (Judicial) and Rakesh Mishra, (Accountant Member)), [2026 SCC OnLine ITAT 10360](#)
- Anand Foods v. CIT*, (Yogesh Kumar U.S., Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2026 SCC OnLine ITAT 10448](#)
- Anil Kumar Goel v. CIT*, (George George K., (Vice President) and **S.R. Raghunatha**, (Accountant Member)), [2026 SCC OnLine ITAT 10541](#)
- Animesh Mehta v. CIT*, (Annapurna Gupta, (Accountant Member)), [2026 SCC OnLine ITAT 10827](#)
- Anishka Thakur v. CIT*, (Manjunatha G., (Accountant Member) and **Ravish Sood**, Member (Judicial)), [2026 SCC OnLine ITAT 10869](#)
- Anjali Packaging v. CIT*, (**Pradip Kumar Choubey**, Member (Judicial) and Rakesh Mishra, (Accountant Member)), [2026 SCC OnLine ITAT 10798](#)
- Anjaniputra Advisors (P) Ltd. v. CIT*, (**Pradip Kumar Choubey**, Member (Judicial) and Rakesh Mishra, (Accountant Member)), [2026 SCC OnLine ITAT 10797](#)
- Anjuman Musalmanan Mazgaon v. CIT*, (Saktijit Dey, (Vice President) and **Makarand Vasant Mahadeokar**, (Accountant Member)), [2026 SCC OnLine ITAT 10554](#)
- Annalakshmi Nagarathar-Charitable Trust v. CIT*, (**Aby T. Varkey**, Member (Judicial) and Padmavathy S., (Accountant Member)), [2026 SCC OnLine ITAT 10724](#)
- Annalakshmi Nagarathar-Charitable Trust v. CIT*, (**Aby T. Varkey**, Member (Judicial) and Padmavathy S., (Accountant Member)), [2026 SCC OnLine ITAT 10725](#)
- Anshoyaben Bhagvanjibhai Bhojani v. CIT*, (**Dr. Arjun Lal Saini**, (Accountant Member) and Dr. Dinesh Mohan Sinha, Member (Judicial)), [2026 SCC OnLine ITAT 10419](#)
- Anshuman Agarwal v. CIT*, (**S. Rifaur Rahman**, (Accountant Member) and Sunil Kumar Singh, Member (Judicial)), [2026 SCC OnLine ITAT 10499](#)
- Aqua Infotech (P) Ltd. v. CIT*, (**Justice (Retd.) C.V. Bhadang**, (President) and Girish Agrawal, (Accountant Member)), [2026 SCC OnLine ITAT 10601](#)
- Archana Goyal v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Suchitra Kamble**, Member (Judicial)), [2026 SCC OnLine ITAT 10382](#)
- Arif Ali Khan v. National E-Assessment Centre*, (Madhumita Roy, Member (Judicial) and Krinwant Sahay, (Accountant Member)), [2026 SCC OnLine ITAT 10890](#)
- Arihant Roller Flour Mills v. CIT*, (Laliet Kumar, Member (Judicial) and Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10898](#)
- Arjunsinh Solanki v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Rahul Chaudhary**, Member (Judicial)), [2026 SCC OnLine ITAT 10677](#)
- Aroumougam Pragalanadane v. CIT*, (Aby T. Varkey, Member (Judicial) and **S.R. Raghunatha**, (Accountant Member)), [2026 SCC OnLine ITAT 10789](#)

- Arun Bussi v. CIT*, (Madhumita Roy, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2026 SCC OnLine ITAT 10693](#)
- Asha Lohia v. CIT*, (**Aby T. Varkey**, Member (Judicial) and Padmavathy S., (Accountant Member)), [2026 SCC OnLine ITAT 10723](#)
- Asha Rapsang v. CIT*, (**Sonjoy Sarma**, Member (Judicial) and Rakesh Mishra, (Accountant Member)), [2026 SCC OnLine ITAT 10358](#)
- Ashara Parivar Trust v. CIT*, (Dr. Arjun Lal Saini, (Accountant Member) and **Dr. Dinesh Mohan Sinha**, Member (Judicial)), [2026 SCC OnLine ITAT 10474](#)
- Ashish Kamleshkumar Shah, HUF v. CIT*, (**Suchitra Kamble**, Member (Judicial)), [2026 SCC OnLine ITAT 10700](#)
- Ashok Gondhia Memorial Trust v. CIT*, (**Dr. Arjun Lal Saini**, (Accountant Member) and Dr. Dinesh Mohan Sinha, Member (Judicial)), [2026 SCC OnLine ITAT 10415](#)
- Ashok Kumar Agarwal v. CIT*, (Vijay Pal Rao, (Vice President) and **Manjunatha G.**, (Accountant Member)), [2026 SCC OnLine ITAT 10860](#)
- Ashok Ramchandra Naik v. CIT*, (Om Prakash Kant, (Accountant Member) and **Anikesh Banerjee**, Member (Judicial)), [2026 SCC OnLine ITAT 10672](#)
- Ashvinkumar Joitaram Patel v. CIT*, (**Dr. B.R.R. Kumar**, (Vice President) and Rahul Chaudhary, Member (Judicial)), [2026 SCC OnLine ITAT 10627](#)
- Ashwinkumar Gaurishanker Nayak v. CIT*, (**Suchitra Kamble**, Member (Judicial)), [2026 SCC OnLine ITAT 10696](#)
- Atmaram Bawa v. CIT*, (Amit Shukla, Member (Judicial) and **Girish Agrawal**, (Accountant Member)), [2026 SCC OnLine ITAT 10553](#)
- Attractive Impex (P) Ltd. v. CIT*, (S. Rifaur Rahman, (Accountant Member) and **Raj Kumar Chauhan**, Member (Judicial)), [2026 SCC OnLine ITAT 10831](#)
- Aurovalley Ashram Society v. CIT*, (Anubhav Sharma, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2026 SCC OnLine ITAT 10645](#)
- Baba Bhootnath Nirman v. CIT*, (**Pradip Kumar Choubey**, Member (Judicial) and Rakesh Mishra, (Accountant Member)), [2026 SCC OnLine ITAT 10802](#)
- Babubhai Jesangbhai Marand v. CIT*, (Dr. Arjun Lal Saini, (Accountant Member) and Dinesh Mohan Sinha, Member (Judicial)), [2026 SCC OnLine ITAT 10583](#)
- Bagalkot University v. CIT*, (Waseem Ahmed, (Accountant Member) and **Sandeep Singh Karhail**, Member (Judicial)), [2026 SCC OnLine ITAT 10899](#)
- Baktiar Ali Khan v. CIT*, (Laxmi Prasad Sahu, (Accountant Member)), [2026 SCC OnLine ITAT 10427](#)
- Bal Krishan Arora HUF v. CIT*, (**S. Rifaur Rahman**, (Accountant Member) and Sunil Kumar Singh, Member (Judicial)), [2026 SCC OnLine ITAT 10501](#)
- Balaram Gowri Shankar v. CIT*, (**Aby T. Varkey**, Member (Judicial) and Padmavathy S., (Accountant Member)), [2026 SCC OnLine ITAT 10720](#)
- Balbir Singh v. CIT*, (Ravish Sood, J.M. and Arun Khodpia, A.M.), [2024 SCC OnLine ITAT 13076](#)
- Bank of Nova Scotia v. CIT*, (C.V. Bhadang, (President) and **Vikram Singh Yadav**, (Accountant Member)), [2026 SCC OnLine ITAT 10871](#)
- Bela Bhanushankar Dave v. CIT*, (**Sanjay Garg**, Member (Judicial) and Narendra Prasad Sinha, (Accountant Member)), [2026 SCC OnLine ITAT 10805](#)

- Bhagwantidevi Gurnani v. CIT*, (**Pawan Singh**, Member (Judicial) and Khettra Mohan Roy, (Accountant Member)), [2026 SCC OnLine ITAT 10446](#)
- Bharat Dudhabhai Purabiya v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Rahul Chaudhary**, Member (Judicial)), [2026 SCC OnLine ITAT 10678](#)
- Bharat Rasayan Ltd. v. CIT*, (Anubhav Sharma, Member (Judicial) and **Amitabh Shukla**, (Accountant Member)), [2026 SCC OnLine ITAT 10904](#)
- Bharti Airtel Ltd. v. CIT*, (M. Balaganesh, A.M. and Anubhav Sharma, J.M.), [2025 SCC OnLine ITAT 21649](#)
- Bhavani Gems (P) Ltd. v. CIT*, (**Pawan Singh**, Member (Judicial) and Arun Khodpia, (Accountant Member)), [2026 SCC OnLine ITAT 10568](#)
- Bhawna Kapoor v. CIT*, (S. Rifaur Rahman, (Accountant Member) and **Vimal Kumar**, Member (Judicial)), [2026 SCC OnLine ITAT 10676](#)
- Blueray Trading (P) Ltd. v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Rahul Chaudhary**, Member (Judicial)), [2026 SCC OnLine ITAT 10490](#)
- Bomanji Cursetji Seth Khandan Charity Trust v. CIT*, (Saktijit Dey, (Vice President) and **Makarand Vasant Mahadeokar**, (Accountant Member)), [2026 SCC OnLine ITAT 10563](#)
- BPTP Ltd. v. CIT*, (**Mahavir Singh**, (Vice President) and Manish Agarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10600](#)
- Braithwaite & Co. Ltd. v. CIT*, (George Mathan, Member (Judicial) and **Rakesh Mishra**, (Accountant Member)), [2026 SCC OnLine ITAT 10819](#)
- Bridging Culture & Arts Foundation v. CIT*, (**Pradip Kumar Choubey**, Member (Judicial) and Rakesh Mishra, (Accountant Member)), [2026 SCC OnLine ITAT 10348](#)
- Brivan Consultants (P) Ltd. v. CIT*, (**Anubhav Sharma**, Member (Judicial) and Manish Agarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10718](#)
- Candor Gurgaon One Realty Projects (P) Ltd. v. CIT*, (Yogesh Kumar U.S., Member (Judicial) and **Brajesh Kumar Singh**, (Accountant Member)), [2026 SCC OnLine ITAT 10587](#)
- Capital Hotels v. CIT*, (Dr. Arjun Lal Saini, (Accountant Member) and **Dr. Dinesh Mohan Sinha**, Member (Judicial)), [2026 SCC OnLine ITAT 10456](#)
- Carnation Projects (P) Ltd. v. CIT*, (S. Rifaur Rahman, (Accountant Member) and **Sunil Kumar Singh**, Member (Judicial)), [2026 SCC OnLine ITAT 10763](#)
- Chanchal Bansal MohallaMazid v. CIT*, (**Anubhav Sharma**, Member (Judicial) and Manish Agarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10735](#)
- Chanchal Singh Baberpur v. CIT*, (Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10609](#)
- Chandani Jain v. CIT*, (Ravish Sood, J.M. and Arun Khodpia, A.M.), [2024 SCC OnLine ITAT 13077](#)
- Chander Pratap Singh Tyagi v. CIT*, (Laliet Kumar, Member (Judicial) and **Manoj Kumar Aggarwal**, (Accountant Member)), [2026 SCC OnLine ITAT 10671](#)
- Chandulal Ramchandra Kanjani v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Suchitra Kamble**, Member (Judicial)), [2026 SCC OnLine ITAT 10341](#)
- Checkmate Services (P) Ltd. v. CIT*, (**Dr. B.R.R. Kumar**, (Vice President) and Rahul Chaudhary, Member (Judicial)), [2026 SCC OnLine ITAT 10528](#)
- Chelladurai Abdulminaf v. CIT*, (Manu Kumar Giri, Member (Judicial) and **S.R. Raghunatha**, (Accountant Member)), [2026 SCC OnLine ITAT 10421](#)

- Chemical & Alkali Merchants Assn. Relief Fund v. CIT*, (Vikram Singh Yadav, (Accountant Member) and **Rahul Chaudhary**, Member (Judicial)), [2026 SCC OnLine ITAT 10608](#)
- Chhaya Divyesh Patel v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Suchitra Kamble**, Member (Judicial)), [2026 SCC OnLine ITAT 10652](#)
- Children Welfare Trust v. CIT*, (**Laliet Kumar**, Member (Judicial) and Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10483](#)
- Chiragbhai Anantbhai Bhatt v. CIT*, (**Dr. Arjun Lal Saini**, (Accountant Member) and Dr. Dinesh Mohan Sinha, Member (Judicial)), [2026 SCC OnLine ITAT 10575](#)
- Chowaram Dhiwar v. CIT*, (Ravish Sood, J.M.), [2022 SCC OnLine ITAT 10930](#)
- Chunnu International v. CIT*, (Anubhav Sharma, Member (Judicial) and **Amitabh Shukla**, (Accountant Member)), [2026 SCC OnLine ITAT 10721](#)
- CIT v. ABS Exports*, (Dr. B.R.R. Kumar, (Vice President) and **Suchitra Kamble**, Member (Judicial)), [2026 SCC OnLine ITAT 10347](#)
- CIT v. Adani Total Gas Ltd.*, (**Dr. B.R.R. Kumar**, (Vice President) and Rahul Chaudhary, Member (Judicial)), [2026 SCC OnLine ITAT 10380](#)
- CIT v. Agarwal Earth Movers (P) Ltd.*, (S. Rifaur Rahman, (Accountant Member) and **Sudhir Kumar**, Member (Judicial)), [2026 SCC OnLine ITAT 10570](#)
- CIT v. Amitkumar Kundandas Ochwani*, (**Dr. B.R.R. Kumar**, (Vice President) and Rahul Chaudhary, Member (Judicial)), [2026 SCC OnLine ITAT 10346](#)
- CIT v. Amrat Mali*, (**Dr. B.R.R. Kumar**, (Vice President) and Suchitra R. Kamble, Member (Judicial)), [2026 SCC OnLine ITAT 10332](#)
- CIT v. Baker Hughes Asia Pacific Pte. Ltd.*, (**Satbeer Singh Godara**, Member (Judicial) and Manish Agarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10646](#)
- CIT v. Bapu Reddy*, (R.K. Panda, (Accountant Member) and **Laliet Kumar**, Member (Judicial)), [2023 SCC OnLine ITAT 7978](#)
- CIT v. Bhagavanji Bhai Damjibhai Bhimani*, (Dr. Arjun Lal Saini, (Accountant Member) and **Dr. Dinesh Mohan Sinha**, Member (Judicial)), [2026 SCC OnLine ITAT 10491](#)
- CIT v. Bharat Kalia*, (Anubhav Sharma, Member (Judicial) and **Manish Agarwal**, (Accountant Member)), [2026 SCC OnLine ITAT 10653](#)
- CIT v. Bharatbhai Bhagwandas Soni*, (**Dr. B.R.R. Kumar**, (Vice President) and Suchitra R. Kamble, Member (Judicial)), [2026 SCC OnLine ITAT 10319](#)
- CIT v. Bombay Chamber of Commerce & Industry*, (**Justice (Retd.) C.V. Bhadang**, (President) and Arun Khodpia, (Accountant Member)), [2026 SCC OnLine ITAT 10745](#)
- CIT v. Bonlon Industries Ltd.*, (Raj Kumar Chauhan, Member (Judicial) and Renu Jauhri, (Accountant Member)), [2026 SCC OnLine ITAT 10856](#)
- CIT v. Braham Dev Gupta*, (M. Balaganesh, (Accountant Member) and **Vimal Kumar**, Member (Judicial)), [2026 SCC OnLine ITAT 10567](#)
- CIT v. Chennai Central Coop. Bank Ltd.*, (Inturi Rama Rao, (Accountant Member) and **Manu Kumar Giri**, Member (Judicial)), [2026 SCC OnLine ITAT 10405](#)
- CIT v. Deepak Mittal*, (Raj Kumar Chauhan, Member (Judicial) and **Brajesh Kumar Singh**, (Accountant Member)), [2026 SCC OnLine ITAT 10589](#)
- CIT v. Dheeraj Chaudhary*, (S. Rifaur Rahman, (Accountant Member) and **Vimal Kumar**, Member (Judicial)), [2026 SCC OnLine ITAT 10754](#)

- CIT v. Discovery Sales*, (**Anubhav Sharma**, Member (Judicial) and Manish Agarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10747](#)
- CIT v. Ecosphere Agrofarm (P) Ltd.*, (Anubhav Sharma, Member (Judicial) and **Manish Agarwal**, (Accountant Member)), [2026 SCC OnLine ITAT 10736](#)
- CIT v. GaganInfraenergy Ltd.*, (**Anubhav Sharma**, Member (Judicial) and Manish Agarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10713](#)
- CIT v. Gayatri Devi Jain*, (Anikesh Banerjee, Member (Judicial) and Prabhash Shankar, (Accountant Member)), [2026 SCC OnLine ITAT 10571](#)
- CIT v. Gujarat Fibre Grid Network Ltd.*, (**Sanjay Garg**, Member (Judicial) and Narendra Prasad Sinha, (Accountant Member)), [2026 SCC OnLine ITAT 10385](#)
- CIT v. Head Digital Works (P) Ltd.*, (Vijay Pal Rao, (Vice President) and Manjunatha G., (Accountant Member)), [2026 SCC OnLine ITAT 10808](#)
- CIT v. Incred Financial Services Ltd.*, (Amit Shukla, Member (Judicial) and **Arun Khodpia**, (Accountant Member)), [2026 SCC OnLine ITAT 10373](#)
- CIT v. Indira Kamineni*, (Vijay Pal Rao, (Vice President) and **Madhusudan Sawdia**, (Accountant Member)), [2026 SCC OnLine ITAT 10545](#)
- CIT v. Indira Trust*, (Sanjay Garg, J.M. and Rajesh Kumar, A.M.), [2025 SCC OnLine ITAT 21647](#)
- CIT v. ITW India (P) Ltd.*, (Challa Nagendra Prasad, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2026 SCC OnLine ITAT 10590](#)
- CIT v. Joginder Singh*, (Anubhav Sharma, Member (Judicial) and **Manish Agarwal**, (Accountant Member)), [2026 SCC OnLine ITAT 10709](#)
- CIT v. KC India Ltd.*, (**Anubhav Sharma**, Member (Judicial) and Manish Agarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10710](#)
- CIT v. Ketan Mahadevbhai Patel*, (Dr. B.R.R. Kumar, (Vice President) and **Suchitra Kamble**, Member (Judicial)), [2026 SCC OnLine ITAT 10393](#)
- CIT v. Kulbir Singh Arora*, (Vikas Awasthy, Member (Judicial) and **Brajesh Kumar Singh**, (Accountant Member)), [2026 SCC OnLine ITAT 10606](#)
- CIT v. Laxmikant Shantilal Gajjar*, (**Sanjay Garg**, Member (Judicial) and Narendra Prasad Sinha, (Accountant Member)), [2026 SCC OnLine ITAT 10690](#)
- CIT v. Linde Engineering India (P) Ltd.*, (Dr. B.R.R. Kumar, (Vice President) and **Rahul Chaudhary**, Member (Judicial)), [2026 SCC OnLine ITAT 10691](#)
- CIT v. Mahabir Prasad Dudhani*, (Laxmi Prasad Sahu, (Accountant Member)), [2026 SCC OnLine ITAT 10823](#)
- CIT v. Mamta Agarwal*, (**S. Rifaur Rahman**, (Accountant Member) and Sunil Kumar Singh, Member (Judicial)), [2026 SCC OnLine ITAT 10773](#)
- CIT v. Mantora Oil Products (P) Ltd.*, (Kul Bharat, (Vice President) and **Anadee Nath Misshra**, (Accountant Member)), [2026 SCC OnLine ITAT 10680](#)
- CIT v. Miten Patel HUF*, (Dr. B.R.R. Kumar, (Vice President) and **Rahul Chaudhary**, Member (Judicial)), [2026 SCC OnLine ITAT 10702](#)
- CIT v. Mohd. Mohideen Irfan*, (**Manu Kumar Giri**, Member (Judicial) and S.R. Raghunatha, (Accountant Member)), [2026 SCC OnLine ITAT 10401](#)
- CIT v. Nileshkumar Jayantilal Patel*, (Dr. B.R.R. Kumar, (Vice President) and **Suchitra Kamble**, Member (Judicial)), [2026 SCC OnLine ITAT 10386](#)

- CIT v. NIPRO Medical (India) (P) Ltd.*, (Manjunatha G., (Accountant Member) and **Ravish Sood**, Member (Judicial)), [2026 SCC OnLine ITAT 10863](#)
- CIT v. Nirmal Kumar Sarda*, (Satbeer Singh Godara, Member (Judicial) and **Naveen Chandra**, (Accountant Member)), [2026 SCC OnLine ITAT 10905](#)
- CIT v. P Gold (P) Ltd.*, (**Sanjay Garg**, Member (Judicial) and Annapurna Gupta, (Accountant Member)), [2026 SCC OnLine ITAT 10782](#)
- CIT v. Pankaj Jain*, (**Satbeer Singh Godara**, Member (Judicial) and Sanjay Awasthi, (Accountant Member)), [2026 SCC OnLine ITAT 10769](#)
- CIT v. PEC Ltd.*, (**Anubhav Sharma**, Member (Judicial) and Manish Agarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10746](#)
- CIT v. Piyush Tushar Paralikar*, (Pawan Singh, Member (Judicial) and **Khettra Mohan Roy**, (Accountant Member)), [2026 SCC OnLine ITAT 10481](#)
- CIT v. Polycab India Ltd.*, (**Amit Shukla**, Member (Judicial) and Arun Khodpia, (Accountant Member)), [2026 SCC OnLine ITAT 10891](#)
- CIT v. Praful Maganlal Paida*, (**Dr. Arjun Lal Saini**, (Accountant Member) and Dr. Dinesh Mohan Sinha, Member (Judicial)), [2026 SCC OnLine ITAT 10576](#)
- CIT v. Priti Brijal Bhatia*, (Mahavir Singh, (Vice President) and **S. Rifaur Rahman**, (Accountant Member)), [2026 SCC OnLine ITAT 10753](#)
- CIT v. Raghbir Singh*, (S. Rifaur Rahman, (Accountant Member) and **Vimal Kumar**, Member (Judicial)), [2026 SCC OnLine ITAT 10618](#)
- CIT v. Rajasthan Cricket Assn.*, (S. Seethalakshmi, J.M. and Rathod Kamlesh Jayantbhai, A.M.), [2025 SCC OnLine ITAT 21645](#)
- CIT v. Rane Brake Lining Ltd.*, (**Aby T. Varkey**, Member (Judicial) and S.R. Raghunatha, (Accountant Member)), [2026 SCC OnLine ITAT 10728](#)
- CIT v. Rich Food Corpn.*, (Anubhav Sharma, Member (Judicial) and **Manish Agarwal**, (Accountant Member)), [2026 SCC OnLine ITAT 10716](#)
- CIT v. Rungta Projects Ltd.*, (**Sonjoy Sarma**, Member (Judicial) and Ratnesh Nandan Sahay, (Accountant Member)), [2026 SCC OnLine ITAT 10325](#)
- CIT v. Sadashiva Sugars Ltd.*, (**Waseem Ahmed**, (Accountant Member) and Keshav Dubey, Member (Judicial)), [2026 SCC OnLine ITAT 10832](#)
- CIT v. Sagarlaxmi Agriseeds (P) Ltd.*, (**Sanjay Garg**, Member (Judicial) and Narendra Prasad Sinha, (Accountant Member)), [2026 SCC OnLine ITAT 10317](#)
- CIT v. Sanjivani Mahila Gramin Bigar Sheti Sahkari Pat Sanstha*, (Pawan Singh, Member (Judicial) and **Khettra Mohan Roy**, (Accountant Member)), [2026 SCC OnLine ITAT 10431](#)
- CIT v. Santosh Pigments & Chemical Industries*, (Challa Nagendra Prasad, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2026 SCC OnLine ITAT 10572](#)
- CIT v. Shree Bharti Developers*, (Dr. B.R.R. Kumar, (Vice President) and **Suchitra Kamble**, Member (Judicial)), [2026 SCC OnLine ITAT 10450](#)
- CIT v. Shri Navda Mahila Doodh Utpadak Sahkari Mandali Ltd.*, (**Dr. Arjun Lal Saini**, (Accountant Member) and Dr. Dinesh Mohan Sinha, Member (Judicial)), [2026 SCC OnLine ITAT 10505](#)
- CIT v. Sirisha Lagadapati*, (Vijay Pal Rao, (Vice President) and **Manjunatha G.**, (Accountant Member)), [2026 SCC OnLine ITAT 10651](#)
- CIT v. Suresh Chand Gupta*, (Satbeer Singh Godara, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2026 SCC OnLine ITAT 10892](#)

- CIT v. Transworld Furtichem (P) Ltd.*, (Om Prakash Kant, (Accountant Member) and Sandeep Singh Karhail, Member (Judicial)), [2026 SCC OnLine ITAT 10548](#)
- CIT v. Vantage Integrated Security Solutions (P) Ltd.*, (S. Rifaur Rahman, (Accountant Member) and **Sunil Kumar Singh**, Member (Judicial)), [2026 SCC OnLine ITAT 10836](#)
- CIT v. Veer Singh*, (Madhumita Roy, Member (Judicial) and **Kriwant Sahay**, (Accountant Member)), [2026 SCC OnLine ITAT 10757](#)
- CIT v. Vilas Polymers (P) Ltd.*, (Vijay Pal Rao, (Vice President) and **Madhusudan Sawdia**, (Accountant Member)), [2026 SCC OnLine ITAT 10764](#)
- CIT v. Vinipul Inorganics (P) Ltd.*, (**Sandeep Singh Karhail**, Member (Judicial) and Bijayananda Pruseth, (Accountant Member)), [2026 SCC OnLine ITAT 10603](#)
- CIT v. Vinod Bhanji Shah*, (**Sandeep Singh Karhail**, Member (Judicial) and Bijayananda Pruseth, (Accountant Member)), [2026 SCC OnLine ITAT 10605](#)
- CIT v. Vintek Circuits (India) (P) Ltd.*, (Mahavir Singh, (Vice President) and **S. Rifaur Rahman**, (Accountant Member)), [2026 SCC OnLine ITAT 10752](#)
- Codeblue Clothing (P) Ltd. v. CIT*, (Satbeer Singh Godara, Member (Judicial) and **Naveen Chandra**, (Accountant Member)), [2026 SCC OnLine ITAT 10594](#)
- Coimbatore Rajamani Venkatesh Sreenath v. CIT*, (Aby T. Varkey, Member (Judicial) and **S.R. Raghunatha**, (Accountant Member)), [2026 SCC OnLine ITAT 10555](#)
- Colen Chemical (P) Ltd. v. CIT*, (**Sonjoy Sarma**, Member (Judicial) and Ratnesh Nandan Sahay, (Accountant Member)), [2026 SCC OnLine ITAT 10642](#)
- Corus Construction (P) Ltd. v. CIT*, (**Laliet Kumar**, Member (Judicial) and Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10761](#)
- Datturam Rathod v. CIT*, (**Manjunatha G.**, (Accountant Member) and Ravish Sood, Member (Judicial)), [2026 SCC OnLine ITAT 10389](#)
- DCM Shriram Ltd. v. CIT*, (**S. Rifaur Rahman**, (Accountant Member) and Vimal Kumar, Member (Judicial)), [2026 SCC OnLine ITAT 10814](#)
- Debabrata Chakraborty v. CIT*, (George Mathan, Member (Judicial) and **Rakesh Mishra**, (Accountant Member)), [2026 SCC OnLine ITAT 10817](#)
- Deepak Dhanraj Murpana v. CIT*, (Vikram Singh Yadav, (Accountant Member) and **Siddhartha Nautiyal**, Member (Judicial)), [2026 SCC OnLine ITAT 10396](#)
- Deepak Kumar Borgoyary v. CIT*, (**Sonjoy Sarma**, Member (Judicial) and Rakesh Mishra, (Accountant Member)), [2026 SCC OnLine ITAT 10356](#)
- Dhanasekar v. CIT*, (Manu Kumar Giri, Member (Judicial) and S. R. Raghunatha, (Accountant Member)), [2026 SCC OnLine ITAT 10629](#)
- Dhanbad Blind Relief Society v. CIT*, (**Sonjoy Sarma**, Member (Judicial) and Ratnesh Nandan Sahay, (Accountant Member)), [2026 SCC OnLine ITAT 10620](#)
- Dhansukhbhai Jadavjibhai Kasundra v. CIT*, (Dr. Arjun Lal Saini, (Accountant Member) and **Dr. Dinesh Mohan Sinha**, Member (Judicial)), [2026 SCC OnLine ITAT 10581](#)
- Dharampeth Mahila Multi State Coop. Society Ltd. v. CIT*, (Pawan Singh, Member (Judicial) and **Khettra Mohan Roy**, (Accountant Member)), [2026 SCC OnLine ITAT 10428](#)
- Dhirajlal Talakchand Shah Charitable Trust v. CIT*, (**Vikram Singh Yadav**, (Accountant Member) and Siddhartha Nautiyal, Member (Judicial)), [2026 SCC OnLine ITAT 10835](#)
- Dhruv Healthcare Foundation v. CIT*, (**Sonjoy Sarma**, Member (Judicial) and Ratnesh Nandan Sahay, (Accountant Member)), [2026 SCC OnLine ITAT 10634](#)

- Dhvalkumar Kantilal v. CIT*, (Suchitra Kamble, Member (Judicial)), [2026 SCC OnLine ITAT 10539](#)
- Digamber Jain Dayodaya Pashu Avam Paryavaramn Kendra v. CIT*, (**Sunil Kumar Singh**, Member (Judicial) and Brajesh Kumar Singh, (Accountant Member)), [2026 SCC OnLine ITAT 10473](#)
- Digvijay Chemicals Ltd. v. CIT*, (**Laliet Kumar**, Member (Judicial) and Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10513](#)
- Dilip Sharma v. CIT*, (**Sunil Kumar Singh**, Member (Judicial) and Brajesh Kumar Singh, (Accountant Member)), [2026 SCC OnLine ITAT 10461](#)
- Disha Eye Hospitals (P) Ltd. v. CIT*, (**Pradip Kumar Choubey**, Member (Judicial) and Rakesh Mishra, (Accountant Member)), [2026 SCC OnLine ITAT 10800](#)
- Divyesh Maheshkumar Prajapati v. CIT*, (**T.R. Senthil Kumar**, Member (Judicial) and Narendra Prasad Sinha, (Accountant Member)), [2026 SCC OnLine ITAT 10760](#)
- Dugdh Utpadak Sahakari Samiti v. CIT*, (**Annapurna Gupta**, (Accountant Member) and Udayan Dasgupta, Member (Judicial)), [2026 SCC OnLine ITAT 10689](#)
- Durgadevi Sharma Charitable Trust v. CIT*, (**Narender Kumar Choudhry**, Member (Judicial)), [2026 SCC OnLine ITAT 10617](#)
- Eastern Chrome Tanning - Corpn. (P) Ltd. v. CIT*, (**Aby T. Varkey**, Member (Judicial) and Padmavathy S., (Accountant Member)), [2026 SCC OnLine ITAT 10695](#)
- ECI Engineering & Construction-Co. Ltd. v. CIT*, (Vijay Pal Rao, (Vice President) and **Manjunatha G.**, (Accountant Member)), [2026 SCC OnLine ITAT 10907](#)
- Elvin Newmai v. CIT*, (**Sonjoy Sarma**, Member (Judicial) and Rakesh Mishra, (Accountant Member)), [2026 SCC OnLine ITAT 10351](#)
- Embassy Office Parks REIT v. CIT*, (**Prashant Maharishi**, (Vice President) and Keshav Dubey, Member (Judicial)), [2026 SCC OnLine ITAT 10830](#)
- EMI Transmission Ltd. v. CIT*, (Amit Shukla, Member (Judicial) and Girish Agrawal, (Accountant Member)), [2026 SCC OnLine ITAT 10613](#)
- Faridabad Implements (P) Ltd. v. CIT*, (Anubhav Sharma, Member (Judicial) and **Manish Agarwal**, (Accountant Member)), [2026 SCC OnLine ITAT 10734](#)
- Firozabad Dugdh Utpadak Sahkari Sangh Ltd. v. CIT*, (**Sunil Kumar Singh**, Member (Judicial) and Brajesh Kumar Singh, (Accountant Member)), [2026 SCC OnLine ITAT 10477](#)
- Flame Dealers (P) Ltd. v. CIT*, (Yogesh Kumar U.S., Member (Judicial) and **Rakesh Mishra**, (Accountant Member)), [2026 SCC OnLine ITAT 10410](#)
- Flurys Swiss Confectionery (P) Ltd. v. CIT*, (**Pradip Kumar Choubey**, Member (Judicial) and Rakesh Mishra, (Accountant Member)), [2026 SCC OnLine ITAT 10795](#)
- Fullchandra Vishnubhai Patel v. CIT*, (**Annapurna Gupta**, (Accountant Member) and Siddhartha Nautiyal, Member (Judicial)), [2026 SCC OnLine ITAT 10333](#)
- Gagan Khanna v. CIT*, (Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10883](#)
- Gajanan Maharaj Shikshan Sanstha v. CIT*, (Pawan Singh, Member (Judicial) and **Khettra Mohan Roy**, (Accountant Member)), [2026 SCC OnLine ITAT 10434](#)
- Gas Supply Co. (P) Ltd. v. CIT*, (Satbeer Singh Godara, Member (Judicial) and **Amitabh Shukla**, (Accountant Member)), [2026 SCC OnLine ITAT 10737](#)
- Gas Supply Co. (P) Ltd. v. CIT*, (Satbeer Singh Godara, Member (Judicial) and **Amitabh Shukla**, (Accountant Member)), [2026 SCC OnLine ITAT 10738](#)

- Gau Mata Bhandara Gaushala Samiti v. CIT*, (**Annapurna Gupta**, (Accountant Member) and Udayan Dasgupta, Member (Judicial)), [2026 SCC OnLine ITAT 10682](#)
- Geeta Devi v. CIT*, (Anadee Nath Misshra, (Accountant Member)), [2026 SCC OnLine ITAT 10377](#)
- Giraffe Developers (P) Ltd. v. CIT*, (**Anikesh Banerjee**, Member (Judicial) and Prabhash Shankar, (Accountant Member)), [2026 SCC OnLine ITAT 10733](#)
- Gitco Vincom (P) Ltd. v. CIT*, (**Rajesh Kumar**, (Accountant Member) and Pradip Kumar Choubey, Member (Judicial)), [2026 SCC OnLine ITAT 10376](#)
- Globex Packaging v. CIT*, (Madhumita Roy, Member (Judicial) and **Kriwant Sahay**, (Accountant Member)), [2026 SCC OnLine ITAT 10759](#)
- Goa Housing Board v. CIT*, (**Waseem Ahmed**, (Accountant Member) and Sandeep Singh Karhail, Member (Judicial)), [2026 SCC OnLine ITAT 10870](#)
- Gopal Lal Gupta Kalani & Co. LLP v. CIT*, (Annapurna Gupta, (Accountant Member)), [2026 SCC OnLine ITAT 10826](#)
- Gopalan Selvakumar v. CIT*, (**Manu Kumar Giri**, Member (Judicial) and S.R. Raghunatha, (Accountant Member)), [2026 SCC OnLine ITAT 10402](#)
- Govind Ram v. CIT*, (**Laliet Kumar**, Member (Judicial) and Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10523](#)
- Govindaraj Ravichandran v. CIT*, (S.S. Viswanethra Ravi, Member (Judicial) and **S.R. Raghunatha**, (Accountant Member)), [2026 SCC OnLine ITAT 10896](#)
- Govindaswamy Sumangala v. CIT*, (**Waseem Ahmed**, (Accountant Member) and Sandeep Singh Karhail, Member (Judicial)), [2026 SCC OnLine ITAT 10872](#)
- Green Land Educational Society v. CIT*, (**Laliet Kumar**, Member (Judicial) and Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10422](#)
- Gujarat Mahila Credit Coop. Society Ltd. v. CIT*, (**Dr. Arjun Lal Saini**, (Accountant Member) and Dr. Dinesh Mohan Sinha, Member (Judicial)), [2026 SCC OnLine ITAT 10416](#)
- Gujarat Sales Tax Bar Assn. v. CIT*, (**Annapurna Gupta**, (Accountant Member) and Siddhartha Nautiyal, Member (Judicial)), [2026 SCC OnLine ITAT 10383](#)
- Gulam Mohd. v. CIT*, (Anadee Nath Misshra, (Accountant Member)), [2026 SCC OnLine ITAT 10361](#)
- Gupta Continental (P) Ltd. v. CIT*, (**S. Rifaur Rahman**, (Accountant Member) and Sunil Kumar Singh, Member (Judicial)), [2026 SCC OnLine ITAT 10506](#)
- Gurbachan Singh v. CIT*, (Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10662](#)
- Gurcharan Singh v. CIT*, (Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10873](#)
- Gurpinderpal Singh v. CIT*, (**Laliet Kumar**, Member (Judicial) and Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10425](#)
- Guru Singh Sabha v. CIT*, (Om Prakash Kant, (Accountant Member) and **Anikesh Banerjee**, Member (Judicial)), [2026 SCC OnLine ITAT 10623](#)
- Gurupadayya Swami v. CIT*, (**Waseem Ahmed**, (Accountant Member) and Keshav Dubey, Member (Judicial)), [2026 SCC OnLine ITAT 10829](#)
- Hansaben Mahendrabha v. CIT*, (Dr. Arjun Lal Saini, (Accountant Member) and **Dr. Dinesh Mohan Sinha**, Member (Judicial)), [2026 SCC OnLine ITAT 10447](#)

- Hanvi Enterprise v. CIT*, (Siddhartha Nautiyal, Member (Judicial) and **Narendra Prasad Sinha**, (Accountant Member)), [2026 SCC OnLine ITAT 10838](#)
- Hardik Kishanbhai Nayak v. CIT*, (**Dr. B.R.R. Kumar**, (Vice President) and Rahul Chaudhary, Member (Judicial)), [2026 SCC OnLine ITAT 10694](#)
- Hare Krishna Shiksha Samiti v. CIT*, (**Sunil Kumar Singh**, Member (Judicial) and Brajesh Kumar Singh, (Accountant Member)), [2026 SCC OnLine ITAT 10468](#)
- Hari Om Khanna v. CIT*, (Laliet Kumar, Member (Judicial) and **Manoj Kumar Aggarwal**, (Accountant Member)), [2026 SCC OnLine ITAT 10625](#)
- Harish Shambhubhai Ahir v. CIT*, (**Dr. Arjun Lal Saini**, (Accountant Member) and Dr. Dinesh Mohan Sinha, Member (Judicial)), [2026 SCC OnLine ITAT 10475](#)
- Harshad Kanjibhai Panchani v. CIT*, (**Dr. B.R.R. Kumar**, (Vice President) and Suchitra Kamble, Member (Judicial)), [2026 SCC OnLine ITAT 10338](#)
- Harshit Satish Gupta v. CIT*, (**Amit Shukla**, Member (Judicial) and Girish Agrawal, (Accountant Member)), [2026 SCC OnLine ITAT 10675](#)
- Haryana State Bharat Scouts & Guides v. CIT*, (**Laliet Kumar**, Member (Judicial) and Krinwant Sahay, (Accountant Member)), [2026 SCC OnLine ITAT 10467](#)
- Hetal Kalpesh Kothari v. CIT*, (Dr. Arjun Lal Saini, (Accountant Member) and Dr. Dinesh Mohan Sinha, Member (Judicial)), [2026 SCC OnLine ITAT 10457](#)
- Hi Tech International v. CIT*, (Laliet Kumar, Member (Judicial) and Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10858](#)
- Himanshu Singla v. CIT*, (Laliet Kumar, Member (Judicial) and **Manoj Kumar Aggarwal**, (Accountant Member)), [2026 SCC OnLine ITAT 10684](#)
- Hindusthan Bawa Builders v. CIT*, (Chandra Poojari, A.M. and Prakash Chand Yadav, J.M.), [2024 SCC OnLine ITAT 13074](#)
- Hitesh Bhikhubhai Desai v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Suchitra Kamble**, Member (Judicial)), [2026 SCC OnLine ITAT 10417](#)
- Housing Board v. CIT*, (**Laliet Kumar**, Member (Judicial) and Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10857](#)
- Hulikal Venkatesh Rajeev Kumar v. CIT*, (**Waseem Ahmed**, (Accountant Member) and Sandeep Singh Karhail, Member (Judicial)), [2026 SCC OnLine ITAT 10865](#)
- Idrish Khan v. CIT*, (Pawan Singh, Member (Judicial) and **Khettra Mohan Roy**, (Accountant Member)), [2026 SCC OnLine ITAT 10442](#)
- IFB Agro Industries Ltd. v. CIT*, (Rajesh Kumar, (Accountant Member) and **Pradip Kumar Choubey**, Member (Judicial)), [2026 SCC OnLine ITAT 10388](#)
- Inder Mohan Kukreja v. Assessing Officer, National Faceless Assessment Centre*, (M. Balaganesh, (Accountant Member) and **Sudhir Kumar**, Member (Judicial)), [2026 SCC OnLine ITAT 10597](#)
- India Cements Ltd. v. CIT*, (**Aby T. Varkey**, Member (Judicial) and S.R. Raghunatha, (Accountant Member)), [2026 SCC OnLine ITAT 10707](#)
- Indian Forest Industries (P) Ltd. v. CIT*, (**Vikas Awasthy**, Member (Judicial)), [2026 SCC OnLine ITAT 10630](#)
- Indira Gandhi University v. CIT*, (**Laliet Kumar**, Member (Judicial) and Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10902](#)
- Indrashil Kaka Ba & Kala Budh Public v. CIT*, (**T.R. Senthil Kumar**, Member (Judicial) and Narendra Prasad Sinha, (Accountant Member)), [2026 SCC OnLine ITAT 10418](#)

- Inna Bajwa Coop. Agricultural Service Society Ltd. Dhuri v. CIT*, (Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10877](#)
- Instronics Ltd. v. CIT*, (**S. Rifaur Rahman**, (Accountant Member) and Vimal Kumar, Member (Judicial)), [2026 SCC OnLine ITAT 10756](#)
- Ish Buildcon (P) Ltd. v. CIT*, (Satbeer Singh Godara, Member (Judicial) and **Naveen Chandra**, (Accountant Member)), [2026 SCC OnLine ITAT 10824](#)
- Ismail Nurmahmad Sipai v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Rahul Chaudhary**, Member (Judicial)), [2026 SCC OnLine ITAT 10679](#)
- Jagdeep Chaudhary v. CIT*, (Rajpal Yadav, (Vice President) and **Krinwant Sahay**, (Accountant Member)), [2026 SCC OnLine ITAT 10580](#)
- Jagjit Singh v. CIT*, (Laliet Kumar, Member (Judicial) and Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10886](#)
- Jai Kissan Foods v. CIT*, (Anubhav Sharma, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2026 SCC OnLine ITAT 10647](#)
- Jaimin Yogesh Shah v. CIT*, (**Narender Kumar Choudhry**, Member (Judicial) and Arun Khodpia, (Accountant Member)), [2026 SCC OnLine ITAT 10518](#)
- JameahAhmediyahUloomul Quran v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Rahul Chaudhary**, Member (Judicial)), [2026 SCC OnLine ITAT 10546](#)
- Jashvantbhai Ashabhai Patel v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Rahul Chaudhary**, Member (Judicial)), [2026 SCC OnLine ITAT 10615](#)
- Jayeshkumar Labhubhai Babaria v. CIT*, (Dr. Arjun Lal Saini, (Accountant Member) and **Dr. Dinesh Mohan Sinha**, Member (Judicial)), [2026 SCC OnLine ITAT 10438](#)
- Jayshriben Shah v. CIT*, (**Suchitra Kamble**, Member (Judicial)), [2026 SCC OnLine ITAT 10683](#)
- Jila Sahakari Kendriya Bank v. CIT*, (**S. Rifaur Rahman**, (Accountant Member) and Sunil Kumar Singh, Member (Judicial)), [2026 SCC OnLine ITAT 10644](#)
- Jitender Parmar v. CIT*, (Satbeer Singh Godara, Member (Judicial) and **Naveen Chandra**, (Accountant Member)), [2026 SCC OnLine ITAT 10595](#)
- Joga Singh v. CIT*, (Laliet Kumar, Member (Judicial) and **Manoj Kumar Aggarwal**, (Accountant Member)), [2026 SCC OnLine ITAT 10688](#)
- JSR Housing & Developers (P) Ltd. v. CIT*, (**S. Rifaur Rahman**, (Accountant Member) and Sunil Kumar Singh, Member (Judicial)), [2026 SCC OnLine ITAT 10489](#)
- Jubilant Foodworks Ltd. v. CIT*, (S. Rifaur Rahman, A.M. and Yogesh Kumar U.S., J.M.), [2025 SCC OnLine ITAT 1757](#)
- Jyothi Gupta v. CIT*, (Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10875](#)
- Jyotima Singh v. CIT*, (**Mahavir Singh**, (Vice President) and Manish Agarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10854](#)
- K.R. Pulp & Papers Ltd. v. CIT*, (Raj Kumar Chauhan, Member (Judicial) and **Manish Agarwal**, (Accountant Member)), [2026 SCC OnLine ITAT 10884](#)
- Kamal Partap Chaudhary v. CIT*, (Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10889](#)
- Kamini Devi v. CIT*, (Satbeer Singh Godara, Member (Judicial) and **Naveen Chandra**, (Accountant Member)), [2026 SCC OnLine ITAT 10599](#)

- Kamla Yadav v. CIT*, (**Raj Kumar Chauhan**, Member (Judicial) and Amitabh Shukla, (Accountant Member)), [2026 SCC OnLine ITAT 10635](#)
- Kamlesh Kumari v. CIT*, (**Sunil Kumar Singh**, Member (Judicial) and Brajesh Kumar Singh, (Accountant Member)), [2026 SCC OnLine ITAT 10464](#)
- Kannusamy Muthu Karuppasamy v. CIT*, (**Aby T. Varkey**, Member (Judicial) and Balakrishnan S., (Accountant Member)), [2026 SCC OnLine ITAT 10726](#)
- Kantibhai Ganeshbhai Parmar v. CIT*, (**Sanjay Garg**, Member (Judicial) and Narendra Prasad Sinha, (Accountant Member)), [2026 SCC OnLine ITAT 10806](#)
- Kantilal Ranchhodbhai v. CIT*, (Dr. Arjun Lal Saini, (Accountant Member) and **Dr. Dinesh Mohan Sinha**, Member (Judicial)), [2026 SCC OnLine ITAT 10494](#)
- Kanugolu Sunil v. CIT*, (**Aby T. Varkey**, Member (Judicial) and Padmavathy S., (Accountant Member)), [2026 SCC OnLine ITAT 10722](#)
- Kanyakumari District Coop. Milk Producers Union Ltd. v. Assessing Officer*, (George George K., (Vice President) and **S.R. Raghunatha**, (Accountant Member)), [2026 SCC OnLine ITAT 10788](#)
- Karamsad Bandhu Samaj v. CIT*, (**T.R. Senthil Kumar**, Member (Judicial) and Narendra Prasad Sinha, (Accountant Member)), [2026 SCC OnLine ITAT 10321](#)
- Karan Bansal v. CIT*, (Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10622](#)
- Karan Singh Rathore v. CIT*, (Annapurna Gupta, (Accountant Member)), [2026 SCC OnLine ITAT 10820](#)
- Karnataka Coop. Credit Society Ltd. v. CIT*, (Prashant Maharishi, (Vice President) and **Soundararajan K.**, Member (Judicial)), [2026 SCC OnLine ITAT 10547](#)
- Karni Awash (P) Ltd. v. CIT*, (George Mathan, Member (Judicial) and **Rakesh Mishra**, (Accountant Member)), [2026 SCC OnLine ITAT 10411](#)
- Khalsa Mankind Services v. CIT*, (**Challa Nagendra Prasad**, Member (Judicial) and Makarand Vasant Mahadeokar, (Accountant Member)), [2026 SCC OnLine ITAT 10561](#)
- Khamaj Coop. Housing Society Ltd. v. CIT*, (**Vikram Singh Yadav**, (Accountant Member) and Kavitha Rajagopal, Member (Judicial)), [2026 SCC OnLine ITAT 10604](#)
- Khurana Autos v. CIT*, (**Laliet Kumar**, Member (Judicial) and Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10514](#)
- Kiran Harubhai Dangar v. Assessing Officer*, (**Dr. Arjun Lal Saini**, (Accountant Member) and Dr. Dinesh Mohan Sinha, Member (Judicial)), [2026 SCC OnLine ITAT 10476](#)
- Kiran Wati v. CIT*, (S. Rifaur Rahman, (Accountant Member) and **Vimal Kumar**, Member (Judicial)), [2026 SCC OnLine ITAT 10661](#)
- Kirandevi Chandrasekhar Patel v. CIT*, (**Dr. B.R.R. Kumar**, (Vice President) and Rahul Chaudhary, Member (Judicial)), [2026 SCC OnLine ITAT 10509](#)
- Kishan Batukbhai Chauhan v. CIT*, (**T.R. Senthil Kumar**, Member (Judicial) and Narendra Prasad Sinha, (Accountant Member)), [2026 SCC OnLine ITAT 10406](#)
- Kishorkumar Prabhatbhai Rathod v. CIT*, (**Dr. Arjun Lal Saini**, (Accountant Member) and Dr. Dinesh Mohan Sinha, Member (Judicial)), [2026 SCC OnLine ITAT 10472](#)
- KNP Associates v. CIT*, (**S. Rifaur Rahman**, (Accountant Member) and Sunil Kumar Singh, Member (Judicial)), [2026 SCC OnLine ITAT 10493](#)
- Kondal Rao v. CIT*, (Ravish Sood, Member (Judicial) and **Madhusudan Sawdia**, (Accountant Member)), [2026 SCC OnLine ITAT 10864](#)

- Korb Ceramic Mineral Solution v. CIT*, (**Dr. Arjun Lal Saini**, (Accountant Member) and Dr. Dinesh Mohan Sinha, Member (Judicial)), [2026 SCC OnLine ITAT 10437](#)
- Kotireddy Nagireddy v. CIT*, (Vijay Pal Rao, (Vice President) and **Manjunatha G.**, (Accountant Member)), [2026 SCC OnLine ITAT 10641](#)
- KPMS Jain School (P) Ltd. v. CIT*, (Ravish Sood, Member (Judicial) and **Madhusudan Sawdia**, (Accountant Member)), [2026 SCC OnLine ITAT 10480](#)
- Krishna Chauhan v. CIT*, (Laliet Kumar, Member (Judicial)), [2026 SCC OnLine ITAT 10853](#)
- Krishna Reddy Pagidi v. CIT*, (Manjunatha G., (Accountant Member) and **Ravish Sood**, Member (Judicial)), [2026 SCC OnLine ITAT 10894](#)
- Krishnan Nagarajan v. CIT*, (**Aby T. Varkey**, Member (Judicial) and S.R. Raghunatha, (Accountant Member)), [2026 SCC OnLine ITAT 10711](#)
- Krishnapal v. CIT*, (**Sunil Kumar Singh**, Member (Judicial) and Brajesh Kumar Singh, (Accountant Member)), [2026 SCC OnLine ITAT 10444](#)
- Kshitiz Sachdeva v. CIT*, (**Anubhav Sharma**, Member (Judicial) and Amitabh Shukla, (Accountant Member)), [2026 SCC OnLine ITAT 10750](#)
- KTWO Technology Solutions (P) Ltd. v. CIT*, (**Waseem Ahmed**, (Accountant Member) and Keshav Dubey, Member (Judicial)), [2026 SCC OnLine ITAT 10828](#)
- Kulbhushan Mittal v. CIT*, (Satbeer Singh Godara, Member (Judicial) and **Naveen Chandra**, (Accountant Member)), [2026 SCC OnLine ITAT 10527](#)
- Kulbir Singh v. CIT*, (Laliet Kumar, Member (Judicial) and Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10859](#)
- Kurukshetra Central Coop. Bank Ltd. v. CIT*, (**Laliet Kumar**, Member (Judicial) and Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10504](#)
- Kynremri Lyngdoh v. CIT*, (**Sonjoy Sarma**, Member (Judicial) and Rakesh Mishra, (Accountant Member)), [2026 SCC OnLine ITAT 10364](#)
- Lajavanti Sunil Mohta v. CIT*, (**Dr. Arjun Lal Saini**, (Accountant Member) and Dr. Dinesh Mohan Sinha, Member (Judicial)), [2026 SCC OnLine ITAT 10584](#)
- Lakhbir Singh Rai v. CIT*, (Laliet Kumar, Member (Judicial) and **Manoj Kumar Aggarwal**, (Accountant Member)), [2026 SCC OnLine ITAT 10619](#)
- Lakhvinder Singh v. CIT*, (Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10633](#)
- Lan Finance (P) Ltd. v. CIT*, (**Justice (Retd.) C.V. Bhadang**, (President) and Girish Agrawal, (Accountant Member)), [2026 SCC OnLine ITAT 10751](#)
- Lear Automotive India (P) Ltd. v. CIT*, (R.K. Panda, (Vice President) and **Astha Chandra**, Member (Judicial)), [2025 SCC OnLine ITAT 21438](#)
- Life Line v. CIT*, (**Laliet Kumar**, Member (Judicial) and Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10762](#)
- Lokendra Kumar Singh v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Suchitra Kamble**, Member (Judicial)), [2026 SCC OnLine ITAT 10378](#)
- Lokendra Kumar Singh v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Suchitra Kamble**, Member (Judicial)), [2026 SCC OnLine ITAT 10379](#)
- Lubina Coop. Housing Society Ltd. v. CIT*, (**Narender Kumar Choudhry**, Member (Judicial) and Arun Khodpia, (Accountant Member)), [2026 SCC OnLine ITAT 10624](#)

- Lupin Vinimay (P) Ltd. v. CIT*, (Laxmi Prasad Sahu, (Accountant Member)), [2026 SCC OnLine ITAT 10851](#)
- Luxor Nano Technology (P) Ltd. v. CIT*, (**Mahavir Singh**, (Vice President) and Manish Agarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10846](#)
- Luxor Nano Technology (P) Ltd. v. CIT*, (**Mahavir Singh**, (Vice President) and Manish Agarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10847](#)
- M.P. Ferrous & Non Ferrous India (P) Ltd. v. CIT*, (B.R. Baskaran, A.M. and Sandeep Singh Karhail, J.M.), [2023 SCC OnLine ITAT 1037](#)
- M.R. Overseas (P) Ltd. v. CIT*, (**Satbeer Singh Godara**, Member (Judicial) and Sanjay Awasthi, (Accountant Member)), [2026 SCC OnLine ITAT 10771](#)
- Macedon Vinimay (P) Ltd. v. CIT*, (**Rajesh Kumar**, (Accountant Member) and Pradip Kumar Choubey, Member (Judicial)), [2026 SCC OnLine ITAT 10674](#)
- Machamada Ponnappa Prakash v. CIT*, (Waseem Ahmed, (Accountant Member) and **Soundararajan K.**, Member (Judicial)), [2026 SCC OnLine ITAT 10530](#)
- Machavarapu Koteswara Rao v. CIT*, (Vijay Pal Rao, (Vice President) and **Madhusudan Sawdia**, (Accountant Member)), [2026 SCC OnLine ITAT 10900](#)
- Madan Lal Grover v. CIT*, (Suchitra Kamble, Member (Judicial)), [2026 SCC OnLine ITAT 10538](#)
- Madhava Rao Tumula v. CIT*, (Vijay Pal Rao, (Vice President) and **Madhusudan Sawdia**, (Accountant Member)), [2026 SCC OnLine ITAT 10543](#)
- Madhya Gujarat Vij Co. Ltd. v. CIT*, (Suchitra Kamble, Member (Judicial) and **Narendra Prasad Sinha**, (Accountant Member)), [2026 SCC OnLine ITAT 10825](#)
- Maghi Educational Trust v. CIT*, (Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10876](#)
- Mahaan Parkash Kaundal v. CIT*, (Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10879](#)
- Mahaonline Ltd. v. CIT*, (Saktijit Dey, V.P. and Amarjit Singh, A.M.), [2024 SCC OnLine ITAT 13078](#)
- Mahatma Jyotiba Fule Vidhyapeeth Samiti v. CIT*, (Annapurna Gupta, (Accountant Member) and **Udayan Das Gupta**, Member (Judicial)), [2026 SCC OnLine ITAT 10320](#)
- Mahesh Babu Pujala v. CIT*, (Manjunatha G., (Accountant Member) and Ravish Sood, Member (Judicial)), [2026 SCC OnLine ITAT 10812](#)
- Mahesh K. Patel v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Suchitra Kamble**, Member (Judicial)), [2026 SCC OnLine ITAT 10340](#)
- Maheshbhai Thakorbhai Patel v. CIT*, (**Annapurna Gupta**, (Accountant Member) and Suchitra Kamble, Member (Judicial)), [2026 SCC OnLine ITAT 10335](#)
- Mahindra World City (Jaipur) Ltd. v. Circle-01*, (Annapurna Gupta, (Accountant Member) and **Udayan Das Gupta**, Member (Judicial)), [2026 SCC OnLine ITAT 10792](#)
- Mai Harham Kaur Trust v. CIT*, (**Laliet Kumar**, Member (Judicial) and Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10510](#)
- Mamta Jindal v. CIT*, (Msmadhumita Roy, Member (Judicial) and Renu Jauhri, (Accountant Member)), [2026 SCC OnLine ITAT 10776](#)
- Mancherji Joshi Memorial Education Fund v. CIT*, (**Vikram Singh Yadav**, (Accountant Member) and Siddhartha Nautiyal, Member (Judicial)), [2026 SCC OnLine ITAT 10833](#)

- Mangal Singh Khatana v. CIT*, (**Mahavir Singh**, (Vice President) and Manish Agarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10440](#)
- Maniratddin Ali v. CIT*, (**Sonjoy Sarma**, Member (Judicial) and Rakesh Mishra, (Accountant Member)), [2026 SCC OnLine ITAT 10365](#)
- Manjibhia Maganbhai Asodiya v. CIT*, (Dr. B.R.R. Kumarm, (Vice President) and **Rahul Chaudhary**, Member (Judicial)), [2026 SCC OnLine ITAT 10519](#)
- Manoj Kumar v. CIT*, (Anubhav Sharma, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2026 SCC OnLine ITAT 10648](#)
- Mansi Thukral v. DEL-W-(76)(1)*, (Satbeer Singh Godara, Member (Judicial) and **Naveen Chandra**, (Accountant Member)), [2026 SCC OnLine ITAT 10598](#)
- Marappa Gounder Senniapan v. CIT*, (**Aby T. Varkey**, Member (Judicial) and Balakrishnan S., (Accountant Member)), [2026 SCC OnLine ITAT 10727](#)
- Marphi Chyrmang v. CIT*, (**Sonjoy Sarma**, Member (Judicial) and Rakesh Mishra, (Accountant Member)), [2026 SCC OnLine ITAT 10353](#)
- Mata Road Carriers v. CIT*, (Ravish Sood, J.M. and Arun Khodpia, A.M.), [2023 SCC OnLine ITAT 5934](#)
- Meerut Roller Flour Mills (P) Ltd. v. CIT*, (**Anubhav Sharma**, Member (Judicial) and Manish Agarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10706](#)
- Megha Oils v. CIT*, (**Sonjoy Sarma**, Member (Judicial) and Rakesh Mishra, (Accountant Member)), [2026 SCC OnLine ITAT 10367](#)
- Metoxo Eco (P) Ltd. v. CIT*, (Annapurna Gupta, (Accountant Member) and **Udayan Das Gupta**, Member (Judicial)), [2026 SCC OnLine ITAT 10329](#)
- Miles2smile Foundation v. CIT*, (**Raj Kumar Chauhan**, Member (Judicial) and Amitabh Shukla, (Accountant Member)), [2026 SCC OnLine ITAT 10566](#)
- Minji Kiran Kumar Goud v. CIT*, (Vijay Pal Rao, (Vice President) and **Madhusudan Sawdia**, (Accountant Member)), [2026 SCC OnLine ITAT 10533](#)
- Mithabhai Jomabhai Rabari v. CIT*, (Suchitra Kamble, Member (Judicial)), [2026 SCC OnLine ITAT 10699](#)
- Mitsui Prime Advanced Composites India (P) Ltd. v. CIT*, (Kavitha Rajagopal, Member (Judicial) and **Renu Jauhri**, (Accountant Member)), [2026 SCC OnLine ITAT 10586](#)
- Modasa Ekda Dasha Khadayata Samaj v. CIT*, (Amit Shukla, Member (Judicial) and **Girish Agrawal**, (Accountant Member)), [2026 SCC OnLine ITAT 10562](#)
- Mohan Jute Ltd. v. CIT*, (**George Mathan**, Member (Judicial) and Rakesh Mishra, (Accountant Member)), [2026 SCC OnLine ITAT 10326](#)
- Mohd. Iqbal Khan v. CIT*, (Om Prakash Kant, (Accountant Member) and **Anikesh Banerjee**, Member (Judicial)), [2026 SCC OnLine ITAT 10741](#)
- Mohd. Rafia Mir v. CIT*, (**Udayan Dasgupta**, Member (Judicial) and Krinwant Sahay, (Accountant Member)), [2026 SCC OnLine ITAT 10330](#)
- Mohd. Rizwan Ansari v. CIT*, (**S. Rifaur Rahman**, (Accountant Member) and Sunil Kumar Singh, Member (Judicial)), [2026 SCC OnLine ITAT 10774](#)
- Mohd. Umaruddin Khamruddin v. CIT*, (Prashant Maharishi, (Vice President) and **Soundararajan K.**, Member (Judicial)), [2026 SCC OnLine ITAT 10535](#)
- Mohsinbhai Harunbhai Kadri Gulmohar Society v. CIT*, (**Dr. Arjun Lal Saini**, (Accountant Member) and Dr. Dinesh Mohan Sinha, Member (Judicial)), [2026 SCC OnLine ITAT 10482](#)

- Mota Gopnath Mahanj Ni Jagya v. CIT*, (Sanjay Garg, Member (Judicial) and **Narendra Prasad Sinha**, (Accountant Member)), [2026 SCC OnLine ITAT 10498](#)
- Mphasis Ltd. v. CIT*, (**Prashant Maharishi**, (Vice President) and Soundararajan K., Member (Judicial)), [2026 SCC OnLine ITAT 10507](#)
- Mukeshbhai Javjibhai Mangukiya v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Suchitra Kamble**, Member (Judicial)), [2026 SCC OnLine ITAT 10328](#)
- Mukund Ambadas Pitale v. CIT*, (Anubhav Sharma, Member (Judicial) and Khettra Mohan Roy, (Accountant Member)), [2026 SCC OnLine ITAT 10843](#)
- Musaddilal Jewellers Exporters (P) Ltd. v. CIT*, (Ravish Sood, Member (Judicial) and **Madhusudan Sawdia**, (Accountant Member)), [2026 SCC OnLine ITAT 10542](#)
- N.V. Reality (P) Ltd. v. CIT*, (**Pawan Singh**, Member (Judicial) and Arun Khodpia, (Accountant Member)), [2026 SCC OnLine ITAT 10525](#)
- NA Ramachandra Raja Charity Trust v. CIT*, (**Inturi Rama Rao**, (Accountant Member) and Manu Kumar Giri, Member (Judicial)), [2026 SCC OnLine ITAT 10908](#)
- Narayanan Sundaramahalingam Rajkumar v. CIT*, (George George K., (Vice President) and **S.R. Raghunatha**, (Accountant Member)), [2026 SCC OnLine ITAT 10841](#)
- Narayanand Bramhchari Sharda Peeth v. CIT*, (Dr. Arjun Lal Saini, (Accountant Member) and **Dr. Dinesh Mohan Sinha**, Member (Judicial)), [2026 SCC OnLine ITAT 10485](#)
- Naresh Dharamchand Kapadia v. CIT*, (**Beena Pillai**, Member (Judicial) and Bijayananda Pruseth, (Accountant Member)), [2026 SCC OnLine ITAT 10339](#)
- Naresh Gupta v. CIT*, (Annapurna Gupta, (Accountant Member) and **Udayan Das Gupta**, Member (Judicial)), [2026 SCC OnLine ITAT 10787](#)
- Nasiyanur Primary Agricultural Coop. Credit Society Ltd. v. CIT*, (**Inturi Rama Rao**, (Accountant Member) and Manu Kumar Giri, Member (Judicial)), [2026 SCC OnLine ITAT 10731](#)
- Nathubhai Sa Vjibhai Desai v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Rahul Chaudhary**, Member (Judicial)), [2026 SCC OnLine ITAT 10673](#)
- National P.G. College v. CIT*, (**S. Rifaur Rahman**, (Accountant Member) and Sunil Kumar Singh, Member (Judicial)), [2026 SCC OnLine ITAT 10463](#)
- Naveen Kumar Katoch v. CIT*, (Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10874](#)
- Nawab Motors (P) Ltd. v. CIT*, (Vikas Awasthy, Member (Judicial) and **Brajesh Kumar Singh**, (Accountant Member)), [2026 SCC OnLine ITAT 10607](#)
- Nayankumar Raojibhai Patel v. CIT*, (Sanjay Garg, Member (Judicial)), [2026 SCC OnLine ITAT 10803](#)
- Neeraj Kumar Jha v. CIT*, (Om Prakash Kant, (Accountant Member) and **Anikesh Banerjee**, Member (Judicial)), [2026 SCC OnLine ITAT 10397](#)
- Nikunj Ajitkumar Jani v. CIT*, (**Suchitra Kamble**, Member (Judicial)), [2026 SCC OnLine ITAT 10668](#)
- Nitin Mangla v. CIT*, (Anubhav Sharma, Member (Judicial) and **Manish Agarwal**, (Accountant Member)), [2026 SCC OnLine ITAT 10703](#)
- Nitya Gopalakrishnan v. CIT*, (Vikas Awasthy, Member (Judicial) and **Renu Jauhri**, (Accountant Member)), [2026 SCC OnLine ITAT 10390](#)
- Nizamia Hyderabad Womens Assn. Trust v. CIT*, (Manjunatha G., (Accountant Member) and **Ravish Sood**, Member (Judicial)), [2026 SCC OnLine ITAT 10862](#)

- Nobel Communications (P) Ltd. v. CIT*, (**George Mathan**, Member (Judicial) and Laxmi Prasad Sahu, (Accountant Member)), [2026 SCC OnLine ITAT 10909](#)
- Nursing Vanijya Ltd. v. CIT*, (**George Mathan**, Member (Judicial) and Rakesh Mishra, (Accountant Member)), [2026 SCC OnLine ITAT 10657](#)
- O.831, Tuticorin Agricultural Producers Coop. Marketing Society Ltd. v. CIT*, (**George George K.**, (Vice President) and Balakrishnan S., (Accountant Member)), [2026 SCC OnLine ITAT 10479](#)
- Omnitel Technologies (P) Ltd. v. CIT*, (Anubhav Sharma, Member (Judicial) and **Manish Agarwal**, (Accountant Member)), [2026 SCC OnLine ITAT 10660](#)
- Omprakash Thakur v. CIT*, (**George Mathan**, Member (Judicial) and Rakesh Mishra, (Accountant Member)), [2026 SCC OnLine ITAT 10327](#)
- Padmadevi R. Maloo Foundation Amravati v. CIT*, (Pawan Singh, Member (Judicial) and **Khettra Mohan Roy**, (Accountant Member)), [2026 SCC OnLine ITAT 10487](#)
- Pandtehar Coop. Agricultural Services Society Ltd. v. CIT*, (Laliet Kumar, Member (Judicial) and **Manoj Kumar Aggarwal**, (Accountant Member)), [2026 SCC OnLine ITAT 10667](#)
- Paneerselvam Daivaraj v. CIT*, (George George K., (Vice President) and S.R. Raghunatha, (Accountant Member)), [2026 SCC OnLine ITAT 10730](#)
- Pankaj Chopra v. CIT*, (Challa Nagendra Prasad, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2026 SCC OnLine ITAT 10592](#)
- Pankaj Jhumarmal Bothra v. CIT*, (**Dr. B.R.R. Kumar**, (Vice President) and Suchitra R. Kamble, Member (Judicial)), [2026 SCC OnLine ITAT 10765](#)
- Pankaj Verma v. CIT*, (**Laliet Kumar**, Member (Judicial) and Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10511](#)
- Pankajkumar Chhotatal Kadwasheth v. CIT*, (**Sanjay Garg**, Member (Judicial) and Narendra Prasad Sinha, (Accountant Member)), [2026 SCC OnLine ITAT 10804](#)
- Param Educational Society v. CIT*, (Manjunatha G., (Accountant Member) and Ravish Sood, Member (Judicial)), [2026 SCC OnLine ITAT 10809](#)
- Paramjit Singh v. CIT*, (Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10888](#)
- Paravadi Dudh Utpadak Sahakari Mandli Ltd. v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Suchitra Kamble**, Member (Judicial)), [2026 SCC OnLine ITAT 10698](#)
- Parshavnath Charitable Trust (Foundation) v. CIT*, (Narender Kumar Choudhry, Member (Judicial) and **Arun Khodpia**, (Accountant Member)), [2026 SCC OnLine ITAT 10370](#)
- Parshotmbhai Patel v. CIT*, (**Suchitra Kamble**, Member (Judicial)), [2026 SCC OnLine ITAT 10686](#)
- Parshottam Jodhabhai Jethava v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Suchitra Kamble**, Member (Judicial)), [2026 SCC OnLine ITAT 10375](#)
- Parth Developers v. CIT*, (Narender Kumar Choudhry, Member (Judicial) and **Arun Khodpia**, (Accountant Member)), [2026 SCC OnLine ITAT 10374](#)
- Pawan Kumar v. CIT*, (Raj Kumar Chauhan, Member (Judicial) and **Amitabh Shukla**, (Accountant Member)), [2026 SCC OnLine ITAT 10893](#)
- Peer Paras Nath v. CIT*, (**Laliet Kumar**, Member (Judicial)), [2026 SCC OnLine ITAT 10526](#)
- Photon Infotech (P) Ltd. v. CIT*, (George George K., (Vice President) and **Inturi Rama Rao**, (Accountant Member)), [2026 SCC OnLine ITAT 10880](#)

- Pistaben Rajmal Jain v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Suchitra Kamble**, Member (Judicial)), [2026 SCC OnLine ITAT 10458](#)
- Piyushkumar Vrajlal Mehta v. CIT*, (Sanjay Garg, Member (Judicial) and **Narendra Prasad Sinha**, (Accountant Member)), [2026 SCC OnLine ITAT 10512](#)
- Pooja Dipen Shah v. CIT*, (Dr. Arjun Lal Saini, (Accountant Member) and **Dr. Dinesh Mohan Sinha**, Member (Judicial)), [2026 SCC OnLine ITAT 10420](#)
- Pradeep Kumar v. CIT*, (**Laliet Kumar**, Member (Judicial) and Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10515](#)
- Pradip Dutta v. CIT*, (**Rajesh Kumar**, (Accountant Member) and Pradip Kumar Choubey, Member (Judicial)), [2026 SCC OnLine ITAT 10612](#)
- Prahalad Singh v. Assessment Unit Income Tax Department*, (Annapurna Gupta, (Accountant Member) and Udayan Das Gupta, Member (Judicial)), [2026 SCC OnLine ITAT 10790](#)
- Prakashbhai Khengarbhai Dodiya v. CIT*, (Dr. Arjun Lal Saini, (Accountant Member) and **Dr. Dinesh Mohan Sinha**, Member (Judicial)), [2026 SCC OnLine ITAT 10451](#)
- Pramodaray Naranaprasad Pathak v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Rahul Chaudhary**, Member (Judicial)), [2026 SCC OnLine ITAT 10616](#)
- Pranav Tulsibhai Tanti Rachana v. CIT*, (Dr. Arjun Lal Saini, (Accountant Member) and **Dr. Dinesh Mohan Sinha**, Member (Judicial)), [2026 SCC OnLine ITAT 10455](#)
- Prasad Nimmagadda v. CIT*, (**Vijay Pal Rao**, (Vice President) and Manjunatha G., (Accountant Member)), [2026 SCC OnLine ITAT 10394](#)
- Prasana Jayantkumar Bhatt v. CIT*, (**Dr. B.R.R. Kumar**, (Vice President) and Rahul Chaudhary, Member (Judicial)), [2026 SCC OnLine ITAT 10839](#)
- Prashant Gupta v. CIT*, (**Sunil Kumar Singh**, Member (Judicial) and Brajesh Kumar Singh, (Accountant Member)), [2026 SCC OnLine ITAT 10478](#)
- Prashant Sitaram Narvekar v. CIT*, (Vikram Singh Yadav, (Accountant Member) and **Rahul Chaudhary**, Member (Judicial)), [2026 SCC OnLine ITAT 10632](#)
- Prashantkumar Chimanlal Patel v. CIT*, (Sanjay Garg, Member (Judicial) and **Narendra Prasad Sinha**, (Accountant Member)), [2026 SCC OnLine ITAT 10524](#)
- Prashantkumar Kantilal Parikh v. CIT*, (**Sanjay Garg**, Member (Judicial) and Narendra Prasad Sinha, (Accountant Member)), [2026 SCC OnLine ITAT 10785](#)
- Pravinchandra P. Agarwal (HUF) v. CIT*, (**Dr. Arjun Lal Saini**, (Accountant Member) and Dr. Dinesh Mohan Sinha, Member (Judicial)), [2026 SCC OnLine ITAT 10579](#)
- Prem Foils Ltd. v. CIT*, (**Annapurna Gupta**, (Accountant Member) and Siddhartha Nautiyal, Member (Judicial)), [2026 SCC OnLine ITAT 10701](#)
- Premium Tower Coop. Housing Society Ltd. v. CIT*, (Om Prakash Kant, (Accountant Member) and **Anikesh Banerjee**, Member (Judicial)), [2026 SCC OnLine ITAT 10664](#)
- Premji Valjibhai Khungla v. CIT*, (Dr. Arjun Lal Saini, (Accountant Member) and Dinesh Mohan Sinha, Member (Judicial)), [2026 SCC OnLine ITAT 10649](#)
- Prempal Singh Pal Travels v. CIT*, (Satbeer Singh Godara, Member (Judicial) and **Naveen Chandra**, (Accountant Member)), [2026 SCC OnLine ITAT 10593](#)
- Pritiben A. Gandhi v. CIT*, (**Dr. Arjun Lal Saini**, (Accountant Member) and Dr. Dinesh Mohan Sinha, Member (Judicial)), [2026 SCC OnLine ITAT 10495](#)
- Priyamvada Singhal v. CIT*, (Annapurna Gupta, (Accountant Member)), [2026 SCC OnLine ITAT 10822](#)

- Priyanka Sandeepkumar Jaiswal v. CIT*, (Narender Kumar Choudhry, Member (Judicial) and Arun Khodpia, (Accountant Member)), [2026 SCC OnLine ITAT 10350](#)
- Pruthvi Singh Solanki v. CIT*, (**Sanjay Garg**, Member (Judicial) and Narendra Prasad Sinha, (Accountant Member)), [2026 SCC OnLine ITAT 10654](#)
- Puja Kothari v. CIT*, (**Sonjoy Sarma**, Member (Judicial) and Rakesh Mishra, (Accountant Member)), [2026 SCC OnLine ITAT 10359](#)
- Pulak Barman v. CIT*, (**George Mathan**, Member (Judicial) and Rakesh Mishra, (Accountant Member)), [2026 SCC OnLine ITAT 10793](#)
- Pulkit Gupta v. CIT*, (Satbeer Singh Godara, Member (Judicial) and **Naveen Chandra**, (Accountant Member)), [2026 SCC OnLine ITAT 10559](#)
- Puneet Garg v. CIT*, (Manoj Kumar Aggarwal, (Accountant Member) and **Udayan Dasgupta**, Member (Judicial)), [2026 SCC OnLine ITAT 10331](#)
- Puran Lal v. CIT*, (Vikas Awasthy, Member (Judicial) and **Brajesh Kumar Singh**, (Accountant Member)), [2026 SCC OnLine ITAT 10588](#)
- Qimpro Foundation v. CIT*, (**Vikram Singh Yadav**, (Accountant Member) and Siddhartha Nautiyal, Member (Judicial)), [2026 SCC OnLine ITAT 10834](#)
- Radha Krishna Mariganti v. CIT*, (**Manjunatha G.**, (Accountant Member) and Ravish Sood, Member (Judicial)), [2026 SCC OnLine ITAT 10813](#)
- Radhakrishna Reddy Puli v. CIT*, (Vijay Pal Rao, (Vice President) and **Manjunatha G.**, (Accountant Member)), [2026 SCC OnLine ITAT 10692](#)
- Radheshyam Pawan Kumar v. CIT*, (**George Mathan**, Member (Judicial) and Rakesh Mishra, (Accountant Member)), [2026 SCC OnLine ITAT 10791](#)
- Raghav Township (P) Ltd. v. CIT*, (**Aby T. Varkey**, Member (Judicial) and S.R. Raghunatha, (Accountant Member)), [2026 SCC OnLine ITAT 10708](#)
- Rahul Gaba v. CIT*, (**Laliet Kumar**, Member (Judicial) and Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10522](#)
- Raj Kumar Parwani v. CIT*, (**Sunil Kumar Singh**, Member (Judicial) and Brajesh Kumar Singh, (Accountant Member)), [2026 SCC OnLine ITAT 10655](#)
- Raja Reddy Nalla Warangal v. CIT*, (**R.K. Panda**, (Accountant Member) and Laliet Kumar, Member (Judicial)), [2023 SCC OnLine ITAT 7979](#)
- Rajendra Prasad v. CIT*, (**Sonjoy Sarma**, Member (Judicial) and Ratnesh Nandan Sahay, (Accountant Member)), [2026 SCC OnLine ITAT 10666](#)
- Rajesh Kapoor v. CIT*, (Mahavir Singh, (Vice President) and **Manish Agarwal**, (Accountant Member)), [2026 SCC OnLine ITAT 10816](#)
- Rajesh Namdev v. CIT*, (**Sunil Kumar Singh**, Member (Judicial) and Brajesh Kumar Singh, (Accountant Member)), [2026 SCC OnLine ITAT 10469](#)
- Rajeshkumar Lakhubhai Dangar Madhav Darshan Finance v. CIT*, (Dr. Arjun Lal Saini, (Accountant Member) and **Dr. Dinesh Mohan Sinha**, Member (Judicial)), [2026 SCC OnLine ITAT 10574](#)
- Rajinder Kaur v. CIT*, (Vikas Awasthy, Member (Judicial) and **Renu Jauhri**, (Accountant Member)), [2026 SCC OnLine ITAT 10391](#)
- Rajiv Ramesh Lulla v. CIT*, (**George George K.**, (Vice President) and Inturi Rama Rao, (Accountant Member)), [2026 SCC OnLine ITAT 10557](#)
- Rajumiya Dilavar Baharuni v. CIT*, (**Dr. Arjun Lal Saini**, (Accountant Member) and Dr. Dinesh Mohan Sinha, Member (Judicial)), [2026 SCC OnLine ITAT 10582](#)

- Rakesh Kochhar v. CIT*, (Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10621](#)
- Rakesh Kumar Shrivastava v. CIT*, (**Rajesh Kumar**, (Accountant Member) and Pradip Kumar Choubey, Member (Judicial)), [2026 SCC OnLine ITAT 10685](#)
- Ramakrishnan N. v. CIT*, (George George K., (Vice President) and **Gagan Goyal**, (Accountant Member)), [2026 SCC OnLine ITAT 10556](#)
- Ramasamygounder Rajakumar v. CIT*, (Balakrishnan S., (Accountant Member) and **Manu Kumar Giri**, Member (Judicial)), [2026 SCC OnLine ITAT 10484](#)
- Ramaswamy Balasubramanya v. CIT*, (Prashant Maharishi, (Vice President) and **Soundararajan K.**, Member (Judicial)), [2026 SCC OnLine ITAT 10534](#)
- Ramendra Singh Parihar v. CIT*, (Pawan Singh, Member (Judicial) and **Khettra Mohan Roy**, (Accountant Member)), [2026 SCC OnLine ITAT 10466](#)
- Ramesh Chand Dhiman v. CIT*, (**Laliet Kumar**, Member (Judicial)), [2026 SCC OnLine ITAT 10529](#)
- Ramesh Rajpal v. CIT*, (S. Rifaur Rahman, (Accountant Member) and **Vimal Kumar**, Member (Judicial)), [2026 SCC OnLine ITAT 10755](#)
- Rameshbhai Mangalbai Patel v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Rahul Chaudhary**, Member (Judicial)), [2026 SCC OnLine ITAT 10643](#)
- Rameshwar Parashram Falke v. CIT*, (Anubhav Sharma, Member (Judicial) and Khettra Mohan Roy, (Accountant Member)), [2026 SCC OnLine ITAT 10840](#)
- Ramprakash Purohit v. CIT*, (**Sunil Kumar Singh**, Member (Judicial) and Brajesh Kumar Singh, (Accountant Member)), [2026 SCC OnLine ITAT 10459](#)
- Rani Adaikalaraj Educational & Charitable Trust v. CIT*, (Aby T. Varkey, J.M. and S.R. Raghunatha, A.M.), [2024 SCC OnLine ITAT 13075](#)
- Ranjana Gupta v. CIT*, (**S. Rifaur Rahman**, (Accountant Member)), [2026 SCC OnLine ITAT 10910](#)
- Ranjana Sen v. CIT*, (Rajesh Kumar, (Accountant Member) and **Pradip Kumar Choubey**, Member (Judicial)), [2026 SCC OnLine ITAT 10807](#)
- Rategain Travel Technologies Ltd. v. CIT*, (**C.N. Prasad**, Member (Judicial) and M. Balaganesh, (Accountant Member)), [2026 SCC OnLine ITAT 10740](#)
- Ravi Kishore Enterprises (P) Ltd. v. CIT*, (Satbeer Singh Godara, Member (Judicial) and **Naveen Chandra**, (Accountant Member)), [2026 SCC OnLine ITAT 10596](#)
- Ravikumar Jeeva Kalaivani v. CIT*, (**Aby T. Varkey**, Member (Judicial) and S.R. Raghunatha, (Accountant Member)), [2026 SCC OnLine ITAT 10705](#)
- Ravinder Kumar Goyal v. CIT*, (Laliet Kumar, Member (Judicial) and **Manoj Kumar Aggarwal**, (Accountant Member)), [2026 SCC OnLine ITAT 10687](#)
- Ravinder Singh Bhardwaj v. Assessing Officer*, (Sonjay Sarma, Member (Judicial) and Ratnesh Nandan Sahay, (Accountant Member)), [2026 SCC OnLine ITAT 10449](#)
- Rayoman Charitable & Research Foundation v. CIT*, (Saktijit Dey, (Vice President) and **Makarand Vasant Mahadeokar**, (Accountant Member)), [2026 SCC OnLine ITAT 10564](#)
- Raza Muslim Welfare Trust v. CIT*, (**Dr. B.R.R. Kumar**, (Vice President) and Rahul Chaudhary, Member (Judicial)), [2026 SCC OnLine ITAT 10344](#)
- Ready Sutnga v. CIT*, (**Sonjoy Sarma**, Member (Judicial) and Rakesh Mishra, (Accountant Member)), [2026 SCC OnLine ITAT 10368](#)

- Remlalmuana v. CIT*, (**Sonjoy Sarma**, Member (Judicial) and Rakesh Mishra, (Accountant Member)), [2026 SCC OnLine ITAT 10357](#)
- Renu Sharma v. CIT*, (**Laliet Kumar**, Member (Judicial)), [2026 SCC OnLine ITAT 10855](#)
- Rishi Arjan Khiani v. CIT*, (**Vikram Singh Yadav**, (Accountant Member) and Siddhartha Nautiyal, Member (Judicial)), [2026 SCC OnLine ITAT 10452](#)
- Ritu Bogra v. CIT*, (**Anadee Nath Misshra**, (Accountant Member)), [2026 SCC OnLine ITAT 10355](#)
- RKM Housing Ltd. v. CIT*, (**Laliet Kumar**, Member (Judicial) and Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10508](#)
- RP Grow Venture (P) Ltd. v. CIT*, (**Sunil Kumar Singh**, Member (Judicial) and Brajesh Kumar Singh, (Accountant Member)), [2026 SCC OnLine ITAT 10465](#)
- S. Marimuthu v. CIT*, (**Balakrishnan S.**, (Accountant Member) and **Manu Kumar Giri**, Member (Judicial)), [2026 SCC OnLine ITAT 10407](#)
- S.K. Singh v. CIT*, (**Sunil Kumar Singh**, Member (Judicial) and Brajesh Kumar Singh, (Accountant Member)), [2026 SCC OnLine ITAT 10470](#)
- S.V. Complexes LLP v. CIT*, (**Vijay Pal Rao**, (Vice President) and Manjunatha G., (Accountant Member)), [2026 SCC OnLine ITAT 10783](#)
- Sacred Heart Church v. CIT*, (**Sandeep Singh Karhail**, Member (Judicial) and Bijayananda Pruseth, (Accountant Member)), [2026 SCC OnLine ITAT 10486](#)
- Sakthi Traders v. CIT*, (**S.S. Viswanethra Ravi**, Member (Judicial) and **S.R. Raghunatha**, (Accountant Member)), [2026 SCC OnLine ITAT 10895](#)
- Salim Abdullah Rathod v. CIT*, (**Dr. Arjun Lal Saini**, (Accountant Member) and **Dr. Dinesh Mohan Sinha**, Member (Judicial)), [2026 SCC OnLine ITAT 10432](#)
- Sambathkumar Rajaraman v. CIT*, (**George George K.**, (Vice President) and Inturi Rama Rao, (Accountant Member)), [2026 SCC OnLine ITAT 10558](#)
- Sammilani Teachers Training College v. CIT*, (**Rajesh Kumar**, (Accountant Member) and **Pradip Kumar Choubey**, Member (Judicial)), [2026 SCC OnLine ITAT 10796](#)
- Sampat Rangasamy Gounder v. CIT*, (**Aby T. Varkey**, Member (Judicial) and Padmavathy S., (Accountant Member)), [2026 SCC OnLine ITAT 10704](#)
- Samvedna-Connecting Souls v. CIT*, (**Anubhav Sharma**, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2026 SCC OnLine ITAT 10650](#)
- Sanjoy Santosh Sikdar v. CIT*, (**Sanjay Garg**, Member (Judicial) and Narendra Prasad Sinha, (Accountant Member)), [2026 SCC OnLine ITAT 10318](#)
- Sankalp Exim (P) Ltd. v. CIT*, (**Dr. B.R.R. Kumar**, (Vice President) and **Suchitra Kamble**, Member (Judicial)), [2026 SCC OnLine ITAT 10502](#)
- Santosh Gupta v. CIT*, (**Sunil Kumar Singh**, Member (Judicial) and Brajesh Kumar Singh, (Accountant Member)), [2026 SCC OnLine ITAT 10436](#)
- Santosh Kumar Chourasia v. CIT*, (**Sonjoy Sarma**, Member (Judicial) and Ratnesh Nandan Sahay, (Accountant Member)), [2026 SCC OnLine ITAT 10656](#)
- Saraswati Vidya Niketan Society v. CIT*, (**Laliet Kumar**, Member (Judicial) and Krinwant Sahay, (Accountant Member)), [2026 SCC OnLine ITAT 10412](#)
- Sarmila Prakash v. CIT*, (**Laxmi Prasad Sahu**, (Accountant Member)), [2026 SCC OnLine ITAT 10903](#)

- Sat Saheb Housing & Infrastructure Development Co. v. CIT*, (Satbeer Singh Godara, Member (Judicial) and **Naveen Chandra**, (Accountant Member)), [2026 SCC OnLine ITAT 10565](#)
- Sathi Guha v. CIT*, (Laxmi Prasad Sahu, (Accountant Member)), [2026 SCC OnLine ITAT 10849](#)
- Satish Kumar Kaushal v. CIT*, (Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10610](#)
- Satya Srinivas Akella v. CIT*, (**Ravish Sood**, Member (Judicial) and Madhusudan Sawdia, (Accountant Member)), [2026 SCC OnLine ITAT 10801](#)
- Satyam Gokul Corpn. v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Rahul Chaudhary**, Member (Judicial)), [2026 SCC OnLine ITAT 10471](#)
- SBI v. CIT*, (**Dr. B.R.R. Kumar**, (Vice President) and Rahul Chaudhary, Member (Judicial)), [2026 SCC OnLine ITAT 10345](#)
- SBI v. CIT*, (**Dr. B.R.R. Kumar**, (Vice President) and Suchitra Kamble, Member (Judicial)), [2026 SCC OnLine ITAT 10352](#)
- SBI v. CIT*, (**Dr. B.R.R. Kumar**, (Vice President) and Suchitra Kamble, Member (Judicial)), [2026 SCC OnLine ITAT 10354](#)
- SBI v. CIT*, (Sunil Kumar Singh, Member (Judicial) and Brajesh Kumar Singh, (Accountant Member)), [2026 SCC OnLine ITAT 10658](#)
- Schlumberger Solutions (P) Ltd. v. CIT*, (**Satbeer Singh Godara**, Member (Judicial) and Manish Agarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10744](#)
- Selampalayam Pacs AA314 v. CIT*, (**Inturi Rama Rao**, (Accountant Member) and S.S. Viswanethra Ravi, Member (Judicial)), [2026 SCC OnLine ITAT 10906](#)
- Shalimar Corpn. Ltd. v. CIT*, (Madhumita Roy, Member (Judicial) and Naveen Chandra, (Accountant Member)), [2026 SCC OnLine ITAT 10549](#)
- Shalindra Shantaram Khidake v. CIT*, (Amit Shukla, Member (Judicial) and Girish Agrawal, (Accountant Member)), [2026 SCC OnLine ITAT 10766](#)
- Shams Industries (P) Ltd. v. CIT*, (**Mahavir Singh**, (Vice President) and Manish Agarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10602](#)
- Sharad Arunbhai Patel v. CIT*, (Sanjay Garg, Member (Judicial)), [2026 SCC OnLine ITAT 10784](#)
- Sharmistha Mahendrakumar Dave v. CIT*, (**Sanjay Garg**, Member (Judicial) and Narendra Prasad Sinha, (Accountant Member)), [2026 SCC OnLine ITAT 10786](#)
- Sheetal Rashmin Patel v. CIT*, (Dr. Arjun Lal Saini, (Accountant Member) and **Dr. Dinesh Mohan Sinha**, Member (Judicial)), [2026 SCC OnLine ITAT 10424](#)
- Shimla Urban Coop. Bank Ltd. v. CIT*, (Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10878](#)
- Shiv Educational Society v. CIT*, (Laliet Kumar, Member (Judicial) and **Krinwant Sahay**, (Accountant Member)), [2026 SCC OnLine ITAT 10531](#)
- Shree Maheshwari Samaj Bhavan & Community Hall Trust v. CIT*, (Sanjay Garg, Member (Judicial) and **Narendra Prasad Sinha**, (Accountant Member)), [2026 SCC OnLine ITAT 10496](#)
- Shree Mumbai Kharwa Samaj v. CIT*, (Challa Nagendra Prasad, Member (Judicial) and **Makarand Vasant Mahadeokar**, (Accountant Member)), [2026 SCC OnLine ITAT 10837](#)
- Shree Sant Bhojaji Maharaj Deosthan Ajansara v. CIT*, (**Anubhav Sharma**, Member (Judicial) and Khettra Mohan Roy, (Accountant Member)), [2026 SCC OnLine ITAT 10850](#)

- Shree Satyanarayan Mandir Trust v. CIT*, (**Dr. B.R.R. Kumar**, (Vice President) and Rahul Chaudhary, Member (Judicial)), [2026 SCC OnLine ITAT 10322](#)
- Shreeji Developer v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Rahul Chaudhary**, Member (Judicial)), [2026 SCC OnLine ITAT 10520](#)
- Shreemukh Homes v. CIT*, (Vijay Pal Rao, (Vice President) and Manjunatha G., (Accountant Member)), [2026 SCC OnLine ITAT 10810](#)
- Shri Ishwariya Gramya Vikas Mandal v. CIT*, (**Dr. B.R.R. Kumar**, (Vice President) and Rahul Chaudhary, Member (Judicial)), [2026 SCC OnLine ITAT 10366](#)
- Shri Jamkandorna Taluka Coop. Sales Purchase Union Ltd. v. CIT*, (Dr. Arjun Lal Saini, (Accountant Member) and **Dr. Dinesh Mohan Sinha**, Member (Judicial)), [2026 SCC OnLine ITAT 10500](#)
- Shri Kanchan Lal Shiksha Evam Sanskrati Samiti v. CIT*, (**Sunil Kumar Singh**, Member (Judicial) and Brajesh Kumar Singh, (Accountant Member)), [2026 SCC OnLine ITAT 10439](#)
- Shri Kutch Kadva Patidar Samaj v. CIT*, (**T.R. Senthil Kumar**, Member (Judicial) and Narendra Prasad Sinha, (Accountant Member)), [2026 SCC OnLine ITAT 10454](#)
- Shri Ramos Education Trust v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Rahul Chaudhary**, Member (Judicial)), [2026 SCC OnLine ITAT 10517](#)
- Shweta Jhiriwal Kalani & Co. LLP v. CIT*, (**Annapurna Gupta**, (Accountant Member) and T.R. Senthil Kumar, Member (Judicial)), [2026 SCC OnLine ITAT 10821](#)
- Siddhartha Bronze Products (P) Ltd. v. CIT*, (**Sanjay Garg**, Member (Judicial) and Narendra Prasad Sinha, (Accountant Member)), [2026 SCC OnLine ITAT 10336](#)
- Single Pipe Fittings (P) Ltd. v. CIT*, (Laxmi Prasad Sahu, (Accountant Member)), [2026 SCC OnLine ITAT 10551](#)
- Sivakumar Krishnasamy v. CIT*, (Inturi Rama Rao, (Accountant Member) and **Manu Kumar Giri**, Member (Judicial)), [2026 SCC OnLine ITAT 10404](#)
- SM Industries v. CIT*, (Anubhav Sharma, Member (Judicial) and **Amitabh Shukla**, (Accountant Member)), [2026 SCC OnLine ITAT 10815](#)
- Smapath Raj Sunil Kumar Jain v. CIT*, (Vijay Pal Rao, (Vice President) and **Manjunatha G.**, (Accountant Member)), [2026 SCC OnLine ITAT 10868](#)
- Society for Employment Promotion & Training in Twin Cities v. CIT*, (**Manjunatha G.**, (Accountant Member) and Ravish Sood, Member (Judicial)), [2026 SCC OnLine ITAT 10670](#)
- Society for Heritage & Ecological Researches v. CIT*, (**Rajesh Kumar**, (Accountant Member) and Pradip Kumar Choubey, Member (Judicial)), [2026 SCC OnLine ITAT 10712](#)
- Society for Village Development v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Rahul Chaudhary**, Member (Judicial)), [2026 SCC OnLine ITAT 10578](#)
- Solar Energy Equipments-Technologies (P) Ltd. v. CIT*, (**Aby T. Varkey**, Member (Judicial) and Balakrishnan S., (Accountant Member)), [2026 SCC OnLine ITAT 10729](#)
- Sonam Tshering Bhutia v. CIT*, (Rajesh Kumar, (Accountant Member) and **Pradip Kumar Choubey**, Member (Judicial)), [2026 SCC OnLine ITAT 10794](#)
- South West Pinnacle Exploration Ltd. v. CIT*, (**Anubhav Sharma**, Member (Judicial) and Amitabh Shukla, (Accountant Member)), [2026 SCC OnLine ITAT 10861](#)
- SPR Publications (P) Ltd. v. CIT*, (**Vijay Pal Rao**, (Vice President) and Madhusudan Sawdia, (Accountant Member)), [2026 SCC OnLine ITAT 10395](#)
- Sri Doulgobinda Mandir v. CIT*, (**Sonjoy Sarma**, Member (Judicial) and Rakesh Mishra, (Accountant Member)), [2026 SCC OnLine ITAT 10362](#)

- Srinivas v. CIT*, (Ravish Sood, Member (Judicial) and **Madhusudan Sawdia**, (Accountant Member)), [2026 SCC OnLine ITAT 10866](#)
- Sripathy Kumar Roopa v. CIT*, (**Aby T. Varkey**, Member (Judicial) and S.R. Raghunatha, (Accountant Member)), [2026 SCC OnLine ITAT 10637](#)
- ST Francis Ser Society v. CIT*, (**Laliet Kumar**, Member (Judicial) and Krinwant Sahay, (Accountant Member)), [2026 SCC OnLine ITAT 10426](#)
- Subhash Chand Agrawal v. CIT*, (Annapurna Gupta, (Accountant Member)), [2026 SCC OnLine ITAT 10614](#)
- Subramanian Muthukumaran v. CIT*, (Inturi Rama Rao, (Accountant Member) and **Manu Kumar Giri**, Member (Judicial)), [2026 SCC OnLine ITAT 10403](#)
- Sukhwinder Singh Tarka v. CIT*, (**Laliet Kumar**, Member (Judicial)), [2026 SCC OnLine ITAT 10413](#)
- Suma Narsimha Rao Bhandari v. CIT*, (Waseem Ahmed, (Accountant Member) and **Soundararajan K.**, Member (Judicial)), [2026 SCC OnLine ITAT 10392](#)
- Sumer Singh v. CIT*, (Vimal Kumar, Member (Judicial) and **Renu Jauhri**, (Accountant Member)), [2026 SCC OnLine ITAT 10775](#)
- Sunil Kumar v. CIT*, (M. Balaganesh, (Accountant Member) and **Kavitha Rajagopal**, Member (Judicial)), [2026 SCC OnLine ITAT 10758](#)
- Sunil Nagindas Soni v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Rahul Chaudhary**, Member (Judicial)), [2026 SCC OnLine ITAT 10536](#)
- Sunil Shatrughan Mishra v. CIT*, (Pawan Singh, Member (Judicial) and **Khettra Mohan Roy**, (Accountant Member)), [2026 SCC OnLine ITAT 10429](#)
- Sunil Virsingbhai Charpot v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Rahul Chaudhary**, Member (Judicial)), [2026 SCC OnLine ITAT 10611](#)
- Sunrise Structural & Engineering (P) Ltd. v. CIT*, (Pawan Singh, Member (Judicial) and **Khettra Mohan Roy**, (Accountant Member)), [2026 SCC OnLine ITAT 10423](#)
- Surajnath Bhimnath Sidh v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Suchitra Kamble**, Member (Judicial)), [2026 SCC OnLine ITAT 10323](#)
- Surendra Shriram Sakarkar v. CIT*, (Anubhav Sharma, Member (Judicial) and Khettra Mohan Roy, (Accountant Member)), [2026 SCC OnLine ITAT 10844](#)
- Suresh Kumar Jain v. CIT*, (**Vikas Awasthy**, Member (Judicial)), [2026 SCC OnLine ITAT 10626](#)
- Suresh N. v. CIT*, (Aby T. Varkey, Member (Judicial) and **S.R. Raghunatha**, (Accountant Member)), [2026 SCC OnLine ITAT 10636](#)
- Sureshkumar Prahladbhai Patel v. CIT*, (**Suchitra Kamble**, Member (Judicial)), [2026 SCC OnLine ITAT 10663](#)
- Surinder Singh v. CIT*, (Laliet Kumar, Member (Judicial)), [2026 SCC OnLine ITAT 10852](#)
- Sushil Gupta v. CIT*, (**S. Rifaur Rahman**, (Accountant Member) and Sunil Kumar Singh, Member (Judicial)), [2026 SCC OnLine ITAT 10772](#)
- Swami Nirman (P) Ltd. v. CIT*, (**S. Rifaur Rahman**, (Accountant Member) and Sunil Kumar Singh, Member (Judicial)), [2026 SCC OnLine ITAT 10488](#)
- Swami Vivekanand Education & Cultural Trust v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Rahul Chaudhary**, Member (Judicial)), [2026 SCC OnLine ITAT 10573](#)
- Swaran Thokchom Singh v. CIT*, (**Sonjoy Sarma**, Member (Judicial) and Rakesh Mishra, (Accountant Member)), [2026 SCC OnLine ITAT 10363](#)

- T.N. Maritime Board v. CIT*, (**Padmavathy S.**, (Accountant Member) and Manu Kumar Giri, Member (Judicial)), [2026 SCC OnLine ITAT 10717](#)
- Tackersons Foundation v. CIT*, (**Sandeep Gosain**, Member (Judicial) and Girish Agrawal, (Accountant Member)), [2026 SCC OnLine ITAT 10669](#)
- Tajshree Motors (P) Ltd. v. CIT*, (Pawan Singh, Member (Judicial) and **Khettra Mohan Roy**, (Accountant Member)), [2026 SCC OnLine ITAT 10435](#)
- Teleplex Construction Co. v. CIT*, (S. Rifaur Rahman, (Accountant Member) and **Vimal Kumar**, Member (Judicial)), [2026 SCC OnLine ITAT 10742](#)
- Thirunavukkarasu Sri Balaji v. CIT*, (**Aby T. Varkey**, Member (Judicial) and Balakrishnan S., (Accountant Member)), [2026 SCC OnLine ITAT 10639](#)
- Tirath Ram Memorial Charitable Trust v. CIT*, (**Laliet Kumar**, Member (Judicial) and Krinwant Sahay, (Accountant Member)), [2026 SCC OnLine ITAT 10414](#)
- Tirupati Coop. Bank Employees Coop. Credit Society Ltd. v. CIT*, (Vijay Pal Rao, (Vice President) and **Madhusudan Sawdia**, (Accountant Member)), [2026 SCC OnLine ITAT 10544](#)
- TTP Technologies (P) Ltd. v. CIT*, (Prashant Maharishi, (Vice President) and **Sandeep Singh Karhail**, Member (Judicial)), [2026 SCC OnLine ITAT 10897](#)
- Urbane Inn LLP v. CIT*, (**Annapurna Gupta**, (Accountant Member) and Siddhartha Nautiyal, Member (Judicial)), [2026 SCC OnLine ITAT 10334](#)
- Usha Dilipbhai Shah v. CIT*, (Suchitra Kamble, Member (Judicial)), [2026 SCC OnLine ITAT 10540](#)
- UTC Softech (P) Ltd. v. CIT*, (S. Rifaur Rahman, (Accountant Member) and **Sudhir Kumar**, Member (Judicial)), [2026 SCC OnLine ITAT 10324](#)
- Uttam Maity v. CIT*, (**Anadee Nath Misshra**, (Accountant Member)), [2026 SCC OnLine ITAT 10369](#)
- V & S International (P) Ltd. v. CIT*, (**M. Balaganesh**, (Accountant Member) and Kavitha Rajagopal, Member (Judicial)), [2026 SCC OnLine ITAT 10537](#)
- Vaishali Ketan Gandhi v. CIT*, (**Narender Kumar Choudhry**, Member (Judicial) and Arun Khodpia, (Accountant Member)), [2026 SCC OnLine ITAT 10628](#)
- Vaishali Ketan Gandhi v. CIT*, (Om Prakash Kant, (Accountant Member) and **Anikesh Banerjee**, Member (Judicial)), [2026 SCC OnLine ITAT 10399](#)
- Vandana Sharma v. CIT*, (Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 10882](#)
- Vardhman Investment v. CIT*, (Amit Shukla, Member (Judicial) and **Girish Agrawal**, (Accountant Member)), [2026 SCC OnLine ITAT 10560](#)
- Vasavi Developers v. CIT*, (Vijay Pal Rao, (Vice President) and Manjunatha G., (Accountant Member)), [2026 SCC OnLine ITAT 10811](#)
- Veerayan Rabilraj v. CIT*, (**Aby T. Varkey**, Member (Judicial) and Inturi Rama Rao, (Accountant Member)), [2026 SCC OnLine ITAT 10715](#)
- Vidhi Build Corn v. CIT*, (Dr. Arjun Lal Saini, (Accountant Member) and **Dr. Dinesh Mohan Sinha**, Member (Judicial)), [2026 SCC OnLine ITAT 10497](#)
- Vidya Bharti Karyakarta Kalyan Nyas v. CIT*, (**Sonjoy Sarma**, Member (Judicial) and Ratnesh Nandan Sahay, (Accountant Member)), [2026 SCC OnLine ITAT 10665](#)
- Vikas Chandra Mittal v. CIT*, (**Sunil Kumar Singh**, Member (Judicial) and Brajesh Kumar Singh, (Accountant Member)), [2026 SCC OnLine ITAT 10443](#)

- Vinars Enterprise v. CIT*, (Dr. Arjun Lal Saini, (Accountant Member) and **Dr. Dinesh Mohan Sinha**, Member (Judicial)), [2026 SCC OnLine ITAT 10453](#)
- Vinay Rawal v. CIT*, (Challa Nagendra Prasad, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2026 SCC OnLine ITAT 10591](#)
- Vinod Kumar Soni v. CIT*, (**Sunil Kumar Singh**, Member (Judicial) and Brajesh Kumar Singh, (Accountant Member)), [2026 SCC OnLine ITAT 10462](#)
- Viral Bhupatbhai Kakadiya v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Suchitra Kamble**, Member (Judicial)), [2026 SCC OnLine ITAT 10343](#)
- Virat Tradecom (P) Ltd. v. CIT*, (**Rajesh Kumar**, (Accountant Member) and Pradip Kumar Choubey, Member (Judicial)), [2026 SCC OnLine ITAT 10337](#)
- Virendrakumar Ratilal Bhakta v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Suchitra Kamble**, Member (Judicial)), [2026 SCC OnLine ITAT 10372](#)
- Vishnu Soni v. CIT*, (**Anubhav Sharma**, Member (Judicial) and Amitabh Shukla, (Accountant Member)), [2026 SCC OnLine ITAT 10748](#)
- Vishwamangalam Trust v. CIT*, (**Dr. B.R.R. Kumar**, (Vice President) and Rahul Chaudhary, Member (Judicial)), [2026 SCC OnLine ITAT 10387](#)
- Vishwambhar Waman v. CIT*, (Om Prakash Kant, (Accountant Member) and **Anikesh Banerjee**, Member (Judicial)), [2026 SCC OnLine ITAT 10398](#)
- Vitthal Rakhumai Cheritable Trust v. CIT*, (**Sanjay Garg**, Member (Judicial) and Narendra Prasad Sinha, (Accountant Member)), [2026 SCC OnLine ITAT 10342](#)
- Vivek Vidyalaya v. CIT*, (**Sonjoy Sarma**, Member (Judicial) and Ratnesh Nandan Sahay, (Accountant Member)), [2026 SCC OnLine ITAT 10659](#)
- Volkswagen Group Technology Solutions India (P) Ltd. v. National Faceless Assessment Center*, (**Dr. Dipak P. Ripote**, (Accountant Member) and Vinay Bhamore, Member (Judicial)), [2025 SCC OnLine ITAT 23155](#)
- Yadava Reddy Appidi v. CIT*, (Vijay Pal Rao, (Vice President) and **Manjunatha G.**, (Accountant Member)), [2026 SCC OnLine ITAT 10867](#)
- Yaganti Sunkar v. CIT*, (Ravish Sood, Member (Judicial) and **Madhusudan Sawdia**, (Accountant Member)), [2026 SCC OnLine ITAT 10441](#)
- Yogesh Kiranbhai Machhi v. CIT*, (**Suchitra Kamble**, Member (Judicial)), [2026 SCC OnLine ITAT 10697](#)
- Yogeshwar Sharma v. CIT*, (S. Rifaur Rahman, (Accountant Member) and **Sudhir Kumar**, Member (Judicial)), [2026 SCC OnLine ITAT 10550](#)
- Zaheer Salimuddin v. CIT*, (**Sunil Kumar Singh**, Member (Judicial) and Brajesh Kumar Singh, (Accountant Member)), [2026 SCC OnLine ITAT 10460](#)
- ZalawarSamastaSatwara v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Rahul Chaudhary**, Member (Judicial)), [2026 SCC OnLine ITAT 10516](#)
- Zenith Rajeshbhai Gandhi v. CIT*, (**Dr. Arjun Lal Saini**, (Accountant Member) and Dr. Dinesh Mohan Sinha, Member (Judicial)), [2026 SCC OnLine ITAT 10577](#)

National Company Law Tribunal [55]

- Aanchal Collection Ltd. v. Gili India Ltd.*, (Sameer Kakar, Member (Technical) and Nilesh Sharma, Member (Judicial)), [2026 SCC OnLine NCLT 3434](#)

- Ahmednagar Merchant v. Kohinoor Ginning & Pressing (P) Ltd.*, (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), [2026 SCC OnLine NCLT 3429](#)
- Anil Kumar v. Mukund Choudhary*, (Ashok Bhushan, Chairperson, Barun Mitra, Member (Technical) and Arun Baroka, Member (Technical)), [2025 SCC OnLine NCLT 13154](#)
- Apollo Hospitals Enterprise Ltd., In re*, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), [2026 SCC OnLine NCLT 3392](#)
- Ashish Kumar Agarwal v. Registrar of Companies*, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), [2026 SCC OnLine NCLT 3402](#)
- Ashok Ramchandra Panchal v. Veer Fabricators (P) Limited*, (Chitra Hankare, Member (Judicial) and Dr V.G. Venkata Chalapathy, Member (Technical)), [2026 SCC OnLine NCLT 3390](#)
- Attukul Devi Institute of Medical Sciences Ltd., In re*, (Vinay Goel, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), [2026 SCC OnLine NCLT 3406](#)
- Axis Bank Ltd. v. Midas Petrochem (P) Ltd.*, (Lakshmi Gurung, Member (Judicial) and Hariharan Neelakanta Iyer, Member (Technical)), [2026 SCC OnLine NCLT 3421](#)
- CIT v. Registrar of Companies*, (Cheekati Radha Krishna, Member (Judicial) and Rekha Kantilal Shah, Member (Technical)), [2026 SCC OnLine NCLT 3394](#)
- CIT v. Registrar of Companies*, (Cheekati Radha Krishna, Member (Judicial) and Rekha Kantilal Shah, Member (Technical)), [2026 SCC OnLine NCLT 3395](#)
- Flagship Financials Ltd. v. Venkat Estates (P) Ltd.*, (Sunil Kumar Aggarwal, Member (Judicial) and Radhakrishna Sreepada, Member (Technical)), [2026 SCC OnLine NCLT 3420](#)
- Hi-Tech Holdings (P) Ltd., In re*, (Bidisha Banerjee, Member (Judicial) and Rekha Kantilal Shah, Member (Technical)), [2026 SCC OnLine NCLT 3391](#)
- Home Craft Avenues v. Jayesh Sangrajaka*, (Prabhat Kumar, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), [2023 SCC OnLine NCLT 84876](#)
- IFCI Venture Capital Funds Ltd. v. Patil Construction & Infrastructure Ltd.*, (Sameer Kakar, Member (Technical) and Nilesh Sharma, Member (Judicial)), [2026 SCC OnLine NCLT 3407](#)
- IIFL Home Finance Ltd. (IIFL) v. J-Seventy-One Properties & Pictures (P) Ltd.*, (Nilesh Sharma, Member (Judicial) and Sameer Kakar, Member (Technical)), [2026 SCC OnLine NCLT 3393](#)
- Indowind Energy Ltd. v. Registrar of Companies Chennai*, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), [2026 SCC OnLine NCLT 3397](#)
- Jay Nihalani v. Marvel Landmarks (P) Ltd.*, (Madhu Sinha, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), [2024 SCC OnLine NCLT 14786](#)
- JRG Engineering Polymers (P) Ltd. v. Paradise Plastics Enterprises Ltd.*, (Nilesh Sharma, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), [2026 SCC OnLine NCLT 3431](#)
- L&T Finance Ltd. v. Vinod Chaturvedi*, (Prabhat Kumar, Member (Technical) and Sushil Mahadeorao Kochey, Member (Judicial)), [2026 SCC OnLine NCLT 3419](#)
- Mahamani Multimedia (P) Ltd., In re*, (Bidisha Banerjee, Member (Judicial) and Rekha Kantilal Shah, Member (Technical)), [2026 SCC OnLine NCLT 3399](#)
- Manoj Kumar Agarwal v. Naresh Tex Prints (P) Ltd.*, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), [2026 SCC OnLine NCLT 3401](#)
- Mohan Agarwal v. Crown Realtech (P) Ltd.*, (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), [2024 SCC OnLine NCLT 13426](#)
- Mohandas Chhataram v. Gokul Sugar Industries Ltd.*, (Prabhat Kumar, Member (Technical) and Sushil Mahadeorao Kochey, Member (Judicial)), [2026 SCC OnLine NCLT 3409](#)

- Moulana Industrial Boilers (P) Ltd. v. Registrar of Companies, Ministry of Corporate Affairs*, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), [2026 SCC OnLine NCLT 3403](#)
- Munagala Roja Harsha Vardhini v. Vardhansmart (P) Ltd.*, (Telaprolu Rajani, Member (Judicial)), [2022 SCC OnLine NCLT 48957](#)
- Niriha Consultancy (P) Ltd. v. Annu Goyal PG to Parasmani Tubes (P) Ltd.*, (Chitra Hankare, Member (Judicial) and Dr Velamur G. Venkata Chalapathy, Member (Technical)), [2026 SCC OnLine NCLT 3398](#)
- Novho Careers (P) Ltd. v. Karvy Next Ltd.*, (Telaprolu Rajani, Member (Judicial) and Charan Singh, Member (Technical)), [2023 SCC OnLine NCLT 84891](#)
- P.S. Group Realty (P) Ltd., In re*, (Labh Singh, Member (Judicial) and Rekha Kantilal Shah, Member (Technical)), [2026 SCC OnLine NCLT 3433](#)
- Periyar Agro Food Industries (P) Ltd., In re*, (Vinay Goel, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), [2026 SCC OnLine NCLT 3424](#)
- Pipefield India (P) Ltd., In re*, (Vinay Goel, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), [2026 SCC OnLine NCLT 3426](#)
- Pradeep G Rohra, In re*, (Prabhat Kumar, Member (Technical) and Sushil Mahadeorao Kochey, Member (Judicial)), [2026 SCC OnLine NCLT 3411](#)
- REC Ltd. v. Awadhesh Dixit*, (Prabhat Kumar, Member (Technical) and Sushil Mahadeorao Kochey, Member (Judicial)), [2026 SCC OnLine NCLT 3413](#)
- Rec Ltd. v. Hradayesh Dixit*, (Prabhat Kumar, Member (Technical) and Sushil Mahadeorao Kochey, Member (Judicial)), [2026 SCC OnLine NCLT 3415](#)
- Ripul Kumar v. Kern Communications (P) Ltd.*, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), [2026 SCC OnLine NCLT 3400](#)
- Sai Chaitanya Housing (P) Ltd. v. Registrar of Companies (RoC)*, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), [2026 SCC OnLine NCLT 3404](#)
- SBI v. Aarya Industrial Products (P) Ltd.*, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), [2022 SCC OnLine NCLT 48961](#)
- SBI v. Amit Dinesh Patel*, (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), [2024 SCC OnLine NCLT 13423](#)
- SBI v. CMA Harshad Shamkant Deshpande*, (Prabhat Kumar, Member (Technical) and Sushil Mahadeorao Kochey, Member (Judicial)), [2026 SCC OnLine NCLT 3418](#)
- SBI v. Marvelous Metals (P) Ltd.*, (Prabhat Kumar, Member (Technical) and Sushil Mahadeorao Kochey, Member (Judicial)), [2026 SCC OnLine NCLT 3410](#)
- SBI v. Rahul Arunprasad Patel*, (Shammi Khan, Member (Judicial) and Sameer Kakar, Member (Technical)), [2024 SCC OnLine NCLT 13433](#)
- Shinoj Koshy v. Granite Gate Properties (P) Ltd.*, (Ashok Kumar Bhardwaj, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2024 SCC OnLine NCLT 13429](#)
- Shiv Om Sharma v. AMAR Jyoti Universe Nidhi Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2026 SCC OnLine NCLT 3405](#)
- Shouvik Kumar Roy v. Swan Finance Ltd.*, (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), [2026 SCC OnLine NCLT 3430](#)
- Shriram Kukreja v. DPC Estate (P) Ltd.*, (Brajendra Mani Tripathi, Member (Judicial) and Man Mohan Gupta, Member (Technical)), [2026 SCC OnLine NCLT 3428](#)

Siddhgiri Holdings (P) Ltd. v. Bhilai Jaypee Cement Ltd., (**Deep Chandra Joshi**, Member (Judicial) and Banwari Lal Meena, Member (Technical)), [2025 SCC OnLine NCLT 13155](#)

SPS Aurora v. Senior Builders Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2026 SCC OnLine NCLT 3432](#)

Srei Equipment Finance Ltd. v. Shree Ram Urban Infrastructure Ltd., (Prabhat Kumar, Member (Technical) and Sushil Mahadeorao Kochey, Member (Judicial)), [2026 SCC OnLine NCLT 3408](#)

STCI Finance Ltd. v. Jagdish Mansukhani, (Anil Raj Chellan, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), [2026 SCC OnLine NCLT 3427](#)

Straw Commodities LLP v. Anram Agro Trading (P) Ltd., (Reeta Kohli, Member (Judicial) and Madhu Sinha, Member (Technical)), [2024 SCC OnLine NCLT 13428](#)

Stressed Assets Stabilisation Fund v. Rekha Kantilal Shah, (Madhu Sinha, Member (Technical) and Reeta Kohli, Member (Judicial)), [2025 SCC OnLine NCLT 7827](#)

Tata Blue Scope Steel Ltd. v. Richa Industries Ltd., (Harnam Singh Thakur, Member (Judicial) and Shishir Agarwal, Member (Technical)), [2025 SCC OnLine NCLT 13156](#)

Tata Capital Ltd. v. Jinu Varghese, (Vinay Goel, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), [2026 SCC OnLine NCLT 3423](#)

Tata Capital Ltd. v. Molly G., (Vinay Goel, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), [2026 SCC OnLine NCLT 3425](#)

UPS Express (P) Ltd. v. Greys Exim (P) Ltd., (Prabhat Kumar, Member (Technical) and Sushil Mahadeorao Kochey, Member (Judicial)), [2026 SCC OnLine NCLT 3416](#)

Yoke Commercial (P) Ltd., In re, (Labh Singh, Member (Judicial) and Rekha Kantilal Shah, Member (Technical)), [2026 SCC OnLine NCLT 3396](#)

National Company Law Appellate Tribunal [7]

Commissioner, CGST & Central Excise v. Brijendra Kumar Mishra, (N. Seshasayee, Member (Judicial) and Barun Mitra, Member (Technical)), [2026 SCC OnLine NCLAT 924](#)

Devakonda Sunil Kumar v. Arvensis Energy (P) Ltd., (Sharad Kumar Sharma, Member (Judicial) and Jatindranath Swain, Member (Technical)), [2026 SCC OnLine NCLAT 923](#)

Lalita Powle v. Rosario Luka D'souza, (N. Seshasayee, Member (Judicial) and Barun Mitra, Member (Technical)), [2026 SCC OnLine NCLAT 925](#)

Mukesh Kumar v. Baba Shri Chand Alloys, (N. Seshasayee, Member (Judicial) and Barun Mitra, Member (Technical)), [2026 SCC OnLine NCLAT 921](#)

NSL Nagapatnam Power & Infratech Ltd. v. Mahanadi Coalfields Ltd., (Sharad Kumar Sharma, Member (Judicial) and Jatindranath Swain, Member (Technical)), [2026 SCC OnLine NCLAT 922](#)

Subham Bhagat v. Sanjeev Kumar Jalan, (N. Seshasayee, Member (Judicial) and Barun Mitra, Member (Technical)), [2026 SCC OnLine NCLAT 926](#)

Supriyo Kumar Chaudhuri v. Circle Officer, (N. Seshasayee, Member (Judicial) and Barun Mitra, Member (Technical)), [2026 SCC OnLine NCLAT 920](#)

National Green Tribunal [1]

Colva Civic & Consumer Forum v. GCZMA, (Dinesh Kumar Singh, (Judicial Member) and Dr. A. Senthil Vel, (Expert Member)), [2025 SCC OnLine NGT 679](#)

To get this list regularly join our:-

Telegram Channel - <https://t.me/scconline>

Follow us:-

LinkedIn - <https://in.linkedin.com/company/scconline>

Instagram - https://www.instagram.com/scctimes_/

Twitter - <https://twitter.com/scconline>

YouTube - <https://www.youtube.com/user/thescconline>

Facebook - <https://www.facebook.com/scc.online>

